Tender Loving Care ( TLC )

1914777   29/01/2010

APOLLO HOSPITALS ENTERPRISE LTD

trading as ; APOLLO HOSPITALS ENTERPRISE LTD

NO. 19, BISHOP GARDENS, RAJA ANNAMALAI PURAM, CHENNAI-600028, TAMIL NADU, INDIA.

MANUFACTURER, MERCHANT AND DISTRIBUTOR

A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:

KOCHHAR & CO.

SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Used Since : 01/12/2009

CHENNAI

CHAIN OF PAEDIATRIC CLINICS, SPECIALTY SHOPS SELLING INFANT CARE GOODS, HEALTH CARE SERVICES, SERVICES RELATING TO ESTABLISHMENT AND OPERATION OF HOSPITALS, CLINICS, PHARMACY SERVICES, WELLNESS AND REJUVENATION SERVICES, LONG TERM CARE AND REHABILITATION SERVICES, PROVIDING OF EMERGENCY MEDICINE SERVICES, PROVIDING OF EASTERN SYSTEMS OF HEALTH INCLUDING AYURVEDA, YOGA, SIDDHA, UNANI, TRADITIONAL CHINESE MEDICINE AND OTHERS INCLUDED IN CLASS 44

The mark should be used as a whole.
2661164   17/01/2014
DR. NARENDRA MALHOTRA
trading as ;DR. NARENDRA MALHOTRA
84, M G ROAD, AGRA
PROVIDING SERVICES
PROPRIETOR

Address for service in India/Attorney address:
ABHISHEK K. BANSAL
AGRA TRADE MARK SERVICES 14/6 EMPORIUM BLOCK, SANJAY PLACE, AGRA
Used Since :01/10/2012

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

DISCLAIM NO RIGHT TO THE EXCLUSIVE USE OF THE WORD “GLOBAL”. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
KANAG-The ENT Superspeciality Centre
2695077  10/03/2014
AKG MEDICARE SERVICES PVT. LTD
J-85, BLOCK-J, SAKET, NEW DELHI 110017
SERVICES
Proposed to be Used
DELHI
MEDICAL SERVICES
ACHELOIS

3011145  16/07/2015
ACHELOIS
DR. DALJIT SINGH GHATOURA
HARPREET KAUR GHATOURA
trading as ;ACHELOIS
4083 PHASE 2, URBAN ESTATE, DUGRI, LUDHIANA-141013
Service Provider
PARTNERSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :03/05/2012

To be associated with:
2444723

DELHI
Aromatherapy services; Baths for hygiene purposes; Blood bank services; Chiropractics; Convalescent homes;
Dentistry; Hair implantation; Health care; Health centers; Health spa services; Hospitals; Medical assistance; Medical
clinic services; Nursing homes; Nursing, medical; Opticians services; Pharmacists services to make up prescriptions;
Pharmacy advice; Physical therapy; Physiotherapy; Psychologist ; Therapy services

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2374004,2444723..
3246923  30/04/2016
MRS. DEEP MALA & MRS. RADHA RANI
Mrs. Deep Mala
Mrs. Radha Rani
trading as ;FRESH LOOK HAIR, BEAUTY & SPA
2nd Floor, Ravinder Complex, Partap Road, Opp. Punjab National Bank, Moga. (Punjab)
Services
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2008
DELHI
Beauty Salons.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS FRESH LOOK, HAIR, BEAUTY & SPA EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
3308038  12/07/2016
LE DENTAL ESTHETIQUE
Nimay Mukesh Devjee
Charvee Devjee
Unit number 11, first floor, Nyati Unitree, West building, Nagar Road, Yerawada, Pune – 411006, Maharashtra
Medical Service Provider
Partnership Firm
Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
ACCURES LEGAL, RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India
Proposed to be Used
MUMBAI
Medical services, dentistry services, orthodontic services.
3338702  16/08/2016
JAMES LIND INSTITUTE PRIVATE LIMITED
trading as ;JAMES LIND INSTITUTE
401, Level 4, 6/24, East Patel Nagar, New Delhi -110008, Delhi NCR.
Service Provider
Private Limited Company

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/05/2009

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3373123    26/09/2016
DR. ANIL BILTORIA

trading as ;M/S PRAGATI EYE CENTRE
H-15, KRISHNA NAGAR, NEAR VIJAY CHOWK, DELHI-110051
Service Provider

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :01/10/2009

DELHI
Ophthalmology services; Medical and surgical services; Medical consultations; Medical assistance; Medical consultancy services; Medical testing services; Medical counselling and Medical diagnostic services.
FLICK KIDS SALON

3382116   05/10/2016

FLICK KIDS SALON
M-21, SF, Greater Kailash-II (M block main market), New Delhi - 110048, India
Merchants and Service Provider

Address for service in India/Attorney address:

CIP LEGIT
8/306 DHARAMPURBAHADURGARH 124507 HARYANA INDIA

Used Since :01/01/2016

DELHI

Beauty care services, skin treatment, hair care and treatment, spa treatment and body massage, beauty massage, streams for body, beauty salon, and beauty parlour, hairdressing salons, hair cut and treatment; hair care services; beauty salons, beauty care; advisory and consultancy services relating to beauty care included in class 44.
3382118  05/10/2016
FLICK KIDS SALON
M-21, SF, Greater Kailash-II (M block main market), New Delhi - 110048, India
Merchants and Service Provider

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since :01/01/2016

To be associated with:
3382116

DELI
Beauty care services, skin treatment, hair care and treatment, spa treatment and body massage, beauty massage, streams for body, beauty salon, and beauty parlour, hairdressing salons, hair cut and treatment; hair care services; beauty salons, beauty care; advisory and consultancy services relating to beauty care included in class 44.
SANJAY GUPTA
A-BLOCK, 110 ALDICO, GARDEN STATE, RAIPURWA, KANPUR (U.P), INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096
Used Since: 24/01/2013

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURAL, HORTICULTURE AND FORESTRY SERVICES, HOSPITALS, MEDICAL ASSISTANCE, MEDICAL CLINICS
AND NURSING HOME SERVICES, HEALTH SPA SERVICES, DIAGNOSTIC AND PATHOLOGICAL TESTING SERVICES
INCLUDED IN CLASS-44
NATURO-HOMA THERAPY

3385121  10/10/2016

YOGASHRAY SEWAYATAN TRUST
KESHOPURA, NEAR CHANKYA ENGINEERING COLLEGE, BHANKROTA, AJMER ROAD, JAIPUR-302026

service provider
A Registered Trust under India

Address for service in India/Attorney address:
HARSH MARWAH
Shop no. 245, Opp. Liberty, Raja Park, Jaipur
Used Since: 01/06/2013

AHMEDABAD
Health care treatment for human beings, Healing and Naturopathy
FLICK

3389020  14/10/2016
FLICK KIDS SALON
M-21, SF, Greater Kailash-II (M block main market), New Delhi - 110048, India
Merchant and Service Provider

Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA

Used Since :01/01/2016

To be associated with:
3382116, 3382118

DELHI
Beauty care services, skin treatment, hair care and treatment, spa treatment and body massage, beauty massage, streams for body, beauty salon, and beauty parlour, hairdressing salons, hair cut and treatment; hair care services; beauty salons, beauty care; advisory and consultancy services relating to beauty care included in class 44.
FLICK KIDS
3389022  14/10/2016
FLICK KIDS SALON
M-21, SF, Greater Kailash-II (M block main market), New Delhi - 110048, India
Merchant and Service Provider
Address for service in India/Attorney address:
CIP LEGIT
8/306 DHARAMPURA BAHADURGARH 124507 HARYANA INDIA
Used Since :01/01/2016
To be associated with:
3382116, 3382118, 3389020
DELHI
Beauty care services, skin treatment, hair care and treatment, spa treatment and body massage, beauty massage, streams for body, beauty salon, and beauty parlour, hairdressing salons, hair cut and treatment; hair care services; beauty salons, beauty care; advisory and consultancy services relating to beauty care included in class 44.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately.
3389598 17/10/2016
DR. PRIYANKA SEHGAL
trading as ;DENTOWELL
C-32, BARAF KHANA, ADARSH NAGAR, INFRONT OF RAM GALI NO. 8, JAIPUR-302004
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :01/04/2015
AHMEDABAD
DENTAL CLINIC, MEDICAL SERVICES, HOSPITAL INCLUDED IN CLASS 44
3391380    20/10/2016
SHRI SUBRATA ROY SAHARA
SHRI O.P. SRIVASTAVA
SHRI J.B. ROY
trading as ;SAHARA INDIA
SAHARA INDIA BHAWAN, 1, KAPOORTHALA COMPLEX, ALIGANJ, LUCKNOW-226024
SERVICE PROVIDER
Used Since :01/01/2016
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
SAMRA HOSPITAL

3391948    19/10/2016
BLUE SAPPHIRE HEALTHCARE PVT. LTD
ASIAN HOSPITAL, BADKAL FLYOVER ROAD, SECTOR-21A, FARIDABAD 121001, HR

SERVICES

Address for service in India/Attorney address:
ALPHA PARTNERS
Unit No. 1208, 2nd Floor, Express Trade Towers - 2, Plot No. 36, Block-B, Sector - 132, Noida - 201301 (U.P.)

Used Since :23/02/2007
DELHI

Medical services, veterinary services (class 19)
DR. SHWETA'S DENTAL CLINIC

3395707  25/10/2016
DR. SHWETA GUPTA BATRA
trading as :DR. SHWETA'S DENTAL CLINIC
D-42, KALKAJI NEW DELHI-110019
SERVICE PROVIDER
Used Since :01/12/2002
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, DENTAL SERVICES INCLUDED IN CLASS 44.
3401297  03/11/2016
ZIPPY STORE PRIVATE LIMITED
2006, OUTRAM LINE, KINGSWAY CAMP, NR NU LIFE HOSPITAL, DELHI 110009
SERVICE PROVIDER
Used Since : 20/10/2016
DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, BEAUTY SALONS, HAIR DRESSING SALONS,
HEALTH SPA SERVICES, MANICURING, MASSAGE, SAUNA SERVICES, TATTOORING.
3406791  09/11/2016
ANKUR GUPTA
trading as ;Triveni Physiotherapy
Plot No 70, Pocket 7, Sector 22, Rohini, New Delhi-110086
Service provider
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 01/01/2010
DELHI
Physiotherapy / Physical therapy
CREATIVE BEAUTY PARLOUR

3412451    18/11/2016
SARABJIT KAUR
trading as ;CREATIVE BEAUTY PARLOUR
203, NEW KIDWAI NAGAR, LUDHIANA
Service Provider

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :07/10/2009

DELHI
Beauty treatment services; Health and beauty care services provided by saunas, beauty salons & hairdressing salons
3415789  22/11/2016
DR. LALITRAO B. PATIL
trading as ; AAROGYAM MULTISPECIALITY HOSPITAL
B WING, ANAND HEIGHTS, SMD ROAD, NEAR MONORAIL STATION, WADALA (EAST), MUMBAI-400037
SERVICE PROVIDERS
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
HOSPITAL, HEALTHCARE, DIAGNOSTIC AND MEDICAL SERVICES
KRITI WELLNESS
3421777   30/11/2016
MUKEH GOYAL
trading as ;KRITI CREATIONS
63, B, KHAN MARKET NEW DELHI-110003
SERVICE PROVIDER
Address for service in India/Attorney address:
GENERAL REGISTRATION SERVICES
A-3, CHRISTIAN COLONY, DELHI-110007
Used Since :01/01/1990
To be associated with:
2250295

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS.
3427210    06/12/2016

VIKAS KUMAR VERMA

trading as ;SPARKLE COSMETIC CLINIC

903/343, KALPATARU, SRISHTI, SECTOR-3, MIRA ROAD (EAST), MAHARASHTRA, INDIA

SERVICE PROVIDER

INDIAN NATIONAL

Used Since :01/11/2016

MUMBAI

SERVICES PROVIDING FOR COSMETIC SURGERY, MEDICAL SERVICES FOR TREATMENT OF THE SKIN AND COSMETIC LASER TREATMENT OF SKIN INCLUDED IN CLASS 44
BHARDWAJ INDIA PVT. LTD.
trading as ;Bhardwaj India Pvt. Ltd.
C-489, DDA SFS FLATS; SHEIKH SARAI PHASE I, NEW DELHI-110017
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
TECH CORP LEGAL LLP
Level 18, One Horizon Centre, Golf Course Road, DLF Phase 5, Sector 43, Gurgaon – 122002, Haryana Ph: 0124-6687826, +91-9582565600. Fax - 0124-6687778
Used Since :20/01/2010
DELHI
Medical and health care services; provision of information relating to medical services ; CONSULTATION NAMELY AWARENESS PROGRAMS AND DISEASE MANAGEMENT PROGRAMS; VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEING OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES all included in class 44
ONYX HEALTHCARE

3437471  20/12/2016
SHITIZ KUMAR BHARDWAJ
HOUSE NO-90, POCKET F25, SECTOR 7, ROHINI, DELHI-110085.
Service Provider
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 14/11/2011
DELHI
Hospital, Nursing home Services & clinics
3438552    21/12/2016
ROCKLAND HOSPITALS LIMITED
trading as ; Hospitals and Health Services
B-33,34, Qutub Institutional Area, New Delhi-110016
Health Services
Company
Address for service in India/Attorney address:
MOHIT CHAURASIA & ASSOCIATES
2ND FLOOR, MANISH CHAMBERS, LSC, MAYUR VIHAR, PHASE-II, NEW DELHI-110091
Used Since :01/07/2016
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
3439356  22/12/2016
MRS. RENU BANSAL
trading as ;M/S. SLIM POINT
HOUSE NO. 3223, SECTOR-57, GURGAON, HARYANA-122001
SERVICES
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :12/04/1995
DELHI
HEALTHCARE/MEDICAL/FITNESS CARE AND BEAUTY CARE SERVICES RELATED TO WEIGHT MANAGEMENT, WEIGHT LOSS, FIGER CORRECTION, FACE LIFT WEIGHT GAIN, BODY SHAPING,PERMANENET FACIAL, ULTRASOUND AND RF SERVICES, DIET RELATED SERVICES INCLUDED IN CLASS 44
3444790   29/12/2016
KASHYAP AESTHETIC SOLUTIONS PVT. LTD.
trading as; KASHYAP AESTHETIC SOLUTIONS PVT. LTD.
2A/2, TAJ APARTMENTS, RAO TULA RAM MARG, R.K. PURAM, SECTOR-12, NEW DELHI – 110022.
MANUFACTURER AND SERVICE PROVIDER
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD”S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since: 13/10/2004
DELHI
HYGIENIC, BEAUTY CARE, BODY CARE, ANTI-AGING SERVICES, HORMONE THERAPY, MEDICAL ANALYSIS SERVICES, MEDICAL LAB SERVICES, HEALTH CARE AND MEDICAL SERVICES FOR HUMAN BEINGS INCLUDED IN CLASS 44.
3449759  04/01/2017
KUMAR OXYGEN PVT. LTD.
trading as ;KUMAR OXYGEN PVT. LTD.
RAMPUR ROAD, RUDRAPUR, U.S. NAGAR, UTTRAKHAND-263153
SERVICE PROVIDER
COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/02/2012
DELHI
FORESTRY SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as represented.
3450429 06/01/2017
GANESH HOSPITALS PVT. LTD.
II-C/3, NEHRU NAGAR, GHAZIABAD, U.P. INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :11/08/1996
DELHI
MEDICAL CONSULTANCY, HOSPITALS, HEALTH CARE SERVICES, NURSING HOME SERVICES, CHILD CARE NURSERY,
PEDIATRICS SERVICES, BLOOD BANK SERVICES AND ANALYSIS, PLASTIC SURGERY, ORTHOPAEDIC,
GYNAECOLOGY, TUBECTOMY, OBSTETRICS, ARTHRITIS CLINIC, INFERTILITY, UROLOGY AND FRACTURE CLINIC,
COMPUTERISED CLINICAL LABORATORY SERVICES, DIGNOSTIC AND PATHOLOGY CENTRE, PHYSIOTHERAPY AND
HYGEINIC ADVISORY SERVICES, TMT, ECG, NUCLEAR MEDICINE, EYE, ENT AND DENTAL CLINICAL SERVICES WITH
SPECIALISED ENDODONTIC TREATMENTS, CHILD DENTISTRY SERVICES, STONE CENTRE AND SPEECH THEREAPY
CLINIC.
3460057  18/01/2017
AKHILENDRA SINGH
KHUSBOO SINGH
trading as ;AKS CLINIC: SKIN HAIR & DENTAL CARE
C-BLOCK-1070, SUSHANT LOK-1, NEAR VYAPAR KENDRA, GRUGAON-122001.
SERVICE PROVIDER
Proposed to be Used
DELHI
DEALING IN SKIN TREATMENT, HAIR TRANSPLANT, DENTAL TREATMENT AND ALLIED ACTIVITIES
3462116  20/01/2017
O2 PATHLABS P. LTD.
Z-51, OKHLA INDUSTRIAL AREA, PHASE-II, NEW DELHI-110020.
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
INTELLECT IPR CONSULTING
F-8 & 9, 1ST FLOOR, ANSAL TOWER OPP. JWALA HERI MARKET, BLOCK A-2 PASCHIM VIHAR NEW DELHI-110063
Proposed to be Used
DELHI
MEDICAL ANALYSIS SERVICES, DIAGNOSTIC SERVICES IN CLASS 44
Priority claimed from 09/01/2017; Application No. : 87293265 ;United States of America
3463938    20/01/2017

BIOGEN MA INC.
225 Binney Street, Cambridge, Massachusetts 02142, United States of America

SERVICE PROVIDERS
A MASSACHUSETTS CORPORATION

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
To be associated with:
3463938

DELHI
MEDICAL SERVICES IN THE FIELD OF NEUROLOGY.
3466308    25/01/2017
LEVEL A COMMODITY SERVICES PRIVATE LIMITED
108, Centrum Plaza, Golf Course Road, Sector 53, Gurugram, Haryana 122002
Service Provider

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :13/05/2015
DELHI

Consultancy and advisory services relating to agriculture, horticulture and forestry
3470533   30/01/2017

THE ANGEL TOUCH
B Block Shop No-6 5th Floor Bhawani Mall Sahid Nagar Bhubaneswar Odisha PIN - 751007

Service Provider

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Used Since : 30/01/2017

KOLKATA
Spa services included in class 44.
3472708  03/02/2017
PATAKA INDUSTRIES PRIVATE LIMITED
97, PARK STREET, KOLKATA 700016
SERVICE PROVIDER
Address for service in India/Attorney address:
RUDRAPRASAD MATILAL, ADVOCATE
86/3, S N BANERJEE ROAD, KOLKATA 700 014, INDIA
Used Since: 01/11/2011

KOLKATA
Multispecialty Hospitals with special emphasis on Diabetes Care & related complications, Medical Care, Medical, Clinical and Diagnostic Services for General Medicine, Endocrinology & Diabetology, Gynecology & Obstetrics, Pediatrics, Rheumatology, Nephrology, Urology, Gastroenterology, Dermatology, Cardiology, Oncology, Hematology, Neurology, Psychiatry, Neurology, Chest Medicine, Internal Medicine, Eye Car, Orthopedics, Health Consultations services; Diet & Nutrition Counseling for Fitness & Medical purposes, General & Lap Surgery, Cosmetic & Reconstruction Surgery, Dentistry, ENT, Pain Clinic and Foot Care. Labs and Laboratories, X-Ray, EGG, Scanning, Specialty Lab, Medical Centre & Para Medical Centre, All Medical And Paramedical Activities, Clinic, Mobile Unit, Laser Eye Treatment, Hospital Ambulance Service, Surgical Facilities, Operation Theatre, Blood Bank, Medical Shop, Skin Specialist Centre, Chain of Pharmacy including all kinds of services as included in class 44.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CARE.
3472709 03/02/2017
PATAKA INDUSTRIES PRIVATE LIMITED
97,PARK STREET,KOLKATA 700016
SERVICE PROVIDER

Address for service in India/Attorney address:
RUDRAPRASAD MATILAL, ADVOCATE
86/3,S N BANERJEE ROAD,KOLKATA 700 014,INDIA
Used Since :01/11/2011

KOLKATA
Multispecialty Hospitals with special emphasis on Diabetes Care & related complications, Medical Care, Medical, Clinical and Diagnostic Services for General Medicine, Endocrinology & Diabetology, Gynecology & Obstetrics, Pediatrics, Rheumatology, Nephrology, Urology, Gastroenterology, Dermatology, Cardiology, Oncology, Hematology, Neurology, Psychiatry, Neurology, Chest Medicine, Internal Medicine, Eye Car, Orthopedics, Health Consultations services; Diet & Nutrition Counseling for Fitness & Medical purposes, General & Lap Surgery, Cosmetic & Reconstruction Surgery, Dentistry, ENT, Pain Clinic and Foot Care. Labs and Laboratories, X-Ray, EGG, Scanning, Specialty Lab, Medical Centre & Para Medical Centre, All Medical And Paramedical Activities, Clinic, Mobile Unit, Laser Eye Treatment, Hospital Ambulance Service, Surgical Facilities, Operation Theatre, Blood Bank, Medical Shop, Skin Specialist Centre, Chain of Pharmacy including all kinds of services as included in class 44.
HERO

3474070   05/02/2017
BML INVESTMENTS PRIVATE LIMITED
264, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI-110020, INDIA
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3254896

DELHI
Medical and healthcare services; pharmacy services; hospitals; medical clinics and nursing homes; rehabilitation centres; diagnostic services; Advisory services relating to medical and healthcare establishments, instruments and equipment; Veterinary services, hygienic and beauty care for human beings and animals, agriculture, horticulture and forestry services, artificial insemination, psychologist, beauty salons, health spa, sauna services, animal breeding and grooming, flower arranging.
3474071  05/02/2017
BML INVESTMENTS PRIVATE LIMITED
264, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI-110020, INDIA
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
To be associated with:
3254896, 3254911, 3474070
DELHI
Medical and healthcare services; pharmacy services; hospitals; medical clinics and nursing homes; rehabilitation centres; diagnostic services; Advisory services relating to medical and healthcare establishments, instruments and equipment; Veterinary services, hygienic and beauty care for human beings and animals, agriculture, horticulture and forestry services, artificial insemination, psychologist, beauty salons, health spa, sauna services, animal breeding and grooming, flower arranging.
3535177  27/04/2017

DR. ASHUTOSH CHAUDHRI
129/33, M.G Marg, Civil Lines, Allahabad - 211001, Uttar Pradesh.

Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :01/03/2016

DELHI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, DENTISTRY SERVICES
3577355  23/06/2017
PVR LTD.
trading as ;PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :27/03/2017
DELHI
SERVICES OF HYGIENIC & BEAUTY CARE OF HUMAN BEINGS AT BLUO CENTERS.
3577833    24/06/2017
RAJINDER SINGH
HOUSE NO. 833, SECTOR-38-A, CHANDIGARH
INDIVIDUAL
Address for service in India/Attorney address:
DIXIT MEHTA
#2850, Near Rama Ashram, vpo Siwan, Siwan, Dist kaithal, Haryana
Used Since :01/08/1996
DELHI
HOSPITALS AND HOSPITAL RELATED SERVICES, HOSPITAL NURSING HOME SERVICES, HEALTH CARE AND HEALTH CARE CONSULTANCY SERVICES, MEDICAL ASSISTANCE, MEDICAL CARE SERVICES, MEDICAL CLINIC AND MEDICAL COUNSELING, CHAIN OF HOSPITALS
DIVINE TOUCH CLINIC

3577835  24/06/2017

RAJINDER SINGH

HOUSE NO.833, 38-A, CHANDIGARH

INDIVIDUAL

Address for service in India/Attorney address:

DIXIT MEHTA

#2850, Near Rama Ashram, vpo Siwan, Siwan, Dist kaithal, Haryana

Proposed to be Used

DELHI

Providing Medical services, Healthcare including hospitals; Hospitals and Hospital Services; Providing Medical services, hygienic and beauty care for humans; Medical Hospitality Services, Health Shop, Nursing Institutes, Tele-Medicine, Collection Centre Services; Hospital, Nursing (medical), Pharmacy Advice, Medical assistance

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORD CLINIC.
3586380 06/07/2017
ROMA SHIKARPURI
M-71, 1st floor, M Block Market, Greater Kailash-1, New Delhi - 110048
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since: 01/11/2016

DELHI
Spas, Massage, Cosmetic facial and body treatment services.
HOUSE OF DIAGNOSTICS LLP,
18, RAJENDRA PARK, RAJENDRA NAGAR, NEW DELHI-110060, INDIA.
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
LALJI ADVOCATES
A/48, YOJNA VIHAR, DELHI - 110092.

Proposed to be Used
DELHI
Medical services, hospitals, nursing homes, medical clinic, medical assistance, health care, health centres, health
diagnostic services, pathology services, radiology services, therapy services, opticians’ services, blood bank services,
hair implantation; medical equipment rental.
3622670  28/08/2017
MR. VAIBHAV VASANT SALUNKE
1/8, Mahadi Bai Niwas, Reti Bunder, Cross Road Near Muncipal School Dombivali West, Kalyan Vishnunagar Kalyan Thane 421202, individual

Address for service in India/Agents address:
NEELAKSHEE RAJESH MARATHE
B/605, Arunasmruti Co-op Hsg. Society, Post Office Lane, Nr. National Park, Shrikrushna Nagar, Borivali (E), Mumbai - 400 062.

Proposed to be Used
MUMBAI

beauty care for human beings, beauty salon services and other related works included in class 44.
DR. SID
3652027    07/10/2017
DR. SID LABORATORIES LLP
102-A, STAR RESIDENCY HEERA NAGAR, DCM, AJMER ROAD, JAIPUR-302006 (RAJASTHAN) LLP
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
3656995  13/10/2017
DOC SURAKSHA PRIVATE LIMITED
F 6B, GALI NO 15 LAXMI NAGAR DELHI East Delhi- 110092
Private Limited Company
Address for service in India/Attorney address:
SUDHANSHU KUMAR SINGH
C/o K & T Law Offices 10, Babar Lane, Near Bengali Market Connaught Place New Delhi-110001
Proposed to be Used
DELHI
Medical services including Healthcare, Hygienic and beauty care for human beings or animals.
3661755  24/10/2017
DR. RAVINDER KAUR SACHDEVA
H NO. 5177/3, MODERN HOUSING COMPLEX, MANIMAJRA, CHANDIGARH-160101
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH
Proposed to be Used
DELHI
Medical Services
3684087  22/11/2017
CHAUHAN ASHISH KISHORBHAI
KRUTI COMPLEX, RAM PARK MAIN ROAD, OPP. ATMIYA GIRLS HOSTEL, NEAR KALAWAD ROAD, RAJKOT-360005
Sole Proprietor
Address for service in India/Agents address:
SAMPAT DHRAV PRADIP
Used Since : 19/12/2012

AHMEDABAD
Hair Salon Services and Tattoo Services for gujarat.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE
restriction of services for providing in the state of GUJARAT only.
YouWeCan

3688475  27/11/2017
YUVRAJ SINGH GROUP PRIVATE LIMITED
A-11/3, DLF-I, GURGAON 122008
SERVICE PROVIDER
Used Since :31/05/2017
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3716532  01/01/2018
SATNAM SINGH
295, VILLAGE AND POST OFFICE KHARAUDI, KAITHAL, HARYANA
SOLE PROPRIETOR
Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001
Proposed to be Used
DELHI
HEALTH CARE CENTRE FOR MEDICAL ANALYSIS SERVICES RELATING TO THE TREATMENT OF PERSONS
4370137  06/12/2019
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Used Since :01/04/2016

To be associated with:
3145345

KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Beauty salon services, hair salon services, slimming salon services, massage services.
4390930    27/12/2019
A. NANDAKUMAR
trading as ;PROFILE DENTAL CLINIC
NEW NO. 16, OLD NO.10, 10TH AVENUE, HARRINGTON ROAD, NEAR PACHAIPPA S COLLEGE, CHETPET, CHENNAI- 600 030
Service Provider
SOLE PROPRIETOR
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :02/07/2011
CHENNAI
MEDICAL SERVICES INCLUDES, IN PARTICULAR DENTISTRY AND MEDICAL CLINIC SERVICES.
Proposal for Trademark

**4394756  31/12/2019**

**DR. JITESH JAIN TRADING AS KIRAN HOMEO PHARMACY**

3, COLLEGE ROAD, NEAR FOUNTAIN CHOWK, LUDHIANA - 141001 (PUNJAB)

**PROPRIETORSHIP**

Address for service in India/Attorney address:

MAHTTA & CO

43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

**Proposed to be Used**

DELHI

Health clinic services; Medical treatment services provided by clinics and hospitals; Hospital services; Medical consultancy and Medical counseling; Medical examination services; Medical diagnostic services; Medical Laboratory services for the analysis of samples taken from patients; Medical consultation & Medical counseling.
BLUSHYOU
4399652  06/01/2020
SHALLY GARG
A-3/120,SUNRISE APARTMENT SECTOR-13,ROHINI,SECTOR-7,NORTH WEST DELHI-110085
single firm
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/06/2019
DELHI
Beauty Parlor, Salon, Hair Treatment, Health Spa Services & Beauty Treatment Services
MAKEUP AFFAIR

4399653  06/01/2020

SHALLY GARG
A-3/120,SUNRISE APARTMENT SECTOR-13,ROHINl,SECTOR-7,NORTH WEST DELHI-110085
single firm

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/06/2019

DELHI

Beauty Parlor, Salon, Hair Treatment, Health Spa Services & Beauty Treatment Services
NanobioXil

4399686  06/01/2020

INDIAN INSTITUTE OF TECHNOLOGY BOMBAY
Powai, Mumbai - 400 076, State of Maharashtra
A body corporate under the Institutes of Technology Act, 1961.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
MUMBAI

Chemotherapy services; medical services relating to the removal, treatment and processing of human blood, umbilical cord blood, human cells, stem cells and bone marrow; medical services relating to the removal, treatment and processing of human cells.
4400387  07/01/2020
UVM SALONS LLP
FLAT NO.201 PLOT NO.207 AJARAMAR ENCLAVE ROAD NO.14 JAWAHAR NAGAR GOREGAON (WEST), MUMBAI-400104
Proposed to be Used
MUMBAI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; BEAUTY SALON SERVICES; HAIR DRESSING; AROMATHERAPY SERVICES; HEALTH SPA SERVICES; MANICURING; MASSAGE.
4404151 10/01/2020
JAWED HABIB HAIR AND BEAUTY LTD.
Nimbus Center, First Floor, Oberoi Complex, Off. New Link Road, Andheri (West), Mumbai-400053
A Company Registered Under The Indian Companies Act,
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Body Waxing Services For Hair Removal In Humans, Hair Salon Services, Namely, Hair Cutting, Styling, Coloring.
4408054    14/01/2020
SWAPNIL SANJAY LONDHE
Flat No.32, Hill New Residency, NH4 Highway, R.M.D. Singhgad Institute, Warje, Pune - 411058
Individual
Address for service in India/Attorney address:
PRACHI SONAWANE
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037
Used Since :20/10/2019
MUMBAI
Hygienic and beauty care Services for human beings
4408295    14/01/2020
PETPAL TECHNOLOGIES PRIVATE LIMITED
H. No. 7-1-214, Flat no. 509, Vamsi Krishna Apartments, Dharamkaran Road, Ameerpet, Hyderabad, Telangana-500016
Active Private Limited Firm

Address for service in India/Agents address:
ANUGU VIJAYA BHASKAR REDDY
Flat No.101, H.No. 12-44, Sri Lakshmi Nilayam, Lane No.1, Road No.1, P & T Colony, Boduppal, Hyderabad, Telangana-500092.

Proposed to be Used
CHENNAI
ANIMAL BREEDING, PET GROOMING, VETERINARY ASSISTANCE, VETERINARY SERVICES, MEDICAL TREATMENT SERVICES FOR PETS, HYGIENIC AND BEAUTY CARE FOR PETS.

* THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SOCIETY FOR ENHANCEMENT AND RESEARCH IN CLASSICAL HOMOEOPATHY

4408579  15/01/2020
DR. SHAILESH R. DESHPANDE
trading as ;SOCIETY FOR ENHANCEMENT AND RESEARCH IN CLASSICAL HOMOEOPATHY
OFFICE NO. 102, 1ST FLOOR, RAMSUKH HOUSE, THUBE PARK, SHIVAJI NAGAR, PUNE 411 044
Used Since :01/01/1990

MUMBAI
MEDICAL SERVICES; MEDICAL CARE SERVICES; MEDICAL INFORMATION SERVICES MEDICAL ADVISORY SERVICES; MEDICAL ANALYSIS SERVICES; MEDICAL COUNSELLING SERVICES; MEDICAL CONSULTANCY SERVICES MEDICAL NURSING SERVICES MEDICAL ASSISTANCE SERVICES; MEDICAL DIAGNOSTIC SERVICES; MEDICAL CLINIC SERVICES AND MEDICAL HEALTH ASSESSMENT SERVICES
RISING GARDENS PVT. LTD.
1ST FLOOR, MANGALDAS ESTATE, 397, D. B. MARG, NAAZ CINEMA COMPOUND, GRANT ROAD, MUMBAI-400 004
DIRECTORSHIP

Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSİ FIRE TEMPLE, DR. B.A.ROĂD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
VERTICAL GARDENING, GARDEN MAINTENANCE, GARDENING SERVICES, GARDEN TREE PLANTING, PLANT NURSERIES, TREE PLANTING
4456264  27/02/2020
RAMESH KUMAR M.R
NO.39/61, 1ST 'E' CROSS, REMCO LAYOUT, VIJAYANAGAR, BENGALURU - 560040, KARNATAKA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
BLOOD DONATION, HEALTH ADVICE, HEALTH RISK ASSESSMENT, MEDICAL COUNSELING SERVICES
Trade Marks Journal No: 1955, 06/07/2020 Class 44

VIJAY KUMAR GUPTA TRADING AS CLINEVO HEALTH LIFE CARE
E-178, BUDDHA VIHAR COMMERCIAL GOPALPUR, TARAMANDAL, GORAKHPUR-273016.
PROPRIETORSHIP FRIM

Address for service in India/Agents address:
RAGINI GUPTA
C122/177, MANOJ CHUDI MAHAL, OPP. DR. JANKI PRASAD NAKHASH CHOWK, GORAKHPUR-273001, U.P.

Used Since: 29/12/2018

DELHI
MEDICAL HYGIENIC AND BEAUTY CARE
RD Health Foundation

4464626  06/03/2020

RD HEALTH FOUNDATION
312, Vikas Surya Tower, D C Chowk, Sector 9, Rohini, Delhi 110085
Partnership Firm

Address for service in India/Agents address:
AMRIT PAL SINGH
34/1, KRISHNA NAGAR, SAFDARJUNG ENCLAVE, NEW DELHI-110029.
Used Since :19/11/2019

DELHI
Medical services
4465015  06/03/2020
SHUBHADIP BISWAS, TRADING AS: BISWAS DIAGNOSTIC CENTRE
BAGULA BAZAR, HANSKHALI ROAD, NADIA, PIN- 741502, W.B, INDIA
SINGLE FIRM
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH, 107/1G TOLLYGUNGE ROAD, KOLKATA 700026, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
MEDICAL SERVICES, MEDICAL CONSULTANCY, MEDICAL TREATMENT, HEALTHCARE SERVICES, MEDICAL
ASSISTANCE, PHYSICAL THERAPY, PHYSIOTHERAPY, MEDICAL CLINICS, REHABILITATION FOR SUBSTANCE ABUSE
PATIENTS, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, PATHOLOGY SERVICES, SCANNING,
CARDIOLOGY AND RADIOLOGY SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN
4468019  10/03/2020
RAJIV AMBAT
2nd Floor, Thymuriyil Building, South Janatha Road, Palarivattom, Kerala-682025 and residing at Karthika, Thandasseril,
Puttenpurakkal, Kumbalam P.O., Ernakulam-682506
Proprietor
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture,
horticulture and forestry services, health care, health centre services / health center services, health counselling / health
counseling, hospice services, medical advice for individuals with disabilities, medical assistance.
4468362   11/03/2020
KARAN P AGARBATTIWALA
33, DEVPRAKASH KUNJ, AANCHAL PLOTS, NEAR LAVANYA MALL, CITY LIGHT, SVR COLLEGE, SURAT, GUJARAT-395007
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Proposed to be Used
AHMEDABAD
otolaryngologist services (ENT medical services)
HIMS

447136  13/03/2020

ROMAN PHARMACEUTICALS AND HEALTHCARE PRIVATE LIMITED
8-2-682/3/A, FLAT NO. 105, ROAD NO.12, BANJARA HILLS, HYDERABAD 500034 TELANGANA

Pvt. Ltd

Address for service in India/Attorney address:

KHURANA & KHURANA

E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since: 19/07/2019

CHENNAI

Medical, Healthcare and telemedicine services; providing online health information services and medical services; Professional Consultancy in the field of medical technology Medical, Healthcare and telemedicine services, Specialized healthcare services and disease management services; Providing information and support about medical issues, procedures, disease symptoms, and previous experiences for users; Professional Consultancy in the field of medical technology Medical, Healthcare and telemedicine services especially for men’s health like Erectile dysfunction, Premature ejaculation, Performance anxiety, cold sores, herpes, hair loss treatment, smoking cessation program and therapeutics, and supplements for heart, bone, prostate, testosterone support, treatment for weight management; providing online health information services and medical services for men’s health; Specialized healthcare services and disease management services for men; Professional Consultancy in the field of medical technology for men’s health
HortiProIndia

4472495    14/03/2020

VISHWAS SANDIPAN JOGDAND

“PLOT NO B-53, VATAN NAGAR, TALEGAON STATION, TALEGAON DABHADE, TAL. MAVAL, NEAR GANPATI TEMPLE, VARALE, PUNE, MAHARASHTRA-410507, INDIA.”

Individual

Address for service in India/Attorney address:

AVINASH ANANDRAO AUTE

“SIGNAURA”, VIGNAHARTHA APARTMENT, OFFICE NO-4, KOTHRUD DEPOT, PAUD ROAD, KOTHRUD-411038, PUNE, MAHARASHTRA

Proposed to be Used

MUMBAI

Horticulture, gardening and landscaping, Agriculture, aquaculture, horticulture and forestry services
4473248   16/03/2020
SANJAY KAPOTE
trading as : DOCTOR KAPOTE
APOLLO CLINIC COLABA, OPPO. CAFE LEOPOLD COLABA, MUMBAI, NEAR DELHI DARBAR RESTAURANT, MUMBAI- 400 001

Address for service in India/Attorney address:
SNEHA SINGH
403, JAI AMBA CHS LTD, JUHU VERSOVA LINK ROAD, FOUR BUNGLOWS, ANDHERI- WEST, MUMBAI- 400 047

Proposed to be Used
MUMBAI
MEDICAL CLINIC SERVICES, PHARMACISTS SERVICES TO MAKE UP PRESCRIPTIONS, PHARMACY ADVICE, MEDICAL ASSISTANCE, HEALTH CARE, HEALTH CENTRES/ HEALTH CENTERS, HEALTH COUNSELLING/ HEALTH COUNSELLING
Trade Marks Journal No: 1955, 06/07/2020 Class 44

4473424 16/03/2020
MS. K REVATHI
28/111, Kanpalayam 3rd street, Gandhipottal, Madurai- 625009
Sole Proprietor
Address for service in India/Attorney address:
CONSCIENTIA LAW ASSOCIATES.
39A, NORTH PARADE ROAD, CHAKRAPANI COLONY, ST THOMAS MOUNT, CHENNAI - 600 016

Proposed to be Used
CHENNAI
Veterinary services
4474095    17/03/2020
ADIYOGI AROGYA AVENUE
272, SUBHASH NAGAR, CIVIL HOSPITAL BYPASS GATE , BYPASS ROAD, JHJJAR, HARYANA-124103
SERVICE PROVIDER

Address for service in India/Attorney address:
PRIYAM GUPTA
ADV. PRIYAM GUPTA , 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP. METRO PILLAR 768,MIE PART-A, DELHI ROHTAK ROAD, BAHADURGHARH, JHJJAR, HARYANA -124507

Proposed to be Used
DELHI
MEDICAL SERVICES, PHYSIOTHERAPY, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS AS INCLUDED IN CLASS 44.
EROCAIN PHARMACEUTICAL PVT.LTD
SHOP NO-18, ORCHID PLAZA GROUND FLOOR, OPP RT THAKUR ROAD, DAHISAR (EAST) MUMBAI-400068.
(MAHARASHTRA)

Proposed to be Used

MUMBAI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEING OR ANIMALS, AGRICULTURES, AQUACULTURE AND FORESTRY SERVICES.
NICHICHEM
4474713  17/03/2020
NICHICHEM LIFE SCIENCE PVT. LTD.
OFFICE NO. 292, SECTOR-22, GURUGRAM-122015,HARYANA.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :11/02/2020
To be associated with:
4460381
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4475530  18/03/2020
KANAV MAHAJAN S/O MR. SUBHASH MAHAJAN
51-A, FIRST FLOOR, RANI KA BAGH, AMRITSAR - 143001, PUNJAB, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
SHWETASBLAZE MAKEUP STUDIO
4475844  18/03/2020
SHWETA AJIT DESHMUKH
170 Shukrawar Peth, Shinde Ali, Near Kelkar Museum, Pune, Maharashtra-411002
Individual
Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
MUMBAI
Makeup Studio
4475884  18/03/2020
SOMERSET HEALTHCARE INVESTMENT ADVISORS PRIVATE LIMITED
NO.71, G-10-G-11, EMBASSY CENTER, GROUND FLOOR, CRESCENT ROAD CROSS, BANGALORE KARNATAKA 560001

Proposed to be Used
MUMBAI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4475885  18/03/2020
DR. SHIVAJI POLE
1ST FLOOR, ABOVE ELLORA DIAGNOSTIC CENTER, OPP. SFS GROUND, JALNA ROAD, AURANGABAD
INDIVIDUAL

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
PROVIDING MEDICAL SERVICES
4476160  18/03/2020
APOLLO HOSPITALS ENTERPRISE LIMITED
trading as ;APOLLO HOSPITALS ENTERPRISE LIMITED
ALI TOWERS THIRD FLOOR, 55,GREAMS ROAD,CHENNAI - 600 006, TAMIL NADU, INDIA.
SERVICE PROVIDER
INDIAN INCORPORATED COMPANY
Proposed to be Used
CHENNAI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; HOSPITAL AND HEALTH CARE SERVICES;
CLINICAL AND DIAGNOSTIC SERVICES INCLUDED IN CLASS 44.
SAFFIRE CROP SCIENCE
4476952 19/03/2020
SAFFIRE CROP SCIENCE PRIVATE LIMITED
B-95, WAZIRPUR INDUSTRIAL AREA, WAZIRPUR, DELHI - 110052
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :28/06/2017
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
PRACHETHA SHETTY
FLAT 204, KIRTHI SAGAR APARTMENT, VIDHYARATHNA NAGAR, MANIPAL KARNATAKA -576104
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
AGRICULTURE , HORTICULTURE AND FORESTRY SERVICES
4478082  19/03/2020

DIMPLE BHANDARI
HOUSE NO. 531, SECTOR-12A, PANCHKULA, HARYANA-134113.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

HYGIENIC & BEAUTY CARE FOR HUMAN BEINGS; BEAUTY SPA & SALON SERVICES; NAIL SALONS; NAIL BEAUTIFICATION AND CARE; NAIL CARE SERVICES; NAIL ART STUDIO.
DR. PAVAN RANGARAJ
18-17, Cambridge Road, Cambridge Layout, Halasuru, Bengaluru, Karnataka 560008
Sole Proprietor

Address for service in India/Attorney address:
SRIKANTH V KUMBAR
SHRI KP & ASSOCIATES No.1578, 2nd Floor, 1st Cross, Gangondanagalli Road, Chandra Layout-560040
Used Since :19/02/1983

CHENNAI

Surgical treatment services; Ambulant medical care; Medical services; Conducting of medical examinations; Consultancy relating to nutrition; Consultancy relating to pharmaceutical and medical products; Consultancy services relating to health care; Diagnosis of diseases; Diabetes screening services; Doctors' services; Drugstore dispensary services; Emergency medical assistance; Fertility treatment; Health care; Gynaecological pap examination; Gynaecology services; Hospital services; Human fertility treatment services; Human sperm donation services; Medical and surgical diagnostic services; Medical and surgical services; In vitro fertilisation services; Medical treatment services provided by clinics and hospitals; Medical care; Medical consultancy; Medical clinic services; Medical clinic day care services for sick children; Medical assistance; Medical and pharmaceutical consultation; Medical diagnostic services; Medical counselling; Medical information; Medical information services; Medical information services provided via the Internet; Medical laboratory services for the analysis of samples taken from patients; Medical testing services; Mobile medical clinic services; Nursing, medical; Nursing services; Medical testing; Pediatric nursing services; Pharmacy dispensary services; Physical examination; Physical therapy; Pregnancy massage; Palliative care; X-ray services; X-ray examinations for medical purposes; Therapy services; Surgery; Sperm donation; Dermatology services; Artificial insemination services; Sperm banks; Sperm bank services; Dentistry services; Dentistry, optometry and mental health services
4478636   20/03/2020  
MRS. BHAWNA PROPRIETOR OF M/S VAIKLAYVA  
87, TYPE III, DELHI ADMINISTRATION FLATS, NIMRI COLONY, ASHOK VIHAR PHASE - 4, DELHI-110052.  
PROPRIETORSHIP FIRM  
Address for service in India/Attorney address:  
MARK-R  
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002  
Proposed to be Used  
DELHI  
MENTAL HEALTH SERVICES, PROVIDING MENTAL REHABILITATION FACILITIES, MENTAL HEALTH SCREENING SERVICES, PERSONALITY TESTING [MENTAL HEALTH SERVICES], PERSONALITY ASSESSMENT SERVICES [MENTAL HEALTH SERVICES].
DR. RAJSHREE NITIN DEVKAR TRADING AS NEW VERSION
G-2103, Samarth Garden, Datta Mandir Road, Bhandup (W), Mumbai – 400 078
INDIAN INHABITANT

Address for service in India/Agents address:
SIBANI SUNIL DHAR
Mastermind Associates, 702, Chirag Arcade, Raghoba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used

MUMBAI

Hygienic Care; hospitals, clinics, pathology, laboratories, nursing home, dispensaries and medical camps, health consultancy, beauty centre, veterinary services, beauty care for human beings or animals.
DR. VISWANATHAN MOHAN

4480700  21/03/2020

DR. VISWANATHAN MOHAN
SAI ANUGRAHA 6 B, ABM AVENUE, RAJA ANNAMALAIPURAM, CHENNAI-600 028, TAMIL NADU.
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

DIABETES SCREENING SERVICES; MEDICAL SERVICES IN THE FIELD OF DIABETES; PROVIDING INFORMATION VIA THE INTERNET IN THE FIELD OF DIABETES; MEDICAL SERVICES; MEDICAL ASSISTANCE; HOSPITALS; MEDICAL CLINIC SERVICES; NURSING, MEDICAL; MEDICAL EQUIPMENT RENTAL; HEALTH COUNSELLING; HEALTH CENTRES; HEALTH CARE; THERAPY SERVICES.
4481298  23/03/2020
ARRASTRA HEALTHCARE SOLUTIONS PRIVATE LIMITED
Sriji Ngr Soc, 30, Shyam Smip, Nr Jaldhara Off Op Road, Old Padra Road, Race Co, Vadodara - 390007, Gujarat
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :20/08/2018
AHMEDABAD
Dentist services, Health consultancy.
4482345   26/03/2020

KETAN DHIRAJLAL MALVI
18, Gayatri Nagar Society, Near Jalaram Nagar, Nana Bajar, Vallabh Vidyanagar, Ananad -388120, Gujarat
Sole Proprietor Trading as Chaitanya Hospital & I.C.U

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
AHMEDABAD
Medical Services as included in class 44.
4482857    28/03/2020
MALLIKA SETHI RISHI TRADING AS GOGUMS
E-187, ORIENTAL HOMES, SUSHANT LOK- 3,SECT-57,GURGAON
INDIVIDUAL.
Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009

Proposed to be Used
DELHI
Medical services; hygienic and beauty care for human beings
Trade Marks Journal No: 1955 , 06/07/2020 Class 44

4482896  28/03/2020
PRASANTH RAMACHANDRAN
No.95, Amar Jyothi Layout, Intermediate Outer Ring Road, Domlur, Bangalore-560071, Karnataka
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/01/2020

CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture, and forestry services
Trade Marks Journal No: 1955, 06/07/2020

4482986  28/03/2020
DR AASHISH MATHESUB
Second Floor, Shri Swami Samarth, Nivrutti Devkar Society Road, Opp Stella Maris School Main Gate, Vadgaon Sheri, Pune 411014, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
Proprietor

Address for service in India/Attorney address:

Proposed to be Used

MUMBAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
INSTACLINIX

4483311  30/03/2020
AVENGER HEALTHCARE PRIVATE LIMITED
No 418, Anna salai, Rasipuram, Namakkal Dt, Tamilnadu
A Private Limited Company incorporated as per the laws of India.

Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used
CHENNAI
Providing health information via a website; Provision of medical information from a website; Medical consultations; Medical consultancy; Medical consultancy services; Medical, medicinal and pharmaceutical consultancy; Healthcare services; Medical and healthcare clinics; Advisory services relating to healthcare.
4483912   01/04/2020
AKUL CHOPRA
House No. 1295, First Floor, Sector 18C, Chandigarh
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Providing health care information by telephone and the Internet, Medical analysis services for diagnostic and treatment purposes, Artificial insemination services, Pharmacy advice
4484358  02/04/2020
SATYAM RAJ PROPRIETOR OF SYNCHRONISED MEDICAL SERVICES
HAKIMPUR, MAHUA, PHULAR, VAISHALI, BIHAR-801503
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Medical services; Medical care services; Medical and healthcare services; Provision of information relating to medical services; Medical care and analysis services relating to patient treatment
Dr Somaya Sengupta's Diabetes Clinic

4485524  07/04/2020

SOUMYA SENGUPTA
Soumya Sengupta, Amara Tola. Chaibasa, Seraikela Kharsawan, Jharkhand - 833201

Proprietor

Address for service in India/Attorney address:

POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
4485727 07/04/2020
MOHAMMAD SHAHBAZ ALAM
CORPORATE SUITE NO. UM-CS-1A, UPPER MEZZANINE FLOOR (C Floor), ANSAL PLAZA MALL, VAISHALI, SECTOR-1,
GHAZIABAD, UTTAR PRADESH, PIN CODE: 201010
RAFFLESIA TOLPIS
Proprietorship
Proposed to be Used
DELHI
BEAUTY PARLOURS, SALOONS, MASSAGE PARLOURS, HAIRDRESSERS & SERVICE RELATED TO PARLOURS AS
INCLUDED IN CLASS 44
EF POLYMER PRIVATE LIMITED

4485732  07/04/2020

Address:
EF POLYMER PRIVATE LIMITED
Kala Khedi, Veeran Gunjol, Nathdwara, Rajsamand - 313326 Rajasthan
Private Limited Company incorporated in India under Companies Act 2013 - DPIIT Recognized Startup

Address for service in India/Attorney address:
NEELAM YADAV
Lawyers Chamber No. 775, District Sessions and Civil Court, Greater Noida, Gautam Buddh Nagar, Uttar Pradesh - 201306

Proposed to be Used
AHMEDABAD

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
DR. GOURAV YADAV
A-14 CRP colony, near Gurudwara, Bairagarh, Bhopal 462030, Madhya Pradesh
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
MUMBAI
Physiotherapy / Physical Therapy, Chiropractic, Hygienic And Beauty Care For Human Beings, Pharmacy Advice, Health Care, Health Counselling
4486759    11/04/2020
FEATHER HEART PRIVATE LIMITED
NO 23, 2ND CROSS, M. GANDHI NAGAR MUNNEKOLALA MARATHAHALLI POST, BANGALORE, KARNATAKA- 560037
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical consultancy; Medical services; Emergency medical assistance; Ambulant medical care; Medical care services; Advisory services relating to medical apparatus and instruments; Doctors’ services; Medical assistance consultancy provided by doctors and other specialized medical personnel; Rental of medical machines and apparatus; Alternative medicine services; Providing information in the field of medicine; Occupational therapy services; Occupational therapy and rehabilitation services; Health care consultancy in the field of occupational therapy; Medical nursing; Medical assistance; Medical examinations; Medical clinic services; Medical and healthcare clinics; Medical and healthcare clinic services
4487149    13/04/2020

91STREETS MEDIA TECHNOLOGIES PRIVATE LIMITED
E-SHAPE BUILDING, 1ST FLOOR, ASHOK SILK MILLS, COMPOUND 202, L.B.S. MARG, GHATKOPAR (WEST), MUMBAI
Mumbai City MH 400086 IN
Private Limited

Address for service in India/Agents address:
MAHARSHI GANATRA
E-404,, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI-400086.

Proposed to be Used
MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
TWIN
Priority claimed from 24/01/2020; Application No. : 88772796 ;United States of America

4487240  13/04/2020
TWIN HEALTH, INC.
2525 E. Charleston Rd. #104, Mountain View, CA 94043, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Medical services; home health care services; nutrition counseling; health monitoring services for medical diagnosis and treatment purposes; remote monitoring of data indicative of the health or condition of an individual or group of individuals for medical diagnosis and treatment purposes; information, advisory, and consulting services relating to the aforesaid
Priority claimed from 24/01/2020; Application No. : 88772822 ;United States of America
4487246  13/04/2020

TWIN HEALTH, INC.
2525 E. Charleston Rd. #104, Mountain View, CA 94043, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI

Medical services; home health care services; nutrition counseling; health monitoring services for medical diagnosis and treatment purposes; remote monitoring of data indicative of the health or condition of an individual or group of individuals for medical diagnosis and treatment purposes; information, advisory, and consulting services relating to the aforesaid
Trade Marks Journal No: 1955, 06/07/2020 Class 44

4487958 15/04/2020
SMARTHVEER SIDANA
F8, Palm Heights, New Sunny Enclave, Mohali, Punjab. PIN: 140301
Individual

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

 Proposed to be Used
DELHI
Medical services, optometry and mental health services
4491063   24/04/2020
KAPIL BHARATBHAI THAKER
S/O BHARATBHAI/204, KALASAGAR HEIGHTS, OPP ANMOL BUNGLOWS, NEW RANIP, AHMEDABAD CITY, AHMEDABAD, GUJARAT 382470
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Healthcare services, Medical and healthcare clinic services
4491455  25/04/2020
COSHIKA ENTERPRISE LIFE LABORATORY PRIVATE LIMITED
#11/2, 4TH MAIN, 5TH CROSS, RIFCO SHANTHINIKETAN. MEDAHALLI, BANGALORE, KARNATAKA - 560049.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Healthcare services, Health consultancy services, Health clinic services, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services included in class 44.
4492046  27/04/2020
SUMAN BRIJMOHAN MUNDRA
B-6, Panchal Nagar CHS LTD, Navghar Road, Near K T Vision, Bassien Road, Vasai West, Thane: 401202, Maharashtra, India
Proprietor

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Proposed to be Used

MUMBAI
Counseling and Therapy related to Stress Management, Depression Therapy, Personality Assessment, Pre Marital Counselling, Anger Management, Child Behaviour Therapy, Digital Addiction Therapy, Psychological Assessment & Counselling as included in class 44

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
METGENE
4492804  28/04/2020
METGENE DIAGNOSTICS
SAI TOWER, CHANDAN ROAD NEAR CIS SCHOOL, SHOP NO. 15, LUCKNOW, UTTAR PRADESH
PARTNERSHIP FIRM
Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used
DELHI
PSYCHOLOGICAL DIAGNOSIS SERVICES; SURGICAL DIAGNOSTIC SERVICES; MEDICAL DIAGNOSTIC SERVICES;
PERFORMING DIAGNOSIS OF DISEASES; OPTICAL IMAGING FOR MEDICAL DIAGNOSTIC USE; MEDICAL TESTING FOR
DIAGNOSTIC OR TREATMENT PURPOSES; MEDICAL ANALYSIS SERVICES FOR THE DIAGNOSIS OF CANCER; MEDICAL
ANALYSIS SERVICES FOR CANCER DIAGNOSIS AND PROGNOSIS; MEDICAL SERVICES FOR THE DIAGNOSIS OF
CONDITIONS OF THE HUMAN BODY; MEDICAL TESTING SERVICES RELATING TO THE DIAGNOSIS AND TREATMENT
OF DISEASE; MEDICAL ANALYSIS SERVICES FOR DIAGNOSTIC AND TREATMENT PURPOSES PROVIDED BY MEDICAL
LABORATORIES; LABORATORIES ANALYSIS SERVICES; MEDICAL ANALYSIS SERVICE;
4492937 28/04/2020

Dr. PRIYAM R. SHARMA
26/416, AZAD NAGAR 1, OFF J.P. ROAD, NEAR APNA BAZAR, ANDHERI (WEST), AZAD NAGAR, MUMBAI,
MAHARASHTRA 400053

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture,
horticulture and forestry services
QXR
4493663  29/04/2020
QU'RE.AI TECHNOLOGIES PRIVATE LIMITED
Level 7, Commerz II, International Business Park, Oberoi Garden City, Off Western Express Highway, Goregaon (E), Mumbai – 400 063
A company existing under the Companies Act, 2013

Address for service in India/Attorney address:
KHAITAN & CO
Khaitan & Co, One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013

Used Since: 31/05/2018

MUMBAI
Medical services; X-ray examination for medical purposes; medical consultancy; providing medical information; preparation of reports relating to medical matters; providing medical information via a website; health care services; health risk assessment; providing health information; consultancy services relating to healthcare; advisory services relating to healthcare; providing health information via a website; preparation of reports relating to healthcare matters
4493697  29/04/2020

DR. SOMASEKHARA REDDY, KANAKARA
SUITCARE INDIA PRIVATE LIMITED, # FLAT NO: 301, PARADISE 2 APTS, 2nd LANE, SAKUNTHALA NAGAR, INNER RING ROAD, REDDY PALEM, GUNTUR, ANDHRA PRADESH, INDIA, 522007.
CHAIRMAN

Address for service in India/Attorney address:
MAMILLAPALLI SUDHEER
# 4-23-55, NTR COLONY II LANE, AMARAVATHI ROAD, GUNTUR, ANDHRA PRADESH
Used Since: 25/09/2017

CHENNAI
MEDICAL AND CLINICAL SERVICES, MEDICAL CONSULTANCY, HOSPITAL AND HEALTH CARE SERVICES INCLUDED IN CLASS-44
CHERRYBLOSSOM

4493963  30/04/2020

M. KESHAVA

#348, 2nd C main, near Vincent pollotic church, OMBR layout, Banaswadi, bangalore 560043.

INDIVIDUAL

Address for service in India/Attorney address:

GIMMI JOSEPH K., ADVOCATE

#463, 13TH CROSS, 10TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used

CHENNAI

Beauty care services, Body and hair spa services, Dermatology services, Skin clinic, Hair salon, Beauty treatment.
NOOCSY

4494171    30/04/2020

RAUSHAN JHA
005, Periwinkle, Link Road, Malad West, Mumbai
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
MUMBAI
Hospital services , Clinics (Medical -)
4495133  02/05/2020
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
3430359
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services included in class 44.
LUXQUISE

4495244   03/05/2020

NITASHA CHOPRA
H. No.433/4, Model Town, Farrukh Nagar, Gurgaon, Haryana-122001
Individual

Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.
Used Since : 17/02/2020

DELHI
Salon Services
Yolo hospital

4495693  04/05/2020

HEALTHATM INDIA PRIVATE LIMITED
Office 205, Woodrow, Shah Ind Estate, Plot No.19 Veera Desai Road, Village Ambivali, Andheri west, Mumbai MH 400058

Health and Wellness service
PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI

HEALTH AND WELLNESS SERVICES, DOCTOR VIDEO CONSULTATION, MEDICAL AND HEALTH SERVICES, HOSPITALS, NURSING HOMES, MEDICAL NURSING, DIAGNOSTIC, SCANNING, CARDIOLOGY AND RADIOLOGY SERVICES
Dr. Lal PathLabs Ltd.
Block E, Sector 18, Rohini, New Delhi – 110085
LIMITED COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :04/05/2020
To be associated with:
3800689, 3823175
DELHI
Healthcare, Pathology & Diagnostic services
Trade Marks Journal No: 1955, 06/07/2020 Class 44

4497237 07/05/2020
Dr. Lal PathLabs Ltd.
Block E, Sector 18, Rohini, New Delhi – 110085
LIMITED COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :04/05/2020
To be associated with:
3800689, 3823175
DELHI
Healthcare, Pathology & Diagnostic services
4497238  07/05/2020
Dr. Lal PathLabs Ltd.
Block E, Sector 18, Rohini, New Delhi – 110085
LIMITED COMPANY
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since : 20/08/2019
To be associated with:
3800689, 3823175
DELHI
Healthcare, Pathology & Diagnostic services
PANASONIC ECOSKOOL

2430121    20/11/2012

PANASONIC INDIA PVT. LTD.
12TH FLOOR, AMBIENCE TOWER, AMBIENCE ISLAND, NH-8, GURGAON, HARYANA 122002, INDIA
MANUFACTURERS, IMPORTERS, EXPORTERS, DISTRIBUTORS, WHOLESALER & TRADERS/Q
AN INDIAN DOMESTIC COMPANY IN INDIA UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since : 02/08/2010

To be associated with:
2417869, 2417870, 2417871

DELHI
SOCIAL SERVICES INCLUDED IN CLASS 45,
3306412    11/07/2016
RAJANI SHARMA ALIAS RAJANI MAHALAXMI SATWANTI
VILLAGE, NAGLA HARJIWAN, (BHAG MUJAHIDPUR) POST MAHAVAN, DISTT. MATHURA, (U.P.)- 281305
SERVICES.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :10/07/1997
To be associated with:
2075813
DELHI
Social and welfare service including spiritual upliftment.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word "OM"
STELLAR STEPS

3383357  06/10/2016

RASESH MINCHAND RAMBHIA
A/27, ANAND MANGAL SOCIETY, SHIV MANDIR ROAD, RAM NAGAR, DOMBIVLI (EAST), DIST-THANE – 421201,

Merchants, Trader and Service provider

Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
MUMBAI

PROVIDING ASTROLOGY, GRANUMEROLOGY, SIGNATURE ANALYSIS, FACE READING ANALYSIS, NUMEROLOGY,
GRAPHOLOGY, VASTU SHASTRA, PALMISTRY, VASTUSHASTRA, ASTROLOGY, GEMOLOGY, PALMISTRY, HOROSCOPE
CONSULTANCY, CRYSTAL THERAPY, TAROT CARD READING SERVICES; PERSONAL AND SOCIAL SERVICES
RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; Personal growth and motivation consultancy and
guidance services; Spiritual consultancy; Astrology consultancy;CONSULTANCY and guidance SERVICES ALL
INCLUDED IN CLASS 45.
SHIVA CCTV
3386538  13/10/2016
SHIV CHARAN YADAV
trading as ;SHIVA ELECTROVISION
WZ-228, MADIPUR VILLAGE, NEW DELHI-110063
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :05/05/1994
DELHI
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CCTV
PAYMYCO-OP.COM

3388683  14/10/2016
SHIRAZ KARAMCHANDANI
trading as ;Shiraz Karamchandani
701, Seamist-2, 14 Pali Road, Bandra(W), Mumbai-50
SERVICE PROVIDERS
Indian Nationality

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates®; A-27, Gr. Floor, Ram Kutir Bungalow, Pushtikar Society, Jogeshwari (W), Mumbai- 400102

 Proposed to be Used

Mumbai

Services related to registration of domain names for identification of user on global computer network

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD .COM SEPARATELY.
3399739  29/10/2016
STEPUP4CAUSE FOUNDATION
Services Provider
A Trust
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :10/09/2016
To be associated with:
3399738
DELHI
Personal and social services rendered by others to meet the needs of individuals; chaperoning or escorting in society; planning and arranging of wedding ceremonies; marriage agency services; on-line social networking services; organization of religious meetings; providing on-line information in the field of spirituality, self-help, and personal empowerment.
LUDUS LEGAL
3412136   16/11/2016
AAHNA MEHROTRA
1102, Emperor -II, Supertech Emerald Court, Sector 93A, Noida 201301
Service Provider
Service Provider
Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI
Used Since :01/09/2014
DELHI
LEGAL SERVICES; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
3421033 28/11/2016
SHIV SECURITY SERVICES
trading as ;SHIV SECURITY SERVICES
SHANTI VIHAR, VIKAS NAGAR, BADAUN ROAD BAREILLY 243001, U.P., INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :01/10/2016
DELHI
PROVIDING SECURITY MAN POWER, CONSULTANCY.
3437498  21/12/2016
MD. ADIL BADR
trading as ;BADR LEGAL SERVICES (BLESS)
49/5/H/195, KARL MARX SARANI, KOLKATA - 700023
SERVICE PROVIDER
AN INDIAN COMPANY
Used Since :01/04/2010

KOLKATA
LEGAL SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
3439723 22/12/2016
KISAN VIKAS TRUST
Hatiya Gachhi, Patel Nagar, Ward No :31, Saharsa, Bihar - 852201
Service Providers
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :18/10/2016
KOLKATA
Personal and social services regarding individual needs.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS KISAN VIKAS AND DEVICE OF FARMER EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
3445713  30/12/2016
SH. PREM PARKASH
H.NO. 104, ST. NO. 2, CHOTI JAWADDI, NEAR FAUJI KARYANA STORE, LUDHIANA-141002 (PUNJAB)
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/04/2016
DELHI
VAASTU SERVICES, ASTROLOGY, NUMEROLOGY, GRAPHOLOGY, PALMISTRY, HOROSCOPE, LUCKY STONE CONSULTANCY INCLUDED IN CLASS 45.
GIRNARSOFT EDUCATION SERVICES PRIVATE LIMITED
H1/23, DLF Phase-1, Gurgaon-122001
Service Providers
A company incorporated under the Indian Companies Act, 2013
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/07/2015

DELHI
Providing networking services via global communication networks for providing information regarding educational
institutions, certification programs, student jobs, scholarships, financial aid and educational finance; Hosting a website to
share information, expertise and experiences on various topics by engaging in communication and collaboration between
individuals and groups;
HERO
3474072  05/02/2017
BML INVESTMENTS PRIVATE LIMITED
264, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI-110020, INDIA
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
DELHI
Legal services, security services for protection of property and individuals, Personal and social services rendered by others to meet the need of individuals, Consultancy (intellectual property security), Mediation, Arbitration and litigation services, Adoption agency service, baby sitting, pet sitting, marriage agencies, detective agencies, investigations (missing person personal background), body guard, funeral crematorium services, rental of fire alarms, fire extinguishers services.
3474073  05/02/2017
BML INVESTMENTS PRIVATE LIMITED
264, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI-110020, INDIA
Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
To be associated with:
3474072

DELHI
Legal services, security services for protection of property and individuals, Personal and social services rendered by others to meet the need of individuals, Consultancy (intellectual property security), Mediation, Arbitration and litigation services, Adoption agency service, baby sitting, pet sitting, marriage agencies, detective agencies, investigations (missing person personal background), body guard, funeral crematorium services, rental of fire alarms, fire extinguishers services.
3541386 03/05/2017
RISHAB KAUSHIK
501, B.C. BAZAR, AMBALA CANTT, HARYANA-1330001
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
LAW FIRM, ADVOCATES AND CONSULTANTS (LITIGATION, LEGAL ADVISES)
3679668   16/11/2017
RANA AMANBIR SINGH TRADING AS PRIVATE STACK SECURITIES,
2093/12, Katra Sher Singh, AMRITSAR-143 006(Punjab),
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR–143004 (PB )

Proposed to be Used
DELHI
SECURITY SERVICES, SECURITY CONSULTANCY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS
BEING INCLUDED IN CLASS 45
RAJ VIR SINGH YADAV FOUNDATION
A-60, SAKET, NEW DELHI- 110017.

Trust

Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used
DELHI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals.
4097657   23/02/2019
VISAS AVENUE PRIVATE LIMITED
7-C-7, Mahaveer Nagar Extn, Kota
Body Incorporated
Address for service in India/Attorney address:
SAI & MEHTA
Used Since: 06/12/2013
AHMEDABAD
Legal consultancy and document preparation services in relation to migration, immigration and visa services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word VISAS AVENUE.
4336196  02/11/2019
SAKAL PAPERS PRIVATE LIMITED
595, Budhwar Peth, Near Shaniwar Wada, Pune - 411 002
Private Limited Company

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals
INSTABID

4347207  14/11/2019

SHIRAM AUTOMALL INDIA LIMITED
3RD FLOOR, MOOKAMBIKA COMPLEX, NO. 4 LADY DESIKA ROAD, MYLAPORE, CHENNAI - 600004

COMPANY

Address for service in India/Attorney address:
SUNIL CHOPRA
FLAT NO. 8, TRIVENI APPARTMENT, WEST ENCLAVE, PITAMPUTA, DELHI

Used Since : 11/02/2010

CHENNAI

Safety, Rescue, Security and Enforcement services, Legal services, Religious services, Personal and Social services
Consumer Baba
4393107   30/12/2019

S.MADHAV
14 C, ABAD OLYMPUS, RAGHAVAN PILLAI ROAD, EDAPALLY, COCHIN - 682024

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Legal consultation services, Litigation consulting
4395099  01/01/2020
DASHMESH TRANSPORTERS WELFARE SOCIETY REGD
SHOP NO.54, NEW GRAIN MARKET, GILL ROAD, LUDHIANA - 141003, PUNJAB, INDIA.
Service provider
society

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
legal services security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
4399620   06/01/2020
AKANKSHA
A5, Niranjan Complex, Sus Road
Individual
Address for service in India/Attorney address:
V AGGARWAL AND CO
2ND FLOOR, JEEVAN VIHAR BUILDING, PARLIAMENT STREET, NEW DELHI-110001

Proposed to be Used
MUMBAI
marriage agency services, conducting religious ceremonies, organization of religious meetings, planning and arranging of wedding ceremonies,
4404962  10/01/2020
DHARMESH KUMAR TRADING AS TODAYSHAADI.COM
House No. 61, Village and Post Barakesho, District-Farrukhaba, Uttar Pradesh-206451
Proprietorship
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Matrimonial agencies
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
AQUILAW

Address for service in India/Attorney address:

LEXMOTION

APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.

Used Since :05/09/2015

KOLKATA

Legal Services, Legal Consultancy Services, Legal Registration Services, Legal Advocacy Services, Legal Aid Services, Legal Mediation Services, Legal Advice, Legal Research being all included in Class 45.
4436665  10/02/2020
NEERAJ JOSHI
A-18, SARANG, ANU SHAKTI NAGAR, MUMBAI (SUBURBAN) - 400094, MAHARASHTRA
Community for Business networking and Knowledge sharing
Individual
Proposed to be Used
MUMBAI
Personal and Social services are rendered by others to meet the needs of various individuals, businesses, companies.
SHAILESH KUSHWAHA
VILLAGE SURAUULI, POST PAIKAULI MAHARAJ, SURAUULI, DEORIA, UTTAR PRADESH-274001
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
TOPGUNS SECURITY SERVICES PRIVATE LIMITED
HOUSE NO 52 SECTOR 'C' DEFENCE COLONY BEHIND KHAJURIA PEER AMBALA CANTT HR 133010 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
National security services; Security guard services; Physical security consultancy; Providing information relating to security guard services; Consultancy services in the field of home security; Providing correctional facilities; Security guarding for facilities; Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Chavara Matrimony

4468187  11/03/2020

JOHNSON ABRAHAM

CHAVARA FAMILY WELFARE CENTER, CHAVARA CULTURAL CENTRE, MONASTERY ROAD, KARIKKAMURI, ERNAKULAM-682011

PROPRIETORSHIP

Address for service in India/Attorney address:

SUNITHA A

NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU, KOTTAYAM, KERALA – 686 001

Proposed to be Used

To be associated with:

3555115

CHENNAI

Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4468233  11/03/2020
RIMA NIMESH SHAH
80/A, Nepean Sea Road, 4/17 Stardust, Mumbai - 400006, Maharashtra
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals.
IDEAL JOURNALIST ASSOCIATION

4473661  16/03/2020
MR.PRAMOD KUMAR GUPTA
OPP GANDHI ASHRAM CHITRANSH COLONY RUHATTA UMARPUR DISTT JAUNPUR-U.P -22002

Individual

Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI

Activity/working For Human Benefits, personal And social services rendered by others to meet the needs of Individuals
Included In Class-45
AUSTEX FOUNDATION

4475231   17/03/2020
RUPESH KUMAR SINGH
8/1A, Dewangazi Road, Bally (m), Howrah, West Bengal 711 201
Individual Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :24/02/2020

KOLKATA
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; CHARITABLE SERVICES; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4476271   18/03/2020
RAVI RAJAN PANDAYAN
VISHWASHANTI HOUSING SOCIETY, ROOM NO-1, BUILDING NO-7/8, GROUND FLOOR, RAILWAY CROSSING, MUKUND NAGAR, VASHI NAKA, CHEMBUR, MUMBAI-400 074
Sole Proprietor
Address for service in India/Attorney address:
GB LEGAL ASSOCIATES
B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705
Proposed to be Used
MUMBAI
SOCIAL SERVICES AND CHARITABLE TRUST
Beach And You (Word Mark)

4476336   18/03/2020
M/S. ZEN DIGITAL MEDIA LLP
Beach Apartment, G-1, A- Wing, Dr. A. B. Nair Road, Near Novotel Hotel, Juhu, Vile Parle(West), Mumbai - 400049
Partnership Firm

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Personal and social services rendered by others to meet the needs of individuals.
4476866  18/03/2020
INSTITUTE OF PACKAGING MACHINERY MANUFACTURERS OF INDIA
303, 3rd Floor, Goldcrest Business Park, Opp. Shreyas Cinema, Behind Kailash Esplanade, L.B.S. Road, Ghatkopar (West), Mumbai – 400086, Maharashtra, India

Company

Address for service in India/Agents address:
SHAILENDRA THATTE & ASSOCIATES
1/9, DNYANAYOG SOC., PARANJAPENAGAR, VAZIRA NAKA, L. T. RD., BORIVALI (W), MUMBAI-400 091

Used Since :18/07/2000

MUMBAI

Personal and social services rendered by others to meet the needs of individuals, services to society, poor and orphans; children welfare and health, providing charitable services, legal services.
PRAJA
4482340  26/03/2020
PAVAN YASA
Flat No-829, Sy. No-202/1/AA, SMR Vinay Hi-Lands, Miyapur, Hyderabad - 500049
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
FOLLEGE

4482402    26/03/2020

ABHINAV
E-5/30, ROHINI, SECTOR-16, DELHI-110085

Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used

DELHI

Online social introduction services, Online social networking services, Dating services provided through social networking, Internet-based social networking, introduction, and dating services, Personal and social services regarding individual needs
FINACE SERVICES

4483322    30/03/2020
MANIT KUMAR SINGH
PATEL COLONY, SANDALPUR, PATNA-800006
TAX & LEGAL
PROPRIETOR

Proposed to be Used
KOLKATA
LEGAL FACILITATION AND SUPPORT SERVICES, LEGAL CONSULTANCY
Kommit Techno-Legal

4484782  03/04/2020
KARMANYA SINGH SAREEN
F-11, Jangpura Extension, New Delhi-110014
Individual

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :16/03/2020

To be associated with:
4484778, 4484794, 4484798

DELHI

Legal Consultancy relating to intellectual property management and rights, Intellectual property consultancy services in the field of Patent and Patent applications, Consultancy relating to the financial valuations of Intellectual property assets, management of intellectual property and copyrights, trademark protection, Advice, representation and assistance in litigation and judicial procedures relating to intellectual property and associates rights, Online services accessible by means of downloadable mobile applications.
SHILPA YADUKUMAR RAO
Jargundy Entertainments Private Limited, 70, Flower Garden, Pattinathamman Koil Street, PeriyaPillari, Thayyur- Kelambakkam market road, Kelambakkam, Chennai 603103
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
4486859  11/04/2020
MANN DESHI FOUNDATION
Mhaswad Tal-Mann, Dist-Satara-415509, India.
FOUNDATION

Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Used Since :07/09/2017

To be associated with:
2093138, 2093139, 3388344

DELHI
Social and Charitable services.
MANN DESHI FOUNDATION
Mhaswad Tal-Mann, District – Satara, 415509, India

Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Used Since :07/09/2017

To be associated with:
2093138, 2093139, 3388344

DELHI
social and charitable services.
ASHZAD MUBARAK  
VILLAGE MUSTAFABAD (PADARTHA), HARIDWAR, UTTARAKHAND-249405  
PROPRIETOR

Address for service in India/Agents address:  
LOKESH KUMAR GUPTA  
1380/93, SHANTI NAGAR, TRI NAGAR, DELHI-110035.

Proposed to be Used  
DELHI  
SOCIAL SERVICES FALLING IN CLASS 45.
4488034   16/04/2020
PARAS GOEL
HOUSE NO. 183, STREET NO.-4, RAMESHWAR NAGAR, AZAD PUR, SHAJAN PUR, N.S. MANDI, NEW DELHI-110033
Individual
Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Proposed to be Used
DELHI
Online dating club services, Providing information via interactive online websites in the field of dating and to facilitate introduction of individuals and development of relationships and friendships, online social introduction services, online social networking services, dating services provided through social
4488635   18/04/2020
APOYO HOLDINGS PRIVATE LIMITED
Shop No. 9, New Shopping Centre, Govt Colony, Bandra (E), Opp. Mahatma Gandhi School, Mumbai- 400051
A Company Registered Under The Indian Companies Act, 2013

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI

Advice, representation and assistance in litigation and judicial procedures relating to intellectual property and associated rights; Consultancy services in the field of the safety needs of commercial and industrial companies; Copyright and industrial property rights management; Domain name registration services, namely, conducting domain name searches for the purpose of providing legal advice on domain name registration; Legal aid services & Included in Class 45.
4489637  21/04/2020

ROHIT MOHAN PUGALIA
401 & 402, Villa Velloze, Central Avenue, Opp. Laxmi General Store, Santacruz West, Mumbai - 400054
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Legal services, Security services for the physical protection of tangible property and individuals, Personal and social services rendered by others to meet the needs of individuals.
LYCA PRODUCTIONS
4491060   24/04/2020
LYCA PRODUCTIONS PRIVATE LIMITED
No: 55, Vijayaraghava Road, T. Nagar CHENNAI - 600017 TAMIL NADU
Private Limited Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :30/10/2013
CHENNAI
Licensing of rights relating to films, television, video, music and image; Social services.
LYCA PRODUCTIONS PRIVATE LIMITED
No: 55, Vijayaraghava Road, T. Nagar CHENNAI - 600017 TAMIL NADU
Private Limited Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :03/02/2014
CHENNAI
Licensing of rights relating to films, television, video, music and image; Social services.
Legaverse
4491323  24/04/2020
EZLEX CONSULTANTS PRIVATE LIMITED
F3, First Floor, Super Mall, Salunke Vihar Road, Near South Samrat Restaurant, Wanowrie, Pune(mh)-411040
new application
Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE
Proposed to be Used
MUMBAI
SPATIAL VASTU

4493282    29/04/2020

AARTI DAHIYA
G-7/24, 2ND FLOOR, SECTOR-11, ROHINI, NEW DELHI-110085
INDIVIDUAL

Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI

ASTROLOGY RELATED SERVICES, TAROT CARD READING SERVICES FOR OTHERS, ZODIAC CONSULTATION, HOROSCAPES.
@opaxis
4493336 29/04/2020
AXIS BANK LIMITED
Axis House, Bombay Dyeing Mills Compound, Pandurang Budhkar Marg, Worli, Mumbai- 400025, Maharashtra
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Identity verification and validation services; financial identity monitoring services for fraud protection purposes security clearance for preparation of identification cards; personal identification number selection for others; identification verification services, namely, providing authentication of personal identification information via secure storage and transmitting such information via the Internet; registration of domain names for identification of users on a global computer network.
4493464    29/04/2020
DIBYENDU NARAYAN CHAKRABORTY PROPRIETOR OF JURAT LEGAL CONSULTANCY
COOPERS CAMP NOTIFIED AREA WARD NO 7 PLOT 817, P.O. COOPERS CAMP P.S. RANAGHAT DIST. NADIA, WEST
BENGAL-741232
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Legal document preparation services; Registration of domain names [legal services]
4493567  29/04/2020
MESSIAH MIRACLE MINISTRY
11, CHINNATHOTTAM WEST STREET, NEELIKONAMPALAYAM, COIMBATORE - 641033
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
SACI FOUNDATION

4494326  30/04/2020

SACI FOUNDATION
WB-171A, Ganesh Nagar-II, Shakarpur, Delhi - 110092
A TRUST REGISTERED UNDER TRUST REGISTRATION ACT, 1882

Address for service in India/Attorney address:
S. KUMAR & CO.
G.F., D-248/10, BALAJI COMPLEX, LAXMI NAGAR, DELHI 110092
Used Since : 22/09/2015

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
INDIAN ACADEMY OF ROBOTICS

4495311    03/05/2020
RAVINDER KUMAR GAUTAM
114, Ground Floor, Abhay Khand- 3, Indrapuram, Ghaziabad- 201014
An Indian National
Address for service in India/Attorney address:
ADARSH SRIVASTAVA
222/6 chakniratul, Allahabad
Used Since :20/12/2018
DELHI
Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals; providing physical security consultancy;
4495404  04/05/2020
PRIYAL BHARDWAJ D/O OM PRAKASH BHARDWAJ
87-B, GROUND FLOOR, SHOP NO.7, SHAHPUR JAT, NEW DELHI - 110049, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
CHENNAI
legal services security services for the physical protection of tangible property and individuals; personal and social
services rendered by others to meet the needs of individuals
4495561  04/05/2020
RAJIV MEHTA
Ratnanidhi Charitable Trust, 16A, Khetwadi, 12th Lane, Mumbai - 400004, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
RKD NETINAR

4495741  04/05/2020
MOHAN RAJKUMAR DEWAN
1147/B, MOHAN VILLA, NEAR KEDARNATH TEMPLE, MODEL COLONY, SHIVAJINAGAR, PUNE 411016
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
1816209, 3705072

MUMBAI
LEGAL SERVICES; LEGAL ADVISORY SERVICES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS; INTELLECTUAL PROPERTY CONSULTANCY SERVICES; INTELLECTUAL PROPERTY LICENSING AND WATCHING SERVICES; COPYRIGHT AND INDUSTRIAL PROPERTY RIGHTS MANAGEMENT; LEGAL RESEARCH, WATCHING AND INVESTIGATION SERVICES; MEDIATION (LEGAL SERVICES); LITIGATION SERVICES.
NETINAR

4495743    04/05/2020
MOHAN RAJKUMAR DEWAN
1147/B, MOHAN VILLA, NEAR KEDARNATH TEMPLE, MODEL COLONY, SHIVAJINAGAR, PUNE 411016
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
LEGAL SERVICES; LEGAL ADVISORY SERVICES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS; INTELLECTUAL PROPERTY CONSULTANCY SERVICES; INTELLECTUAL PROPERTY LICENSING AND WATCHING SERVICES; COPYRIGHT AND INDUSTRIAL PROPERTY RIGHTS MANAGEMENT; LEGAL RESEARCH, WATCHING AND INVESTIGATION SERVICES; MEDIATION (LEGAL SERVICES); LITIGATION SERVICES.
TrikaalVaani.Com

4496635  06/05/2020

RUDRA DEEP BHARDWAJ
Mukam Post, Gurara via Khandela, Sikar

Proprietorship

Address for service in India/Attorney address:
ATUL GUPTA
1st FLOOR, TRADE CENTRE NO. 10, NEAR LOTUS DAIRY, SAHAKAR MARG, LAL KOTHI SABJI MANDI JAIPUR

Proposed to be Used
AHMEDABAD

Astrology, Vastu Shastra, Horoscope Consultancy Services
4496759  06/05/2020
HEMAXI AGARWALLA
H.NO 173, 2ND FLOOR, DEEPALI ENCLAVE, PITAMPURA, NEW DELHI- 110034
SERVICE PROVIDER
Address for service in India/Attorney address:
PRIYAM GUPTA
ADV. PRIYAM GUPTA , 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP. METRO PILLAR 768,MIE PART-A, DELHI ROHTAK ROAD,BAHADURGARGH,JHAJJAR,HARYANA -124507
Proposed to be Used
DELHI
PERSONAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PLANNING AND ARRANGING OF WEDDING CEREMONIES, WEDDING CEREMONY PLANNING AND ARRANGING CONSULTATION SERVICES INCLUDED IN CLASS 45.
4498062  08/05/2020
SYED HANAZ TARIQ
Lane 2, H.No 2 Qazi Bagh Rawalpora Srinagar Jammu And Kashmir 190005
Sole Proprietorship firm

Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India. Mob: 9871127869
Used Since :14/03/2019

DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
BNG ADVISORS PRIVATE LIMITED
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, Malad West, Mumbai-400064
COMPANY
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.
Used Since : 25/04/2014
MUMBAI
Copyright management; intellectual property consultancy; legal administration of licences; legal advocacy services; legal compliance auditing; legal consultancy relating to patent mapping; legal document preparation services; legal research; legal services in relation to the negotiation of contracts for others; legal services in the field of immigration; legal watching services; licensing [legal services] in the framework of software publishing; licensing of computer software [legal services]; licensing of intellectual property; lifeguard services; litigation services; monitoring intellectual property rights for legal advisory purposes; registration of domain names [legal services]; regulatory compliance auditing; personal background investigations; personal letter writing as covered under class 45.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

NISSAN JIDOSHA KABUSHIKI KAISHA trading as ;NISSAN MOTOR CO. LTD.
NO. 2, TAKARA-CHO, KANAGAWA - KU, YOKOHAMA-SHI,KANAGAWA-KEN, JAPAN.
MANUFACTURERS AND MERCHANTS
A CORPORATION OF JAPAN ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.10; SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPEDIC ARTICLES; SUTURE MATERIALS.
Cl.11; APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES
Cl.13; FIREARMS; AMMUNITION AND PROJECTILES; EXPLOSIVES; FIREWORKS.
Cl.15; MUSICAL INSTRUMENTS.
Cl.17; RUBBER, GUTTA-PERCHA, GUM, ASBESTOS, MICA AND GOODS MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING AND INSULATING MATERIALS; FLEXIBLE PIPES, NOT OF METAL.
Cl.19; BUILDING MATERIALS (NON-METALLIC); NON-METALLIC RIGID PIPES FOR BUILDING; ASPHALT, PITCH AND BITUMEN; NON-METALLIC TRANSPORTABLE BUILDINGS; MONUMENTS, NOT OF METAL
Cl.22; ROPE, STRING, NETS, TENTS, AWININGS, TARPALINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER CLASSES); ADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS.
Cl.23; YARNS AND THREADS, FOR TEXTILE USE.
Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Cl.31; GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
Cl.40; TREATMENT OF MATERIALS.
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
C1.44; MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
2684114   21/02/2014
JAGRAN PRAKASHAN LTD
JAGRAN BUILDING 2 SARVODAYA NAGAR KANPUR U.P
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
Address for service in India/Attorney address:
POONAM ATEY
CHAMBER NO. 119, C.K. DAPHTARY BLOCK, LAWYERS CHAMBER, NEW DELHI-110001
Used Since :11/09/2009
DELHI
Cl.16; PAPER AND PAPER ARTICLES, PRINTED MATTER, STATIONERY ITEMS, NEWSPAPER PERIODICALS
MAGAZINE, BOOKS, PHOTOGRAPH, TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL
AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER
CLASSES); PRINTERS" TYPE; PRINTING BLOCKS, ; ARTISTS" MATERIALS, PRINTING BLOCKS."
Cl.35; ADVERTISING/PUBLICITY , ADVERTISING AGENCIES/PUBLICITY, AGENCIES OUTDOOR ADVERTISING, ONLINE
ADVERTISING, PRODUCTION OF ADVERTISING FILMS, PUBLICATION OF PUBLICITY TEXTS RADIO
ADVERTISING/RADIO COMMERCIALS, SALES PROMOTION,BUSINESS MANAGEMENT, BUSINESS MANAGEMENT
ASSISTANCE, PROVIDING BUSINESS INFORMATION, BUSINESS ADMINISTRATION, OUTSOURCING SERVICES,
RELOCATION SERVICES FOR BUSINESS, BUSINESS CONSULTANCY, OFFICE FUNCTIONS.
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
2807278  11/09/2014
JURONG ENGINEERING LIMITED
25 TANJONG KLING ROAD, 628050 SINGAPORE
SERVICE PROVIDERS
A PUBLIC LIMITED COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF SINGAPORE
Address for service in India/Agents address:
KRISHNA & SAURASTRI.
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.
Used Since :31/01/2011
MUMBAI
Cl.37;CONSTRUCTION ENGINEERING SERVICES, MECHANICAL AND ELECTRICAL ENGINEERING SERVICES; PLANT CONSTRUCTION; INSTALLATION, MAINTENANCE AND REPAIR SERVICES; CONSTRUCTION; FACTORY CONSTRUCTION; CONSTRUCTION CONSULTATION; MACHINERY INSTALLATION, MAINTENANCE AND REPAIR; MAINTENANCE; PIPELINE CONSTRUCTION AND MAINTENANCE
Cl.42;ENGINEERING; ENGINEERING DESIGN AND TECHNICAL SUPPORT; CONSTRUCTION DESIGN; INDUSTRIAL DESIGN; DESIGN OF ENGINEERED BUILDING SYSTEM; CONSTRUCTION DRAFTING; CIVIL ENGINEERING CONSULTANCY; ADVISORY SERVICES RELATING TO INDUSTRIAL ENGINEERING
2835708  31/10/2014

Dalmia Bharat Limited
11th Floor, Hansalaya, 15, Barakhamba Road, New Delhi - 110001
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 27/02/2013

DELHI
Cl.19;CEMENTS, REFRACTORY CONSTRUCTION MATERIALS.
Cl.30;SUGAR
Cl.40;GENERATION OF POWER.
WORLD ECONOMIC FORUM

2847854    21/11/2014
WORLD ECONOMIC FORUM
91-93, route de la Capite, 1223 Cologny, Switzerland
 Manufacturers, Merchants & Service Providers
 A Swiss Foundation

Address for service in India/Attorney address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 04/11/2014

DELHI

Cl.9: Apparatus and instruments for scientific, nautical, geodetical, photographic, cinematographic, optical, weighing, measuring, signaling, control (inspection), emergency (rescue) and teaching purposes; apparatus and instruments for conducting, distributing, transforming, accumulating, regulating or controlling electric current; apparatus for recording, transmission or reproduction of sound or images; magnetic recording carriers, acoustic discs; compact discs, DVDs and other numerical recording media; mechanisms for prepayment apparatus; cash registers, calculating machines, equipment for information processing, computers; software

Cl.16: Paper, cardboard and goods made from these materials, not included in other classes; printed matter; articles for bookbinding; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office supplies (except furniture); instructional and teaching material (except apparatus) equipment; plastic materials for packaging (not included in other classes); printing types; clichés; brochures; newsletters; newspapers; publications; magazines (periodicals); manuals; research reports

Cl.35: Assessment or collection of statistical data

Cl.41: Education; training; entertainment; sporting and cultural activities; holiday camp services (entertainment); courses by correspondence; organization of exhibitions for cultural or educational purposes; information relating to education; educational services; organization, animation and conduct of colloquiuls, conferences, congresses, seminars, symposiums, workshops (training); organization of competitions (education or entertainment); awards of recognition; vocational guidance (advisement in matters concerning education or training); organization of exhibitions for cultural or educational purposes; cultural activities; publication of books; electronic publication of books and journals online; publication of texts other than publicity texts; information relating to entertainment and education provided online from a computer database or the Internet; animation of training courses for third parties; information relating to entertainment or education provided online or via television, broadband and wireless communication media
2892370 29/01/2015
BLEICHERT AUTOMATION GMBH & CO. KG
Hans-Ulrich-Breymann-Straße 35, 74706 Osterburken, GERMANY
Manufacturers and Service Providers
A company organised and existing under the laws of Germany.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.6; Pipes, metal hardware, conveying chains, transmission chains, transmission ropes, rails and frames, all aforementioned good made of steel, aluminum, or another base metal.
Cl.7; Automatic conveyor installations; conveyor belts; drives for conveyor installations; robots (machines); robot control apparatus; mechanical devices and mechanical installations for transport, interlinking and/or mounting, essentially consisting of one or several conveying apparatus and one or more loading, discharging, holding and/or transfer devices with associated integral driving, controlling, and/or measuring devices; palletisation devices; palletisation installations consisting essentially of one or several palletisation devices and one or several loading, discharging, and/or transfer devices with associated integral driving, controlling, and/or measuring devices; mechanical assembly machines, essentially consisting of movable tool holders and/or workpiece holders with associated integral driving, controlling, and/or measuring devices; mechanical storage installations, essentially consisting of storage racks with corresponding mechanical conveying devices.
Cl.12; Unmanned transportation systems; unmanned transportation robots.

Cl.37; Installation, repair and maintenance of machines; installation, repair and maintenance of conveyor installations and conveyor belts; stationary construction and stationary repair as well as corresponding design of metal devices at buildings, of installations, and of machines.

Cl.42; Technical planning of metal and/or plastic devices at buildings, of installations, and of machines; technical project planning; construction planning.
AARYAVRAT

2905742  14/02/2015
MR. SANJIV SHANKAR PRASAD
21 MOTHER TERESA CRESCENT NEW DELHI
Manufacturer, Merchant and Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C-2/39 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signaling, checking(supervision), lifesaving and teaching apparatus and instruments; apparatus for recordings, transmission or reproduction of sound or images; magnetic data carrier; recording discs, automatic vending machines, and mechanism for coined operated apparatus, cash registers; calculating machines, data processing and equivalents and computers, fire extinguishing apparatus;

Cl.36; Insurance, financial affairs; monetary affairs; real estate affairs;

Cl.41; Education; providing of training; entertainment; sporting and cultural activities;

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software;
SAAHAJ
2948590 23/04/2015
SAAHAJ MILK PRODUCER COMPANY LIMITED
Cross Roads Mall, 2nd Floor, Plot No. 5 & 6, Sec. 13, Awas, Vikas Colony Sikandra Yojna Sikandra Bodla Road, Agra 282007, Uttar Pradesh, India
A Producer Company on October 17, 2014
An Indian company incorporated under Ch.IXA of The Companies Act, 1956 read with applicable provisions of The Companies Act 2013.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :11/12/2014
To be associated with:
2948590
DELHI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats; Milk and Milk products including all kinds of liquid milk, butter, ghee, curd, yogurt, butter milk, flavoured milk, ice cream.
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; seeds, natural plants and flowers; malt; fresh fruits and vegetables, food stuffs for animals including cattle feed, mineral mixture.
Cl.35; Advertising, business management, business administration, office functions; departmental store, retail outlet/stores, retail variety stores, retailing services; retailing services including for selling all kinds of milk and milk products, snacks, spices, food items.
OXIGEN SERVICES

OXIGEN SERVICES (INDIA) PRIVATE LIMITED
BUILDING 94, SECTOR 32, HUDA, GURGAON, HR

OXIGEN SERVICES (INDIA) PRIVATE LIMITED
BUILDING 94, SECTOR 32, HUDA, GURGAON, HR

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LAW FORTE
1309, PRAGATI TOWER, RAJENDRA PLACE, NEW DELHI-110008

Used Since : 01/12/2004

DELHI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE-EXTINGUISHING APPARATUS

Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
OXIGEN

2969394  22/05/2015
OXIGEN SERVICES (INDIA) PRIVATE LIMITED
BUILDING 94, SECTOR 32, HUDA, GURGAON, HR
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
Address for service in India/Agents address:
LAW FORTE
1309, PRAGATI TOWER, RAJENDRA PLACE, NEW DELHI-110008
Used Since: 01/12/2004
To be associated with:
2969393
DELHI
Cl.9: SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE-EXTINGUISHING APPARATUS.
Cl.36: INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
Cl.42: SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Priority claimed from 08/12/2014; Application No. : 86/473611 ;United States of America
2979582  08/06/2015
JUSTRITE MANUFACTURING COMPANY LLC
2454 Dempster Street, Suite 300, Des Plaines, Illinois 60016, United States of America
MANUFACTURERS
A limited liability company organized under the laws of the State of Delaware.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.6;METAL CONTAINERS FOR INFLAMMABLE LIQUIDS AND ARTICLES; MANUALLY OPERATED METAL SAFETY FAUCETS FOR USE WITH METAL FLUID STORAGE TANKS; MANUALLY OPERATED METAL RELIEF VALVES; MANUALLY OPERATED METAL VENTS FOR USE WITH METAL CONTAINERS

Cl.20;NON-METALLIC STORAGE CABINETS AND CONTAINERS FOR INFLAMMABLE LIQUIDS AND ARTICLES FOR INDUSTRIAL OR COMMERCIAL USE.
CLASS

3005824   09/07/2015
LG ELECTRONICS INC.
128, Yeou-i-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
MANUFACTURERS AND MERCHANTS
A Korean Company

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.9; Smart phones; Displays for smart phone; Mobile phones; Wearable smart phones; Wireless headsets; Headsets; Wireless headsets for mobile phone; Wireless headsets for smart phone; Digital set top boxes; Leather cases for mobile phone; Leather cases for smart phone; Flip covers for mobile phone; Flip covers for smart phone; Application software; Software for mobile phone; Software for television; Tablet computers; Monitors for computer; Commercial monitors; Wearable computers; Computers; Printers for computer; LED Displays; Leather cases for tablet computer; Flip covers for tablet computer; Portable computers; Rechargeable batteries; Battery chargers; 3D spectacles; Digital cameras; Network monitoring cameras namely for surveillance; Television receivers; Displays for television receiver; Audio component system composed of surround sound speakers, loudspeakers, tuners, sound mixers, equalizer, audio recorders, radio receivers; Apparatus for recording, transmission or reproduction of sound or images; Earphones; DVD players; Portable multimedia players.

Cl.14; Watches; Parts and fittings for watches; Wrist watches; Electronic clocks and watches; Bracelets (jewelry); Watchbands; Control clocks; Watches with the function of wireless communication; Watches that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watches incorporating cameras and MP3 players, and that communicate data to smart phones and PDAs.
HACKETT
3014693 22/07/2015
HACKETT S.À.R.L.
5, Rue du Kiem, Luxembourg.
Manufacturers and Service Providers
A company organised and existing under the laws of Luxembourg.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3014693

DELHI

Cl.3; Perfumes, eau de toilette, eau de parfum, colognes; essential oils, bath and shower preparations; toilet soaps; body deodorants; creams and gels for the face, the body and the hand; non-medicated toilet preparations; sun care preparations; shampoos; gels, sprays, mousses and balms for hair styling and hair care, dentifrices, antiperspirants, shaving preparations, after shave preparations, after shave balms, shoes cleaning wax, all being goods falling in class 3.

Cl.9; Optical apparatus and instruments, spectacles, sunglasses; cases and frames for spectacles and sunglasses; cloths for spectacles and sunglasses; magnifying glasses; chains and cords for spectacles and sunglasses; cases, covers and holders for portable telephones, computer cases; holders and cases for compact discs and digital video discs and portable media players; parts and fittings for all the aforesaid goods.

Cl.14; Chronometric and horological instruments; watches and clocks; cases for watches and clocks; jewellery; cufflinks; tie bars; tie clips; tie pins; collar and shirt studs; key fobs and key rings; precious stones; imitation jewellery; parts and fittings for all the aforesaid goods.

Cl.18; Articles made of leather or of imitation leather; bags; handbags; backpacks; satchels; haversacks; knapsacks; rucksacks; valises; holdalls; cases; suitcases; trunks; articles of luggage; briefcases; document wallets; attaché cases; holders for paper and slim pads; key cases; travelling bags; suit carriers; purses, pocket wallets and pouches; umbrellas, parasols and walking sticks; whips, harness and saddlery; shooting sticks; leather or leather board boxes; card cases and holders; clothing for pets; parts and fittings for all the aforesaid goods.

Cl.25; Clothing; articles of men's clothing namely suits, jackets, trousers, shorts, shirts, waistcoats, ties, socks, sweaters, underwear, coats, raincoats, nightwear, dressing gowns, belts, swimming trunks, scarves, gloves; footwear; headgear.

Cl.35; The bringing together, for the benefit of others, of some or all of the following goods: perfumes, eau de toilette, eau de parfum, colognes, essential oils, bath and shower preparations, toilet soaps, body deodorants, creams and gels for the face, the body and the hand, non-medicated toilet preparations, sun care preparations, shampoos, gels, sprays, mousses and balms for hair styling and hair care, dentifrices, antiperspirants, shaving preparations, after shave preparations, after shave balms, shoes cleaning wax, optical apparatus and instruments, spectacles, sunglasses, cases and frames for spectacles and sunglasses, cloths for spectacles and sunglasses, magnifying glasses, chains and cords for spectacles and sunglasses, cases, covers and holders for portable telephones, computer cases, holders and cases for compact discs and digital video discs and portable media players, chronometric and horological instruments, watches and clocks, cases for watches and clocks, jewellery, cufflinks, tie bars, tie clips, tie pins, collar and shirt studs, key fobs and key rings, precious stones, imitation jewellery, articles made of leather or of imitation leather, bags, handbags, backpacks, satchels, haversacks, knapsacks, rucksacks, valises, holdalls, cases, suitcases, trunks, articles of luggage, briefcases, document wallets, attaché cases, holders for paper and slim pads, key cases, travelling bags, suit carriers, purses, pocket wallets and pouches, umbrellas, parasols and walking sticks, whips, harness and saddlery, shooting sticks, leather or leather board boxes, card cases and holders, clothing for pets, clothing, footwear, headgear, articles of men's clothing, namely suits, jackets, trousers, shorts, shirts, waistcoats, ties, socks, sweaters, underwear, coats, raincoats, nightwear, dressing gowns, belts, swimming trunks, scarves, gloves, clothing accessories, bath linen, towels, hot water bottle covers, headkerchiefs, bed linen, travelling rugs, textiles and textile goods, bed and table covers, printed matter, photographs, stationery, pens and pen holders, and office requisites, parts and fittings for all the aforesaid goods, enabling customers to conveniently view and purchase those goods; business management services; business administration; business advisory services; franchising; assistance in business management, business administration, product commercialisation and promotion within the framework of a franchise, concession or licensing agreement or arrangement.
NET BOLD

3016176  22/07/2015
M/S SHRI NATRAJ
trading as ;M/s Shri Natraj
Amrit I, Pallavi Shopping Arcade, ABHM, Near Hotel Taj Palace, S.P. Marg, Chanakyapuri
Manufacturers and merchants
Partnership

Address for service in India/Attorney address:
PRABHU TANDON
Kochhar & Co.,11th Floor, Tower-A, DLF Towers Jasola, Jasola District Centre, New Delhi -110025, India

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.25; Clothing, footwear, headgear.
Rally United
3016177  22/07/2015
M/S SHRI NATRAJ
trading as ;M/s Shri Natraj
Amrit I, Pallavi Shopping Arcade, ABHM, Near Hotel Taj Palace, S.P. Marg, Chanakyapuri
manufacturers and merchants
Partnership
Address for service in India/Attorney address:
PRABHU TANDON
Kochhar & Co.,11th Floor, Tower-A, DLF Towers Jasola,Jasola District Centre,New Delhi -110025, India
Proposed to be Used
DELHI
Cl. 9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl. 11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.
Cl. 14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.
Cl. 18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl. 25; Clothing, footwear, headgear.
Trade Marks Journal No: 1955 , 06/07/2020  Class 99

Screen +

Priority claimed from 20/07/2015; Application No. : 40-2015-0054149 ;Republic of Korea
3162825  19/01/2016
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
MANUFACTURES, MERCHANTS & SERVICE PROVIDERS.
A company existing and organized under the laws of Republic of Korea

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.7; DISH WASHING MACHINES FOR HOUSEHOLD PURPOSES; AUTOMATIC DISHWASHERS; WASHING MACHINES; LAUNDRY WASHING MACHINES FOR HOUSEHOLD USE; ELECTRIC WASHING MACHINES FOR HOUSEHOLD PURPOSES; CLOTHES WASHING MACHINES; WASHING MACHINES; DISHWASHING MACHINES FOR HOUSEHOLD PURPOSES; SPIN DRYERS FOR HOUSEHOLD PURPOSES (NOT HEATED); CLOTHES MANAGING MACHINES; STEAM CLEANERS FOR HOUSEHOLD PURPOSES; ELECTRIC CLEANERS FOR HOUSEHOLD PURPOSES; VACUUM CLEANERS; ROBOT CLEANERS FOR HOUSEHOLD PURPOSES; BED CLEANERS FOR HOUSEHOLD PURPOSES; SOLAR POWER GENERATORS; APPARATUS FOR MANUFACTURING SOLAR BATTERY MEMBRANE; APPARATUS FOR FORMING SOLAR BATTERY MEMBRANE; COMPRESSORS AS PARTS OF MACHINES, MOTORS AND ENGINES; COMPRESSORS FOR REFRIGERATORS; COMPRESSORS (MACHINES); COMPRESSORS FOR AIR CONDITIONERS; COMPRESSORS FOR DEHUMIDIFYING MACHINES; COMPRESSORS FOR AIR HANDLERS; COMPRESSORS FOR CLOTHES MANAGEMENT MACHINES; COMPRESSORS FOR LAUNDRY WASHING MACHINES.

Cl.9; COMPUTER APPLICATION SOFTWARE FOR SMART PHONES/MOBILE PHONES/SMART TELEVISIONS/HANDHELD ELECTRIC COMMUNICATION DEVICES (FOR USE IN INTERNET OF THINGS); MOTION RECOGNIZING SENSORS; GYRO SENSORS USING GPS FUNCTIONS; MOTION DETECTORS; INVADER SENSORS; SENSORS FOR PRIVACY PROTECTION; ALARM SENSORS FOR REFRIGERATORS; ALARM SENSORS FOR LAUNDRY WASHING MACHINES; RANGE SENSORS; DIGITAL SENSORY DEVICES; SENSOR CONTROLLERS; PRESSURE SENSORS; SENSORS FOR MEASURING INSTRUMENTS; WINDOW OPENING AND CLOSING DETECTING SENSORS; OBJECT DETECTING SENSORS; DOOR OPENING AND CLOSING DETECTING SENSORS; REMOTE CONTROL APPARATUS; USB DONGLE(WIRELESS NETWORK ADAPTERS); TRANSMITTERS AND RECEIVERS OF ELECTRONIC SIGNALS; ADAPTERS FOR CONNECTING WIRELESS NETWORK; MULTIFUNCTIONAL TOUCH BUTTONS; SENSOR STATIONS; AUDIO SPEAKERS; MONITORS (COMPUTER HARDWARE); DOOR LOCKS; TV REMOTE CONTROLS; REMOTE CONTROLS FOR ELECTRONIC PRODUCTS; HOME NETWORK DEVICES; ELECTRONIC SECURITY SYSTEM FOR HOME NETWORK; HOME AUTOMATION DEVICE; DOWNLOADABLE SMART PHONE APPLICATION (SOFTWARE); INTERFACES AND PERIPHERAL DEVICES FOR COMPUTERS; CLOUD SERVER; SERVER FOR HOME NETWORK SYSTEM; SERVER FOR HOME AUTOMATION; DIGITAL AUDIO INTERFACE APPARATUS; WIRELESS (BLUE TOOTH) AUDIO/VIDEO RECEIVERS; BLUETOOTH COMMUNICATION APPARATUS; BATTERY CHARGE DEVICES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF SECURITY APPARATUS; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF OFFICE MACHINES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF ELECTRIC LIGHTING APPARATUS; APPLICATION SOFTWARE FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES; COMPUTER PROGRAMS FOR THE REMOTE CONTROL OF ELECTRONIC APPARATUS/HOME APPLIANCES (FOR INSTALLATION OF ELECTRONIC APPARATUS/HOME APPLIANCES); COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF TELEPHONES/WIRELESS PHONES; COMPUTER SOFTWARE FOR THE REMOTE CONTROL OF VACUUM CLEANERS/PRINTERS/COMPUTERS; SMARTPHONES; DISPLAY FOR SMARTPHONES; CELLULAR PHONES; WEARABLE SMARTPHONES; BLUETOOTH HEADSETS; WIRELESS HEADSETS; HEADSETS; WIRELESS HEADSET FOR CELLPHONES; WIRELESS HEADSETS FOR SMARTPHONES; DIGITAL SET TOP BOXES; LEATHER CASES FOR CELLULAR PHONES; LEATHER CASE FOR SMARTPHONES; FLIP COVERS FOR CELLULAR PHONES; FLIP COVERS FOR SMARTPHONES; COMPUTER APPLICATION SOFTWARE; COMPUTER APPLICATION SOFTWARE, DOWNLOADED; COMPUTER APPLICATION SOFTWARE FOR MOBILE PHONES; COMPUTER SOFTWARE FOR CELLULAR PHONES; COMPUTER SOFTWARE FOR
SMART TV; TABLET PC; MONITORS FOR INDUSTRIAL PURPOSES; WEARABLE COMPUTERS; COMPUTERS; PRINTERS FOR USE WITH COMPUTERS; LIGHT EMITTING DIODE (LED) DISPLAYS; LEATHER CASES FOR TABLET COMPUTERS; FLIP COVERS FOR TABLET COMPUTERS; PORTABLE COMPUTERS; RECHARGEABLE BATTERIES; BATTERY COMPENSATION CHARGERS; 3D SPECULATIONS; DIGITAL CAMERAS; NETWORK MONITORING CAMERAS; TELEVISION RECEIVERS; DISPLAYS FOR TELEVISION RECEIVERS; AUDIO COMPONENT SYSTEM (COMPRISED OF SURROUNDING SOUND SPEAKERS/Loudspeakers/Tuners/Sound Mixers/Equalizers/Audio Recorders/Radio); APPARATUS FOR THE RECORDING/TRANSMISSION OR REPRODUCTION OF SOUND AND IMAGES; EARPHONES; DVD PLAYERS; PORTABLE DVD PLAYERS; DIGITAL ELECTRONIC CONTROLLERS; SENSORS AND MACHINES OF ENVIRONMENTAL MEASUREMENT AND CONTROL DEVICES FOR AIR CONDITIONING TECHNOLOGY; AIR MEASURING APPARATUS; DUST MEASURING APPARATUS; WEIGHT SCALES NOT FOR MEDICAL PURPOSES; MEASURING APPARATUS NOT FOR MEDICAL PURPOSES; AUTOMATIC CONTROL APPARATUS AND INSTRUMENTS; LIGHT SWITCHES; REMOTE MULTI SWITCHES; ELECTRIC POWER DISTRIBUTION APPARATUS; APPARATUS FOR IMPROVING POWER EFFICIENCY; APPARATUS AND INSTRUMENTS FOR CONVEYING, DISTRIBUTING, TRANSFORMING, STORING, REGULATING OR CONTROLLING ELECTRIC CURRENT; LIGHTING CONTROL APPARATUS; APPARATUS FOR DIAGNOSING ELECTRICAL POWER Installations; APPARATUS FOR MEASURING/MONITORING/ANALYZING ELECTRICITY CONSUMPTION; ELECTRIC WIRING AND CABLE; DIGITAL AUDIO AND VIDEO RECORDERS AND PLAYERS; SPEAKER SYSTEMS; ELECTRIC AUDIO AND VISUAL APPARATUS AND INSTRUMENTS; HANDHELD MULTIMEDIA PLAYERS; MODEMS; WIRELESS ROUTERS; ANTENNAS FOR WIRELESS COMMUNICATIONS APPARATUS; REMOTE AIR CONDITIONING CONTROL DEVICES; TELEMETRIC APPARATUS AND INSTRUMENTS; REMOTE CONTROL TELEMETERING MACHINES AND APPARATUS; MOBILE PHONES; TELECOMMUNICATION MACHINES AND IMPLEMENTS; REMOTE CONTROL APPARATUS FOR CONTROLLING LIGHTING; TELECOMMUNICATION CONVERTERS; COMPUTER SOFTWARE FOR CONTROLLING AND MANAGING ACCESS SERVER APPLICATIONS; COMPUTER PROGRAMS FOR CONNECTING REMOTELY TO COMPUTERS OR COMPUTER NETWORKS; COMPUTER SOFTWARE; DIGITAL, ELECTRONIC CONTROLLERS; MACHINES FOR THE RECORDING/OPTICAL STORAGE (P.S) LIGHTING DEVICE; EMITTING DIODES LAMPS; INCANDESCENT LIGHTING FIXTURES; ELECTRIC POWER GENERATION; SOLAR WAFERS; SOLAR BATTERIES; CRYSTALLINE SILICON SOLAR POWER CELLS; SOLAR CELL PLATES; SOLAR CELL PANELS; SOLAR POWER PANEL FOR GENERATION; SOLAR PANELS FOR ELECTRICITY GENERATION; SOLAR PANELS FOR THE PRODUCTION OF ELECTRICITY; INVERTER USED IN SOLAR POWER GENERATION; ACUMULATORS FOR PHOTOVOLTAIC POWER; ELECTRIC CONTROL DEVICES FOR HEATING AND ENERGY MANAGEMENT; COMPUTER HARDWARE MODULES FOR USE IN INTERNET OF THINGS ELECTRONIC DEVICES; COMPUTER SOFTWARE AND FIRMWARE USED TO ALLOW ELECTRONIC DEVICES TO SHARE DATA AND COMMUNICATE WITH EACH OTHER; COMPUTER OPERATING SYSTEM SOFTWARE; ELECTRONIC DEVICE SOFTWARE; DRIVERS THAT ALLOW COMPUTER HARDWARE AND ELECTRONIC DEVICES TO COMMUNICATE WITH EACH OTHER; MIDDLEWARE FOR MANAGEMENT OF SOFTWARE FUNCTIONS ON ELECTRONIC DEVICES; SOFTWARE FOR NETWORK AND DEVICE SECURITY; COMPUTER SOFTWARE FOR OTHERS TO USE FOR THE DEVELOPMENT OF SOFTWARE TO MANAGE, OPERATE AND CONNECT INTERNET OF THINGS ELECTRONIC DEVICES; SOFTWARE FOR MOBILE DEVICE MANAGEMENT.

Cl.11;LIGHTINGS FOR BATHROOM; LIGHTINGS FOR MASTER ROOMS; GAS RANGES; GAS OVEN RANGE; COOKING OVENS FOR HOUSEHOLD PURPOSES; OVENS; KITCHEN RANGES (OVENS); HOT-WATER HEATING APPARATUS; SOLAR HEATING APPARATUS; GAS REFRIGERATORS; AIR CONDITIONERS FOR HOUSEHOLD PURPOSES; AIR CONDITIONERS; AIR CONDITIONING INSTALLATIONS; AIR CONDITIONING APPARATUS; FANS (AIR-CONDITIONING); PORTABLE AIR CONDITIONERS; COOLING FANS; FREEZERS; HEATING AND AIR CONDITIONING APPARATUS; HEATING INSTALLATIONS; REFRIGERATING OR FREEZING SHOWCASES; REFRIGERATING CONTAINERS; ROOM AIR CONDITIONERS; ROOM COOLERS; REFRIGERATING DISPLAY CABINETS; RANGE HOODS FOR HOUSEHOLD PURPOSES; VENTILATORS FOR HOUSEHOLD USE; VENTILATING FANS FOR HOUSEHOLD USE; VENTILATION INSTALLATIONS FOR KITCHENS; SOLAR THERMAL COLLECTORS (HEATING); SOLAR HEAT COLLECTION PANELS; LIGHT EMITTING DIODE LIGHTS FOR AUTOMOBILES; AIR PURIFIERS FOR AUTOMOBILES; HEATING AND COOLING SYSTEMS FOR MOTOR CARS; AIR CONDITIONERS FOR AUTOMOBILES; HEAT EXCHANGERS FOR AUTOMOBILES; LIGHTING APPARATUS AND DEVICES FOR AUTOMOBILES; AIR PURIFIERS (FOR HOUSEHOLD PURPOSES); HOUSEHOLD AIR CLEANERS; AIR STERILIZERS FOR HOUSEHOLD PURPOSES; AIR CLEANSERS FOR HOUSEHOLD PURPOSES; NICONATION APPARATUS FOR THE TREATMENT OF AIR OR WATER; AIR HUMIDIFYING APPARATUS; AIR DRIERS; AIR STERILIZING AND DISINFECTING DEVICE; AIR PURIFIERS; FILTERS FOR AIR PURIFICATION; WATER FILTERS FOR HOUSEHOLD PURPOSES; WATER IONIZERS (FOR HOUSEHOLD PURPOSES); DESALINATION PLANTS; WATER STERILIZERS; WATER FILTERING APPARATUS; WATER PURIFICATION INSTALLATIONS; WATER PURIFYING APPARATUS; WATER PURIFYING APPARATUS AND MACHINES; TAP-WATER PURIFYING APPARATUS; WATER PURIFYING APPARATUS; PURIFICATION INSTALLATIONS FOR SEWAGE; LCD ILLUMINATION; LED LUMINAIRES; ORGANIC LIGHT EMITTING DIODES (OLED) LIGHTING DEVICE; PIXEL LOCAL STORAGE (P.S) LIGHTING DEVICE; EMITTING DIODES LAMPS; INCANDESCENT LIGHTING FIXTURES; ELECTRIC BULBS; ELECTRIC LIGHTING APPARATUS; SOLAR CELL LIGHTING APPARATUS; ELECTRIC HUMIDIFIERS FOR HOUSEHOLD USE; ELECTRIC DRYING APPARATUS FOR HOUSEHOLD PURPOSES; ELECTRIC DEHUMIDIFIERS FOR HOUSEHOLD USE; ANION GENERATOR HUMIDIFIER; LAUNDRY DRYERS; ELECTRIC FOR HOUSEHOLD PURPOSES; ELECTRIC DISH DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC CLOTHES DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC DRYER; ELECTRIC DRYER FOR HOUSEHOLD PURPOSES; ELECTRIC DISH DRYING MACHINES FOR HOUSEHOLD PURPOSES; ELECTRIC DRYER FOR HOUSEHOLD PURPOSES; ELECTRIC CLOTHES DRYING MACHINES FOR HOUSEHOLD PURPOSES; CLOTHES DRYERS; ELECTRIC DEHYDRATORS; ELECTRIC OVENS FOR HOUSEHOLD PURPOSES; INDUCTION RANGES; ELECTRIC RANGES; ELECTRIC OVEN RANGES; MICROWAVE OVENS; REFRIGERATORS FOR HOUSEHOLD PURPOSES; ELECTRIC REFRIGERATORS (FOR HOUSEHOLD PURPOSES); ELECTRIC WINE CELLAR FOR HOUSEHOLD PURPOSES; ELECTRIC WINE CELLAR FOR HOUSEHOLD PURPOSES; ELECTRIC WATER FILTERING APPARATUS; WATER FILTERING APPARATUS; MICRO-OVEN OVENS FOR HOUSEHOLD PURPOSES; KIMCHI REFRIGERATORS; REFRIGERATORS; WINE REFRIGERATORS; ELECTRIC HUMIDIFIERS; ELECTRIC REFRIGERATORS; ELECTRIC REFRIGERATING SHOWCASES; ELECTRIC WINE COOLERS; ELECTRIC STERILIZERS FOR HOUSEHOLD PURPOSES; HEAT EXCHANGERS; COMPRESSORS FOR CLOTHES DRYERS.

Cl.14;BANDS WITH SENSORS; CLOCKS; PARTS AND FITTINGS FOR WATCHES; WRISTWATCHES; ELECTRONIC COMPRESSORS FOR CLOTHES DRYERS.
CLOCKS AND WATCHES; BRACELETS; WATCH BANDS; CONTROL CLOCKS (MASTER CLOCKS); WATCHES WITH WIRELESS COMMUNICATION FUNCTION; WATCHES THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHBANDS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; BRACELETS THAT COMMUNICATE DATA TO PERSONAL DIGITAL ASSISTANTS, SMARTPHONES, AND PERSONAL COMPUTERS THROUGH INTERNET WEBSITES AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; WATCHES INCORPORATING CAMERAS AND MP3 PLAYERS, AND THAT COMMUNICATE DATA TO SMARTPHONES AND PDA.
Remote Brain Provider

3280428 09/06/2016
MITSUBISHI ELECTRIC CORPORATION
7-3 MARUNOUCHI 2-CHOME, CHIYODA-KU, TOKYO, JAPAN.
Manufacturers, Merchants, Traders and Service Provider
(A CORPORATION ESTABLISHED UNDER THE LAWS OF JAPAN).

Address for service in India/Attorney address:
P S DAVAR
N-220 Greater Kailash-1, New Delhi 110048 India

Proposed to be Used

DELHI

Cl.9; Computer hardware and software for providing secure access to computer and communication networks (class 9)
Cl.35; Compilation and systemization of information into computer databases (class 35)
Cl.38; Providing access to electronic databases (class 38)
Cl.42; Rental of access time to a computer database; electronic data storage services; electronic data back-up services;
cloud computing services; design and development of electronic data security systems; design and development of
computer software for electronic data security; design and development of computer software for secure network
operations (class 42)
WESTBRAE NATURAL, INC.
1111 Marcus Avenue, Lake Success, New York 11042, U.S.A.
Manufacturers
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.29; Non-dairy nut based beverages used as milk substitutes; non-dairy nut based food beverages used as a milk substitute; non-dairy seed beverage used as a milk substitute.

Cl.30; Non-dairy rice based food beverage, non-dairy grain based food beverage; non-dairy soy based food beverage; all being non-alcoholic and not being milk substitutes, non-dairy based frozen desserts, namely rice, almond, coconut, cashew, soy based.
3306096  11/07/2016

AVALON NATURAL PRODUCTS, INC.
1111 Marcus Avenue, Lake Success, New York 11042, U.S.A.
Manufacturers
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.3; Shaving gel, lip gloss, hair cleaning preparations, hair rinses, skin clarifiers, skin soap, liquid soaps for hands, face and body, wrinkle removing skin care preparations, astringents for cosmetic purposes, bath gel, bath oil, beauty masks, body cream, body oil, body lotions, body moisturizers, bubble bath, skin cleansing lotion, hair conditioners, eye creams, hand cream, night cream, shaving cream, skin cleansing cream, skin cream, personal deodorants, deodorants and antiperspirants, facial scrubs, hair gel, shower gel, non-medicated hair care preparations; hair care products namely-shampoo, conditioner, hair gels, [hair dye, ] hair spray, hair styling preparations; skin moisturizer, skin cleansing lotions, skin lotion, body soaps, skin toners, sun tanning preparations, lip balm; sun care products namely- gels, lotions, sun tan oil in spray form, after sun lotions, cosmetics, namely bath and body lotions, facial lotions, facial creams, facial cleansers, non-medicated facial serums containing antioxidants, cosmetic facial oils, non-medicated facial toners, non-medicated skin care preparations in the nature of facial mists, facial astringents for cosmetic purposes, facial masks, facial sunscreen, facial scrubs, facial exfoliants, facial wash; beauty serum, namely, eye serum; body exfoliants, body scrubs, body wash for humans, body lotions, body creams, body oils; cosmetics, namely, body gel; skin care preparation, namely, body polish; multi-purpose cosmetic body preparations, namely, cosmetic jellies for body care; skin toners, skin oils for cosmetic use, skin cleansers, tanning oils, sun block; cosmetic sun-protecting preparations, namely, sun protection oils; sun screens, sunscreen lotions, sunscreen creams, after sun lotions, self-tanning preparations, self-tanning lotion, skin bronzing lotions, hand soaps, hand lotion, eye creams, eye gels, lip balm; non-medicated lip balm with sun block; lip gloss, bath salts, bath gel, shower gels, antiperspirants and deodorants for personal use, shaving creams, foaming shaving creams, shampoo, hair wash, hair and skin conditioners; scalp treatment, namely, cosmetic preparations for the scalp; hair styling preparations, hair styling cream, hair styling lotion, hair styling gel, hair spray.

Cl.5; Medicated serums for the treatment of facial skin and eyes; medicated skin care preparations, namely, facial scrub, facial wash, facial gel, facial toners; facial astringents, skin lotion, body scrub, all of the foregoing for medicinal purposes.
"KHANSAMAS"

3306837    12/07/2016
SANJEEV KUMAR
FLAT NO. 1101, TOWER 17 THE CLOSE SOUTH, NIRVANA COUNTY, SECTOR -50, GURGAON, HARYANA-122018.
SERVICE PROVIDER
Address for service in India/Attorney address:
SHUBHAM AGARWAL & GAURAV VIG
A-31, SECOND FLOOR, EAST OF KAILASH, NEW DELHI 110065
Used Since :15/03/2006

DELHI

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK TO INDIVIDUALS AND ORGANIZATIONS IN CLASS 43
Cl.45; SERVICES PROVIDED TO INDIVIDUALS AND ORGANIZATIONS IN RELATION WITH SOCIAL EVENTS (EVENT MANAGEMENT) IN CLASS 45
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue N, Seattle, WA 98109 5210, USA
Manufacturers, merchants and service providers
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF NEVADA

Address for service in India/Attorney address:
KHAITAN & CO.
ONE INDIABULLS CENTRE, 13TH FLOOR, 841 SENAPATI BAPAT MARG, ELPHINSTONE ROAD, MUMBAI 400013, INDIA.

Proposed to be Used
DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; Ajvar [preserved peppers]; Albumen for culinary purposes; Albumin milk; Alginites for culinary purposes; Almonds, ground; Aloe vera prepared for human consumption; Anchovy; Animal marrow for food; Apple purée; Bacon; Beans, preserved; Black pudding; Bone oil, edible; Broth; Broth concentrates; Butter; Buttercream; Caviar; Charcuterie; Cheese; Clams [not live]; Cocoa butter; Coconut butter; Coconut, desiccated; Coconut fat; Coconut oil; Compotes; Condensed milk; Corn oil; Cranberry sauce [compote]; Crayfish, not live; Cream [dairy products]; Croquettes; Crustaceans, not live; Curd; Dates; Edible birds’ nests; Edible fats; Edible oils; Eggs; Fat-containing mixtures for bread slices; Fatty substances for the manufacture of edible fats; Fish fillets; Fish meal for human consumption; Fish mousses; Fish, not live; Fish, preserved; Fish, tinned [canned (Am)]; Foods prepared from fish; Frosted fruits; Frozen fruits; Fruit-based snack food; Fruit chips; Fruit jellies; Fruit peel; Fruit preserved in alcohol; Fruit pulp; Fruit salads; Fruit, stewed; Fruits, tinned [canned (Am)]; Game, not live; Gelatine; Gherkins; Ginger jam; Ham; Herrings; Hummus [chickpea paste]; Isinglass for food; Jams; Jellies for food; Kefir [milk beverage]; Kimchi [fermented vegetable dish]; Kumys [kumyss] [milk beverage]; Lard for food; Lecithin for culinary purposes; Lentils, preserved; Linseed oil for culinary purposes; Liver; Liver pâté; Lobsters, not live; Low-fat potato chips; Margarine; Marmalade; Meat; Meat extracts; Meat jellies; Meat, preserved; Meat, tinned [canned (Am)]; Milk; Milk beverages, milk predominating; Milk ferments for culinary purposes; Milk products; Milk shakes; Mushrooms, preserved; Mussel, not live; Non-alcoholic egg nog; Nuts, prepared; Olive oil for food; Olives, preserved; Onions, preserved; Oysters, not live; Palm kernel oil for food; Palm oil for food; Peanut butter; Peanuts, processed; Peas, preserved; Pectin for culinary purposes; Piccalilli; Pickles; Pollen prepared as foodstuff; Pork; Potato chips; Potato flakes; Potato fritters; Poultry, not live; Powdered eggs; Prawns, not live; Preparations for making bouillon; Preparations for making soup; Preserved garlic; Processed fish spawn; Processed seeds; Processed sunflower seeds; Prostokvasha [soured milk]; Raisins; Rape oil for food; Rennet; Ryazhenka [fermented baked milk]; Salmon; Salted fish; Salted meats; Sardines; Sauerkraut; Sausages; Sausages in batter; Sea-cucumbers, not live; Seaweed extracts for food; Sesame oil; Shellfish, not live; Shrimps, not live; Silkworm chrysalis, for human consumption; Smetana [sour cream]; Snail eggs for consumption; Soups; Soya beans, preserved, for food; Soya milk [milk substitute]; Spiny lobsters, not live; Suet for food; Sunflower oil for food; Tahini [sesame seed paste]; Toasted laver; Tofu; Tomato juice for cooking; Tomato purée; Tripes; Truffles, preserved; Tuna fish; Vegetable juices for cooking; Vegetable mousses; Vegetable salads; Vegetable soups; Vegetables, cooked; Vegetables, dried; Vegetables, preserved; Vegetables, tinned [canned (Am)]; Whey; Whipped cream; White of eggs; Yogurt; Yolk of eggs

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread,
pastry and confectionery; ices; sugar, honey, treacle, yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; Allspice; Almond confectionery; Almond paste; Aniseed; Aromatic preparations for food; Artificial coffee; Baking powder; Baking soda [bicarbonate of soda for cooking purposes]; Barley meal; Bean meal; Beer vinegar; Binding agents for ice cream; Bread; Bread rolls; Breadcrumbs; Buns; Cake frosting [icing]; Cake powder; Cakes; Candy; Capers; Caramels [candy]; Celery salt; Cereal bars; Cereal-based snack food; Cereal preparations; Cheeseburgers [sandwiches]; Chewing gum; Chicory [coffee substitute]; Chips [cereal products]; Chocolate; Chocolate-based beverages; Chocolate beverages with milk; Chocolate mousses; Chow-chow [condiment]; Chutneys [condiments]; Cinnamon [spice]; Cloves [spice]; Cocoa; Cocoa-based beverages; Cocoa beverages with milk; Coffee; Coffee-based beverages; Coffee beverages with milk; Coffee flavourings [flavourings]; Condiments; Confectionery; Confectionery for decorating Christmas trees; Cookies; Cooking salt; Corn flakes; Corn meal; Corn, milled; Corn, roasted; Couscous [semolina]; Crackers; Cream of tartar for culinary purposes; Crushed barley; Crushed oats; Curry [spice]; Custard; Dessert mousses [confectionery]; Dough; Dressings for salad; Edible ices; Essenaces for foodstuffs, except ethereal essences and essential oils; Farinaceous foods; Ferments for pastes; Flavorings, other than essential oils; Flavorings, other than essential oils, for beverages; Flavorings, other than essential oils, for cakes; Flour-milling products; Fondants [confectionery]; Frozen yogurt [confectionery ices]; Fruit coulis [sauces]; Fruit jellies [confectionery]; Garden herbs, preserved [seasonings]; Ginger [spice]; Gingerbread; Glucose for culinary purposes; Gluten additives for culinary purposes; Gluten prepared as foodstuff; Golden syrup; Groats for human food; Gruel, with a milk base, for food; Halvah; Ham glaze; High-protein cereal bars; Hominy; Hominy grits; Honey; Husked barley; Husked oats; Ice cream; Ice for refreshment; Ice, natural or artificial; Iced tea; Infusions, not medicinal; Ketchup [sauce]; Leaf; Linseed for human consumption; Liquorice [confectionery]; Lozenges [confectionery]; Macaroni; Macaroons [pastry]; Malt biscuits; Malt extract for food; Malt for human consumption; Maltose; Marinades; Marzipan; Mayonnaise; Meal; Meat gravies; Meat pies; Meat tenderizers, for household purposes; Mint for confectionery; Molasses for food; Muesli; Mustard; Mustard meal; Natural sweeteners; Noodle-based prepared meals; Noodles; Nutmegs; Oat-based food; Oat flakes; Oatmeal; Palm sugar; Pancakes; Pasta; Pasta sauce; Pasta Pastry; Peanut cream; Peanut confectionery; Peppers [seasonings]; Petits-beurre biscuits; Petits fours [cakes]; Pies; Pizzas; Popcorn; Potato flour for food; Powders for ice cream; Pralines; Preparations for stiffening whipped cream; Puddings; Quiches; Ravioli; Relish [condiment]; Rice; Rice-based snack food; Rice cakes; Royal jelly; Rusks; Saffron [seasoning]; Sago; Salt for preserving foodstuffs; Sandwiches; Sauces [condiments]; Sausage binding materials; Sea water for cooking; Seasonings; Seaweed [condiment]; Semolina; Sorbets [ices]; Soya bean paste [condiment]; Soya flour; Soya sauce; Spaghetti; Spices; Spring rolls; Star aniseed; Starch for food; Stick liquorice [confectionery]; Sugar; Sushi; Sweetmeats [candy]; Taboule; Tacos; Tapioca flour for food; Tarts; Tea; Tea-based beverages; Thickening agents for cooking foodstuffs; Tomato sauce; Tortillas; Turmeric for food; Unleavened bread; Unroasted coffee; Vanilla [flavouring] [flavouring]; Vanillin [vanilla substitute]; Vegetal preparations for use as coffee substitutes; Vermicelli [noodles]; Vinegar; Waffles; Wheat flour; Yeast for human consumption; Yeast

Cl.31; Fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt; Algae for human or animal consumption; Algarovilla for animal consumption; Almonds [fruits]; Aloe vera plants; Animal foodstuffs; Bagasses of cane [raw material]; Barley; Beans, fresh; Beet; Berries, fresh fruits; Beverages for pets; Bird food; Bran; Bran mash for animal consumption; Cereal seeds, unprocessed; Chestnuts, fresh; Chicory roots; Chicory [salad]; Christmas trees; Citrus fruit; Cocoa beans, raw; Coconut shell; Coconuts; Cola nuts; Copra; Cucumbers, fresh; Cuttle bone for birds; Dog biscuits; Draff; Edible chews for animals; Fish, live; Fish meal for animal consumption; Flowers, dried, for decoration; Flowers, natural; Fodder; Fruit, fresh; Garden herbs, fresh; Grains [cereals]; Grains for animal consumption; Grapes, fresh; Hay; Hazelnuts; Hop cones; Hops; Juniper berries; Leeks, fresh; Lemons, fresh; Lentils, fresh; Lettuce, fresh; Linseed for animal consumption; Linseed meal for animal consumption; Lobsters, live; Locust beans; Maize; Maize for animal consumption; Peas, fresh; Peas, raw; Peanut confectionery; Peppers [seasonings]; Petits-beurre biscuits; Petits fours [cakes]; Pies; Pizzas; Popcorn; Potato flour for food; Powders for ice cream; Pralines; Preparations for stiffening whipped cream; Puddings; Quiches; Ravioli; Relish [condiment]; Rice; Rice-based snack food; Rice cakes; Royal jelly; Rusks; Saffron [seasoning]; Sago; Salt for preserving foodstuffs; Sandwiches; Sauces [condiments]; Sausage binding materials; Sea water for cooking; Seasonings; Seaweed [condiment]; Semolina; Sorbets [ices]; Soya bean paste [condiment]; Soya flour; Soya sauce; Spaghetti; Spices; Spring rolls; Star aniseed; Starch for food; Stick liquorice [confectionery]; Sugar; Sushi; Sweetmeats [candy]; Taboule; Tacos; Tapioca flour for food; Tarts; Tea; Tea-based beverages; Thickening agents for cooking foodstuffs; Tomato sauce; Tortillas; Turmeric for food; Unleavened bread; Unroasted coffee; Vanilla [flavouring] [flavouring]; Vanillin [vanilla substitute]; Vegetal preparations for use as coffee substitutes; Vermicelli [noodles]; Vinegar; Waffles; Wheat flour; Yeast for human consumption; Yeast for animal consumption

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; Aerated water; Aloe vera drinks, non-alcoholic; Aperitifs, non-alcoholic; Beer; Beer wort; Cider, non-alcoholic; Cocktails, non-alcoholic; Essences for making beverages; Extracts of hops for making beer; Fruit juice; Fruit nectars, non-alcoholic; Ginger ale; Grape must, unfermented; Isotonic beverages; Kvass [non-alcoholic beverage]; Lemonades; Lithia water; Malt beer; Malt wort; Milk of almonds [beverage]; Mineral water [beverages]; Must; Non-alcoholic beverages; Non-alcoholic fruit extracts; Non-alcoholic fruit juice beverages; Non-alcoholic honey-based beverages; Orgeat; Pastilles for effervescent beverages; Peanut milk [non-alcoholic beverage]; Powders for effervescent beverages; Preparations for making aerated water; Preparations for making beverages; Preparations for making mineral water; Sarsaparilla [non-alcoholic beverage]; Seltzer water; Smoothies; Soda water; Sorbets [beverages]; Syrups for beverages; Syrups for lemonade; Table waters; Tomato juice [beverage]; Vegetable juices [beverages]; Waters [beverages]; Whey beverages

Cl.33; Alcoholic beverages (except beers); Alcoholics beverages containing fruit; Alcoholics beverages, except beer; Alcoholic essences; Alcoholic extracts; Anise [liqueur]; Anisette [liqueur]; Aperitifs; Arak [arack]; Bitters; Brandy; Cider; Cocktails; Curacao; Digestives [liqueurs and spirits]; Distilled beverages; Fruit extracts, alcoholic; Gin; Hydromel [mead]; Kirsch; Liqueurs; Nira [sugarcane-based alcoholic beverage]; Peppermint liqueurs; Perry; Piéquette; Pre-mixed alcoholic beverages, other than beer-based; Rice alcohol; Rum; Sake; Spirits [beverages]; Vodka; Whisky; Wine

Cl.35; Advertising; business management; business administration; office functions; retail services and online retail services connected with the sale of Ajvar [preserved peppers], Albumen for culinary purposes, Albumin milk, Alginates
for culinary purposes, Almonds, ground, Aloe vera prepared for human consumption, Anchovy, Apple, Bacon, Beans, preserved, Black pudding, Bone oil, edible, Broth, Broth concentrates, Butter, Buttercream, Caviar, Charcuterie, Cheese, Clams [not live], Cocoa butter, Coconut butter, Coconut, desiccated, Coconut fat, Coconut oil, Compotes, Condensed milk, Corn oil, Cranberry sauce [compote], Crayfish, not live, Cream [dairy products], Croquettes, Crustaceans, not live, Curd, Dates, Edible birds' nests, Edible fats, Edible oils, Eggs, Fat-containing mixtures for bread slices, Fatty substances for the manufacture of edible fats, Fish fillets, Fish meal for human consumption, Fish mousses, Fish, not live, Fish, preserved, Fish, tinned [canned (Am)], Foods prepared from fish, Frosted fruits, Frozen fruits, Fruit-based snack food, Fruit chips, Fruit jellies, Fruit peel, Fruit, preserved, Fruit preserved in alcohol, Fruit pulp, Fruit salads, Fruit, stewed, Fruits, tinned [canned (Am)], Ghee, Ginger, not live, Gelatine, Ginkgo, Green peas, Hung, Ham, Herrings, Hummus [chickpea paste], Isinglass for food, Jams, Jellies for food, Kefir [milk beverage], Kimyus [kumyss] [milk beverage], Lard for food, Lecithin for culinary purposes, Lentils, preserved, Linseseed oil for culinary purposes, Liver, Liver pâté, Lobsters, not live, Low-fat potato chips, Margarine, Marmalade, Meat, Meat extracts, Meat jellies, Meat, preserved, Meat, tinned [canned (Am)], Milk, Milk beverages, milk predominating, Milk fermentations for culinary purposes, Milk products, Milk shakes, Mushrooms, preserved, Mussels, not live, Non-alcoholic egg nog, Nuts, prepared, Olive oil for food, Olives, preserved, Onions, preserved, Oysters, not live, Palm kernel oil for food, Palm oil for food, Peanut butter, Peanuts, processed, Peas, preserved, Pectin for culinary purposes, Piccalilli, Pickles, Polen prepared as foodstuff, Pork, Potato chips, Potato flakes, Potato fritters, Poultry, not live, Powdered eggs, Prawns, not live, Preparations for making bouillon, Preparations for making soup, Preserved garlic, Processed fish spawn, Processed seeds, Processed sunflower seeds, Protostokvasha [soured milk], Raisins, Rape oil for food, Rennet, Ryazhenka [fermented baked milk], Salmon, Salted fish, Salted meats, Sardines, Sauerkraut, Sauces, Sausages, Sausages in batter, Sea-cucumbers, not live, Seaweed extracts for food, Sesame oil, Shellfish, not live, Shrimps, not live, Silkworm chrysalis, for human consumption, Smetana [sour cream], Snail eggs for consumption, Soup, Soya beans, preserved, for food, Soya milk [milk substitute], Spiny lobsters, not live, Suet for food, Sunflower oil for food, Tahini [sesame seed paste], Toasted laver, Tofu, Food for cooking purposes, Tuna fish, Vegetable juices preserved, Tuna fish, Vegetable preservatives, Tuna fish, Vegetable soups, Vegetable soups, Vegetable salads, Vegetable soup preparations, Vegetables, cooked, Vegetables, dried, Vegetables, preserved, Vegetables, tinned [canned (Am)], Whey, Whipped cream, White of eggs, Yogurt, Yolk of eggs, Allspice, Almond confectionery, Almond paste, Aniseed, Aromatic preparations for food, Artificial coffee, Baking powder, Baking soda [bicarbonate of soda for cooking purposes], Barley meal, Bean meal, Bee glue, Beer vinegar, Binding agents for ice cream, Bread, Bread rolls, Breadcrumbs, Buns, Cake frosting [icing], Cake powder, Cakes, Candy, Capers, Caramels [candy], Celery salt, Cereal bars, Cereal-based snack food, Cereal-based bars, Cereal-based bars, Chocolate, Chocolate-based bars, Chocolate beverages, Chocolate confectionery, Chocolate mousses, Chow-chow [condiment], Chutneys [condiments], Cinnamon [spice], Cloves [spice], Cocoa, Cocoa-based beverages, Cocoa beverages with milk, Coffee, Coffee-based beverages, Coffee beverages with milk, Coffee flavorings [flavourings], ConDIMents, Confectionery, Confectionery for decorating Christmas trees, Cookies, Cooking salt, Corn flakes, Corn meal, Corn, milled, Corn, roasted, Couscous [semolina], Crackers, Cream of tartar for culinary purposes, Crushed barley, Crushed oats, Curry [spice], Custard, Dessert mousses [confectionery], Dough, Dressings for salad, Edible ices, Essences for foodstuffs, except etheric essences and essential oils, Farinaceous foods, Ferments for pastes, Flavorings, other than essential oils, Flavorings, other than essential oils, for food, Flavorings, for food, Flavorings, other than essential oils, for cakes, Flourmilling products, Fondants [confectionery], Frozen yogurt [confectionery ice], Fruit coulis [sauces], Fruit jellies [confectionery], Garden herbs, preserved [seasonings], Ginger [spice], Gingerbread, Glucose for culinary purposes, Gluten additives for culinary purposes, Gluten prepared as foodstuff, Golden syrup, Groats for human food, Gruel, with a milk base, for food, Halvah, Ham glaze, High-protein cereal bars, Hominy, Hominy grits, Honey, Husked barley, Husked oats, Ice cream, Ice for refreshment, Ice, natural or artificial, Iced tea, Infusions, not medicinal, Ketchup [sauce], Leaven, Linseseed for human consumption, Liquorice [confectionery], Lozenges [confectionery], Macaroni, Macaroons [pastry], Malt biscuits, Malt extract for food, Malt for human consumption, Maltose, Moments, Muesli, Mayonnaise, Mayonnaise, Meat tenderizers, for human consumption, Meat for confectionery, Molasses for food, Muesli, Mustard, Mustard meal, Natural sweeteners, Noodle-based prepared meals, Noodles, Nutmegs, Oat-based food, Oat flakes, Oatmeal, Palm sugar, Pancakes, Pasta, Pasta sauce, Pasties, Pastries, Pastry, Peanut confectionery, Pepper, Peppermint sweets, Peppers [seasonings], Pesto [sauce], Petit-beurre biscuits, Petits fours [cakes], Pies, Pizzas, Popcorn, Potato flour for food, Powders for ice cream, Pralines, Preparations for stiffening whipped cream, Puddings, Quiches, Ravioli, Relish [condiment], Rice, Rice-based snack food, Rice cakes, Royal jelly, Rusks, Sauffon [seasoning], Sao, Salt for preserving foodstuffs, Sandwiches, Sauces [condiments], Sausage for human consumption, Sea water for cooking, Seasonings, Seaweed [condiment], Semolina, Sorbets [ices], Soybean paste [condiment], Soya flour, Soya sauce, Spaghetti, Spices, Spring rolls, Star aniseed, Starch for food, Stick liquorice [confectionery], Sugar, Sushi, Sweetmeats [candy], Tabbouleh, Tacos, Tapioca, Tapioca flour for food, Tarts, Tea, Tea-based beverages, Thickening agents for cooking foodstuffs, Tomato sauce, Tortillas, Turmeric for food, Unleavened bread, Unroasted coffee, Vanilla [flavoring] [flavouring], Vanillin [vanilla substitute], Vegetable preparations for use as coffee substitutes, Vermicelli [noodles], Vinegar, Waffles, Wheat flour, Wheat germ for human consumption, Yeast, Algae for human or animal consumption, Algarovilla for animal consumption, Almonds [fruits], Aloe vera plants, Animal fattening preparations, Animal foodstuffs, Artificial sand for pets [litter], Baguettes of cane [raw material], Barley, Beans, fresh, Beef, Berries, fresh fruits, Beverages, fresh, Broth, Liver, edible, Breads used for animal consumption, Briskets, British, Bulbs, Bushes, Cereal seeds, unprocessed, Chestnuts, fresh, Chicory roots, Chicory [salad], Christmas trees, Citrus fruit, Cocoa beans, raw, Coconut shell, Coconuts, Copa nuts, Crapary, live, Crustaceans, live, Cucumbers, fresh, Cuttle bone for birds, Dog biscuits, Druff, Edible chews for animals, Eggs for hatching, fertilised, Fish, live, Fish meal for animal consumption, Flax meal [fodder], Flowers, dried, for decoration, Flowers, natural, Fodder, Fruit, fresh, Garden herbs, fresh, Grains [cereals], Grains for animal consumption, Grapes, fresh, Groats for poultry, Hay, Hazelnuts, Hop cones, Hops, Juniper berries, Leeks, fresh, Lemons, fresh, Lentils, fresh, Lettuce, fresh, Lime for animal forage, Linseed for animal consumption, Linseed meal for animal consumption, Lobsters, live, Locust beans, Maize, Maize cake, cattle, Malt for brewing and distilling, Marc, Marrows, Mash for fattening livestock, Meal for animals, Menagerie animals, Mushroom spawn for propagation, Mushrooms, fresh, mussels, live, Nettles, Nuts [fruits], Oats, Oil cake, Olives, fresh, Onions, fresh vegetables, Oranges, Oysters, live, Palm trees, Palms [leaves of the palm tree], Peanut cake for animals, Peanut meal for animals, Peanuts, fresh, Peas, fresh, Peppers [plants], Pet food, Pine cones, Plant seeds, Plants, Plants,
dried, for decoration, Pollen [raw material], Potatoes, fresh, Poultry, live, Residual products of cereals for animal consumption, Rhubarb, Rice meal for forage, Rice, unprocessed, Roots for food, Rose bushes, Rough cork, Rye, Sea-cucumbers, live, Seed germ for botanical purposes, Seedlings, Sesame, Shellfish, live, Spinach, fresh, Spiny lobsters, live, Sugarcane, Truffles, fresh, Vegetables, fresh, Vine plants, Wheat, Wheat germ for animal consumption, Wreaths of natural flowers, Yeast for animal consumption, Aerated water, Aloe vera drinks, non-alcoholic, Aperitifs, nonalcoholic, Beer, Beer wort, Cider, nonalcoholic, Cocktails, non-alcoholic, Essences for making beverages, Extracts of hops for making beer, Fruit juice, Fruit nectars, non-alcoholic, Ginger ale, Grape must, unfermented, Isotonic beverages, Kvass [non-alcoholic beverage], Lemonades, Lithia water, Malt beer, Malt wort, Milk of almonds [beverage], Mineral water [beverages], Must, Non-alcoholic beverages, Non-alcoholic fruit extracts, Non-alcoholic fruit juice, Nonalcoholic honey-based beverages, Orgeat, Pastilles for effervescing beverages, Peanut milk [nonalcoholic beverage], Powders for effervescing beverages, Preparations for making aerated water, Preparations for making beverages, Preparations for making liqueurs, Preparations for making mineral water, Sarsaparilla [non-alcoholic beverage], Seltzer water, Smoothies, Soda water, Sorbets [beverages], Syrups for beverages, Syrups for lemonade, Table waters, Tomato juice [beverage], Vegetable juices [beverages], Waters [beverages], Whey beverages, Alcoholic beverages (except beers), Alcoholic beverages containing fruit, Alcoholic beverages, except beer, Alcoholic essences, Alcoholic extracts, Anise [liqueur], Anisette [liqueur], Aperitifs, Arak [arack], Bitters, Brandy, Cider, Cocktails, Curacao, Digesters [liqueurs and spirits], Distilled beverages, Fruit extracts, alcoholic, Gin, Hydromel [mead], Kirsch, Liqueurs, Nira [sugar cane-based alcoholic beverage], Peppermint liqueurs, Perry, Piquette, Pre-mixed alcoholic beverages, other than beer-based, Rice alcohol, Rum, Sake, Spirits [beverages], Vodka, Whisky, Wine; management of a retail store and or supermarket; Retail store services in the field of fresh and prepared foods, cosmetics, cleaning supplies, beauty supplies, personal care products, pet products, pet food, tissues, toilet paper, napkins; customer loyalty rewards program for shoppers; information, advisory and consultancy services relating to the aforesaid

Cl.43; Services for providing food and drink; temporary accommodation; Cafés; Cafeterias; Canteens; Food and drink catering; Rental of cooking apparatus; Rental of drinking water dispensers; Restaurants; Self-service restaurants; Snack-bars; Temporary accommodation reservations; Restaurant services; snack bar, coffee bar and coffee house; carry out restaurant, and take out restaurant services; catering services; preparation of carry out foods and beverages; providing information online in the fields of cooking, food preparation, wine, wine and food pairings, ingredients and recipes; providing online information in the fields of restaurants and local food and drink
FRESHLY`S

3326776  02/08/2016
MOTI MAHAL DELUX MANAGEMENT SERVICES PVT. LTD.
B-30A, 1st Floor, Kalkaji, New Delhi, Delhi Pin-110019, India
Manufacturers, merchants and service providers
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :01/07/2016

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies; jams' fruit sauces; eggs; milk and milk products; edible oils and fats.
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
Cl.43; Services for providing food and drink; temporary accommodation.
MADHULIKA

3339197  17/08/2016

MOUNTAIN VALLEY SPRINGS INDIA PRIVATE LIMITED
D-58 SECTOR-2 NOIDA -201301- UTTAR PRADESH.

Manufacturers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 02/11/2011

DELHI

Cl.3: Cosmetics, perfumery of all kinds, incense sticks, bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; essential oils, hair lotions; dentifrice.

Cl.5: Medicated cosmetics, massage oils and preparations, pharmaceutical, veterinary and sanitary preparations, dietetic substances adapted for medical use; food for babies; plasters, materials for dressing; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides.
RISSHTA

3357673    07/09/2016
KUNJ ROLLER FLOUR MILLS PRIVATE LIMITED
trading as ;KUNJ ROLLER FLOUR MILLS PRIVATE LIMITED
EN-62, SECTOR - V, 7TH FLOOR, SALT LAKE CITY, KOLKATA - 700091
MANUFACTURER, MERCHANT AND TRADER
AN INDIAN COMPANY

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/04/2001

KOLKATA

Cl.29;EDIBLE OILS AND FATS; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND
COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS

Cl.30;COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER;
SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; PANCAKE BATTER INCLUDING BUT NOT LIMITED
TO IDLI, DOSA AND MEDU VADA BATTER
NOON

Priority claimed from 04/07/2016; Application No. : UK00003172779 ;United Kingdom
3358280  08/09/2016
NOON AD HOLDINGS LTD.
trading as ;Noon AD Holdings Ltd.
Unit 4- Level 3- Gate Precinct Building 2-Dubai International Financial Center- PO Box: 506528- Dubai- United Arab Emirates
Traders & Service provider.
a company registered in UAE.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.9;Computer software; mobile software applications; computer software for use on mobile devices; payment processing software; online payment processing software; computer software for tracking delivery of goods; computer software for e-commerce platforms; downloadable software; online databases; electronic databases; magnetic data carriers; data processing equipment; computers; computer programs; downloadable computer programs; downloadable electronic publications.

Cl.35;Advertising; business management; business administration; office functions; marketing; online marketing; online advertising; social media marketing; personnel management; personnel resourcing; online market places for the sale of goods; provision of an online market place for buyers and sellers of goods and services; providing a searchable online advertising guide featuring the goods and services of other online vendors on the internet; management of a retail platform for others; promoting the goods and services of others via an e-commerce platform; assistance with the procurement of goods and services; computerized on-line ordering featuring general merchandise and general consumer goods; procurement services; procurement of contracts for others relating to the sale of goods; presentation of goods and services; marketing the goods and services of others; promoting the goods and services of others over the internet; promoting the goods and services of others via an online e-commerce platform; publicity and sales promotion of the goods and services of others; providing an on-line commercial information directory; information, advisory and consultancy services in relation to all of the aforesaid services.

Cl.36;Insurance; financial services; financial affairs; monetary affairs; financial transfers and transactions, and payment services; collection of payment for goods and services; payment processing; payment gateways; online payment processing; payment services; electronic wallet services (payment services); electronic payment services; remote payment services; electronic funds transfer; bill payment services; payment transaction card services; issuing of tokens, coupons and vouchers of value; financial services relating to the provision of vouchers for the purchase of goods; information, advisory and consultancy services in relation to all of the aforesaid services.

Cl.38;Telecommunications; providing access to content, websites and portals; arranging access to databases on the internet; chat room services; instant messaging services; electronic communication; communication services provided over the internet; communications via a global computer network or the internet; data transmission; data streaming; electronic mail; email services; electronic communication services relating to online payments; operation of electronic communication systems and networks; e-commerce platforms; providing access to e-commerce platforms on the internet; information, advisory and consultancy services in relation to all of the aforesaid services.

Cl.39;Transport; packaging, storage and handling of goods; travel arrangement; warehousing services; operation of warehouses; logistics services; courier services; delivery services; collection, transport and delivery of goods; tracking of goods; distribution of goods; freight services; gift wrapping; gift delivery; information, advisory and consultancy services in relation to all of the aforesaid services.

Cl.42;Scientific and technological services and research and design relating thereto; design and development of computer hardware and software; creating, maintaining and hosting a website; programming of software for e-commerce platforms; website design; website hosting services; hosting websites on the internet; creating, maintaining and hosting a website for e-commerce; platform as a service (PaaS); software as a service (SaaS); hosting platforms on the internet; constructing an internet platform for e-commerce; hosting of e-commerce platforms; providing temporary use of online, non-downloadable software for use in e-commerce; interactive hosting services which allow users to publish and share content and images online; cloud computing; rental of computer software; electronic data storage; installation of
computer software; providing search engines for the internet; off-site data backup; server hosting; rental of web servers; information, advisory and consultancy services in relation to all of the aforesaid services.
ASTER
3372243   23/09/2016
SMT. ANGOORI DEVI EDUCATIONAL AND CULTURAL SOCIETY
88-A, Pocket-1, Mayur Vihar Phase-1, New Delhi 110091
Manufacturer and Service Provider
a Society
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH
Used Since :01/04/1994

DELHI
Cl.9;Downloadable electronic material, software and digital media made available via a global computer and communication network; instant messaging software; communications software for electronically exchanging voice, data, video and graphics accessible via computer, mobile, wireless, and telecommunication networks; computer software for processing images, graphics, audio, video, and text; computer software and software applications; mobile applications; websites; electronic books and newsletters; audio, video and other material transmitted over the internet or via mobile telephony.

Cl.16;Printed matter, letter head, visiting cards, bill books, envelopes, name boards made of paper or cardboard, periodicals, stationery products, manuals, books, newsletters, bags (envelopes, pouches) of paper or plastics for packing, booklet, bookmarks, boxes of cardboard or paper, calendars, cards, catalogues, charts, magazines, office requisites except furniture, pads (stationery), pamphlets, paper, paper articles.

Cl.41;Education services, providing coaching, conducting seminars, workshops, training, organization of educational competitions, sports and cultural events, providing on-line publications; library facilities.
3373117    26/09/2016

NISHI GOPAL
614B, THE ARALIAS, DLF GOLF LINKS, GOLF COURSE ROAD, GURGAON 122009
Manufactures & Merchants
an Indian national

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :05/09/2016

DELI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices, breath freshening sprays, eyebrow cosmetics, disinfectant soap, jasmine oil, hair colorants, hair dyes, fabric softeners for laundry use, jewellers' rouge, nail polish, paint stripping preparations, razor strops, scented wood, shampoos, smoothing stones, stain removers.

Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting, oils for paints, wax, illuminating wax, paper spills for lighting.

Cl.16; Stationery for office and house including trays, boxes, letter rack, tissue box popvers, pen holders, visiting card holder, memo cubes, letter holder, planters, waste bins, placemats, coaters, plaques.

Cl.20; Trays, boxes, letter rack, tissue box, popvers, pen holder, visiting card holder, memo cubes, letter holder, planters, waste bins, placemats, coaters, plaques, all made of wood.

Cl.24; Textiles and textile goods, not included in other classes; bed and table covers, quilts, silk fabrics for printing patterns, coasters, curtains of textile or plastic, elastic woven material, fabric of imitation animal skins, mattress covers, mosquito nets, lingerie fabric, rugs (travelling [lap robes], rayon fabric, ramie fabric, wall hangings of textile, towels of textile.
SILKRELLE

3374990    28/09/2016
ADVANSA B.V.
GILZEWEG 51 4861 PM CHAAM, NETHERLANDS
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
PERFEXIO LEGAL
9655 SECTOR -C POCKET -9 VASANT KUNJ NEW DELHI 110070

Proposed to be Used
DELHI

Cl.17; Rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; acrylic resins (semi-finished products); artificial resins (semi-finished products); synthetic resins (semi-finished products); packing, stopping and insulating materials; flexible pipes, not of metal

Cl.20; Containers; plastic cans; non-metal closures for containers, cans, bottles and jars; plastic containers; corks for bottles and other containers; pallets (not of metal); sealing caps and other devices for sealing; plastic and non-metal dispensers; parts and fittings for all the aforesaid goods

Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials; textile fibers; synthetic fibers; polyester fibers

Cl.23; Yarns and threads for textile use, spun thread and yarn

Cl.24; Textiles and textile goods, not included in other classes; bed and table covers; nonwoven textile materials; fabrics and substitutes for fabrics made from synthetic fibers; fabrics and substitutes for fabric made from polyester fibers, bed clothes, fabrics for textile use, knitted fabrics for textile use, quilts

Cl.25; Clothing, footwear and headgear, cyclists' clothing, socks, sweat-absorbent underclothing (underwear), tee-shirts, babies' diapers of textile, babies' napkins of textile
3380062 04/10/2016  
MS. KIRAN MODI 
trading as ;UDAYAN CARE  
16/97, VIKRAM VIHAR, LAJPAT NAGAR-IV, NEW DELHI-110024.  
SERVICE PROVIDERS  
Address for service in India/Attorney address:  
REMFRY & SAGAR  
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION  
INDIA  
Used Since :31/10/2015  
DELHI  
Cl.41; CHARITABLE SERVICES, NAMELY, ACADEMIC MENTORING OF CHILDREN; CONDUCTING FELLOWSHIP TRAINING PROGRAMS; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTS AND CULTURAL ACTIVITIES  
Cl.43; CHARITABLE SERVICES, NAMELY, PROVIDING ORPHANAGE SERVICES IN THE NATURE OF TEMPORARY LODGING AND SHELTER FOR CHILDREN
THE BEST OR NOTHING

3386421  10/10/2016

DAIMLER AG
Mercedesstrasse 137, 70327 Stuttgart, Germany
Manufacturers, Merchants & Service Providers
A company organised under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :31/01/2011

DELHI

Cl.12; Motor vehicles, parts and fittings therefor in Class 12
Cl.35; Advertising services; business management services; business administration services; retail services relating to automobiles
Cl.38; Telematic sending and receiving of information; transmission of voice, data, graphics, images, audio by means of wireless communication networks and the Internet; wireless communications services, namely, transmission of voice, data, graphics, images, audio for use in telematic applications, including vehicle location and tracking, vehicle navigation, remote access to vehicles, vehicle emergency assistance, personal security, vehicle diagnostics; transmission of radio and telephone communication for rescue operations relating to automobile accidents, for traffic route assistance, and for purposes of providing concierge services; electronic transmission of customer-accessed Internet maps and driving directions to motor vehicle navigation systems; computer-aided transmission of information and images for use in determining an automobile's location and position
Cl.41; Education services, namely, vehicle driver safety training, and training in the use of driving of vehicles; organizing community sporting and cultural events
KINETICA
3390384  18/10/2016
CARBERY FOOD INGREDIENTS LIMITED
Ballineen County Cork Ireland
Manufacturers and merchants
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :31/10/2009
DELHI
Cl.5;Dietary supplements; nutritional supplements; protein dietary supplements.
Cl.30;High protein chocolate bars; high protein filled chocolate bars; high protein cereal bars; cereal bars; confectionery bars; chocolate bars; filled chocolate bars.
Cl.32;Non alcoholic beverages; protein-enriched sports drinks; syrups and other preparations for making beverages.
HOBOGLIN

3392493    20/10/2016

MARSTON'S PLC
Marston's House, Brewery Road, Wolverhampton, West Midlands, WV1 4JT, United Kingdom
Manufacturers and Merchants
A company incorporated under the laws of England and Wales

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :18/01/2016

DELHI

Cl.32; Beers; beer, ale, bitter, mild, stout, porter, lager; flavoured beers; ginger beer; mineral and aerated waters; low alcoholic drinks (beers); non-alcoholic drinks; fruit drinks and fruit juices; syrups for making beverages; preparations for making drinks and beverages; shandy, de-alcoholised drinks

Cl.33; Alcoholic beverages
SIRI
Priority claimed from 22/04/2016; Application No. : 069991 ;Jamaica
3392515       20/10/2016
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
Manufacturers and Service Providers
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2268666, 3380513

DELHI
Cl.9; Smart watches; wearable activity trackers; connected bracelets [measuring instruments]; smart glasses; Alarms, alarm sensors, and alarm monitoring systems; residential security and surveillance systems; smoke and carbon monoxide detectors; thermostats, monitors, sensors, and controls for air conditioning, heating, and ventilation devices and systems; electric and electronic door and window locks and latches; remote controls for opening and closing garage door; remote controls and openers; curtain, drape, window shade, and window blind remote controls and openers; lighting controls; electrical outlets; electrical and electronic switches; dictating machines; wearable computer peripherals; wearable computer hardware; peripherals for mobile devices; wearable digital electronic devices capable of providing access to the internet, for sending, receiving and storing of telephone calls, electronic mail, and other digital data; media players, audio speakers, telephone apparatus, telecommunication devices, and computers for use in motor vehicles; navigational instruments and devices; televisions; television receivers; television monitors; set top boxes; remote control apparatus; computer hardware, computer peripherals, handheld digital electronic devices, and remote control devices for controlling the operations of televisions, video monitors, set top boxes, audio, video, and media players and recorders, game players, entertainment systems, home theatre systems, home automation hubs, and consumer electronic devices and displays; computer hardware, computer peripherals, handheld digital electronic devices, and remote control devices for controlling software applications and for searching, manipulating, controlling, storing, displaying, playing, and recording audio, video, and multimedia content, games, software applications, software application marketplaces, and program listings and guides.

Cl.11; Apparatus for lighting, heating, cooling, air conditioning, humidifying, dehumidifying, ventilating, cooking, refrigerating, washing, drying, plumbing, water supply, and sanitary purposes; light bulbs, lighting fixtures, and lamps; furnaces, heaters, water heaters, humidifiers, dehumidifiers, air conditioners, electric fans, and fireplaces; cooking ovens, stoves, ranges, and toasters; refrigerators and freezers; dishwashers; laundry washers and dryers; hot tubs, bathtubs, showers, and sinks, and fixtures for the foregoing.

Cl.36; Financial services; financial transaction services; bill payment services; providing secure commercial transactions; debit and credit card services, electronic payment services.
Elite Super

3393808 21/10/2016

ICICI PRUDENTIAL LIFE INSURANCE COMPANY LIMITED

Videocon Tower, E-1 Block, 3rd Floor, Ranijhansi Marg, Jhandewalan Extension, New Delhi - 110055 and also at ICICI Prulife Towers, 1089, Appasaheb Marathe Marg, Prabhadevi, Mumbai - 400 025.

Service Providers
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities all relating to insurance; financial affairs; monetary affairs; real estate affairs.
3394248 24/10/2016

ARSH PROPERTY EXPERT PVT. LTD.
FA-53, FIRST FLOOR (LEFT SIDE), BACK PORTION, THOKAR NO. 4, AVUL FAZAL ENCLAVE PART-1, ZAMIA NAGAR,
NEW DELHI-110025

SERVICE PROVIDER
Used Since: 01/08/2012

DELHI

Cl.36; TRADEMARK FOR FINANCIAL, INSURANCE, MONETARY, AND REAL ESTATE SERVICES.
Cl.37; TRADEMARKS FOR CONSTRUCTION, REPAIR AND INSTALLATION SERVICES.
3399057  28/10/2016
CAPITALAND LTD.,
168 ROBINSON ROAD, #30-01 CAPITAL TOWER, SINGAPORE-068912
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A COMPANY INCORPORATED IN SINGAPORE
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.9; Electronic publications including those sold and distributed online; smart cards; magnetic cards; credit cards; debit cards; electronic cards; encoded cards for carrying data; software and hardware associated with the aforesaid; parts and fittings for all the aforesaid goods
Cl.16; Brochures, flyers and other printed matter; gift vouchers; vouchers; vouchers of value
Cl.35; Business management and business administration; business research; business project management; business management and administration of real estate, residential, industrial and commercial properties, offices, business centers, departmental stores, shopping centers, shopping malls, retail and wholesale outlets, temporary accommodation, hotels, motels, resorts, service apartments, buildings, houses, condominiums, apartments, flats, warehouses, factories
and developments; business management in relation to commercial property; the bringing together for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods from departmental stores, shopping centers, shopping malls, retail and wholesale outlets, hotel, food and beverage outlet, from a general merchandise catalogue by mail order or by means of telecommunications, or from a general merchandise web site in the global communications network; organisation, operation and supervision of incentive schemes, loyalty schemes and bonus schemes, including the provision of the aforementioned services via the global communications network; organisation and management of incentive and sales promotion programmes (frequent buyer programmes); compilation of mailing lists; direct mail advertising; advertising services; display services for merchandise; publicity services; marketing and promotional services, market analysis and research; organization of business competitions; organization, supervision and business administration of sales and promotional incentive schemes, loyalty card schemes, incentive schemes and programmes, award programmes, customer loyalty incentive schemes, reward schemes, points schemes for redemption against goods and services; organisation, advertising services provided over the internet; television advertising; television commercials; radio advertising; radio commercials; organizing of trade fairs for commercial or advertising purposes; business information; electronic shopping retail services connected with computer equipment; computerised point-of-sale data collection services for retailers; administration of consumer loyalty programs; organisation and administration services in relation to the supply of benefits for customer loyalty and frequent buyer or frequent flyer schemes; organisation and management of customer loyalty programmes; sales promotions through customer loyalty programmes (for others); advisory and consultancy services relating to the aforesaid.

Cl.36: Financial and insurance services; Credit card, debit card, bank card, cash card and charge card services; advisory and management services relating to credit cards, debit cards, bank cards, cash cards and charge cards; financial services relating to credit cards, debit cards, bank cards, cash cards and charge cards; provision of credit cards, debit cards, bank cards, cash cards and charge cards; provision of credit facilities in connection with credit cards, debit cards, bank cards, cash cards and charge cards; financing of loans; financial services in relation to loyalty, incentive and bonus card services; issue and redemption of vouchers, tokens and points of value; discount card services; electronic credit and debit transactions; cash replacement rendered by credit cards and debit cards; payment processing services; transaction authentication and verification services and dissemination of financial information; internet banking; provision of information relating to financial services; issuing of tokens of value in relation to customer loyalty schemes; issuing of vouchers or tokens of value in relation to the supply of benefits for customer loyalty and frequent buyer schemes; information, advisory and consulting services relating to the foregoing.

Cl.41: Entertainment, cultural or sporting event booking or reservation services provided in relation to a customer loyalty or frequent buyer scheme; event management services (organization of educational, entertainment, sporting or cultural events); organisation of entertainment events, musical events, sporting events, social events and cultural events; organisation of competitions (education or entertainment); children's entertainment services; prize draws (lotteries).

Cl.42: Hosting of web sites; Architectural services; architectural design and construction design of new buildings, construction drafting, drafting of construction and site plans, land surveying, surveying of land plots for fitness of construction; surveying; design of computer based building management and maintenance systems and design of building technology related projects; chartered surveying services; quantity surveying; surveying services; building surveying and property inspection; building and land surveying; planning of real estate development; preparation of reports relating to all the aforesaid; design agency, design of shop interiors, design of shop fittings, design of marketing materials and printed materials used in retail outlets, design project management; information, advisory and consultancy services relating to the aforesaid; all included in Class 42.

Cl.43: Restaurant booking or reservation services provided in relation to a customer loyalty or frequent buyer scheme; temporary accommodation (hotels, motels, resorts) booking and reservation services provided in relation to a customer loyalty or frequent buyer scheme; all included in Class 43.
JOBSFORHER RESTART PORTAL PVT. LTD.
Kemwell House, 11, Tumkur Road, Yeshwanthpur, Bangalore 560022
Service Provider
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
FLAT NO. 021, MAHAGUN MAESTRO, PLOT F21A, SECTOR-50, NOIDA-201301, UTTAR PRADESH
Used Since :08/03/2015

CHENNAI

Cl.35; Online employment services involving recruiting, hiring, staffing, placement and career networking services, advertising, business management, business administration, office functions including marketing, promotional activities, human resource services in various sectors, dissemination of advertising material via media both print and electronic and on-line advertising.

Cl.42; Services of maintaining and commercialising a computer database, interactive website and search engine for job listings, resume postings, and other job search information via the Internet.
3402524  03/11/2016
JOBS.BG EOOD
26 Raiko Aleksiev street, bl. 3, BG-1113, Sofia, BULGARIA.
Service Providers
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELI
CL.35; Advertising: Distribution of advertising, marketing and promotional material; Provision of advertising space, time
and media; Provision of advertising space by electronic means and global information networks; Pay per click
advertising; Publicity columns preparation; Preparation of trade publicity texts; Advertising and marketing services
provided by means of social media; Web indexing for commercial or advertising purposes; Search engine optimisation;
Response advertising; Consultancy relating to advertising; On-line advertising on a computer network; Banner
advertising; Publicity personnel management services; Dissemination of advertising for others via an on-line
communications network on the internet; Personnel recruitment advertising; Placing advertisements for others;
Distribution of advertisements and commercial announcements; Preparation of business statistical data; Statistical
analysis and reporting; Updating of advertising information on a computer data base; Updating of advertising material;
Information services relating to advertising; Compilation and systemization of information into computer databases;
Data search in computer files for others; Compilation of directories for publication on the internet; Collection of commercial
information; Compilation of computer databases; Administrative processing of purchase orders; Arranging of commercial
and business contacts; Office functions services; Business intelligence services; Business inquiries; Event marketing;
Marketing; Development of marketing strategies and concepts; Collection of information relating to advertising;
Arranging and conducting of advertising events; Arranging of presentations for advertising purposes; Information
services relating to jobs and career opportunities.
CL.38; Electronic transmission and retransmission of sounds, images, documents, messages and data; Electronic
communication service by means of computer; Interactive communication services; Provision of electronic video links;
Telecommunication gateway services; Transmission of information for business purposes; Communications via a global
computer network or the internet; Providing access to web pages; Access to content, websites and portals; Provision of
access to web pages; Providing access to databases in computer networks; Providing access to and leasing access time
to computer databases; Providing access to Internet forums; Providing an online interactive bulletin board; Providing
access to platforms and portals on the Internet; Providing access to multimedia content online; Providing online
chatrooms for the transmission of messages, comments and multimedia content among users; Providing user access to
search engines; Providing user access to a global computer network and online sites containing information on a wide
range of topics; Electronic communication by means of chatrooms, chat lines and Internet forums; Electronic mail;
Electronic bulletin board services [telecommunications services]; Operation of local area networks; Web messaging.
CL.41; Publication of books; Providing on-line electronic publications, not downloadable; Writing and publishing of
texts, other than publicity texts; Multimedia publishing of magazines, journals and newspapers; Publication of electronic
books and journals on-line; Publication and editing of printed matter; Publication of calendars of events; News reporters
services; News syndication reporting; News programming services for transmission across the internet; Photographic
reporting; Audio and video production, and photography; Entertainment services in the nature of organizing social
entertainment events; Interactive entertainment services; Organising of festivals; Organisation of shows; Party planning
[entertainment]; Organizing cultural and arts events; Entertainment information; Arranging of displays for cultural
purposes; Organizing community sporting and cultural events; Sporting services; Organising of sporting activities and of
sporting competitions; Instruction courses relating to physical fitness; Providing on-line information and news in the field of employment training; Personnel training; Personal development courses; Business training services; Arranging and conducting of seminars and workshops; Arranging and conducting competitions; Team building (education); Organisation of quizzes, games and competitions; Provision of training and education; Organisation of Webinars; Vocational guidance [education or training advice] Consultancy services relating to vocational skills; Organisation of group recreational activities; Correspondence courses.

CI.42; Hosting services and software as a service and rental of software; Software development, programming and implementation; Rental and maintenance of computer software; Updating of computer software; Application service provider [ASP], namely, hosting computer software applications of others; Rental of operating software for accessing and using a cloud computing network; Rental of operating software for computer networks and servers; Rental of application software; Design and development of electronic database software; Software customisation services; Providing temporary use of on-line non-downloadable operating software for computer networks and servers; Providing temporary use of non-downloadable software to enable sharing of multimedia content and comments among users; Managing the web sites of others; Design and maintenance of web sites for others; Providing temporary use of non-downloadable computer software for use in the creation and publication of on-line journals and blogs; Platform as a Service [PaaS]; Interactive hosting services which allow the users to publish and share their own content and images online; Electronic data storage and data back-up services; Hosting of multimedia content for others; Hosting online facilities for conducting interactive discussions; Hosting of customized web pages; Hosting platforms on the Internet; Hosting web portals; Hosting websites on the Internet; Software as a service [SaaS]; Software engineering.
3403490  05/11/2016  
SHRIVASUDHA KRISHI SANSTHAN PRIVATE LIMITED  
trading as SHRIVASUDHA KRISHI SANSTHAN PRIVATE LIMITED  
14/18, YAMAN, SHARA ESTATES, JANKIPURAM, LUCKNOW-226021  
Manufacturer, Trader and Packers.  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Used Since: 29/06/2016  
DELHI  
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats  
Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice  
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Priority claimed from 13/05/2016; Application No. : D-160160 ;Curacao
3403562  04/11/2016
NEX SERVICES LIMITED
2 Broadgate, London, EC2M 7UR, United Kingdom
Manufacturers
A company organised and existing under the laws of England and Wales.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9;Calculating machines, data processing programmes and equipment, computers; computer hardware, computer software; software which is downloaded or accessed from a remote computer network; computer programs; computer programs for data processing and distribution of information in the field of securities exchange, conducting a securities and derivatives trading platform, financial brokerage services, financial clearinghouse services; magnetic cards, disks and tapes; electronic publications; CD-ROMs and other programmed data carriers; computerised trading systems; computerised post-trade systems; electronic trading systems; electronic post-trade systems; software for computerised trading systems; financial services software; software for development of proprietary trading strategies; software for providing information regarding trading positions and trading strategies; software for providing specialist trading capabilities to traders (anonymous fixings); software for testing trading strategies against live and historic market data; software allowing order and trade capture by brokers; electronic trading systems for trading financial instruments and commodities; electronic systems for providing cash management requirements to traders; software used in calculation processes in the provision of broking and financial services; computerised systems, hardware and software for the provision of trading and broking platforms, for the verification and settling of financial transactions, for the provision of trade related services and post-trade services in the financial markets, for providing connectivity to trading exchanges and trading platforms, for portfolio compression, rebalancing and reconciliation services, for the provision of stock exchange services, for trading in shipping and cargo markets and the baltic dry index, for the provision of arbitrage pricing services and for the provision of news and market data; computer software used in calculation processes in the provision of broking and financial services relating to commodities, commodities options, swaps and futures, financial instruments, financial or money products and agreements, derivatives, fixed income derivatives, freight derivatives, forward freight derivatives, equities derivatives, property derivatives, debt securities and listed derivatives, fixed income products, futures, options, indices, credit, credit derivatives, debt, equities, foreign exchange and foreign exchange products, currency, interest rate, bonds, swaps, forward agreements, contracts for differences, agriculture and softs, alternative fuels, biofuels, coal, crude oil and refined products, electricity, emissions, freight, natural gas, nuclear fuels, and weather products, precious metals, common metals and their alloys, shipping, yachts, shipping routes, freight, cargo, intellectual property and intellectual capital assets; electronic systems, hardware and software for the capture and matching of trade related data and trade tickets, transaction settlement services, netting and trade allocation services, trade and account reconciliation services, trade confirmation services, messaging services relating to post-trade activities, credit services and calculation and monitoring of credit limits and credit utilisation; electronic systems, hardware and software for automating the complete trade life cycle including deal capture, robust matching, limit checking, allocations processing, billing, status reporting, booking and exceptions management; electronic systems, hardware and software for real-time client oriented reporting capability including resets, settlements, valuations, portfolio reconciliation and trade lifecycle events; electronic systems, hardware and software to provide a complete trading relationship management solution for prime brokers; electronic systems, hardware and software for the provision of services provided by banks, including credit and process trades on behalf of clients all the aforesaid goods being for use
in the provision of financial services.

**Cl.35**; Advertising; business management; business administration; office functions; marketing and research services; data processing services; provision of business information; commercial intermediation services; business advisory services; compilation of information onto computer databases; computerised data capture, processing and verification; computerised data base management; data cleaning services; data archiving services; document handling services; document imaging services; computerised file management; business services, compilation and provision of trade and business price and statistical information; compilation and provision of financial, securities, trade and quote, order, execution, index value and other financial market information for business purposes; quotation of exchange prices; business supervision, regulation and appraisal services; preparation and compilation of reports; retail services connected with the sale of water craft, yachts, boats, ships and water vehicles; the bringing together for the benefit of others of water craft, yachts, boats, ships and water vehicles; auctioning of ships and yachts; advisory, consultancy and information services relating to all the foregoing.

**Cl.36**; Insurance; financial affairs; monetary affairs; real estate services; investment, financing, broking, credit, foreign exchange, money transfer and exchange services; broking services; brokerage, trading and dealing services; valuation services; provision of pricing information; services of conducting a securities exchange, providing clearing and settlement services for stocks, equity indices, contracts on stocks, bonds, options, equities, futures, other securities and currencies; provision of financial information; collecting and providing financial information in the nature of securities market data, quotations, orders, market transactions, and financial index values; listing of securities and securities derivatives for quotation and trading; providing and updating an index of securities values and classification, analysis, and reporting thereof; securities exchange price quotation services; providing an online database featuring real time investment information in the stock and securities market; providing an online database featuring real time financial information communicated with subscribers through a web interface, email or text messages in the form of alerts on topics of systemic risk, significant price movements of securities and anomalies in the market; brokerage, trading, dealing, risk management, risk elimination, risk mitigation and calculation for the execution or broking of and in commodities, commodities options, swaps and futures, financial instruments, financial or money products and agreements, fixed income derivatives, equities, property derivatives, debt securities and listed derivatives, fixed income products, futures, options, indices, credit, credit derivatives, debt, equities, foreign exchange and foreign exchange products, currency, interest rate, bonds, swaps, forward agreements, contracts for differences, agriculture and softs, alternative fuels, biofuels, coal, crude oil and refined products, electricity, emissions, freight, natural gas, nuclear fuels, and weather products, precious metals, common metals and their alloys, shipping, yachts, shipping routes, freight, cargo, intellectual property and intellectual capital assets; services relating to interest rate swaps, interest rate options, equity derivatives and commodity swaps; financial guarantees; financial valuations; fiscal assessments and valuations; financial advisory services; credit services; post-trade services; trade related data and trade tickets; transaction settlement services; netting and trade allocation services; trade and account reconciliation services; trade confirmation services; credit services; calculation and monitoring of credit limits and credit utilisation; post-trade deal capture, robust matching, limit checking, allocations processing, billing, status reporting, booking, exceptions management, resets, settlements, valuations, portfolio compression, portfolio rebalancing, portfolio reconciliation and trade lifecycle events; financial services provided by and for prime brokers; financial services provided by and for banks, including credit and process trades on behalf of clients; market-making, issuing and dealing in contracts; clearing, matching and clearing-house services; hedging services, arbitrage services; risk management, risk elimination and risk mitigation services in the financial markets; broking, trading, matching, risk management, risk mitigation and risk elimination of credit derivative instruments; broking, trading, matching, risk management, risk elimination and risk mitigation of credit default swaps, corporate bonds, collateralised debt obligations and asset backed securities; broking, trading, matching, risk management, risk elimination, risk mitigation services relating to bonds, swaps, forward agreements and other financial or money products or agreements; operation, supervision, regulation, administration and organisation of markets and exchanges; stock exchange services; equities exchange services; trade matching services; investment exchange services; exchange quotation services, stock exchange quotation services, commodity exchange quotation services, financial instrument exchange quotation services, valuations services, valuation of shipping, yachts, freight and cargo; financial database services; preparation, compilation derivation and provision of information, reports, analyses, indices, supervision, market analysis, advisory and consultancy services relating to all the aforesaid; derivation and publication of indices relating to shipping, commodities, cargo and freight; provision of financial investigation and fraud investigation services; provision of financing and venture capital services to emerging and start-up companies; provision of all the aforesaid services by electronic means and via the Internet; cash management services.

**Cl.38**; Telecommunication services; chat room services; portal services; providing user access to the Internet; provision of news; provision of data relating to the financial markets; provision, communication and transmission of data and information by computer, electronic mail; provision and display of information from computer databases; data communications services; data network services; computer communication services; telecommunication of information (including web pages), computer programs and data; electronic mail services, provision of telecommunication access links to computer databases and the Internet; communications services for settling financial transactions; provision of connectivity to financial markets and trading systems; provision of data related to financial markets and trading systems and to post-trade services in the financial markets; provision of data related to capture and matching of trade related data and trade tickets, transaction settlement services, netting and trade allocation services, trade and account reconciliation services, trade confirmation services, messaging services relating to post-trade activities, credit services and calculation and monitoring of credit limits and credit utilisation; messaging services relating to post-trade activities; electronic transmission of securities and financial information for others; providing access to a global computer network for the purpose of trading in stocks and other financial securities; electronic transmission of securities and financial information for others; communicating and routing trade information involving orders, entry and execution services to others via a global computer network; providing access to computer networks; providing access to a global computer network for the purpose of trading in stocks and other financial securities; electronic transmission of
information, documents, and data for others in the nature of business and securities statistics and commercial information, financial securities information, stock exchange information, trade information, quote information, order execution information, index value information and other market information; providing access to integrated databases and lists of bid, offer and quote values and financial information relating to securities; electronic transmission of information, documents, and data for others in the nature of business and securities statistics and commercial information, financial securities information, stock exchange information, trade information, quote information, order execution information, index value information and other market information; providing access to integrated databases and lists of bid, offer and quote values and financial information relating to securities; electronic transmission of information, documents, and data for others in the nature of financial information in relation to index levels, support documentation for financial products, risk analysis, risk assessment and risk evaluation of financial investment and trading; electronic transmission of information, documents, and data for others consisting of index constituent data for the calculation and composition of indices, risk analysis, risk assessment and risk evaluation of financial investment and trading; information and advisory services relating to all the foregoing.

Cl.42; Design and development of computer hardware and software; computer programming; installation, maintenance and repair of computer software; computer consultancy services; design and development of computer hardware and software and computer programming, all relating to financial trading systems and provision of connectivity to financial markets, trading exchanges and platforms and to the provision of data related to financial markets and trading systems and to the provision of post-trade services in the financial markets, capture and matching of trade related data and trade tickets, transaction settlement services, netting and trade allocation services, trade and account reconciliation services, trade confirmation services, messaging services relating to post-trade activities, credit services and calculation and monitoring of credit limits and credit utilisation; design and development of software for testing trading strategies against live and historic market data and for development of proprietary trading strategies; computer services for settling financial transactions; updating of computer programs; compiling databases for others in connection with stock exchange and financial services; computer systems analysis; rental of computer programs and computer databases; software as a service ("SAAS"); providing multi-user access to an electronic database for the dissemination of securities information and the direct on-line purchase of stock via wide-area computer network; compiling and leasing of access time to a computer database in the field of securities, stocks, shares, options and warrants, featuring real time investment information in the stocks and securities market; providing temporary use of on-line, non-downloadable software for use in financial services, financial trading services, broking services, stock exchange services, equities exchange services, trade matching services and investment exchange services; providing multi-user access to an electronic database for the dissemination of securities information and the direct on-line purchase of stock via wide-area computer network; compiling and leasing of access time to a computer database in the field of securities, stocks, shares, options and warrants, featuring real time investment information in the stocks and securities market.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

NEX
Priority claimed from 13/05/2016; Application No.: D-160159; Curacao
3403575 04/11/2016

NEX SERVICES LIMITED
2 Broadgate, London, EC2M 7UR, United Kingdom
Manufactures and Serviced Providers

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI
Cl.9; Calculating machines, data processing programmes and equipment, computers; computer hardware; computer software; software which is downloaded or accessed from a remote computer network; computer programs; computer programs for data processing and distribution of information in the field of securities exchange, conducting a securities and derivatives trading platform, financial brokerage services, financial clearinghouse services; magnetic cards, disks and tapes; electronic publications; CD-ROMs and other programmed data carriers; computerised trading systems; computerised post-trade systems; electronic trading systems; electronic post-trade systems; software for computerised trading systems; financial services software; software for development of proprietary trading strategies; software for providing information regarding trading positions and trading strategies; software for providing specialist trading capabilities to traders (anonymous fixings); software for testing trading strategies against live and historic market data; software allowing order and trade capture by brokers; electronic trading systems for trading financial instruments and commodities; electronic systems for providing cash management requirements to traders; software used in calculation processes in the provision of broking and financial services; computerised systems, hardware and software for the provision of trading and broking platforms, for the verification and settling of financial transactions, for the provision of trade related services and post-trade services in the financial markets, for providing connectivity to trading exchanges and trading platforms, for portfolio compression, re-balancing and reconciliation services, for the provision of stock exchange services, for trading in shipping and cargo markets and the Baltic Dry index, for the provision of arbitrage pricing services and for the provision of news and market data; computer software used in calculation processes in the provision of broking and financial services relating to commodities, commodities options, swaps and futures, financial instruments, financial or money products and agreements, derivatives, fixed income derivatives, freight derivatives, forward freight derivatives, equity derivatives, property derivatives, debt securities and listed derivatives, fixed income products, futures, options, indices, credit, credit derivatives, debt, equities, foreign exchange and foreign exchange products, currency, interest rate, bonds, swaps, forward agreements, contracts for differences, agriculture and softs, alternative fuels, biofuels, coal, crude oil and refined products, electricity, emissions, freight, natural gas, nuclear fuels, and weather products, precious metals, common metals and their alloys, shipping, yachts, shipping routes, freight, cargo, intellectual property and intellectual capital assets; electronic systems, hardware and software for the capture and matching of trade related data and trade tickets, transaction settlement services, netting and trade allocation services, trade and account reconciliation services, trade confirmation services, messaging services relating to post-trade activities, credit services and calculation and monitoring of credit limits and credit utilisation; electronic systems, hardware and software for automating the complete trade life cycle including deal capture, robust matching, limit checking, allocations processing, billing, status reporting, booking and exceptions management; electronic systems, hardware and software for real-time client oriented reporting capability including resets, settlements, valuations, portfolio reconciliation and trade lifecycle events; electronic systems, hardware and software to provide a complete trading relationship management solution for prime brokers; electronic systems, hardware and software for the provision of services provided by banks, including credit and process trades on behalf of clients all the aforesaid goods being for use in the provision of financial services

Cl.35; Advertising; business management; business administration; office functions; marketing and research services; data processing services; provision of business information; commercial intermediation services; business advisory services; compilation of information onto computer databases; computerised data capture, processing and verification; computerised data base management; data cleaning services; data archiving services; document handling services; document indexing services; computerised file management; business services, compilation and provision of trade and business price and statistical information; compilation and provision of financial, securities, trade and quote, order, execution, index value and other financial market information for business purposes; quotation of exchange prices; business supervision, regulation and appraisal services; preparation and compilation of reports; retail services connected with the sale of water craft, yachts, boats, ships and water vehicles; the bringing together for the benefit of others of water craft, yachts, boats, ships and water vehicles; auctioning of ships and yachts; advisory, consultancy and information services relating to all the foregoing.
Cl.36; Insurance; financial affairs; monetary affairs; real estate services; investment, financing, broking, credit, foreign exchange, money transfer and exchange services; broking services; brokerage, trading and dealing services; valuation services; provision of pricing information; services of conducting a securities exchange, providing clearing and settlement services for stocks, equity indexes, contracts on stocks, bonds, options, equities, futures, other securities and currencies; provision of financial information; collecting and providing financial information in the nature of securities market data, quotations, orders, market transactions, and financial index values; listing of securities and securities derivatives for quotation and trading; providing and updating an index of securities values and classification, analysis, and reporting thereof; securities exchange price quotation services; providing an online database featuring real time investment information in the stock and securities market; providing an online database featuring real time financial information communicated with subscribers through a web interface, email or text messages in the form of alerts on topical, economic risk, significant futures and anomalies in the financial market; brokerage, trading, dealing, risk management, risk elimination, risk mitigation and calculation for the execution or brokering of any in commodities, commodities options, swaps and futures, financial instruments, financial or money products and agreements, derivatives, fixed income derivatives, freight derivatives, forward freight derivatives, equities derivatives, property derivatives, debt securities and listed derivatives, fixed income products, futures, options, indices, credit, credit derivatives, debt, equities, foreign exchange and foreign exchange products, currency, interest rate, bonds, swaps, forward agreements, contracts for differences, agriculture and softs, alternative fuels, biofuels, coal, crude oil and refined products, electricity, emissions, freight, natural gas, nuclear fuels, and weather products, precious metals, common metals and their alloys, shipping, yachts, shipping routes, freight, cargo, intellectual property and intellectual capital assets; services relating to interest rate swaps, interest rate options, equity derivatives and commodity swaps; financial guarantees; financial evaluations; fiscal assessments and valuations; financial advisory services; credit services; post-trade services; capture and matching of trade related data and trade tickets; transaction settlement services; netting and trade allocation services; trade and account reconciliation services; trade confirmation services; credit services, calculation and monitoring of credit limits and credit utilisation; post-trade deal capture, robust matching, limit checking, allocations processing, billing, status reporting, booking, exceptions management, resets, settlements, valuations, portfolio composition, portfolio rebalancing, portfolio reconciliation and trade lifecycle events; financial services provided by and for prime brokers; financial services provided by and for banks, including credit and processes trades on behalf of clients; market-making, issuing and dealing in contracts; clearing, matching and clearing-house services; hedging services, arbitrage services, risk management, risk elimination and risk mitigation services in the financial markets; broking, trading, matching, risk management, risk mitigation and risk elimination of credit derivative instruments; broking, trading, matching, risk management, risk elimination and risk mitigation of credit default swaps, corporate bonds, collateralised debt obligations and asset backed securities; broking, trading, matching, risk management, risk elimination, risk mitigation services relating to bonds, swaps, forward agreements and other financial or money products or agreements; operation, supervision, regulation, administration and organisation of markets and exchanges; stock exchange services; equities exchange services; trade matching services; investment exchange services; exchange quotation services, stock exchange quotation services, commodity exchange quotation services, financial instrument exchange quotation services; valuation services; valuation of shipping, yachts, freight and cargo; financial database services; preparation, compilation derivation and provision of information, reports, analyses, indices, supervision, market analysis, advisory and consultancy services relating to all the aforesaid; derivation and publication of indices relating to shipping, commodities, cargo and freight; provision of financial investigation and fraud investigation services; provision of financing and venture capital services to emerging and start-up companies; provision of all the aforesaid services by electronic means and via the Internet; cash management services.

Cl.38; Telecommunication services; chat room services; portal services; providing user access to the Internet; provision of news; provision of data relating to the financial markets; provision, communication and transmission of data and information by computer, electronic mail; provision and display of information from computer databases; data communications services; data network services; computer communication services; telecommunication services including voice, data, electronic mail services, provision of telecommunications access links to computer databases and the Internet; communications services for settling financial transactions; provision of connectivity to financial markets and trading systems; provision of data related to financial markets and trading systems and to post-trade services in the financial markets; provision of data related to capture and matching of trade related data and trade tickets, transaction settlement services, netting and trade allocation services, trade and account reconciliation services, trade confirmation services, messaging services relating to post-trade activities, credit services and calculation and monitoring of credit limits and credit utilization; messaging services relating to post-trade activities; electronic transmission of securities and financial information for others; providing access to a global computer network for the purpose of trading in stocks and other financial securities; electronic transmission of securities and financial information for others; communicating and routing trade information involving orders, entry and execution services to others via a global computer network; providing access to computerized databases and computer networks; providing access to a global computer network for the purpose of trading in stocks and other financial securities; electronic transmission of information, documents, and data for others in the nature of business and securities statistics and commercial information, financial securities information, stock exchange information, trade information, quote information, order execution information, index value information and other market information; providing access to integrated databases and lists of bid, offer and quote values and other related to securities; electronic transmission of information, documents, and data for others in the nature of financial information in relation to index levels, support documentation for financial products, risk analysis, risk assessment and risk evaluation of financial investment and trading; electronic transmission of information, documents, and data for others consisting of index constituent data for the calculation and composition of indices, risk analysis, risk assessment and risk evaluation of financial investment and trading; information and advisory services relating to all the foregoing.

Cl.42; Design and development of computer hardware and software; computer programming; installation, maintenance and repair of computer software; computer consultancy services; design and development of computer hardware and software and computer programming, all relating to financial trading systems and provision of connectivity to financial
markets, trading exchanges and platforms and to the provision of data related to financial markets and trading systems
and to the provision of post-trade services in the financial markets, capture and matching of trade related data and trade
tickets, transaction settlement services, netting and trade allocation services, trade and account reconciliation services,
trade confirmation services, messaging services relating to post-trade activities, credit services and calculation and
monitoring of credit limits and credit utilisation; design and development of software for testing trading strategies against
live and historic market data and for development of proprietary trading strategies; computer services for settling
financial transactions; updating of computer programs; compiling databases for others in connection with stock
exchange and financial services; computer systems analysis; rental of computer programs and computer databases;
software as a service (“SAAS”); providing multi-user access to an electronic database for the dissemination of securities
information and the direct on-line purchase of stock via wide-area computer network; compiling and leasing of access
time to a computer database in the field of securities, stocks, shares, options and warrants, featuring real time investment
information in the stocks and securities market; providing temporary use of on-line, non-downloadable software for use in
financial services, financial trading services, broking services, stock exchange services, equities exchange services,
trade matching services and investment exchange services; providing multi-user access to an electronic database for the
dissemination of securities information and the direct on-line purchase of stock via wide-area computer network;
compiling and leasing of access time to a computer database in the field of securities, stocks, shares, options and
warrants, featuring real time investment information in the stocks and securities market.
Priority claimed from 22/08/2016; Application No.: 40-2016-0063735; Republic of Korea
3408894 11/11/2016
LG ELECTRONICS INC.
128, YEOUI-DAERO, YEONGDEUNGPO-GU, SEOUL, REPUBLIC OF KOREA
MANUFACTURERS AND MERCHANTS
A CORPORATION DULY ORGANISED AND EXISTING UNDER THE LAWS OF THE REPUBLIC OF KOREA

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

Cl.7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Clothes management machines for household purpose; Hose for Electric vacuum cleaners; Bag for Electric vacuum cleaners; Brushes (electrically) operated; Robots; Electric Rotary blowers; Vending machines; Rotary compressors; Compressors for refrigerators; Spin dryers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric Dehumidifier for household use; Electric ranges; Water
purifiers for household purposes; Water ionizers; Solar collectors; Air cleaners; Ventilation [air-conditioning] apparatus for heating; Light Emitting Diode [LED] lighting; Plasma Lighting System [PLS] lighting; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Ventilation apparatus; Clothes management machines for drying clothes (electric) for household purpose; Microwave ovens
PEC
Priority claimed from 23/05/2016; Application No. : 302016014988 ;Germany
3417776   22/11/2016
HILTI AKTIENGESELLSCHAFT
Feldkircherstrasse 100, FL-9494 Schaan, Fürstentum Liechtenstein, Germany
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :10/02/2015
DELHI
Cl.19;Building and construction materials and elements not of metal and in particular of plastic, for use as a component of or in addition to reinforcement materials, anchoring devices, fastening and assembly systems in the construction industry, in particular relating to anchoring technology, assembly technology and facade technology; reinforcement materials, profile parts, not of metal, in particular relating to anchoring technology, assembly technology and facade technology
Cl.20;Anchoring devices, fixing devices, retaining [fixing] devices for building, not of metal, in particular relating to anchoring technology, assembly technology and facade technology
Cl.42;Technical consultancy, research, planning and testing services in civil engineering, in particular relating to anchoring technology, assembly technology and facade technology; engineering services in civil engineering, in particular relating to anchoring technology, assembly technology and facade technology; analysis of the structural behaviour of building materials and components for the construction industry; component testing; provision of surveys [technical] in the construction industry; design of remedial treatment to remedy defects in structures
RAINE & HORNE
3421020  28/11/2016
RAINE & HORNE (HOLDINGS) PTY LIMITED
Level 5, 55 Harrington Street, Sydney NSW 2000, Australia
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Australia
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.35; Advertising and promotional services; advertising of real estate in electronic and printed format; organisation of housing and real estate displays and exhibitions for promotion or advertising purposes; real estate auctioneering services; compiling real estate brokerage listings; database services in this class; franchising services; providing technical assistance and advice concerning establishment and operation of a real estate business; business management consultancy services; business services in this class relating to real estate; data and cost analysis
Cl.36; Financial services; monetary services; real estate services; real estate agencies; real estate agents and brokers services including real estate management, leasing, appraisal and valuation; business brokers services; real estate insurance and mortgage brokerage services and related financial services; banking services; credit card services; financial evaluation services; loans services; mortgage brokerage services; insurance services; investment services; financial intermediary services
WE'LL LOOK AFTER YOU

3421021  28/11/2016
RAINE & HORNE (HOLDINGS) PTY LIMITED
Level 5, 55 Harrington Street, Sydney NSW 2000, Australia
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of Australia

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.35; Advertising and promotional services; advertising of real estate in electronic and printed format; organisation of housing and real estate displays and exhibitions for promotion or advertising purposes; real estate auctioneering services; compiling real estate brokerage listings; database services in this class; franchising services; providing technical assistance and advice concerning establishment and operation of a real estate business; business management consultancy services; business services in this class relating to real estate; data and cost analysis

Cl.36; Financial services; monetary services; real estate services; real estate agencies; real estate agents and brokers services including real estate management, leasing, appraisal and valuation; business brokers services; real estate insurance and mortgage brokerage services and related financial services; banking services; credit card services; financial evaluation services; loans services; mortgage brokerage services; insurance services; investment services; financial intermediary services
ABP PRIVATE LIMITED
6 Prafulla Sarkar Street, Kolkata -700001, India
Manufacturers and Service Providers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA

Cl.9;Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.35;Advertising; business management; business administration; office functions.

Cl.38;Telecommunications.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
ECO ANIMAL HEALTH

3437749   20/12/2016

ECO ANIMAL HEALTH LIMITED
The Grange, 100 The High Street, London, N14 6BN, UK
Manufacturers and Merchants
a British Company

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR-30, GURGAON-122001, HARYANA, INDIA.

Used Since :01/02/2007

DELHI

Cl.5; Pharmaceutical, veterinary and sanitary preparations and substances; antibiotics; solutions, washes, cleansers, drenches, pastes and pre-mixed preparations for pharmaceutical and veterinary purposes; wipes, cloths, pads and swabs impregnated with pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use; fungicides, germicides, bactericides, viricides, insecticides; sterilents; antibiotic food supplements for animals.

Cl.31; Animal feed; animal feed supplements.

Cl.35; Advertising; business management; business administration; marketing services; retail services relating to the sale of veterinary products, medicines for animals and animal feed supplements.
3441556    26/12/2016
MAJOR LEAGUE BASEBALL PROPERTIES, INC.
245 Park Avenue, New York, NY 10167, U.S.A.
Manufacturers
A New York corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer programs and software regardless of recording media or means of dissemination; fire-extinguishing apparatus.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
3442317   26/12/2016
RAMANBHAI PATEL
trading as ;THE GEEK GROUP
C/39 ANJANI NAGAR SOCIETY, NR. PRATIK TENAMENT ROAD , OPP. TB NAGAR NH8, AHMEDABAD- 382350.
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :20/11/2016

AHMEDABAD

Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
Cl.45;Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3442704  27/12/2016
OPENLINK FINANCIAL LLC
1502 Rxr Plaza, 15th Floor - West Tower, Uniondale, New York 11556 U.S.A.
Manufacturers and Service Providers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9;Computer software, namely, commercial software application for the trading, risk management and operations processing of transactions in the field of commodities; computer software, namely, development tools used in the customization and integration of computer software used for the trading, risk management and operations processing of transactions in the field of commodities; computer software for application and database integration; computer software for the collection, editing, organizing, modifying, book marking, transmission, storage and sharing of data and information; computer software for the visual reporting of data and information in the field of commodity trading, risk and logistics management; computer software that provides real-time, integrated business management intelligence by combining information from various databases and presenting it in an easy to understand user interface; database management software for the visual reporting of data and information in the field of commodity trading, risk and logistics management; downloadable software for the visual reporting of data and information in the field of commodity trading, risk and logistics management.
Cl.42;Computer services, namely, development and integration of computer software for others used for the trading, risk management and operations processing of transactions in the field of commodities.
3442705  27/12/2016
OPENLINK FINANCIAL LLC
1502 Rxr Plaza, 15th Floor - West Tower, Uniondale, New York 11556 U.S.A.
Manufacturers and Service Providers
A Delaware Limited Liability Company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
3442704
DELHI

Cl.9; Computer software, namely, commercial software application for the trading, risk management and operations processing of transactions in the field of commodities; computer software, namely, development tools used in the customization and integration of computer software used for the trading, risk management and operations processing of transactions in the field of commodities; computer software for application and database integration; computer software for the collection, editing, organizing, modifying, book marking, transmission, storage and sharing of data and information; computer software for the visual reporting of data and information in the field of commodity trading, risk and logistics management; computer software that provides real-time, integrated business management intelligence by combining information from various databases and presenting it in an easy to understand user interface; database management software for the visual reporting of data and information in the field of commodity trading, risk and logistics management.

Cl.42; Computer services, namely, development and integration of computer software for others used for the trading, risk management and operations processing of transactions in the field of commodities.

Transliteration : the transliteration of non english character is OPENLINK written in Kannada language.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

3443981 28/12/2016

ERREA' SPORT S.P.A.
trading as ERREA' SPORT S.p.A.
Via G. di Vittorio, 2/1 Frazione SAN POLO – 43056 TORRILE PR - ITALY
Manufacturers and Merchants
A company duly organized and existing under the laws of Italy

Address for service in India/Attorney address:

CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.18; Bags; multipurpose sports bags; handbags; bags of leather and imitations of leather; canvas bags; bags for balls; bags for campers; beach bags; travelling bags; key holders; bum-bags; cosmetic bags sold empty; school satchels; trunks; valises; suitcases; rucksacks; umbrellas; walking sticks; parasols; leatherware; briefcases; leather and imitations of leather; satchels; business cards cases; purses, not of precious metal notecases

Cl.25; Sports clothing and leisurewear for men, women and children, including sports jerseys; undershirts; t-shirts; polo-shirts; tank-tops; sweatshirts; sweatsuits; sweatjackets; pullovers; polo-neck jerseys; shirts; skirts; trousers; shorts; bermuda shorts; muscle shorts; jackets; coats; jeans; jeanswear; ties; suits; combinations (clothing); full tracksuits for sports teams; training suits; sports kits, including kits for football, five-a-side football, volleyball, rugby and basketball; clothing for football, five-a-side football, volleyball, rugby, basketball, tennis, cycling, golf, baseball, spinning, running and exercise in general, not included in other classes; ski suits; belts (clothing); belts for sports; footwear; shoes; shoes for sports, including shoes for football, five-a-side football, volleyball, rugby, basketball, tennis, cycling, golf, baseball, spinning, running, gymnastics and exercise in general, not included in other classes; ski boots; swimshoes; slippers; headgear, including caps and hats; ear muffs; head sweatbands; hats and berets for sport in general; bandanas; gloves (clothing); mufflers; wristbands; stockings; socks; sweat-absorbent stockings; slippers; panty hose; underwear, including underpants, brassieres, singlets, panties, boxer shorts, g-strings (thongs); pijamas; underwear, in particular for playing sport, namely legwarmers, bermuda shorts, elasticated t-shirts; nightwear; beachwear and bathing wear, including bathing suits, bathing trunks; bathrobes; rainwear

Cl.28; Bags suited to transport sporting items, equipment for gymnastics, physical training and body building; items for gymnastics and sport not included in other classes; balls for sports; gloves for goal keeping and sport in general; shin protectors (sport items); bags for sport; bags for football; bags for carrying wet suits; sporting equipment
3453865  09/01/2017
BESPOKE HOTELS (DESIGNS) LIMITED
Unit 5, Bankside, Crosfield Street, Warrington, Cheshire, United Kingdom, WA1 1UP
Service Provider
A company incorporated in Great Britain

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.35; Advertising; business management; business administration; office functions; business management of hotels; administrative hotel management; advertising services related to hotels; consultancy services related to the administration and management of hotels; hotel management for others.

Cl.43; Services for providing food and drink; temporary accommodation; restaurant, bar and catering services; club dining services; night club services (provision of food); temporary accommodation; hotel services; bed and breakfast services; provision of guesthouse accommodation; cocktail lounge services; cocktail bar services; self-service restaurant services; take-away services; fast-food restaurant services; salad bar, public house, snack bar, wine bar, wine club, sandwich bar, cafeteria, canteen and café services; reservation services for booking meals; reservation services and bookings services for hotels and temporary accommodation; rental of meeting, conference and reception rooms; provision of meeting, conference and reception rooms for conducting conferences, meetings, banquets, seminars and parties; information, advisory and consultancy services relating to all the aforesaid services.
PER AQUUM

3453894  09/01/2017
PER AQUUM MANAGEMENT DMCC
2301, Liwa Heights, Jumeirah Lakes Towers, Dubai, the United Arab Emirates
Service Providers

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Used Since :01/01/2014

DELHI

MARK SHOULD BE READ AND USE AS A WHOLE.

Cl.35: Advertising; business management; business administration; office functions; electronic data storage; organisation, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; trade fairs; opinion polling; data processing; provision of business information; retail services in connection with hotel and resort gift shops; advertising services in relation to hotels; advertising services in relation to the travel industry; arranging of exhibitions for commercial purposes; hotel management services; business management of hotels; market research; retail services connected with the sale of clothing and clothing accessories in hotel and resort gift shops.

Cl.39: Transport; packaging and storage of goods; travel arrangement; travel information; provision of car parking facilities; advisory services relating to travel; agency services for arranging cruises; agency services for arranging the transportation of travellers; agency services for arranging the transportation of travellers' luggage; agency services for arranging tours; agency services for arranging travel; agents for arranging travel; arrangement of excursions; arrangement of passenger transport; arrangement of sightseeing tours; arrangement of taxi transport; arrangement of transportation of travellers; arrangement of travel; arrangement of travel to and from hotels; arrangement of vehicle rental; escorting of travellers; arranging excursions for tourists; arranging for travel visas, passports and travel documents for persons travelling abroad; travel agent services; arranging of air transport; arranging of baggage transfer; arranging of business travel; arranging of car hire; arranging of city sight-seeing tours; arranging of coach tours; arranging of coach travel arranging of cruises; arranging of excursions; arranging of expeditions; booking agency services relating to travel; car rental services; provision of information relating to travel; personal tour guide services; holiday travel reservation services; tour operating.

Cl.43: Catering and bar services for providing food and drink in relation to hotels and resorts; temporary accommodation; restaurant, bar and catering services in hotels and resorts; provision of holiday accommodation; booking and reservation services for restaurants and holiday accommodation; crèche services; agency services for booking hotel accommodation; arranging hotel reservations; arranging of accommodation for holiday makers; arranging of wedding receptions; arranging rooms in hotels; arranging rooms in resorts; bar services in hotels and resorts; booking services for hotels; business catering services; catering; coffee shop services; day care services for children; electronic information services relating to hotels; holiday accommodation; hotel accommodation services; night club services; provision of hotel venues for meetings; provision of hotel accommodation; provision of information relating to hotels; resort hotels services; snack bar services; wine bar services in hotels and resorts.

Cl.44: Beauty salon services; hairdressing salon services; sauna facilities; sun tanning salon services; beauty therapy services; beauty therapy treatments; spa services; beauty salons; electrolysis for cosmetic purposes; facial beauty treatment services; healthcare relating to relaxation services; health care; health resort services; health spa services; hydrotherapy; massage services; medical clinics; medical spa services; reflexology; removal of body cellulite; reiki; therapeutic treatment of the face and body; Turkish baths; weight control treatment; advisory services relating to nutrition; nutritional consultancy; heat therapy; physical therapy; electro therapy services; health care relating to relaxation therapy; health care relating to therapeutic massage; counselling relating to diet; counselling relating to nutrition; lifestyle counselling and consultancy; psychological counselling; medical counselling; cosmetic surgery; hygienic and beauty care for human beings or animals; dentistry services; medical analysis for the diagnosis and treatment of persons.
3456156   12/01/2017
MS. SHOBIINA MEHTA
trading as ;Dew’s collection
B-182, Westend Heights, DLF -5, Gurgaon, Haryana-122002
Manufacturers, Merchants and Service Providers
An Indian National
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.18; Clutch bags, Clutch purses [handbags], Luggage, bags, wallets and other carriers.

Cl.35; Advertising; Business management; Business administration; Office functions; Online advertising, marketing and promotional services in the field of bags; Computerized online retail store services featuring bags, clutch bags, clutch purses, luggage, wallets and other carriers.
Hero Financials

3457176   12/01/2017
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Used Since :01/06/2016
To be associated with:
3257815

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3257815.

Cl.35; To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage.
Hero Finance

3457177    12/01/2017
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057
Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Used Since :01/06/2016
To be associated with:
3257815
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3257815.

Cl.35;To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services

Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage
Hero Finance Group

3457178  12/01/2017
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since: 01/06/2016

To be associated with:
3257815

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3257815.

Cl.35; To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage.
Hero Finance Corp

3457179   12/01/2017
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since :01/06/2016

To be associated with:
3257815

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3257815.

Cl.35;To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36;To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage.
Hero Finance Corporation

3457180    12/01/2017

HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since :01/06/2016

DELHI

Cl.35; To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage.
Hero FinServ

3457181  12/01/2017

HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

Service Provider

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since :01/06/2016

DELHI

Cl.35; To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage.
Hero FinVest

3457182  12/01/2017
HERO FINCORP LTD.
34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

Service Provider
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Used Since: 01/06/2016

DELHI

Cl.35; To advertising, business management, business administration, providing consultation and to advise and assist on all aspects of corporate, commercial and industrial management or activity including but not limited to - production, manufacturing, personnel, advertising & public relations, public welfare, taxation, technology, computer applications, software, planning, feasibility studies, expert advice, improving efficiency in mines, trades, plantations, maintaining of data base and providing of data processing services.

Cl.36; To carry on business of an Investment Company or an investment Trust Company, to act as investor, guarantors, underwriters and financiers, Providing financial affairs, monetary affairs and banking, insurance consultancy, financial consultancy, brokerage, credit card services; debit card services, loans, mortgage banking, mutual funds, safe deposit services, securities brokerage, money exchange brokerage.
3458966   16/01/2017
OTSUKA PHARMACEUTICAL FACTORY, INC.
115, Kuguhara Tateiwa, Muya-cho, Naruto, Tokushima 772-8601, Japan
Manufacturers
Address for service in India/Attorney address:
DEPENNING & DEPENNING
10 Government Place East, Kolkata 700 069, India
Proposed to be Used
KOLKATA
Cl.5; Infusion solutions; pharmaceutical preparations.
Cl.10; Medical bags for infusion solutions; medical apparatus and instruments.
3459916   17/01/2017
BLUEROCK ESERVICES PVT LTD
Plot No.521, Udyog Vihar Phase -3, Gurgaon 122016 in the State of Haryana within the Union of India
Manufacturers, Merchants and Service Providers
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, Venus, Worli Sea Face, Worli, Mumbai-400018
Used Since :01/02/2013
To be associated with:
2995164, 2995169
DELHI
Cl.20;Furniture; mirrors; picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastic; toys chest
Cl.35;Business Management; Business Administration; Office Functions; Business Intermediary Services For Sale And Purchase Of Goods And Services; Advertising Services; Providing A Searchable On-Line Database Featuring Goods And Services Of Others; On-Line And Off-Line Retail And Wholesale Distributorship Services Featuring Merchandise And Consumer Goods; On-Line Ordering Services; On-Line Retail Store Services
ORBIT GOOMO

3460644  18/01/2017

ORBIT CORPORATE LEISURE TRAVELS I PRIVATE LIMITED
101/103 Navyug Industrial Estate, T.J. Road, Sewree (West), Mumbai, Maharashtra - 400015

Manufacturers and Service Providers
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/04/2016

MUMBAI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers' type; printing blocks.

Cl.25; Clothing, footwear, headgear.

Cl.35; Wholesale or retail store services; mail order retail services; departmental stores, supermarket, hypermarket, malls, advertising, sales, business and business management and administration; merchandise and market analysis services relating to the availability of goods direct selling services, on-line promotional material and promotional service, on line publicity services, demonstration of goods, dissemination of advertising matter, marketing and market analysis, business research and information, advisory and consultancy services relating to aforesaid services.

Cl.38; Internet access and internet provider services; telecommunication services.

Cl.39; Transport; packaging and storage of goods; holiday packages; travel arrangement.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.43; Services for providing food and drink; temporary accommodation.
3462160  20/01/2017

HCL GLOBAL SUPPLY LIMITED
22 WOODSTOCK STREET LONDON W1C 2AR UNITED KINGDOM.
MERCHANTS, MANUFACTURERS AND SERVICE PROVIDER
A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE LAWS OF THE UNITED KINGDOM

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Cl.30; COOKIES, BISCUITS, DOUGH, CAKES, ICE CREAM, SANDWICHES, BREAD, PASTRY AND CONFECTIONERY, ICES.
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT AND CATERING SERVICES.
Trade Marks Journal No: 1955 , 06/07/2020 Class 99

3462298  19/01/2017
FALCON PACK COMPANY
trading as ;Falcon Pack Company
P. O. Box 5852, Industrial Area 15, Sharjah, United Arab Emirates.
Manufacturers & Merchants.

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14,
SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DELHI

Cl.6; Aluminium foil, Foil (Aluminium --- ), Foils of metal for wrapping and packaging, Packaging containers of metal,
Packings (Tin-plate --- ).

Cl.16; Absorbent sheets of paper or plastic for foodstuff packaging, Bags [envelopes, pouches] of paper or plastics, for
packaging, Bags for microwave cooking, Bags (Garbage -- ) of paper or of plastics, Boxes of cardboard or paper, Coasters
of paper, Film (Plastic cling --- ) extensible, for palletization, Humidity control sheets of paper or plastic for foodstuff
packaging. Napkins of paper (Table --- ), Paper (Waxed --- ), Parchment paper, Plastic cling film, extensible, for
palletization, Plastic film for wrapping, Toilet paper.

Cl.20; Bamboo, Containers (Closures, not of metal,for --- ), Containers of plastic (Packaging --- ), Decorations of plastic
for foodstuffs, Dispensers (Towel --- ), not of metal, fixed, Packaging containers of plastic, Plaits (Straw --- ), Towel
dispensers, fixed, not of metal, Trays, not of metal.
3463145  23/01/2017
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA THROUGH ITS LEGAL COUNSEL
Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since : 19/09/2016
To be associated with:
3463138, 3463139, 3463140
DELHI
Cl.9; DATA PROCESSING APPARATUS; COMPUTERS; COMPUTER HARDWARE; MOBILE DIGITAL ELECTRONIC DEVICES FOR THE SENDING AND RECEIVING OF TELEPHONE CALLS; COMPUTER SOFTWARE FOR USE WITH SATELITE AND/OR GPS NAVIGATION SYSTEMS FOR NAVIGATION, ROUTE AND TRIP PLANNING, AND ELECTRONIC MAPPING;
Cl.35; RETAIL STORE SERVICES FEATURING COMPUTER SOFTWARE PROVIDED VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; RETAIL STORE SERVICES FEATURING COMPUTER SOFTWARE FOR USE ON HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER ELECTRONICS; INTERNET SERVICES NAMELY, CREATING INDEXES OF INFORMATION, SITES AND OTHER RESOURCES AVAILABLE ON GLOBAL COMPUTER NETWORKS FOR OTHERS; SEARCHING, BROWSING AND RETRIEVING INFORMATION, SITES, AND OTHER RESOURCES AVAILABLE ON GLOBAL COMPUTER NETWORKS AND OTHER COMMUNICATION NETWORKS FOR OTHERS; COMMERCIAL INTERMEDIARY SERVICES IN THE FIELD OF CONTENTS; RETAIL SALE SERVICES OF MOBILE PHONES, SMART PHONES, TABLET COMPUTERS, MOBILE INTERNET DEVICES, HEADSETS, CAMERAS, COMPUTERS, ELECTRONIC HOME APPLIANCES, TELEVISION RECEIVERS, COMPUTER MONITORS, HOME THEATER SYSTEMS, DVD PLAYERS, OPTICAL DISK PLAYERS, EYEGASSES, 3D GLASSES, USB CARDS, MODEMS, ELECTRIC MOBILE PHONE BATTERY CHARGERS, DIGITAL SET-TOP BOXES, HARD DISC DRIVES, OPTICAL DISC DRIVES, NOTEBOOK COMPUTERS, PRINTERS FOR COMPUTERS, PERSONAL DIGITAL ASSISTANTS, FACSIMILE MACHINES, CASH REGISTERS, AMUSEMENT APPARATUS ADAPTED FOR USE WITH TELEVISION RECEIVERS ONLY, VIDEO TELEPHONES, VIDEO TAPE RECORDERS, MP3 PLAYERS, PORTABLE MULTIMEDIA PLAYERS, AUDIO
SPEAKERS FOR COMPUTERS, COMPACT DISC PLAYERS, MOVIE PROJECTORS, VIDEO RECORDERS AND VIDEO DISC PLAYERS

Cl.38; TELECOMMUNICATION SERVICES; ELECTRONIC TRANSMISSION OF COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVISION OF CONNECTIVITY SERVICES AND ACCESS TO ELECTRONIC COMMUNICATIONS NETWORKS, FOR TRANSMISSION OR RECEIPTION OF AUDIO, VIDEO OR MULTIMEDIA CONTENT; PROVISION OF ON-LINE COMMUNICATIONS SERVICES; COMMUNICATIONS VIA A GLOBAL COMPUTER NETWORK OR THE INTERNET; BROADCASTING SERVICES; VIDEO-ON-DEMAND BROADCASTING; ON-DEMAND CABLE TELEVISION BROADCASTING; ON-DEMAND TELEVISION BROADCASTING.

Cl.42; SOFTWARE SERVICES; CLOUDING COMPUTER SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; DESIGN AND DEVELOPMENT OF COMPUTER SYSTEMS; COMPUTER SOFTWARE CONSULTANCY; COMPUTER RENTAL; RENTAL OF WEB SERVERS; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA CREATING AND MAINTAINING WEB SITES FOR OTHERS; HOSTING COMPUTER SITES[WEB SITES]; PROVIDING SEARCH ENGINES FOR THE INTERNET; RENTAL OF APPLICATION SOFTWARE; RENTAL OF A DATABASE SERVER RENTAL OF COMPUTER SOFTWARE; CLOUD HOSTING PROVIDER SERVICES.
3463147 23/01/2017
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA THROUGH ITS LEGAL COUNSEL

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019
Used Since: 19/09/2016

DELHI

Cl.9; DATA PROCESSING APPARATUS; COMPUTERS; COMPUTER HARDWARE; MOBILE DIGITAL ELECTRONIC DEVICES FOR THE SENDING AND RECEIVING OF TELEPHONE CALLS; COMPUTER SOFTWARE FOR USE WITH SATELLITE AND/OR GPS NAVIGATION SYSTEMS FOR NAVIGATION, ROUTE AND TRIP PLANNING, AND ELECTRONIC MAPPING;

Cl.35; RETAIL STORE SERVICES FEATURING COMPUTER SOFTWARE PROVIDED VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; RETAIL STORE SERVICES FEATURING COMPUTER SOFTWARE FOR USE ON HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER ELECTRONICS; INTERNET SERVICES, NAMELY, CREATING INDEXES OF INFORMATION, SITES AND OTHER RESOURCES AVAILABLE ON GLOBAL COMPUTER NETWORKS FOR OTHERS; SEARCHING, BROWSING AND RETRIEVING INFORMATION, SITES, AND OTHER RESOURCES AVAILABLE ON GLOBAL COMPUTER NETWORKS AND OTHER COMMUNICATION NETWORKS FOR OTHERS; COMMERCIAL INTERMEDIARY SERVICES IN THE FIELD OF CONTENTS; RETAIL SALE SERVICES OF MOBILE PHONES, SMART PHONES, TABLET COMPUTERS, MOBILE INTERNET DEVICES, HEADSETS, CAMERAS, COMPUTERS, ELECTRONIC HOME APPLIANCES, TELEVISION RECEIVERS, COMPUTER MONITORS, HOME THEATER SYSTEMS, DVD PLAYERS, OPTICAL DISK PLAYERS, EYEGLASSES, 3D GLASSES, USB CARDS, MODEMS, ELECTRIC MOBILE PHONE BATTERY CHARGERS, DIGITAL SET-TOP BOXES, HARD DISC DRIVES, OPTICAL DISC DRIVES, NOTEBOOK COMPUTERS, PRINTERS FOR COMPUTERS, PERSONAL DIGITAL ASSISTANTS, FACSIMILE MACHINES, CASH REGISTERS, AMUSEMENT APPARATUS ADAPTED FOR USE WITH TELEVISION RECEIVERS ONLY, VIDEO TELEPHONES, VIDEO TAPE RECORDERS, MP3 PLAYERS, PORTABLE MULTIMEDIA PLAYERS, AUDIO SPEAKERS FOR COMPUTERS, COMPACT DISC PLAYERS, MOVIE PROJECTORS, VIDEO RECORDERS AND VIDEO DISC PLAYERS

Cl.38; TELECOMMUNICATION SERVICES; ELECTRONIC TRANSMISSION OF COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVISION OF CONNECTIVITY
SERVICES AND ACCESS TO ELECTRONIC COMMUNICATIONS NETWORKS, FOR TRANSMISSION OR RECEPTION OF AUDIO, VIDEO OR MULTIMEDIA CONTENT; PROVISION OF ON-LINE COMMUNICATIONS SERVICES; COMMUNICATIONS VIA A GLOBAL COMPUTER NETWORK OR THE INTERNET; BROADCASTING SERVICES; VIDEO-ON-DEMAND BROADCASTING; ON DEMAND CABLE TELEVISION BROADCASTING; ON-DEMAND TELEVISION BROADCASTING.

Cl.42; SOFTWARE SERVICES; CLOUDING COMPUTER SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; DESIGN AND DEVELOPMENT OF COMPUTER SYSTEMS; COMPUTER SOFTWARE CONSULTANCY; COMPUTER RENTAL; RENTAL OF WEB SERVERS; DATA CONVERSION OF COMPUTER PROGRAMS AND DATA CREATING AND MAINTAINING WEB SITES FOR OTHERS; HOSTING COMPUTER SITES[WEB SITES]; PROVIDING SEARCH ENGINES FOR THE INTERNET; RENTAL OF APPLICATION SOFTWARE; RENTAL OF A DATABASE SERVER RENTAL OF COMPUTER SOFTWARE; CLOUD HOSTING PROVIDER SERVICES.
BOOST YOUR THINKING SKILLS

3465449  24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ;MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; magazines, bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers’ type; printing blocks.

Cl.28; Games and Playthings, namely, children's educational games for developing cognitive skills [game equipment].

Cl.35; Retail services for games including online retail store services.

Cl.41; Entertainment services, including, providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, including providing a learning and innovation center featuring customized motivational, educational and brainstorming training; Providing of training, including, Life Skills and thinking development, curriculum and training.
HIGHER ORDER THINKING

3465451  24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ; MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since : 05/04/2009

DELHI

Cl.28; Games and Playthings, namely, children's educational games for developing cognitive skills [game equipment].
Cl.35; Retail services for games including online retail store services; Franchising, namely, consultation and assistance in business management, organization and promotion.
Cl.41; Entertainment services, namely providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, namely providing a learning and innovation center featuring customized motivational, educational and brainstorming training.
3465452 24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ;MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/10/2007

DELHI

Cl.28; Games and Playthings, namely, children’s educational games for developing cognitive skills [game equipment].

Cl.35; Retail services for games including online retail store services; Franchising, namely, consultation and assistance in business management, organization and promotion.

Cl.41; Entertainment services, namely providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, namely providing a learning and innovation center featuring customized motivational, educational and brainstorming training.
MIND EDUTAINMENT

3465453  24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ;MIND EDUTAINMENT PVT. LTD.

No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/10/2007

DELHI

Cl.28; Games and Playthings, namely, children's educational games for developing cognitive skills [game equipment].

Cl.35; Retail services for games including online retail store services; Franchising, namely, consultation and assistance in business management, organization and promotion.

Cl.41; Entertainment services, namely providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, namely providing a learning and innovation center featuring customized motivational, educational and brainstorming training.
THINKING SIMPLIFIED

3465456  24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ;MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :01/10/2007

To be associated with:
1843058
DELI

Cl.28; Games and Playthings, namely, children’s educational games for developing cognitive skills [game equipment].
Cl.35; Retail services for games including online retail store services.
Cl.41; Entertainment services, namely providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, namely providing a learning and innovation center featuring customized motivational, educational and brainstorming training.
THOT

3465458  24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ;MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :05/04/2009

DELHI
Cl.28;Games and Playthings, namely, children's educational games for developing cognitive skills [game equipment].
Cl.35;Retail services for games including online retail store services; Franchising, namely, consultation and assistance in business management, organization and promotion.
Cl.41;Entertainment services, namely providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, namely providing a learning and innovation center featuring customized motivational, educational and brainstorming training.
3465461  24/01/2017
MIND EDUTAINMENT PVT. LTD.
trading as ;MIND EDUTAINMENT PVT. LTD.
No. 10/207, Sikka Complex, Preet Vihar, Delhi-110092, India
Manufacturers, Merchants and Service Providers
A Company duly organized and existing under the laws of India

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; magazines, bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks.

Cl.28; Games and Playthings, namely, children's educational games for developing cognitive skills [game equipment].

Cl.35; Retail services for games including online retail store services.

Cl.41; Entertainment services, including, providing online computer games that maintain an active brain and thus improve memory, speed of processing, and that provide a variety of cognitive benefits that positively impact quality of life; Educational services, including providing a learning and innovation center featuring customized motivational, educational and brainstorming training; Providing of training, including, Life Skills and thinking development, curriculum and training.
Priority claimed from 29/07/2016; Application No. : 015709272 ;European Union
3467626    27/01/2017
SAVILLS PLC
33 Margaret Street, London, W1G 0JD, United Kingdom
Manufacturers and Service Providers
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS WORKTHERE EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
Cl.9;Computer hardware and firmware; computer software; computer software for use in creating, editing and delivering textual and graphic information via computer communication networks, wireless, telephone or other communication tools; software for accessing information on a global computer network; mobile software applications; software applications for smart phones, tablet devices and other mobile devices; computer application software for mobile phones and other mobile devices, namely, software for online directory services featuring a wide variety of services of others; computer application software for mobile phones and other mobile devices, namely, software for online marketplaces featuring a wide variety of services of others; electronic publications; electronic publications in the nature of blogs, e-zines, books and catalogues; recorded media; software and software applications to enable transmission, access, organization and management of text messaging, instant messaging, online blog journals, text, web links, and images via the Internet and other communications networks; downloadable software to facilitate online advertising and business promotion; downloadable software via the internet and wireless devices; downloadable software in the nature of a mobile application; digital wireless telecommunications software; downloadable computer programs for use in telecommunications, namely, telecommunications software for providing single user and multiple user access to a global computer network.
Cl.35;Advertising; business management; business administration; office functions; business management assistance; professional business consultancy; business information; business investigations; commercial information and advice for consumers; price comparison services; compilation of information into computer databases; data searches in computer files for others; marketing; marketing studies; sales promotion for others; compiling and maintaining online directories; compilation of business directories; compilation of directories for publishing on global computer networks or the Internet; providing an online commercial information directory on the Internet; online advertising on a computer network; advertising services provided on the internet; operating online marketplaces featuring a wide variety of services of others; providing consumer product information via the Internet or other communications networks; promotional services; placing advertisements and promotional displays in electronic sites accessed via computer networks; advisory services relating to taxation on real estate; auditing services relating to property; property marketing services; auctioneering services; information, advisory and consultancy services relating to all the aforesaid.
Cl.36;Insurance services; insurance in relation to office accommodation; financial affairs; financial affairs in relation to office accommodation; monetary affairs; monetary affairs in relation to office accommodation; real estate affairs; real estate affairs in relation to office accommodation; property and real estate management; property leasing services; property leasing services in relation to office accommodation; property rental services; property rental services in relation to office accommodation; financial services; financing services in relation to office accommodation; rent and lease negotiations; property insurance services in relation to office accommodation; provision of offices on flexible terms in relation to office accommodation; letting of office accommodation; information, advisory and consultancy services relating to all the aforesaid.
Cl.37;Real estate developments; building construction; building repair services; property maintenance; property development; renovation of property; building and development of residential and commercial properties; building project management; information, advisory and consultancy services relating to all the aforesaid.
Cl.42;Surveying services; scientific and technological services and research and design relating thereto; industrial analysis and research services; computer programming; design services; design and development of computer hardware and software; installation, maintenance and repair of computer software; design, drawing and commissioned writing for
the compilation of web sites; creation, design and maintenance of websites; creating, maintaining and hosting the web sites of others; information, advisory and consultancy services relating to all the aforesaid.

Cl.43; Accommodation services; provision of temporary accommodation; arranging of temporary accommodation; rental of temporary accommodation; room hire services; rental and hire of meeting rooms; provision of facilities for meetings, conferences, seminars and exhibitions; provision of temporary office accommodation; provision of temporary work accommodation; provision of temporary furnished accommodation for business purposes; rental and hire of office furniture; information, advisory and consultancy services relating to all the aforesaid.
888

3472662  02/02/2017
VIRTUAL IP ASSETS LIMITED
60 Nevis St., St. John’s, Antigua
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
To be associated with:
3472658, 3472659, 3472660, 3472661

DELHI

Cl.9; Computer programs and computer software, including software downloadable from the Internet; mobile applications for cell phones, tablets and other handheld devices; all the aforementioned goods relating to or featuring gaming, lotteries, raffles, chance and luck games, gambling or betting, amusement and entertainment services, games, card games, competition, prize draws, bingo games and casino games with or without prize payouts; loyalty schemes cards; cards for use in connection with promotion schemes

Cl.41; Entertainment; sporting and cultural activities; online gaming, gambling, lotteries, instant lotteries, numerical lotteries, raffles, chance, luck, and betting services; wagering services; services for the operation of computerized bingo, online bingo networks, virtual slot machines and other instant win games; providing casino games including on-line casino games, including roulette games, slot machines, bingo games and scratch cards; organization, production and presentation of tournaments, competitions, games, events and pools services; organizing and conducting lottery schemes, raffles and prize draws; entertainment and interactive entertainment services including the provision of all the aforesaid services by means of various technological platforms, including without limitation by the medium of television, interactive television, telephony, mobile or handheld devices or provided online from a computer database or via the internet; assistance and advisory services and provision of information relating to all the aforesaid services
LOVETOBAG ACCESSORIES PVT. LTD.
P6, Alipore Avenue Extension West, P.S. – Chetla, Kolkata – 700027, India
Manufacturer and Service Provider

Address for service in India/Attorney address:
ALETHEIA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002

Used Since: 19/09/2014

KOLKATA

Cl.18; All types of Bags, Handbags, Clutches, Purses, Potli, Backpacks, Pouches all falling in Class 18

Cl.35; Retail outlets, On-line retail stores, wholesale, marketing, online marketing in respect of bags, handbags, clutches, purses, potlis, backpacks, pouches; Advertising offline and online in respect of bags, handbags, clutches, purses, potlis, backpacks, pouches.
LOVETOBAG
3474778 02/02/2017
LOVETOBAG ACCESSORIES PVT. LTD.
P6, Alipore Avenue Extension West, P.S. – Chetla, Kolkata – 700027, India
Manufacturer and Service Provider
Body Incorporate
Address for service in India/Attorney address:
ALETHEIAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002
Used Since: 17/02/2011
KOLKATA
Cl.18; All types of Bags, Handbags, Clutches, Purses, Potli, Backpacks, Pouches all falling in Class 18
Cl.35; Retail outlets, On-line retail stores, wholesale, marketing, online marketing in respect of bags, handbags, clutches, purses, potlis, backpacks, pouches; Advertising offline and online in respect of bags, handbags, clutches, purses, potlis, backpacks, pouches.
ZENETI

3485668  16/02/2017

BONETTI LLP

PLOT 42, SECTOR 32, INSTITUTIONAL AREA, GURGAON-122001

Manufacturer and Service Provider

Address for service in India/Attorney address:

ALETHEIAA LEGAL

GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002

Proposed to be Used

DELHI

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, table lamp, ceiling lamp, floor lamp, wall lamp, lamp shade all falling in class 11.

Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics all included in class 20.

Cl.35; Advertising, marketing, import, export, business management, business administration, sales promotion, services of enabling customers to conveniently view and purchase goods provided by an online store, retail store and wholesale outlets.

Cl.42; Interior Design, Consultancy services relating to interior design, product design and development services, lighting design services, furniture design, furnishing design services, design services for architecture.
SIGNATURE BY LEVI STRAUSS & CO.

3544153  08/05/2017
LEVI STRAUSS & CO
Levi’s Plaza, 1155 Battery Street, San Francisco, California 94111, U.S.A.
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.18; Leather and imitations of leather; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.25; Clothing, footwear, headgear.
VOIT

3579712  28/06/2017
VOIT CORPORATION
9258 CULEBRA ROAD, SUITE 116 SAN ANTONIO, TEXAS, 78351, U.S.A
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SURAJKUND ROAD,
FARIDABAD, HARYANA-121001.

Proposed to be Used
DELHI

Cl.3;PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS
Cl.25;CLOTHING FOOTWEAR, HEADGEAR FALLING IN CLASS 25
Cl.28;GAMES AND PLAYTHINGS GYMNASITIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES.
FIND IT

3606211   04/08/2017
CONTEXTUAL GENOMICS INC.
Suite 204-2389 Health Sciences Mall, Vancouver, BC V6T 1Z3, Canada
A company incorporated under the laws of British Columbia, Canada

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.42; Medical laboratory services; medical research services; development of medical tests in the field of DNA analysis; Software as a Service [SaaS].

Cl.44; Medical testing services for diagnostic or treatment purposes; medical diagnostic testing, monitoring and reporting services.
LAXMI NARAIN AGRAWAL
A-1, Nirala Nagar, Lucknow
Individual

Address for service in India/Agents address:
ANUJ SRIVASTAVA
D-27, KAMLA TOWER, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW-226010

Proposed to be Used

DELHI

Cl.9; Apparatus and instruments for scientific research in laboratories; Apparatus and instruments for controlling ships, such as apparatus and instruments for measuring and for transmitting orders; Protractors; Punched card office machines; All computer programs and software regardless of recording media or means of dissemination, that is, software recorded on magnetic media or downloaded from a remote computer network.

Cl.11; Apparatus for lighting, heating, steam, generating, cooking, refrigerating, drying, ventilating, water supply & sanitary purposes

Cl.37; Building Construction, Repair & Installation services

Cl.41; Education, Providing, Training, Entertainment, Supporting & Cultural activities

Cl.42; Scientific & Technological Services and research & design relating thereto, industrial analysis & research, design & development of computer hardware, software

Cl.44; Medical & Healthcare Services, Hygiene & beauty care for human beings, Agriculture, Horticulture and forestry services
D.K. JAIN FAMILY TRUST
L1/26, Akashneem Marg, DLF City, Phase-II, Gurgaon-122002. Haryana
An Indian Trust

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.11; Lighting apparatus for automobiles and vehicles, head lights, tail lights and other light fittings for automobiles and vehicles all included in Class 11 for use in automobiles.

Cl.12; Automobiles engine parts and components, assemblies and sub assemblies, transmission and braking systems and all other assemblies, parts, fittings, accessories, exhaust system. Air intake systems, plastic and sheet metal components parts and such other parts in automobiles, vehicles, parts and fittings for land vehicles. All included in Class 12 for use in automobiles.
RICOH EMPOWERS DIGITAL WORKPLACES

Priority claimed from 12/04/2017; Application No. : 2017-50485 ;Japan
3653128 09/10/2017
RICOH COMPANY, LTD.
3-6, 1-Chome, Naka-Magome, Ohta-Ku, Tokyo, Japan
A Japanese Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
244805, 358614, 358615, 637172, 1635862, 1635863, 1635869, 1635872, 1635876

DELI

Cl.7;3D printers; Printer for printing on fabric and clothes.

Cl.9;Multifunction printers having functions of printer, copy, facsimile and scanner; Production printing systems; Printers; Printing press; Digital cameras; Projectors; Electronic blackboards; TV-conference systems; Digital signage system; Computer software for aforementioned goods in classes 7 and 9; Computer software for using cloud storage systems, designing office layout, making business cards, creating bar codes; Application software for smart phones and tablet computers, and for the goods in classes 7 and 9; Application software for conference, e-book reader; facsimile.

Cl.35;Consulting and analysis services for electronical machinery and apparatus, namely aforementioned goods classes in 7 and 9; Retail services or wholesale services for electronical machinery and apparatus, namely aforementioned goods in classes 7 and 9; Providing information concerning commercial sales, and relating services such as marketing, advertising and publicity services, business management analysis or business consultancy.

Cl.38;Telecommunication [other than broadcasting]; Mobile telephone communication; Communications by computer terminals; Facsimile transmission; Communication by email systems; Providing Internet chatrooms and Internet forums; Rental of telecommunication equipment including telephones and facsimile apparatus.

Cl.42;Computer software design, computer programming, or maintenance of computer software; Computer systems design; Providing temporary use of on-line applications and software tools; Providing computer programs; and relating services such as technological advice relating to computers, software and office equipment; Analysis of technical data and big-data; Computerized data storage services.
Vedanga International School

3677915  14/11/2017

PRATEEK REALTORS INDIA PRIVATE LIMITED
A-42, Prateek Pro-Menage, Sector-67, NOIDA-201301

An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 20/07/2016

DELHI

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
The Privilege by Prateek

3677940   14/11/2017
PRATEEK REALTORS INDIA PRIVATE LIMITED
A-42, Prateek Pro-Menage, Sector-67, NOIDA-201301
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :10/11/2017
DELHI

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.
Cl.36; Real estate services; financial affairs; monetary affairs; Insurance.
Cl.37; Building construction; repair; installation services.
PRATEEK VERBENA
3677952 14/11/2017
PRATEEK BUILDTECH INDIA PRIVATE LIMITED
A-42, Prateek Pro-Menage, Sector-67, NOIDA-201301
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 19/09/2017

To be associated with:
2084726

DELHI

Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.

Cl.36; Real estate services; financial affairs; monetary affairs; insurance.

Cl.37; Building construction; repair; installation services.
My Place in the World (tagline)

3708513 21/12/2017
STONES2MILESTONES EDU SERVICES PRIVATE LIMITED
#419, Tower A, Spaze I Tech Park, Sohna Road, Sector 49, Gurgaon, Haryana
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 30/04/2016

DELHI

Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; artists' and drawing materials; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
PlayPoint
3736206  24/01/2018
ONE97 COMMUNICATIONS LIMITED
First Floor, Devika Tower, Nehru Place, New Delhi 110019
A Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used
DELHI

Cl.9; Computer programs and computer software; computer games software; downloadable software; interactive multi-
media computer games; games software for use on consoles, mobile phones, tablets and other electronic devices; mobile
applications; recorded data; sound recordings; game soundtracks.

Cl.16; Printed matter, paper, cardboard, and goods from these materials, not included in other classes; printed
publications; printed pages downloaded from the Internet; strategy guides; manuals; user manuals; instruction manuals.

Cl.41; Provision of on-line computer games; provision of interactive multi-media computer games via the internet and
electronic communication networks; entertainment; computer game entertainment services; publishing; electronic
publishing; publishing of computer game and electronic game software; providing a website featuring computer games
and video games; information and advice relating to these services.

Cl.42; Computer software development; design and development of computer games; computer programming of
electronic and digital games; development of games for use on mobile phones, tablets and other electronic devices;
design, development and maintenance of computer software and online games; information and advice relating to these
services.
3797921  06/04/2018
RADADIYA KISHANKUMAR RAMESHBHAI
B/101, matrushakti society, Punagam, Surat – 395010
INDIVIDUAL
Address for service in India/Agents address:
YASH HINESHKUMAR MEHTA
19, CHINUBHAI TOWER, BESIDES H.K. COLLEGE, OPP.HANDLOOM HOUSE, ASHRAM ROAD, AHMEDABAD-380009.

Proposed to be Used
AHMEDABAD
Cl.9; Eye glasses, Hands-free headsets for cell phones, Straps for cellular phones, Flip covers for cellular phones, Cell phone battery chargers and other Goods included in class 9
Cl.14; Quartz watches, Sports watches, Watches and other Goods included in class 14
KAKKERI TILESFACTORY

3881331  07/07/2018

M/S KAKKERI TILESFACTORY LLP


Limited liability partnership

Address for service in India/Attorney address:

MUFEED M.K

AL-NUJOOM, VADAKKANODIPARAMBA, KALLAI P.O, KOZHIKODE, KERALA-673003.

Used Since: 26/02/2016

CHENNAI

REGISTRATION OF THIS TRADEMARK SHALL GIVE NO EXCLUSIVE RIGHT TO USE THE WORD "TILESFACTORY".

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating and water supply and sanitary purposes

Cl.19; BUILDING MATERIALS, NATURAL AND ARTIFICIAL STONE, WALL TILES, FLOOR TILES, CEMENT AND CERAMIC TILES
VMP
4371952  09/12/2019
V.PONNUDURAI
17 A, Dr.Radhakrishnan Street, Chinthamanipudur, Coimbatore -641103, India
an Individual

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Cl.7; Construction machines, concrete construction machines, concrete mixers, concrete mixers [machines], self-propelled concrete mixers.
Cl.12; Self-propelled electric vehicles, Self-propelled loading vehicles.
PULSESORE

4388806  25/12/2019

EATON CORPORATION
1000 EATON BOULEVARD, CLEVELAND, OHIO 44122, U.S.A.

Address for service in India/Attorney address:
DUBEY & PARTNERS
601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044

Proposed to be Used
DELHI

Cl.9; Integrated computer hardware and software, namely, a network connectivity card featuring software for real-time monitoring and managing of uninterruptible electrical power supply systems and batteries, and the electrical power infrastructure.

Cl.42; Real-time monitoring and managing of uninterruptible electrical power supply systems and batteries for quality control and to ensure proper functioning, namely, to identify problems before they arise, to increase electrical power reliability and reduce down time; providing electrical power infrastructure monitoring for quality control purposes.
DETERMINE

4393849  31/12/2019
Abbott Rapid Diagnostics International Subsidiary Unlimited Company
70 Sir John Rogerson's Quay, Dublin 2, Ireland
A company organised and existing under the laws of Ireland

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI

Cl.1; Testing reagents for use in forensic analysis; control preparations for in vitro diagnostic testing, screening, confirmation and analysis; diagnostic reagents and chemical reagents, for laboratory or research use; solutions used in diagnostic test kits, for laboratory or research use; diagnostic test kits for laboratory use; diagnostic preparations for laboratory use; diagnostic test kits comprising reagents and assays, none of the above for medical purposes.

Cl.5; Medical diagnostic reagents; testing preparations for medical use; diagnostic tests for medical use; reagents contained in devices for medical diagnostic test use; medical diagnostic reagents contained in test strips; chemical reagents for in-vitro diagnostic medical testing contained in test devices; medical diagnostic test kits; chemical reagents used for medical diagnosis and analysis.
TORIN

Priority claimed from 15/11/2019; Application No. : 018153743 ; European Union

4400576    07/01/2020
GETINGE IT SOLUTIONS GMBH
Südportal 5, 22848 Norderstedt, Germany
MANUFACTURER AND SERVICE PROVIDER

Address for service in India/Attorney address:
NITIN MASILAMANI
Masilamani Law Partners, B-25, Sector 92, NOIDA, Uttar Pradesh, 201304, India

Proposed to be Used

DELI

C19; Software: automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: surgical assets; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: medical assets; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: emergency facilities; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: critical care facilities; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: operating rooms; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: hospital resources; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: healthcare resources; automated or data processing systems, namely, software, hardware or devices for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data on: patient care; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: surgical assets; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: medical assets; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: emergency facilities; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: critical care facilities; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: post-treatment or surgical follow-up.
availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: operating rooms; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: care providers; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: hospitals; automated or data processing systems, namely, software, hardware or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: operating rooms; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on medical assets; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on vital signs; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on patient care; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on patient treatments or surgical procedures; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on post-treatment or surgical follow-up; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on post-treatment or surgical follow-up; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on critical care facilities; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on patients; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on patient surgeries and operations with surgery-related resources; operating room management software for medical professionals for scheduling, prioritizing, and execution of patient surgeries and operations; operating room management software for medical professionals for scheduling, prioritizing, or execution of patient surgeries and operations with surgery-related resources; operating room management software for medical professionals for optimizing and managing patient surgeries and operations with surgery-related resources, in International Class 09.

Cl.42;Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on surgical assets; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on medical assets; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on medical assets or devices for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on: hospitals or operating rooms; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on patient care; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data information on patient surgeries and operations with surgery-related resources; operating room management software for medical professionals for scheduling, prioritizing, and execution of patient surgeries and operations; operating room management software for medical professionals for scheduling, prioritizing, or execution of patient surgeries and operations with surgery-related resources; operating room management software for medical professionals for optimizing and managing patient surgeries and operations with surgery-related resources, in International Class 09.

6475
settings for capturing data, accessing data, processing data, analyzing data, inputting data, integrating data, networking data, presenting data, providing data updates, documenting data, recording data information on patient care; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on surgical assets; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on medical assets; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on critical care facilities; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on operating rooms; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on operating rooms; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on healthcare resources; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on healthcare resources; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on critical care facilities; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers; Software as a service (SAAS) services featuring software for use in hospital or surgery settings for identifying status, identifying availability, locating, gathering, prioritizing, performing cost analysis, preparing, planning, scheduling, organizing, assigning, managing, controlling, monitoring, tracking, communicating or providing information on patient care providers.
BHAVNA RAJPAL, TRADING AS: B.K. ALPINES
365/2/2, GRAM KALARIYA, DHAR ROAD, INDORE - 453 001, MADHYA PRADESH, INDIA
Manufacturer & Merchant

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
3295373

MUMBAI

Cl.3; ABRASIVE PAPER; ABRASIVES; ADHESIVES FOR COSMETIC PURPOSES; ADHESIVES FOR AFFIXING FALSE EYELASHES; ADHESIVES FOR AFFIXING FALSE HAIR; AFTER-SHAVE LOTIONS; AIR FRAGRANCING PREPARATIONS; ALMOND SOAP; ALMOND OIL; ALMOND MILK FOR COSMETIC PURPOSES; ALOE VERA PREPARATIONS FOR COSMETIC PURPOSES; ALUM STONES [AROMATIC]; AMBER [PERFUME]; AMMONIA [VOLATILE ALKALI] [DETERGENT] / VOLATILE ALKALI [AMMONIA] [DETERGENT]; ANTIPERSPIRANT SOAP; ANTIPERSPIRANT [TOILETRIES]; ANTISTATIC PREPARATIONS FOR HOUSEHOLD PURPOSES; AROMATICS [ESSENTIAL OILS]; ASTRINGENTS FOR COSMETIC PURPOSES; BADIAN ESSENCE; BALMS OTHER THAN FOR MEDICAL PURPOSES; BASES FOR FLOWER PERFUMES; BATH PREPARATIONS, NOT FOR MEDICAL PURPOSES; BATH SALTS, NOT FOR MEDICAL PURPOSES; BEARD DYES; BEAUTY MASKS; BERGAMOT OIL; BLEACHING PREPARATIONS [DECOLORANTS] FOR COSMETIC PURPOSES; BLEACHING SODA; BLEACHING SALTS; BREATH FRESHENING STRIPS; BREATH FRESHENING SPRAYS; CAKE FLAVOURINGS [ESSENTIAL OILS] / CAKE FLAVORINGS [ESSENTIAL OILS]; CAKES OF TOILET SOAP / CAKES OF SOAP; CANNED PRESSURIZED AIR FOR CLEANING AND DUSTING PURPOSES; CARBIDES OF METAL [ABRASIVES]; PREPARATIONS FOR CLEANING DENTURES; CLEANING CHALK; CLEANING PREPARATIONS; CLEANSING MILK FOR TOILET PURPOSES; CLOTHS IMPREGNATED WITH A DETERGENT FOR CLEANING; COBBLERS' WAX; COLOR- [COLOUR-] BRIGHTENING CHEMICALS FOR HOUSEHOLD PURPOSES [LAUNDRY] / COLOR-BRIGHTENING CHEMICALS FOR HOUSEHOLD PURPOSES [LAUNDRY] / COLOR-BRIGHTENING CHEMICALS FOR HOUSEHOLD PURPOSES [LAUNDRY]; COLORANTS FOR TOILET PURPOSES; COLOUR-REMOVING PREPARATIONS / COLOR-REMOVING PREPARATIONS; CORUNDUM [ABRASIVE]; COSMETIC PREPARATIONS FOR EYELASHES; COSMETIC PENCILS; COSMETIC PREPARATIONS FOR SLIMMING PURPOSES; COSMETIC KITS; COSMETIC CREAMS; COSMETIC DYES; COSMETIC PREPARATIONS FOR SKIN CARE; COSMETIC PREPARATIONS FOR BATHS; COSMETICS FOR ANIMALS; COSMETICS; COTTON WOOL FOR COSMETIC PURPOSES; COTTON SWABS FOR COSMETIC PURPOSES / COTTON STICKS FOR COSMETIC PURPOSES; CREAMS FOR LEATHER / WAXES FOR LEATHER; DECORATIVE TRANSFERS FOR COSMETIC PURPOSES; DEGREASERS OTHER THAN FOR USE IN MANUFACTURING PROCESSES; DENTAL BLEACHING GELS; DENTIFRICES; DENTURE POLISHES; DEODORANT SOAP; DEODORANTS
FOR PETS; DEODORANTS FOR HUMAN BEINGS OR FOR ANIMALS; DEPILATORY WAX; DEPILATORY PREPARATIONS / DEPILATORY; DETERGENTS OTHER THAN FOR USE IN MANUFACTURING OPERATIONS AND FOR MEDICAL PURPOSES; DIAMANTINE [ABRASIVE]; DOUCHING PREPARATIONS FOR PERSONAL SANITARY OR DEODORANT PURPOSES [TOILETRIES]; DRY SHAMPOOS; DRY-CLEANING PREPARATIONS; DRYING AGENTS FOR DISHWASHING MACHINES; EUDE COLOGNE; EMERY; EMERY CLOTH; EMERY PAPER; ESSENTIAL OILS OF LEMON; ESSENTIAL OILS OF CITRON; ESSENTIAL OILS OF CEDARWOOD; ETHEREAL OILS / ESSENTIAL OILS; ETHEREAL ESSENCES; EXTRACTS OF FLOWERS [PERFUMES]; EYEBROW COSMETICS; EYEBROW PENCILS; FABRIC SOFTENERS FOR LAUNDER USE; FALSE NAILS; FALSE EYELASHES; FLAVOURS [FLAVOURINGS] FOR BEVERAGES [ESSENTIAL OILS] / FLAVOURINGS FOR BEVERAGES [ESSENTIAL OILS] / FLAVOURINGS FOR BEVERAGES [ESSENTIAL OILS]; FLOOR WAX REMOVERS [SCOURING PREPARATIONS]; FUMIGATION PREPARATIONS [PERFUMES]; FURISHING PREPARATIONS; GAILTHERIA OIL; GERANIL; GLASS CLOTH; GREASES FOR COSMETIC PURPOSES; GRINDING PREPARATIONS / SHARPENING PREPARATIONS; HAIR SPRAY; HAIR WAVING PREPARATIONS / WAVING PREPARATIONS FOR THE HAIR; HAIR DYES / HAIR COLORANTS; HAIR LOTIONS; HAIR STRAIGHTENING PREPARATIONS; HAIR CONDITIONERS; HELIOTROPINE; HENNA [COSMETIC DYE]; HYDROGEN PEROXIDE FOR COSMETIC PURPOSES; INCENSE; IONONE [PERFUMERY]; JASMINE OIL; JAVELLE WATER / POTASSIUM HYDROXIDE; JABO; JOS'S STICKS; LACQUER - REMOVING PREPARATIONS; LAUNDRY SOAP / LAUNDROMAT PREPARATIONS / PREPARATIONS FOR SOAKING LAUNDRY; LAUNDRY WAX; LAUNDRY GLAZE; LAUNDRY BLEACHING; LAUNDRY PREPARATIONS; LAUNDRY BLEACH / LAUNDROMAT BLEACHING PREPARATIONS; LAVENDER WATER; LAVENDER OIL; LEATHER PRESERVATIVES [POLISHES] / PRESERVATIVES FOR LEATHER [POLISHES]; LEATHER BLEACHING PREPARATIONS; LIP GLOSSES; LIPSTICK CASES; LIPSTICKS; LOTIONS FOR COSMETIC PURPOSES; MAKE-UP; MAKE-UP PREPARATIONS; MASCARA; MASSAGE GELS OTHER THAN FOR MEDICAL PURPOSES; MINT FOR PERFUMERY; MINT ESSENCE [ESSENTIAL OIL]; MOUSTACHE WAX / MUSTACHE WAX; MOUTHWASHES, NOT FOR MEDICAL PURPOSES; NAIL ART STICKERS; NAIL POLISH; NEUTRALIZERS FOR PERMANENT HAIR-TEENING; NON-SLIPPING LIQUIDS FOR FLOORS; NON-SLIPPING WAX FOR FLOORS; OIL OF TURPENTINE FOR DEGREASING; OILS FOR PERFUMES AND SCENTS; OILS FOR TOILET PURPOSES; OILS FOR COSMETIC PURPOSES; OILS FOR CLEANING PREPARATIONS; PAINT STRIPPING PREPARATIONS; PARQUET FLOOR WAX / FLOOR WAX; PASTES FOR RAZOR STROPS; PERFUMES; PREPARATIONS; PETROLEUM JELLY FOR COSMETIC PURPOSES; POLISH FOR FURNITURE AND FLOORING; POLISHING PAPER; POLISHING STONES; POLISHING ROUGE / JEWELLERS' ROUGE; POLISHING CREAMS; POLISHING WAX; POLISHING PREPARATIONS; POMADES FOR COSMETIC PURPOSES; POTPOURRIS [FRAGRANCES]; MAKE-UP POWDER; PUMICE STONE; QUILLIA BARK FOR WASHING; MAKE-UP REMOVING PREPARATIONS; ROSE OIL; RUST REMOVING PREPARATIONS; SACHETS FOR PERFUMING LINEN; SAFROL; SANDCLOTH / ABRASIVE CLOTH; SANDPAPER / GLASS PAPER; SCALE REMOVING PREPARATIONS FOR HOUSEHOLD PURPOSES; SCENTED WATER; SCENTED WOOD; SCOURING SOLUTIONS; SHAMPOOS FOR CATS; SHAMPOOS; SHAVING STONES [ASTRINGENTS]; SHAVING PREPARATIONS; SHAVING SOAP; SHINING PREPARATIONS [POLISH]; PREPARATIONS TO MAKE SHINY THE LEAVES OF PLANTS / PREPARATIONS TO MAKE THE LEAVES OF PLANTS SHINY; SHOE WAX; SHOE POLISH; SHOE CREAM; SHOE MAKERS' WAX SILICON CARBIDE [ABRASIVE]; SKIN WHITENING CREAMS / CREAM FOR WHITENING THE SKIN; SMOOTHING PREPARATIONS [STARCHING]; SMOOTHING STARCH; SOAP, FOR SOIL RESISTANCE; SOAP, FOR SOIL REMOVAL; SOAP, FOR SOFTENING TEXTILE; SODA LYE; STAIN REMOVERS; STARCH FOR LAUNDRY PURPOSES / LAUNDRY STARCH; STARCH GLAZE FOR LAUNDRY PURPOSES; SUN-TANG PREPARATIONS [COSMETICS]; SUNSCREEN PREPARATIONS; TAILORS' WAX; TALCUM POWDER, FOR TOILET USE; TERPENES [ESSENTIAL OILS]; TISSUES IMPREGNATED WITH COSMETIC LOTIONS; TISSUES IMPREGNATED WITH MAKE-UP REMOVING PREPARATIONS; TOILET WATER; TOILETRIES; TRIPOLI STONE FOR POLISHING; TURPENTINE, FOR DEGREASING; PREPARATIONS FOR UNBLOCKING DRAIN PIPES; VARNISH-REMOVING PREPARATIONS; VOLCANIC ASH FOR CLEANING; WALLPAPER CLEANING PREPARATIONS; WASHING SODA, FOR CLEANING; WHITING; WINDSCREEN CLEANING LIQUIDS / WINDSHIELD CLEANING LIQUIDS; BLEACHING; PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; ESSENTIAL OILS.

CI.9; ELECTRICAL ADAPTERS; AERIALS / ANTENNAS; ALARMS; ANSWERING MACHINES; ANTI-DAZZLE SHADES / ANTI-GLARE VISORS; ANTI-GLARE GLASSES; ANTI-THEFT WARNING APPARATUS; APPARATUS AND INSTRUMENTS FOR ASTRONOMY; AUDIO- AND VIDEO-RECEIVERS; AUDIOVISUAL TEACHING APPARATUS; AUTOMATED TELLER MACHINES [ATM]; AZIMUTH INSTRUMENTS; BABY MONITORS; BAGS ADAPTED FOR LAPTOPS; BALANCES [STEELEYARDS] / LEVER SCALES [STEELEYARDS] / STEEL AIDS [LEVER SCALES]; BALANCING APPARATUS; BAR CODE READERS; BATTERIES, ELECTRIC, FOR VEHICLES / ACCUMULATORS, ELECTRIC, FOR VEHICLES; BATTERIES FOR LIGHTING; BATTERIES, ELECTRIC; BATTERY JARS / ACCUMULATOR JARS; BATTERY BOXES / ACCUMULATOR BOXES; BATTERY CHARGERS; BEACONS, LUMINOUS; BINOCULARS; BLUEPRINT APPARATUS; BOILER CONTROL INSTRUMENTS; BRANCH BOXES [ELECTRICITY]; BREATHING APPARATUS FOR UNDERWATER SWIMMING; BREATHING APPARATUS, EXCEPT FOR ARTIFICIAL RESPIRATION; BULLET-PROOF WAISTCOATS [VESTS [AM.]] / BODY ARMOUR; FALSE NAME; FAKE NAME FOR LABORATORY APPARATUS; CANS FOR BEVERAGES [ESSENTIAL OILS] / FLAVOURINGS FOR BEVERAGES [ESSENTIAL OILS]; CALIBRATING RINGS; CALIPERS; CAMCORDERS; CAMERAS [PHOTOGRAPHY]; CARPENTERS' RULES; CARRIERS FOR DARK PLATES [PHOTOGRAPHY]; CARRIERS FOR LABORATORY APPARATUS; CARRIERS FOR PLATFORM APPARATUS; CARRIERS FOR SOUND RECORDING DISCS; CLOSE-UP LENSES; CLOTHING FOR PROTECTION AGAINST ACCIDENTS, IRRADIATION AND FIRE; CLOTHING FOR PROTECTION AGAINST FIRE / GARMENTS FOR PROTECTION AGAINST FIRE; CLOTHING ESPECIALLY MADE FOR LABORATORIES; COAXIAL CABLES; COILS, ELECTRIC; COLLECTORS, ELECTRIC; ELECTRIC APPARATUS FOR COMMUTATION; COMMUTATORS; COMPACT DISCS [AUDIO-VIDEO]; COMPACT DISCS [READ-ONLY

6478
FIREARMS; SIGNAL BELLS; SIGNAL LANTERNS; SIGNALLING PANELS, LUMINOUS OR MECHANICAL; SIGNALLING WHISLERS; SIGNALLING BUOYS; SIGNALS, LUMINOUS OR MECHANICAL; MECHANICAL SIGNS; SIGNS, LUMINOUS; SIMULATORS FOR THE STEERING AND CONTROL OF VEHICLES; SIRENS; SLEEVES FOR LAPTOPS; SLIDE CALIPERS; SLIDE PROJECTORS / TRANSPARENCY PROJECTION APPARATUS; SLIDE-RULES; SLOPE INDICATORS / CLINOMETERS / GRADIENT INDICATORS / INCLINOMETERS; SMARTPHONES; SMOKE DETECTORS; SOLAR BATTERIES; SOLAR PANELS FOR THE PRODUCTION OF ELECTRICITY; SOLDIER'S HELMETS; SOLENOID VALVES [ELECTROMAGNETIC SWITCHES]; SONARS; SOUND RECORDING CARRIERS; SOUND RECORDING STRIPS; SOUND TRANSMITTING APPARATUS; SOUND RECORDING APPARATUS; SOUND RECORDING MACCHINES; SOUND LOCATING INSTRUMENTS; SOUNDING LINES; SOUNDING APPARATUS AND MACHINES; SOUNDING LEADS; SPARK-GUARDS; SPEAKING TUBES; SPEECTACLE LENSES; SPECTACLE FRAMES; SPECTACLE CASES; SPECTACLES [OPTICS]; SPECTROGRAPH APPARATUS; SPECTROSCOPES; SPEED CHECKING APPARATUS FOR VEHICLES; SPEED INDICATORS; SPEED MEASURING APPARATUS [PHOTOGRAPHY]; SPEED REGULATORS FOR RECORD PLAYERS; SPHEROMETERS; SPIRIT LEVELS; POOLS [PHOTOGRAPHY]; SPROCKET SYSTEMS FOR FIRE PROTECTION; STAGE LIGHTING REGULATORS; STANDS FOR PHOTOGRAPHIC APPARATUS; STEERING APPARATUS, AUTOMATIC, FOR VEHICLES; STEP-UP TRANSFORMERS; PERSONAL STEREOS; STEREOSCOPES; STEREOSCOPIC APPARATUS; STILLS FOR LABORATORY EXPERIMENTS; STROBOSCOPES; SULFITOMETERS; SUNGLASSES; SURVEYING INSTRUMENTS; SURVEYING CHAINS; SURVEYING APPARATUS AND INSTRUMENTS; SURVEYORS' LEVELS; SWITCHBOARDS; SWITCHBOXES [ELECTRICITY]; TABLET COMPUTERS; TACHOMETERS; TAPE RECORDERS; TAXI METERS; TEACHING APPARATUS; TEETH PROTECTORS; TELEGRAPH WIRES; TELEGRAPHS [APPARATUS]; TELEPHONE RECEIVERS; TELEPHONE APPARATUS; TELEPHONE TRANSCEIVERS; TELEPHONE WIRES; TELEPRINTERS / TELETYPETHWriters; TELEPROMPTERS; TELERUPTERS; TELESCOPES; TELESCOPIC SIGHTS FOR ARTILLERY; COIN-OPERATED MECHANISMS FOR TELEVISION SETS; TELEVISION APPARATUS; TEMPERATURE INDICATORS; TEMPERATURE INDICATOR LABELS, NOT FOR MEDICAL PURPOSES; TERMINALS [ELECTRICITY]; TEST TUBES; TOLERANCE TESTING INSTRUMENTS; THERMAL APPARATUS AND MACHINES; THERMAL PROTECTORS; THERMIONIC VALVES / THERMIONIC TUBES; THERMIONICS, NOT FOR MEDICAL PURPOSES; THERMOMETERS; THERMOMETERS FOR VEHICLES; THREAD COUNTERS; WADING GLASSES; TICKET DISPENSERS; TIME SWITCHES; AUTOMATIC, TIME RECORDING APPARATUS; TIME CLOCKS [TIME RECORDING DEVICES]; TONE ARMS FOR RECORD PLAYERS; TONER CARTRIDGES; UNFILLED, FOR PRINTERS AND PHOTOCOPIERS; TOTALIZATORS; TRAFFIC CONES; TRAFFIC-LIGHT APPARATUS [SIGNALLING DEVICES]; TRANSISTORS [ELECTRONIC]; TRANSMITTERS OF ELECTRONIC SIGNALS; TRANSMITTERS [TELECOMMUNICATION]; TRANSMITTING SETS [TELECOMMUNICATION]; TRANSPARENCIES [PHOTOGRAPHY] / SLIDES [PHOTOGRAPHY]; VIDEO SCREENS; VIDEO TELEPHONES; VISCOMETERS; VOLTAGE REGULATORS FOR VEHICLES; WEIGHING MACHINES; WEIGHING APPARATUS AND INSTRUMENTS; WIRE CONNECTORS [ELECTRICITY]; WIRES, ELECTRIC; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MACHINERY FOR COIN OPERATED APPARATUS; CASHE REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS.

Cl.10; ABDOMINAL BELTS; ABDOMINAL CORSETS; ABDOMINAL PADS; APPARATUS FOR ACNE TREATMENT; ACUPUNCTURE NEEDLES; ELECTRIC ACUPUNCTURE INSTRUMENTS; AEROSOL DISPENSERS FOR MEDICAL PURPOSES; AIR PILLOWS FOR MEDICAL PURPOSES; AIR CUSHIONS FOR MEDICAL PURPOSES; AIR MATTRESSES, FOR MEDICAL PURPOSES; AMBULANCE STRETCHERS; ANAESTHETIC APPARATUS; ANAESTHETIC MASKS; ARMS SUPPORTS FOR FOOTWEAR; ARMCHAIRS FOR MEDICAL OR DENTAL PURPOSES; ARTIFICIAL TEETH; ARTIFICIAL JAWS; ARTIFICIAL LIMBS; ARTIFICIAL SKIN FOR SURGICAL PURPOSES; APPARATUS FOR ARTIFICIAL RESPIRATION; ARTIFICIAL BRESTS; ARTIFICIAL EYES; BALLING GUNS; BANDAGES FOR JOINTS, ANATOMICAL / SUPPORTIVE BANDAGES; BANDAGES, ELASTIC; BASINS FOR MEDICAL PURPOSES; BED PANS; BED VIBRATORS; BEDS, SPECIALLY MADE FOR MEDICAL PURPOSES; BELTS FOR MEDICAL PURPOSES; BELTS, ELECTRIC; FOR MEDICAL PURPOSES; BLANKETS, ELECTRIC, FOR MEDICAL PURPOSES; BLOOD TESTING APPARATUS; BODY REHABILITATION APPARATUS FOR MEDICAL PURPOSES; BOOTS FOR MEDICAL PURPOSES; BOUGIES [SURGERY]; BREAST PUMPS; BRUSHES FOR CLEANING BODY CAVITIES; CANNULAE; INSTRUMENT CASES FOR USE BY DOCTORS; CASES FITTED FOR MEDICAL INSTRUMENTS; CASTRATION PINCERS; CATGUT; CATHETERS; CHILDBIRTH MATTRESSES; CLIPS, SURGICAL; CLOTHING ESPECIALLY FOR OPERATING ROOMS; COMMODE CHAIRS; COMPRESSION GARMENTS; COMPRESSORS [SURGICAL]; CONDOMS; CONTAINERS ESPECIALLY MADE FOR MEDICAL WASTE; CONTRACEPTIVES, NOT CORN KAVES; CONESECTS FOR MEDICAL PURPOSES; CRUTCHES; CUSION GLASSES; CUSHIONS FOR MEDICAL PURPOSES; CUSHION SLIP-COVERS; DEBRIDEMENT SUTURES; DENTAL BURS; DENTAL APPARATUS AND INSTRUMENTS; DENTAL APPARATUS, ELECTRIC; DENTISTS' ARMCHAIRS; DENTURES / SETS OF ARTIFICIAL TEETH; DIAGNOSTIC APPARATUS FOR MEDICAL PURPOSES; DIALYZERS; DOUCHE BAGS; DRAINAGE TUBES FOR MEDICAL PURPOSES; DRAW-SHEETS FOR SICK BEDS; DROPPER BOTTLES FOR MEDICAL PURPOSES; DROPPERS FOR MEDICAL PURPOSES; DUMMIES [TEATS] FOR BABIES / BABIES' PACIFIERS [TEATS] / PACIFIERS FOR BABIES / TEATS; EAR TRUMPETS; EAR PICKS; EAR PLUGS [EAR PROTECTION DEVICES]; ELASTIC STOCKINGS FOR SURGICAL PURPOSES / ELASTIC STOCKINGS [SURGERY]; ELECTROCARDIOGRAPHS; ELECTRODES FOR MEDICAL USE; ELECTRIC FISH FRY APPARATUS; ELECTRIC FISH FOR PRODUCTION APPARATUS FOR MEDICAL PURPOSES; ELECTRIC MASSAGE APPARATUS; FEEDING BOTTLES / BABIES' BOTTLES; FEEDING BOTTLE VALVES; FEEDING BOTTLE TEATS; FILTERS FOR ULTRAVIOLET RAYS, FOR MEDICAL PURPOSES; FINGER GUARDS FOR MEDICAL PURPOSES; FORCEPS; FUMIGATION APPARATUS FOR MEDICAL PURPOSES; FURNITURE ESPECIALLY MADE FOR MEDICAL PURPOSES; GALVANIC BELTS FOR MEDICAL PURPOSES; GALVANIC THERAPEUTIC APPLIANCES; GASTROSCOPES; GLOVES FOR MEDICAL PURPOSES; GLOVES FOR MASSAGE; HAIR PROSTHESIES; HEARING AIDS; HEARING PROTECTORS; HEART PACEMAKERS; HEART RATE MONITORING APPARATUS; HEATING CUSHIONS [PADS].
ELECTRIC, FOR MEDICAL PURPOSES / HEATING CUSHIONS, ELECTRIC, FOR MEDICAL PURPOSES / HEATING PADS, ELECTRIC, FOR MEDICAL PURPOSES; HEMOCYTOMETERS / HAEMOCYTOMETERS; HOT AIR THERAPEUTIC APPARATUS; HOT AIR VIBRATORS FOR MEDICAL PURPOSES; HYDROSTATIC [WATER] BEDS FOR MEDICAL PURPOSES / HYDROSTATIC STRETCHER BEDS FOR MEDICAL PURPOSES / WATER BEDS FOR MEDICAL PURPOSES; HYDRODYNAMIC SYRINGES; HYPOGASTRIC BELTS; ICE BAGS FOR MEDICAL PURPOSES; INCONTINENCE SHEETS; INCUBATORS FOR MEDICAL PURPOSES; INCUBATORS FOR BABIES; INHALERS; INJECTORS FOR MEDICAL PURPOSES; INSUFFLATORS; INVALIDS' HOISTS; KNEE BANDAGES, ORTHOPEDIC; KNIVES FOR SURGICAL PURPOSES; LAMPS FOR MEDICAL PURPOSES; LANCS FOR MEDICAL PURPOSES; LENSES [INTEROCULAR PROSTHESSES] FOR EYE IMPLANTATION / INTRAOCULAR PROSTHESSES [LENSES] FOR SURGICAL IMPLANTATION; LICE COMBS; LOVE DOLLS [SEX DOLLS]; MASKS FOR USE BY MEDICAL PERSONNEL; MASSAGE APPARATUS; MATERNITY BELTS; MEDICAL APPARATUS AND INSTRUMENTS; MEDICAL GUIDEWIRES; MICRODERMABRASION APPARATUS; MIRRORS FOR DENTISTS; MIRRORS FOR SURGEONS; NEEDLES FOR MEDICAL PURPOSES; NURSING APPLIANCES; OBSTETRIC APPARATUS FOR CATTLE; OBSTETRIC APPARATUS; OPERATING TABLES; OPHTHALMOMETERS; ORTHOPHOTOMETERS; ORTHODONTIC APPLIANCES; ORTHOPAEDIC [ORTHOPEDIC] BELTS / ORTHOPEDIC BELTS; ORTHOPAEDIC FOOTWEAR / ORTHOPEDIC FOOTWEAR; ORTHOPEDIC SOLES / ORTHOPEDIC ARTICLES / ORTHOPEDIC ARTICLES; PADS [POUCHES] FOR PREVENTING PRESSURE SORES ON PATIENT BODIES; PESSARIES; PHYSICAL EXERCISE APPARATUS, FOR MEDICAL PURPOSES; PHYSIOTHERAPY APPARATUS; PINS FOR ARTIFICIAL TEETH; PLASTER BANDAGES FOR ORTHOPEDIC PURPOSES / PLASTER BANDAGES FOR ORTHOPEDIC PURPOSES; PROBES FOR MEDICAL PURPOSES; PROTECTION DEVICES AGAINST X-RAYS, FOR MEDICAL PURPOSES / PULSE METERS; PUMPS FOR MEDICAL PURPOSES; QUAD CANES FOR MEDICAL PURPOSES; QUARTZ LAMPS FOR MEDICAL PURPOSES; RADILOGICAL APPARATUS FOR MEDICAL PURPOSES; RADIOTHERAPY APPARATUS; RADIATION SCREENS FOR MEDICAL PURPOSES; RADIATION THERAPY APPARATUS; RADIUM TUBES FOR MEDICAL PURPOSES; RADIUMTUBES FOR MEDICAL PURPOSES; RADIUM TUBES; RADIUM TUBES FOR MEDICAL PURPOSES; RATIONNEL APPARATUSES FOR ARTIFICIAL RESPIRATION; RESUSCITATORS; APPARATUS; SAWS FOR SURGICAL PURPOSES; SCALPELS; SCISSORS FOR SURGERY; SEX TOYS; SLINGS [SUPPORTING BANDAGES]; SOPORIFIC PILLOWS FOR INSOMNIA; SPHYGMOTENSIOMETERS / ARTERIAL BLOOD PRESSURE MEASURING APPARATUS / SPHYGMOMANOMETERS; SPIROMETERS [MEDICAL APPARATUS]; SPIRITUS FOR MEDICAL PURPOSES; SPLINTS, SURGICAL; SPOONS FOR ADMINISTERING MEDICINE; STENTS; STERILE SHEETS, SURGICAL; STETHOSCOPES; STOCKINGS FOR VARICES; STRAIT JACkETS; STRETCHERS; WHEELED; SUPPORTS FOR FLAT FEET; SURGICAL APPARATUS AND INSTRUMENTS; SURGICAL DRAPE; SURGICAL IMPLANTS COMPRISED OF ARTIFICIAL MATERIALS; SUSPENSORY BANDAGES; SUTURE NEEDLES; SUTURE MATERIALS; SYRINGE FOR INJECTIONS; SYRINGES FOR MEDICAL PURPOSES; TEETHING RINGS; TEMPERATURE INDICATOR LABELS FOR MEDICAL PURPOSES; TESTING APPARATUS FOR MEDICAL PURPOSES / APPARATUS FOR USE IN MEDICAL ANALYSIS; THERMAL PACKS FOR FIRST AID PURPOSES; THERMO-ELECTRIC COMPRESSIONS [SURGERY]; THERMOMETERS FOR MEDICAL PURPOSES; THREAD, SURGICAL; TIPS FOR CRUTCHES FOR INVALIDS; TOMOGRAPHY FOR MEDICAL PURPOSES; TONGUE SCRAPERS; TRACTION APPARATUS FOR MEDICAL PURPOSES; APPARATUS FOR THE TREATMENT OF DEAFNESS; TROCARS; TRUSSES / HERNIA BANDAGES; UV LIGHT LAMPS FOR MEDICAL PURPOSES; UMBILICAL BELTS; URETHRAL SYRINGES; URINALS [VESSELS]; UROLOGICAL APPARATUS AND INSTRUMENTS; UTERINE SYRINGES; VAGINAL SYRINGES; VAPORIZERS FOR MEDICAL PURPOSES / SPRAYERS FOR MEDICAL PURPOSES; VETERINARY APPARATUS AND INSTRUMENTS; VIBROMASSAGE APPARATUS; WALKING FRAMES FOR DISABLED PERSONS; APPLIANCES FOR WASHING BODY CAVITIES; WATER BAGS FOR MEDICAL PURPOSES; X-RAY APPARATUS FOR MEDICAL PURPOSES; X-RAY PHOTOGRAPHS FOR MEDICAL PURPOSES; X-RAY TUBES FOR MEDICAL PURPOSES; APPARATUS AND INSTALLATIONS FOR THE PRODUCTION OF X-RAYS, FOR MEDICAL PURPOSES; SURGICAL, MEDICAL, DENTAL, AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES, AND TEETH.

Cl.17;ACRYLIC RESINS [SEMIFINISHED PRODUCTS]; ADHESIVE BANDS, OTHER THAN STATIONERY AND NOT FOR MEDICAL OR HOUSEHOLD PURPOSES / ADHESIVE TAPES, OTHER THAN STATIONERY AND NOT FOR MEDICAL OR HOUSEHOLD PURPOSES; ANTI-DAZZLE FILMS FOR WINDOWS [TINTED FILMS]; ASBESTOS SAFETY CURTAINS / SAFETY CURTAINS OF ASBESTOS; ASBESTOS SLATE / SLATE ASBESTOS; ASBESTOS SHEETS; ASBESTOS FELT; ASBESTOS PAPER; ASBESTOS COVERINGS; ASBESTOS FABRICS; ASBESTOS CLOTH; ASBESTOS PACKING; ASBESTOS MILLBOARDS; ASBESTOS FIBERS [FIBRES] / ASBESTOS FIBERS / ASBESTOS FIBRES; ASBESTOS; BAGS [ENVELOPES, POUCHES] OF RUBBER, FOR PACKAGING; BALATA; BARK COVERINGS FOR SOUND INSULATION; BOILER COMPOSITION TO PREVENT THE RADIATION OF HEAT; BRAKE LINING MATERIALS, PARTLY PROCESSED; CANVAS HOSE PIPES; CARBON FIBERS [FIBRES], OTHER THAN FOR TEXTILE USE; CAULKING MATERIALS; CELLULOSE ACETATE, SEMI-PROCESSED; CHEMICAL COMPOSITIONS FOR REPAIRING LEAKS; CLACK VALVES OF RUBBER; CLUTCH LININGS; COMPRESSED AIR PIPE FITTINGS, NOT OF METAL; CONNECTING HOSE FOR VEHICLE RADIATORS; CORDS OF RUBBER; COTTON WOOL FOR PACKING [CAULKING]; CYLINDER JOINTINGS; DIELECTRICS [INSULATORS]; DRAUGHT EXCLUDER STRIPS / WEATHERSTRIPPING; JUNCTIONS, NOT OF METAL, FOR PIPES / JUNCTIONS FOR RUBBER PIPES; JUNCTIONS FOR RUBBER PIPES; JUNCTIONS FOR RUBBERS; LATEX [RUBBER]; LATEX [RUBBER] SEMI-PROCESSED; MINERAL WOOL [INSULATOR]; NON-CONDUCTING MATERIALS FOR RETAINING HEAT; PACKING [CAULKING], STUFFING] MATERIALS OF RUBBER OR PLASTICS; PADDING MATERIALS OF RUBBER OR PLASTICS / STUFFING OF RUBBER OR PLASTIC; PAPER FOR ELECTRICAL CAPACITORS; PIPE GASKETS / JOINT PACKINGS FOR PIPES; PIPE MUFFS, NOT OF METAL / PIPE JACKETS, NOT OF METAL; PLASTIC FILM OTHER THAN FOR WRAPPING / PLASTIC FILM, NOT FOR WRAPPING; PLASTIC SUBSTANCES, SEMI-PROCESSED; PLASTIC FIBERS [FIBRES], NOT FOR TEXTILE USE / PLASTIC FIBERS, NOT FOR USE IN TEXTILES / PLASTIC FIBRES, NOT FOR USE IN TEXTILES; PLASTIC SHEETING FOR AGRICULTURAL PURPOSES; COMPOSITIONS TO PREVENT THE RADIATION OF HEAT; REINFORCING MATERIALS, NOT OF CORK, OF RUBBER, OF RUBBER AND CORK, OR RUBBER AND CELLULOSE, NOT FOR WRAPPING; RUBBER STOPPERS; RUBBER SLEEVES FOR PROTECTING PARTS OF MACHINES / SLEEVES OF RUBBER FOR PROTECTING PARTS OF MACHINES; EBNITE [VULCANITE] / VULCANITE [EBONITE]; EBNITE [VULCANITE] MOLDS [MOULDS] / EBNITE MOLDS / EBNITE MOLDS / VULCANITE [EBONITE] MOLDS [MOULDS]; ELASTIC YARNS, NOT FOR USE IN TEXTILES / ELASTIC THREADS, NOT FOR USE IN TEXTILES; EXPANSION JOINT FILLERS / FILLERS FOR EXPANSION JOINTS; FIBERGLASS [FIBREGLASS] FABRICS, FOR INSULATION / FIBERGLASS FABRICS FOR INSULATION / FIBREGLASS FABRICS FOR INSULATION / FIBERGLASS FOR INSULATION / FIBERGLASS FOR INSULATION / GLASS.
Cement slabs; cement posts; cement for furnaces; cement for blast furnaces; raw chalk; screens, not of metal; insulating glass [building]; jalousies, not of metal; joists, not of metal; calcareous marl; casement windows, not of metal; cask wood / stave wood; ceilings, not of metal; stone, concrete or marble; cabanas, not of metal; caissons for construction work under water; building stone; building materials, not of metal / construction materials, not of metal; building bricks; building timber / lumber; building cardboard [asphalted]; building paper; building glass; doors, not of metal; bricks; building timber / lumber; building cardboard [asphalted]; building paper; building glass; doors, not of metal; building stone; building materials, not of metal / construction materials, not of metal; building panels, not of metal; buildings, not of metal; buildings, transportable, not of metal; busts of stone, concrete or marble; cabanas, not of metal; caissons for construction work under water; calcareous marl; casement windows, not of metal; cask wood / stave wood; ceilings, not of metal; cement slabs; cement posts; cement for furnaces; cement for blast furnaces; raw chalk; cases of metal; coasters, not of metal; chimney pots; chimney shafts, not of metal; chimneys, not of metal; clay; clinker ballast; coal tar; materials for making and coating roads; coatings [building materials]; concrete; concrete building elements; cork [compressed]; cornices, not of metal; crash barriers, not of metal, for roads; diving boards, not of metal; door panels, not of metal; door frames, not of metal / door casings, not of metal; doors, not of metal; drain pipes, not of metal; drain traps [valves]; not of metal or plastic; duckboards, not of metal; ducts, not of metal; for ventilating and air-conditioning installations; earth for bricks; fair huts; felt for building; fences, not of metal; figurines [statuettes] of stone, concrete or marble; statuettes of stone, concrete or marble; fire burrs; fireclay / grog [fired refractory material]; fireproof cement coatings; flashing, not of metal, for building; floating docks, not of metal, for mooring boats; floor tiles, not of metal; floors, not of metal; folding doors, not of metal; foundry moulds [moulds], not of metal; framework, not of metal, for building / framework for building, not of metal; furrings of wood; gates, not of metal; geotextiles; glass granules for road marking / glass granules for marking out roads; granite; grave slabs, not of metal; tomb slabs, not of metal; gravel; gravestones / tombstones; greenhouse frames, not of metal; horticultural frames, not of metal; greenhouses; insulating materials, not of metal; insulating glass [building]; light and heat absorbing buffers of rubber; insulation of metal; insulators for railway tracks; insulators for cables; insulators for electric mains; insulators; rubber material for recapping tyres [tyres]; rubber material for recapping tyres; rubber solutions; sealant compounds for joints; self-adhesive tapes, other than stationery and not for medical or household purposes; shock-absorbing buffers of rubber; slag wool [insulator]; soundproofing materials; stops of rubber; synthetic rubber; synthetic resins [semi-finished products] / artificial resins [semi-finished products]; threads of plastic for soldering / soldering threads of plastic; threads of rubber, not for use in textiles; threads of plastic materials, not for textile use; valves of india-rubber or vulcanized fiber [fibre]; vis cose sheets, other than for wrapping; vulcanized fiber [fibre] / vulcanized fiber / vulcanized fibre; washers of rubber or vulcanized fiber [fibre]; water-tight rings / stuffing rings; watering hose; waterproof packings; weatherstripping compositions.

Cl.19; advertisement columns, not of metal; agglomerated bagasses of cane [building material]; alabaster glass; alabaster; angle irons, not of metal; aquariums [structures]; aquarium gravel; aquarium sand; arbours [structures not of metal]; armoured doors, not of metal / armored doors, not of metal; artificial stone; asbestos cement; asbestos mortar; asphalt; asphalt paving; aviaries, not of metal [structures]; balustrading; beacons, not of metal, non-luminous; beams, not of metal / girders, not of metal; bicycle parking installations, not of metal / installations, not of metal; for parking bicycles; binding agents for making briquettes / binding agents for making solid fuel / briquettes; casings of metal; casings of metal / casings, not of metal; celotex; concrete; concrete building elements; cork [compressed]; cornices, not of metal; crash barriers, not of metal, for roads; diving boards, not of metal; door panels, not of metal; door frames, not of metal / door casings, not of metal; doors, not of metal; drain pipes, not of metal; drain traps [valves]; not of metal or plastic; ductboards, not of metal; ducts, not of metal; for ventilating and air-conditioning installations; earth for bricks; fair huts; felt for building; fences, not of metal; figurines [statuettes] of stone, concrete or marble; statuettes of stone, concrete or marble; fire burrs; fireclay / grog [fired refractory material]; fireproof cement coatings; flashing, not of metal, for building; floating docks, not of metal, for mooring boats; floor tiles, not of metal; floors, not of metal; folding doors, not of metal; foundry moulds [moulds], not of metal; framework, not of metal, for building / framework for building, not of metal; furrings of wood; gates, not of metal; geotextiles; glass granules for road marking / glass granules for marking out roads; granite; grave slabs, not of metal; tomb slabs, not of metal; gravel; gravestones / tombstones; greenhouse frames, not of metal; horticultural frames, not of metal; greenhouses; insulating materials, not of metal; insulating glass [building]; light and heat absorbing buffers of rubber; insulation of metal; insulators for railway tracks; insulators for cables; insulators for electric mains; insulators; rubber material for recapping tyres [tyres]; rubber material for recapping tyres; rubber solutions; sealant compounds for joints; self-adhesive tapes, other than stationery and not for medical or household purposes; shock-absorbing buffers of rubber; slag wool [insulator]; soundproofing materials; stops of rubber; synthetic rubber; synthetic resins [semi-finished products] / artificial resins [semi-finished products]; threads of plastic for soldering / soldering threads of plastic; threads of rubber, not for use in textiles; threads of plastic materials, not for textile use; valves of india-rubber or vulcanized fiber [fibre]; vis cose sheets, other than for wrapping; vulcanized fiber [fibre] / vulcanized fiber / vulcanized fibre; washers of rubber or vulcanized fiber [fibre]; water-tight rings / stuffing rings; watering hose; waterproof packings; weatherstripping compositions.
CONSTRUCTION MATERIALS, NOT OF METAL; REINFORCING MATERIALS, NOT OF METAL, FOR BUILDING; RIGID PIPES, NOT OF METAL [BUILDING]; ROAD MARKING SHEETS AND STRIPS OF SYNTHETIC MATERIAL; ROAD COATING MATERIALS; ROCK CRYSTAL; ROCKET LAUNCHING PLATFORMS, NOT OF METAL; ROOF GUTTERS, NOT OF METAL; ROOF FLASHING, NOT OF METAL; ROOF COVERINGS, NOT OF METAL; ROOFING SLATES; ROOFING SHINGLES; ROOFING TILES, NOT OF METAL; ROOFING, NOT OF METAL; ROOFING, NOT OF METAL, INCORPORATING SOLAR CELLS; RUBBLE; SAFETY GLASS; SAND, EXCEPT FOUNDRY SAND; SANDSTONE FOR BUILDING; SANDSTONE TUBES; SAWN TIMBER; SCAFFOLDING, NOT OF METAL; SCANTLINGS [CARPENTRY]; SCHISTS; SHUTTERING, NOT OF METAL, FOR CONSTRUCTION; SHUTTERS, NOT OF METAL; SIGNAGE, NON-LUMINOUS, NON-MECHANICAL, NOT OF METAL; SIGNS, NON-LUMINOUS AND NON-MECHANICAL, NOT OF METAL, FOR ROADS; SIGNAGE, NON-LUMINOUS AND NON-MECHANICAL SIGNS, NOT OF METAL; SILICA [QUARTZ]; SILLS, NOT OF METAL; SILLOS, NOT OF METAL; SILVER SAND; SKATING RINKS [STRUCTURES, NOT OF METAL]; SLABS, NOT OF METAL, FOR BUILDING; SLAG [BUILDING MATERIALS]; SLAG STONE / CLinker STONE; SLATE; SLATE POWDER; STABLES, NOT OF METAL; STAINED-GLASS WINDOWS; STAIR-TREADS [STEPS]; NOT OF METAL; STAIRCASES, NOT OF METAL; STATUES OF STONE, CONCRETE OR MARBLE; STONE; STREET GUTTERS, NOT OF METAL; STRINGERS [PARTS OF STAIRCASES], NOT OF METAL; SWIMMING POOLS [STRUCTURES, NOT OF METAL]; TANKS OF MASONRY; TAP, TARRED STRIPS, FOR BUILDING; TELEGRAPH POSTS, NOT OF METAL; TELEPHONE BOOThS, NOT OF METAL / TELEPHONE BOXES, NOT OF METAL; TERRA COTTA; TILE FLOORINGS, NOT OF METAL; TILES, NOT OF METAL, FOR BUILDING; TOMB OR GRAVE ENCLOSURES, NOT OF METAL / GRAVE OR TOMB ENCLOSURES, NOT OF METAL; TOMBS, NOT OF METAL; TOMBS [MONUMENTS], NOT OF METAL; TOMBSTONE STELAE, NOT OF METAL; TOMBSTONE PLAQUES, NOT OF METAL; TUFFA; TURNSTILES, NOT OF METAL; VAULTS, NOT OF METAL [BURIAL]; VENEER WOOD; VINYL SIDING; VAINSCOTTING, NOT OF METAL; WALL CLADDINGS, NOT OF METAL, FOR BUILDING; WALL LININGS, NOT OF METAL, FOR BUILDING; WALL TILES, NOT OF METAL; WATER-PIPE VALVES, NOT OF METAL OR PLASTIC; WATER-PIPES, NOT OF METAL; WINDOW GLASS, NOT OF METAL; WINDOW GLASS [FURNITURE]; WINDOW FRAMES, NOT OF METAL; WINDOWS, NOT OF METAL; WOOD, SEMI-WORKED; WOOD FOR MAKING HOUSEHOLD UTENSILS; WOOD PAVING; WOOD VENEERS / VENEERS; WOOD PANELING; WOOD PULP BOARD, FOR BUILDING; WOODEN FLOOR BOARDS; WORKS OF STONE MasonRY; WORKS OF ART OF STONE, CONCRETE OR MARBLE; XYLolith.

Cl.20: AIR PILLOWS, NOT FOR MEDICAL PURPOSES; AIR CUSHIONS, NOT FOR MEDICAL PURPOSES; AIR Mattresses, NOT FOR MEDICAL PURPOSES; AMBROID BARs; AMBROID PLATES; AMbroid CLAWS; AMbroid HORNS; ANIMAL HOoves; ARMCHaIRS; BABY CHanging MATs; BAKERS’ BREAD BASKETS; BAMB uro CURTAINs; BArRELs, NOT OF METAL; BASKETS, NOT OF METAL; BATHtub GRAB BARs, NOT OF METAL; BEAD CURTAINs FOR DECORATION; BEd FITTINGS, NOT OF METAL; BEd CASTERS, NOT OF METAL; BEd BASES; BEDDING, EXCEPT LINEN; BEDS FOR HOUSEHOLD PETS; BEDS; BEDSTREDS OF WOOD; BEEHIVES; BENCHES [FURNITURE]; WORK BENCHES; BINDING SCREWS, NOT OF METAL, FOR CABLES; BINS, NOT OF METAL / CHESTS, NOT OF METAL; BOLSTERS; BOLts, NOT OF METAL; BOOK RESTS [FURNITURE]; BOTTLE RACKS; BOTTLE CAPS, NOT OF METAL; BOTTLE CLOSURES, NOT OF METAL; CLOSURES, NOT OF METAL, FOR CONTAINERS; CLOTHES HOOKS, NOT OF METAL; COAT HANGERS / CLOTHES HANGERS; COATHOOKS, NOT OF METAL / HOOKs, NOT OF METAL, FOR CLOTHES RAILS; COATSTANDS; COFFIN FITTINGS, NOT OF METAL; COIFFs; COLLARS, NOT OF METAL, FOR FASTENING PIPES; COMB FOUNDATIONS FOR BEEHIVES; CONTAINERS, NOT OF METAL, FOR LIQUID FUEL; CONTAINERS, NOT OF METAL [STORAGE, TRANSPORT]; CORAL; CORKS FOR BOTTLES; CORKs; CORKo; COSTUME STANDS; COTS / BASSINETTES / CRADLES; COUNTERS [TABLES]; COVERS FOR CLOTHING [WARDROBE]; CRATES; CUPBOARDS; CURTAIN RINGS; CURTAIN HOLDERS; NOT OF TEXTILE MATERIAL; CURTAIN ROLLERS; CURTAIN RAILS; CURTAIN RODS; CURTAIN HOOKS; CURTAIN TIE-BACKS; CUSHIONS; DECK CHAIRS; DECORATIONS OF PLASTIC FOR FOODSTUFFS; DESKS; DINNER WAGONS [FURNITURE]; DISPLAY BOARDS; DISPLAY STANDS; DIVANS; DOG KENNELS; DOOR FITTINGS, NOT OF METAL; DOOR HANDLES, NOT OF METAL; DOOR BOLTS, NOT OF METAL; DOOR BELLS, NOT OF METAL, NON-ELECTRIC; DOOR KNOCKERS, NOT OF METAL; DOORS FOR FURNITURE; DOWNELS, NOT OF METAL / PEGS [PINS], NOT OF METAL / PINS [PEGS], NOT OF METAL; DRAFTING TABLES; DRAIN TRAPS [VALVES] OF PLASTIC; DRESSING TABLES; EASY CHAIRS; EDGINGS OF PLASTIC FOR FURNITURE; EMBROIDERY FRAMES; FANS FOR PERSONAL USE, NON-ELECTRIC; FIGURINES [STATUETTES] OF WOOD, WAX, PLASTER OR PLASTIC / STATUETTES OF WOOD, WAX, PLASTER OR PLASTIC; FILING CABINETS; FISHING BASKETS; FLAGPOLES; FLOATING CONTAINERS, NOT OF METAL; FLOWER-POT PEDESTALS; FLOWER-StANDS [FURNITURE]; FODDER RACKS; FOOTSTOOLS / STOOLS; FREESTANDING PARTITIONS [FURNITURE]; FUNERAL URNS; FURNITURE; FURNITURE fixing; FURNITURE, PARTITIONS OF WOOD, WAX OR OTHER MATERIALS; FURNITURE, PRE-MADE FOR FURNITURE; FURNITURE CASTERS, NOT OF METAL; FURNITURE SHELVES; GARMENT COVERS [STORAGE]; GUN RACKS; HAIRDRESSERS’ CHAIRS; HAMPERs [BASKETS]; HAND-HELD MIRRORS [TOILET MIRRORS]; HANDLING PALLETS, NOT OF METAL; HAT STANDS; HEAD-RESTS [FURNITURE]; HIGH CHAIRS FOR BABIES; HINGES, NOT OF METAL; HONEYCOMBS; HORN, UNWORKED OR SEMI-WORKED; HOSPITAL BEDS; HOUSE NUMBERS, NOT OF METAL, NON-LUMINOUS; HYDROSTATIC [WATER] BEDS, NOT FOR MEDICAL PURPOSES / HYDROSTATIC BEdS, NOT FOR MEDICAL PURPOSES / WATER BEDS, NOT FOR MEDICAL PURPOSES; IDENTIFICATION BRACelets, NOT OF METAL; INDEX CABINETS [FURNITURE]; INDoor WindoW BlINDS [SHADES] [FURNITURE]; INDoor WindoW SHADes [FURNITURE]; INFANT WALKERS; INFANTILE PUBLICITY OBJECTS; INFLATABLE FURNITURE; IVORY UNWORKED OR SEMI-WORKED; JEWELLERY ORGANIZER DISPLAYS / JEWELRY ORGANIZER DISPLAYS; KENNELs FOR HOUSEHOLD PETS; KEYBOARDS FOR HANGING KEYS; KNOBS, NOT OF METAL; LADDERS OF WOOD OR PLASTICS; LATCHES, NOT OF METAL; LECTERNs; LETTER BOXES, NOT OF METAL OR MASONRY; LIBRARY SHELVES; LOADING PALLETS, NOT OF METAL; LOADING GAUDE RODS, NOT OF METAL, FOR RAILWAY WAGGONS [WAGONS]; LOCKERS; LOCKS, NOT OF METAL, FOR VEHICLES; LOCKS, OTHER THAN ELECTRIC, NOT OF METAL; MAGAZINE RACKS; MASSAGE TABLES; MATS, REMOVABLE FOR SINKS / REMOVABLE MATS OR COVERS FOR SINKS; MATS FOR INFANT
PLAYPENS; MATTRESSES; MEAT CHESTS, NOT OF METAL; MEDICINE CABINETS; MEERSCHAUM; MIRROR TILES; MIRRORS [LOOKING GLASSES]; MOBILE BOARDING STAIRS, NOT OF METAL, FOR PASSENGERS; MOBILES [DECORATION]; MOLDINGS [MOULDINGS] FOR PICTURE FRAMES / MOLDINGS FOR PICTURE FRAMES; MOORING BUOYS, NOT OF METAL; MOTHER-OF-PEARL, UNWORKED OR SEMI-WORKED; NAMEPLATES, NOT OF METAL / IDENTITY PLATES, NOT OF METAL; NESTING BOXES FOR HOUSEHOLD PETS; NESTING BOXES; NEWSPAPER DISPLAY STANDS; NUMBERPLATES, NOT OF METAL / REGISTRATION PLATES, NOT OF METAL; NUTS, NOT OF METAL; OFFICE FURNITURE; OYSTER SHELLS; PACKAGING CONTAINERS OF PLASTIC; PAPER BLINDS; PET CUSHIONS; PICTURE FRAMES; PICTURE FRAME BRACKETS / PICTURE RODS [FRAMES]; PILLOWS; PLACARDS OF WOOD OR PLASTICS; PLAITED STRAW, EXCEPT MATTING; PLASTIC KEY CARDS, NOT ENCODED AND NOT MAGNETIC; PLATE RACKS; PLAYPENS FOR BABIES; PLUGS, NOT OF METAL / BUNGS, NOT OF METAL; PLUGS [DOWELS], NOT OF METAL / WALL PLUGS, NOT OF METAL; POLES, NOT OF METAL; PULLEYS OF PLASTICS FOR BLINDS; RACKS [FURNITURE], RATTAN; REEDS [PLAITING MATERIALS]; REELS OF WOOD FOR YARN, SILK, CORD; REELS, NOT OF METAL, NON-MECHANICAL, FOR FLEXIBLE HOSES; RESERVOIRS, NOT OF METAL NOR OF MASONRY / TANKS, NOT OF METAL NOR OF MASONRY; RINGS, NOT OF METAL, FOR KEYS; RIVETS, NOT OF METAL; SAW HORSES; SAW BENCHES [FURNITURE]; SCHOOL FURNITURE; SCRATCHING POSTS FOR CATS; SCREENS FOR FIREPLACES [FURNITURE]; SCREENS [FURNITURE]; SCREW TOPS, NOT OF METAL, FOR BOTTLES; SCREWS, NOT OF METAL; SEATS / CHAIRS [SEATS]; SEATS OF METAL; SECTIONS OF WOOD FOR BEEHIVES; SETTEES; SHELLS; SHELVES FOR FILING-CABINETS [FURNITURE]; SHELVES FOR STORAGE; SHOULDER POLES [YOKES]; SHOWCASES [FURNITURE]; SIDEBOARDS; SIGNBOARDS OF WOOD OR PLASTICS; SILVERED GLASS [MIRRORS]; SLATTED INDOOR BLINDS; SLEEPING PADS / SLEEPING MATS; SOFAS; STAG ANTLERS; STAIR RODS; STAKES FOR PLANTS OR TREES; STANDING DESKS; STANDS FOR CALCULATING MACHINES; STATUES OF WOOD, WAX, PLASTER OR PLASTIC; STAVES OF WOOD; STEP STOOLS, NOT OF METAL; STEPS [LADDERS], NOT OF METAL; STOPPERS, NOT OF METAL / SEALING CAPS, NOT OF METAL; STRAW MATTRESSES / STRAW MATTRESS; STRAW PLATIS; STRAW EDGINGS; STUFFED ANIMALS; STUFFED BIRDS; TABLE TOPS; TABLES; TABLES OF METAL; TAILORS' DUMMIES / DRESSMAKERS' DUMMIES / MANNEQUINS; TAPS FOR CASKS, NOT OF METAL; TEA TROLLEYS / TEA Carts; TENT PEGS, NOT OF METAL; INTERIOR TEXTILE WINDOW BLINDS; TORTOISESHELL IMITATION; TORTOISESHELL; TOWEL DISPENSERS, FIXED, NOT OF METAL / TOWEL DISPENSERS, NOT OF METAL, FIXED; TOWEL STANDS [FURNITURE]; TRANSPORT PALLETS, NOT OF METAL; TRAYS, NOT OF METAL; TRESTLES [FURNITURE]; TROLLEYS [FURNITURE]; TROLLEYS FOR COMPUTERS [FURNITURE] / CARTS FOR COMPUTERS [FURNITURE]; TRUGS, NOT OF METAL, FOR MIXING MORTAR; TYPING DESKS / SHELVES FOR TYPEWRITERS; UMBRELLA STANDS; VALVES, NOT OF METAL, OTHER THAN PARTS OF MACHINES; VATS, NOT OF METAL; VICE BENCHES, NOT OF METAL; WALL-MOUNTED DIAPER [NAPKIN] CHANGING PLATFORMS / BABY CHANGING PLATFORMS; WASHSTANDS [FURNITURE]; WATER-PIPE VALVES OF PLASTIC; WHALEBONE, UNWORKED OR SEMI-WORKED; WICKERWORK; WIND CHIMES [DECORATION]; WINDING SPOOLS, NOT OF METAL, NON-MECHANICAL, FOR FLEXIBLE HOSES; WINDOW FITTINGS, NOT OF METAL; WOOD RIBBON; WORKS OF ART OF WOOD, WAX, PLASTER OR PLASTIC; WOVEN TIMBER BLINDS [FURNITURE]; WRITING DESKS; YELLOW AMBER; FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS.
4411752  17/01/2020
LION CORPORATION
3-7, Honjo 1-chome, Sumida-ku, Tokyo 130-8644, Japan
A corporation organized and existing under the laws of Japan.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Cl.3; Dentifrices; Mouthwashes; breath freshening sprays.
Cl.21; Dental floss; toothbrushes; interdental toothbrushes; interdental cleaners; denture brushes; toothbrushes [electric]; toothbrush cases.
PRAXIS SPINAL CORD INSTITUTE
Blusson Spinal Cord Centre, 6400 - 818 West 10th Avenue, Vancouver, British Columbia, CANADA V5Z 1M9
A Company organised and existing under the laws of Canada.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since: 10/12/2019

DELHI

Cl.35; Promoting public awareness of the importance of finding a cure for paralysis for people with spinal cord injuries; encouraging the validation, establishment and implementation of best practices for treatment, care and support of people with spinal cord injury by lobbying, raising public awareness, managing projects and providing collaborative research and knowledge management in the field of spinal cord injury research and treatment; providing a liaison and network to facilitate collaboration with various disciplines, agencies and organizations in the field of spinal cord injury research and treatment; providing information and promoting public awareness of best practices for people with spinal cord injury; providing information and promoting public awareness of the abilities of people with disabilities.

Cl.36; Fundraising services; providing research funding for finding a cure for paralysis for people with spinal cord injuries; encouraging the validation, establishment and implementation of best practices for treatment, care and support of people with spinal cord injury by fundraising and providing grants in the field of spinal cord injury research and treatment; providing sponsorship of and collaboration with partnerships of researchers, care providers and treatment providers in the field of spinal cord injury.

Cl.41; Arranging and conducting dinners and banquets for others; organizing community events for fundraising and
educational purposes related to spinal cord injury; Organizing community events for fundraising and educational purposes related to spinal cord injury; organizing and providing educational seminars and workshops in the field of spinal cord injury research, and treatment and care management of people with spinal cord injuries; providing training and support for users of a web-based research platform in the field of spinal cord injury; organizing and providing conferences in the field of spinal cord injury research, treatment and care management of people with spinal cord injuries.

Cl.42: Providing and supporting research, and data collection and analysis in the field of spinal cord injury; providing and maintaining a web-based research platform in the field of spinal cord injury.
4440138  13/02/2020
UCWeb Singapore Pte. Ltd.
10 COLLYER QUAY, #10-01 OCEAN FINANCIAL CENTRE, SINGAPORE
A Company organized and existing under the laws of Singapore

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION

Cl.9: Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; computer programs; software for processing electronic payments to and from others; authentication software; computer software supplied on the Internet; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; computer software for creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, sharing, searching, or otherwise providing or interacting with electronic media; software applications for creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, sharing, searching, or otherwise providing or interacting with electronic media; downloadable audio, visual, and audiovisual files and recordings, featuring multimedia entertainment programs and content; online electronic publications (downloadable from the Internet or a computer network or a computer database); instant messaging software; file sharing software; communications software for electronically exchanging data, audio, video, images and graphics via computer, mobile, wireless, and telecommunication networks; computer software in the form of an application for mobile devices and computers; software applications for use with mobile devices; computer software for processing images, graphics, audio, video, and text; downloadable computer software to facilitate the electronic transmission of information, data, documents, voice, and images over the Internet; downloadable computer software which allows users to participate in web-based meetings and classes, with access to data, documents, images and software applications through a web browser; downloadable computer software for accessing, viewing, and controlling remote computers and computer networks; downloadable cloud-computing software; downloadable cloud-based
software; downloadable electronic publications in the nature of magazines, articles, brochures, leaflets, datasheets, informational materials, instructional materials in the field of business, e-commerce, information technology, cloud computing, telecommunications, the Internet, business and e-commerce training, business, sales, marketing and financial management; computer peripherals; semiconductor memory chips; semi-conductor memory controllers; semi-conductor memory integrated circuits; semi-conductor processor chips; semiconductor processors; microcontrollers; microcontroller units; low power microcontrollers; circuit chips; computer chips; CPU (central processing unit); RISC-V computer chips and central processing units; computer chips and central processing units with instruction set architecture; notebook computers; laptop computers; portable computers; handheld computers; personal digital assistants; personal media players; mobiles; digital cameras; batteries, battery chargers; computer workstations; computer servers; computer and telecommunications networking hardware; computer network adaptors, switches, routers and hubs; wireless and wired modems and communication cards and devices; laptop holders, computer bags; fire-extinguishing apparatus; computer hardware and firmware; computer software (including software downloadable from the Internet); automobile navigation system; compact discs; digital music (downloadable from the Internet); telecommunications apparatus; mouse mats; mobile phone handsets; mobile phone accessories; downloadable games, pictures, motion pictures, movies and music; alarm systems; security cameras; mobile radio and television broadcasting units; television broadcasting equipment; cameras; video cameras; headphones; telephone ear pieces; speakers; Global Positioning System (GPS) apparatus and equipment; computer, electronic and video games programmes and software (including software downloadable from the Internet); computer game software; computer software platforms for social networking; interactive video game programs; downloadable electronic game programs and computer software platforms for social networking that may be accessed via the Internet, computers and wireless devices; computer software to enable uploading, posting, showing, displaying, tagging, blogging, sharing or otherwise providing electronic media or information in the fields of virtual communities, electronic gaming, entertainment, and general interest via the Internet or other communication networks with third parties; liquid crystal display devices; electronic commerce; electronic commerce; television; books and encyclopedias; recorded sound; recorded music; recorded audio and sound; recorded television shows; radio; stereo equipment; tape recorders; video recorders; tape recorders; tape decks; audio recorders; radio transmitters; video transmitters; television transmitters; satellite transmitters; computer transmitters; telephone transmitters; video recorders; audio recorders; radio transmitters; video transmitters; television transmitters; satellite transmitters; computer transmitters; digital audio; sound; music; television; radio; sound; music; entertainment; recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; business consulting services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the transacting of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; digital content; digital media players; projection apparatus; television apparatus; digital media streaming devices; all included in Class 9.

Cl.35: Advertising; business management; business administration; office functions; organization, operation and supervision of loyalty and incentive schemes; advertising services provided via the Internet; production of television and radio advertisements; accountancy; auctioneering; organization of trade fairs; opinion polling; data processing; provision of business information; advertising agency services; advertising services provided for others; database management; compilation of information into computer databases; business consulting services in the field of web based events, conferences, training programs, learning programs, and seminars; business consulting services in the field of delivering web-based knowledge; business consulting services in the field of online collaboration and collaboration technologies; business consulting services in the fields of sales and marketing; business project management services; business project management services relating to development, set up, staging, production, recording, monitoring and follow-up for web based events, conferences, training programs, learning programs, and seminars; market research and business consulting services; business consultancy services relating to facilitating the transacting of business via local and global computer networks by locating and providing referrals for the delivery of a wide variety of business and consumer products and services; dissemination of business information of goods and services of others via local and global computer networks; business consultancy services relating to providing a web site on a global computer network by which third parties can offer and source goods and services, place, determine the status of and fulfill trade leads and orders, enter into contracts and transact business; providing computerized online ordering services; advertising of goods and services of others via local and global computer networks; international import and export agency services; rental of advertising space on communication media; online trading services relating to electronic auctioneering and providing online business evaluation relating thereto; online retail services of consumer products, computers and televisions; software for streaming audio, video and multimedia content via the internet and global communications networks; software for searching, organizing, and recommending multimedia content; downloadable motion pictures and television shows provided via a video-on-demand service; downloadable motion pictures and television shows; animated cartoons and films; apparatus for coding and decoding signals; apparatus and instruments for data communication, satellite communication and telecommunication; instruments and software for communicating with computer networks and the world wide web; display monitors; computer hardware for use in transmitting, receiving, displaying and manipulating text, videos and video data, audio and audio data, photographs and other multimedia content; digital media players; projection apparatus; television apparatus; digital media streaming devices; all included in Class 9.
purchase those goods from retail outlets; retail and wholesale of apparatus for coding and decoding signals, apparatus and instruments for data communication, satellite communication and telecommunication, instruments and software for communicating with computer networks and the world wide web, display monitors, computer hardware for use in transmitting, receiving, displaying and manipulating text, videos and video data, audio and audio data, photographs, and other multimedia content; digital media players, projection apparatus, semi-conductors, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, computer chips, CPU (central processing unit), RISC-V computer chips and central processing units from computer chips and central processing units with instruction set architecture, telephones, mobile phone handsets, mobile phone accessories, electronic and telecommunications goods, computer hardware and computer software, batteries, battery chargers, apparatus and instruments for recording, receiving, transmitting and/or reproducing data, information, pictures, images and/or sound, precious metals, jewellery, precious stones, printed matter, stationery, magnetically and non-magnetically encoded cards, furniture, picture frames, household and kitchen utensils, glassware, porcelain and earthenware, textiles, clothing, footwear, headgear, laces and embroidery, buttons, ribbons, pins and needles, artificial flowers, carpets, rugs, games and electronic toys, chemicals used in industry, science, photography and agriculture, paints, varnishes and lacquers, personal hygiene products, soaps, perfumery, cosmetics, hair and body lotions, essential oils, cleaning and bleaching preparations, lubricants, fuels, candles, pharmaceutical, veterinary and sanitary preparations, ironmongery and small items of metal hardware, machines and machine tools, cutlery, razors and hand tools, computers, calculating machines, electrical, photographic, cinematographic and optical apparatus and instruments, spectacles and sun glasses, surgical and medical apparatus and instruments, apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, vehicles, firearms, fireworks, silverware, horological and chronometric instruments, musical instruments, magazine, cards, paper and cardboard products, picture, typewriters and office requisites, packaging materials, rubber and plastics for machinery and apparatus for traffic control, parts and imitations of leather and footwear and materials of such parts and imitations, handbags, purses, wallets, leather holders, bags, luggage, umbrellas, mirrors, ropes, string, nets, tents, yarns and threads for textile use, coat hangers, place mats, dressmaker's articles, bed and table covers, playthings and sporting articles, foodstuffs and beverages, meat, fish, poultry, preserved, dried and cooked fruits and vegetables, jams and fruits sauces, eggs, milk and milk products, edible oils and fats, coffee, tea, cocoa, sugar, rice, flour, bread and cakes, condiments, fresh fruit and vegetables, beer, mineral water, fruit juices and other non-alcoholic drinks, alcoholic beverages, floral products, tobacco, smokers' articles and matches, direct mail advertising, buying and selling agency services for others; selection of goods and procurement of goods for individuals and businesses; ordering services [for others]; department store retailing services; supermarket retailing services; secretarial services; provision of business statistical information; organization of exhibitions for commercial or advertising purposes; business assistance services relating to compilation and rental of mailing lists; business investigation; business administration services for the processing of sales made on the Internet; business referral services and personnel placement; import-export clearance agencies (import-export agency services); business management of performing artists; business management for freelance service providers; subscription to music, video, audiovisual and multimedia content transmitting, streaming, and downloading services; arranging music, video, audiovisual and multimedia content transmitting, streaming, and downloading subscriptions for others; arranging subscriptions to telecommunication services for others; agency for newspapers subscriptions; document reproduction; transcription (including stencil-paper writing); rental of office equipment; customer relationship management; business management services relating to electronic commerce; business management and administration services relating to sponsorship programmes; accounting services; charitable services, namely business administration relating to organizing and conducting volunteer programmes and community service projects; rental of sales stands; provision of commercial and business contact information; search engine optimization; web site traffic optimization; pay per click advertising; commercial intermediation services; business management services for freelance service providers; negotiation and conclusion of commercial transactions for third parties; updating and maintenance of data in computer databases; business project management services for construction projects; providing business information via a web site; consultancy, information and advisory services relating to the aforesaid services; all included in Class 35.

Cl.38: Telecommunications; telecommunication services, namely, data transmission and reception services via telecommunication networks; providing web-based multimedia teleconferencing, videoconferencing, and online meeting services that allow simultaneous and asynchronous viewing, sharing, editing, and discussion of documents, data, and images by participants via a web browser; providing customers with online access to online reports regarding the performance, effectiveness, and status of web-based applications, teleconferences, videoconferences, and meetings; providing users with secure remote access via the Internet to private computer networks; providing information in the fields of secured transmission of data and information; consulting services in the fields of secured data and information transmission services; providing online collaboration services (telecommunication services) allowing users to access applications, platforms, jointly-shared documents, data, task lists, and discussion forums; Internet broadcasting services, providing access to an online database of information in a web-based broadcasting platform; business management services for the inclusion of commercial transactions for third parties; electronic commerce services; provision of telecommunication access and links to computer database and to the Internet; electronic communication services; interactive telecommunication services; telecommunication of information (web pages), computer programs and data; providing telecommunications connections to the Internet or data bases; provision of telecommunication access to world-wide web facilities and structures; communication by computer terminals; communication by fibre optic networks; computer aided transmission of messages, information, data, documents and images; facsimile transmission; message sending; paging services; rental of modems; data communication services by electronic means; rental of telecommunication equipment; electronic message sending, receiving and forwarding services; providing telecommunication services for collection, transmission and delivery of data by electronic means; electronic exchange of voice, data, audio, video, text and graphics accessible via computer and telecommunication networks; instant messaging services; mobile phone communication services; providing telecommunication services for collection, transmission and delivery of mail messages, still picture and/or moving picture information such as characters, messages, music and images, telegrams, information and data by mechanical, electronic, telephone, telex, cable, computer and satellite means; transmission, broadcast and reception of electronic media, multimedia content, videos, movies, pictures, images, text,
photos, user-generated content, audio content, and information whether in compressed or uncompressed form and whether in real or delayed time; telecommunications services, including, electronic transmission of streamed audio, video, and multimedia files via television, cable, the Internet and global wireless communications networks; electronic transmissions and streaming of downloadable audio, video, and multimedia content via computer and communications networks; subscription-based electronic media, audio, video, movie and multimedia broadcasting services; electronic messaging, conferencing and order-transmission services; video conferencing services; communication by electronic bulletin board that enables users to perform a real-time interactive talk between a computer terminal and an electronic bulletin board containing still picture and moving picture information and voice information such as characters; providing electronic bulletin boards and message boards for the posting and transmission of messages among and between computer users concerning products, services and business leads and opportunities; providing an online interactive bulletin board for the posting, promotion, sale and resale of items via a global computer network; providing electronic mail and electronic mail forwarding services; audio and video communication via computers and computer networks, and via a global communications network; providing computer access and leasing access time to online interactive bulletin boards and databases; providing access to electronic bulletin boards for the posting and transmission of messages among and between computer users concerning products, services and business opportunities; providing access to electronic calendar, address book and electronic notebook, via local and global computer networks; providing distant video and/or telephone conferencing access and facilities; providing computer links to third party web sites to facilitate e-commerce and real world business transactions; consultancy, information and advisory services relating to the aforesaid services; transmission, broadcasting and streaming of audio and video via computers, computer networks and global communication network; streaming of data; streaming of audio material on the Internet; streaming of video material on the Internet; video, audio and television streaming services; providing data streaming capacity to others, namely, providing others with access to remotely stored data and software; all included in Class 38.

CI.41: Education; providing of training; entertainment; sporting and cultural activities; publication of texts, books and journals (others than publicity texts); publication of diagrams, images and photographs; publication of newspapers, magazines and periodicals; education, training and instruction services relating to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; provision of education, recreation, instruction, tuition and training both interactive and non-interactive; design of educational courses, examinations and qualifications; entertainment provided via electronic and digital interactive media; electronic games services provided by means of the Internet; providing social games for recreational, leisure or entertainment purposes via virtual environments in which users can interact; provision of information relating to education, training, entertainment, recreation, sporting, social and cultural activities; providing online electronic publications (not downloadable); arranging, organizing, hosting and conducting singing competitions; arranging, organizing, hosting and conducting concerts; arranging, organizing, hosting and conducting events and competitions for education or entertainment purposes; arranging, organizing, hosting and conducting game shows and quests; entertainment ticket agency services; information relating to entertainment or education, provided online from a computer database or the Internet; providing digital music (not downloadable) from the Internet; providing digital music (not downloadable) from MP3 (Moving Picture Experts Group-1 audio layer 3) Internet web sites; entertainment and education services relating to planning, production and distribution of sound, images, digital music, movies, live or recorded audio, visual or audiovisual material for broadcasting on terrestrial cable, satellite channels, the Internet, wireless or wire-link systems and other means of communications; music entertainment services; rental of sound recordings; preparation of entertainment, educational, documentary and news programmes for broadcasting; news reporters’ services; information relating to sporting or cultural events, current affairs and breaking news provided by satellite television transmission, the Internet, via other electronic means; television programmes, radio and film production; premium or pay television entertainment information, multimedia content, TV entertainment programs and provision of films online; preparation and production of television programmes; entertainment services in the nature of development, creation, production, distribution, and post-production of motion picture films, television shows, reality shows, special events and multimedia entertainment content; entertainment services in the nature of a live theatrical, musical or comedic performance; provision of information, data, graphics, sound, music, videos, animation and text for entertainment purpose; game services; provision of club recreation, sports and gymnasium facilities; band performances; club entertainment, discotheque, fashion show and night club services; club services relating to entertainment, education and cultural services; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops; providing non-downloadable films and television shows via video-on-demand transmission services; providing entertainment services via a global communication network in the nature of websites featuring a wide variety of general interest entertainment information relating to motion picture films, television show programs, reality shows, comics, musical videos, related film clips, photographs, and other multimedia materials; providing online non-
downloadable video clips and other multimedia content containing audio, video, artwork, and/or text from or related to an ongoing television series; providing information, reviews and recommendations regarding movies and television shows via a website and video-on-demand transmission services; providing information, news and commentary in the field of entertainment; arranging, conducting and provision of conferences, conventions, congresses, seminars and training workshops in relation to telecommunications, computers, computer programs, cloud computing, web site design, e-commerce, business management, financial management and advertising; organizing and conducting exhibitions for cultural or educational purposes, fashion shows, educational shows and cultural shows and performances; art exhibition and gallery services; art gallery services relating to fine arts leasing; training services in relation to occupation health and safety, and environmental conservation; provision of cigar classes, wine tasting classes; providing education information about research materials and agency thereof; arranging, organizing, planning and management of seminars; animal training; direction in producing broadcasting programs; instructional services relating to operation of machines and equipment, including audiovisual equipment used for the production of broadcasting programs; providing audio and visual studios; providing sports facilities; providing facilities for movies, shows, plays, music or educational training; entertainment booking agencies; rental and leasing of motion pictures; rental and leasing of musical instruments; rental and leasing of television programmes; rental and leasing of television sets; lending libraries; archive library services; subtitling services; sign language interpretation services; providing video games, computer games, sound or images, or movies through telecommunication or computer networks; providing online computer games and contests; rental of pre-recorded video tapes; rental and leasing of game machines; lending of arcade game equipment; lending of pictures; photography; translation; language interpretation; educational and training programs in the field of risk management; educational and training programs relating to certification; provision of education and entertainment news; lottery services; providing online videos, not downloadable; tutoring; consultancy, information and advisory services relating to the aforesaid services; provision of on-line electronic publications streaming from the Internet or on a computer network or a computer database; video recording; video editing; all included in Class 41.

Cl.42;Scientific and technological services and research and design relating thereto, industrial analysis and research services; research and development relating to semi-conductor, semi-conductor integrated circuits, semi-conductor memory chips, semi-conductor memory controllers, semi-conductor memory integrated circuits, semi-conductor processor chips, semi-conductor processor processors, microcontrollers, microcontroller units, low power microcontrollers, circuit chips, CPU (central processing units), computer chips and central processing units, computer chips and central processing units with instruction set architecture; technical project studies; providing a website featuring technology that enables users to share information and advice; design and development of computer hardware and software; software as a service (SaaS); platform as a service (PaaS); computer services in connection with transmitting information, data, documents, and images over the Internet; computer services in connection with providing an online access to interactive computer database featuring movies programming, previews, trailers, sports, concerts, celebrity and entertainment news and other related information; application service provider (ASP) services, namely, hosting software application services of others; application service provider (ASP) services for computer, hardware and software, software as a service (SaaS); platform as a service (PaaS); computer services in connection with the interoperability of multiple software applications; providing online non-downloadable software for facilitating, creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, sharing, searching, or otherwise providing or interacting with electronic media; updating of computer software; technical support (technical consultancy) services relating to computer software and applications provided online, by email and by telephone; computer services, namely, creating an online community for registered users to participate in discussions, get feedback from their peers, form virtual communities, engage in social networking, and exchange documents; computer technology advice provided to Internet users by means of a support hotline; computer service relating to creating indexes of information, sites and resources on computer networks; providing internet search engines; design of computers, notebook computers, laptop computers, portable computers and handheld computers; design of personal digital assistants and personal media players; design of mobile telephones and smart phones; design of digital cameras; computer services; computer programming; computer integration services; computer analysis services; computer programming in relation to the defence against virus; computer system software services; computer services in relation to providing direct connection services between computer users for exchanging data; computer software design; computer system design; design and development of webpages; hosting webpages for others; hosting computer application software for searching and retrieving information from databases and computer networks; providing technical information at the specific request of end-users by means of telephone or global computer network; consultancy services in relation to computer software; computer services relating to customized searching of computer databases and websites; computer and electronic signal coding and decoding; conversion of physical data and documents into electronic media format; product testing and evaluation services; architectural and design services; interior designs of buildings, offices and apartments; computer and computer network information services; provision of computer security risk management programs; computer security information, knowledge, and testing services; quality assurance services; computer services relating to certification of business transactions and preparation of reports therefor; computer security services for access control to computers, electronic networks and databases; security of data transmission and of transactions via computer networks; consultancy in the field of data security; technological consultancy concerning securing telecommunications; computerized communication network security services; providing information in the fields of Internet, world wide web and computerized communication network security; consulting services in the fields of Internet, worldwide web and computerized communication network security; information security services; information security services; authentication services for computer security; computer services in relation to online authentication of electronic signatures; off-site data backup; electronic data storage; providing information on computer technology and programming via a web site; cloud computing; cloud hosting provider services; providing temporary use of non-downloadable cloud-based software and cloud computing software; electronic storage of data; providing virtual computer systems and virtual computer environments through cloud computing; rental of entertainment software; cartography services; consultancy, information and advisory services relating to the aforesaid services; providing on-line non-downloadable computer software and
computer applications for streaming videos, music and images; all included in Class 42.

Cl.45; Personal and social services rendered by others to meet the needs of individuals; social work services; dating services; legal services; domain name registration services; leasing of internet domain names; intellectual property consultancy; legal research; legal document preparation services; legal administration of licences; licensing of intellectual property; litigation services; alternative dispute resolution services; arbitration services; guard and security services; personal safety services; rental of apparel; providing protection (security) services through electric central stations for intruders, burglar and fire protection systems; intruder and burglar alarms monitoring services, fire and flood detecting device and alarm monitoring services; housekeeping services; licensing of digital data, still images, moving images, audio and text; creation, compilation and maintenance of a register of domain names; baggage inspection for security purposes; personal background investigation services; security services for the protection of property and individuals; on-line authentication of electronic signatures; funeral services; on-line social networking services; providing information relating to on-line dating, personal introduction and social networking; dating services; online dating services; releasing doves for special occasions; embalming services; escorting in society [chaperoning]; social escort services; consultancy, information and advisory services relating to the aforesaid services; all included in class 45.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

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XIAOMI INC.

Floor 13, Rainbow City Shopping Mall II of China Resources, No. 68, Qinghe Middle Street, Haidian District, Beijing, China

a corporation organized and existing under the laws of China

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION

INDIA

Proposed to be Used

DELHI

Cl.7; Agricultural machines; Aerating pumps for aquaria; Disintegrators; Milking machines; Hair clipping machines for animals; Salt extracting machines; Woodworking machines; Papermaking machines; Machine for manufacturing paper diaper; Printing presses; Darning machines; Dyeing machines; Tea processing machines; Mixing machines; Food preparation machines, electromechanical; Beverage preparation machines, electromechanical; Cigarette machines for industrial purposes; Leather-working machines; Ironing machines; Mechanical apparatus for bicycle industry; Mechanical apparatus for ceramics industry (including ceramic machinery for building); Engraving machines; Industrial inkjet printing machines; Machines for manufacturing battery; Cord making machines; Machines for manufacturing enamel; Machines for manufacturing lamp bulbs; Electric vacuum sealing machines for food for household purposes; Machines for manufacturing honeycomb briquette; Dishwashers; Electric fruit squeezers; Coffee mills, other than hand-operated; Washing machines [laundry]; Mills [machines]; Embossing machines; Glass-working machines; Fertilizer manufacturing machines; Electromechanical machines for chemical industry; Rinsing machines; Cutters [machines]; Drilling rigs, floating or non-floating; Mixers [machines]; Elevating apparatus; Metalworking machines; Foundry machines; Steam condensers [parts of machines]; Carburetters; Hydraulic turbines; Pin making machines; Machines for manufacturing fastener; Industrial robots; Machines for manufacturing electric wire and cable; Screwdrivers, electric; Hand-held tools, other than hand-operated; Machines for electronic industry; Optics cold processing equipment; Gas separation equipment; Air brushes for applying colour; Alternators; Filters for cleaning cooling air, for engines; Pumps [machines]; Valves [parts of machines]; Aerocondensers; Hydraulic pressure coupler; Water heaters [parts of machines]; Bearings [parts of machines]; Belts for machines; Welding apparatus, gas-operated; Electric vacuum cleaners; Machines and apparatus for cleaning, electric; Wireless electric sweepers; Filtering machines; Curtain drawing devices, electrically operated; Drums [parts of machines]; Labellers [machines]; Vending machines; 3D printers; 3D printing pens; Electroplating machines; Electric hand drills; Food processors, electric, for household purposes; brushes for vacuum cleaners; vacuum cleaner bags; vacuum cleaner attachments for disseminating perfumes and disinfectants; water tank, part of vacuum cleaner; moisture-proof pad, part of vacuum cleaner; vacuum cleaner main brush cover; vacuum cleaner dust box; filter screen, part of vacuum cleaner; magnetic strip, part of vacuum cleaner

Cl.8; Abrading instruments [hand instruments]; Agricultural implements, hand-operated; Garden tools, hand-operated; insecticide sprayers [hand tools]; Instruments and tools for skinning animals; Harpoons; Beard clippers; Razors, electric; Nail clippers; Electric hair clippers; Electric nose hair trimmer; Screwdrivers, non-electric; Flat irons; Air pumps, hand-operated; Tweezers; Scissors; Knives; Side arms, other than firearms; Table cutlery [knives, forks and spoons]; Handles for hand-operated hand tools; Hand tools, hand-operated; Hand implements for hair curling; crimping irons

Cl.11; Lamps; Lights for vehicles; Germicidal lamps for purifying air; Curling lamps; lanterns for lighting; Electric cooking pots; Electric kettles for household purposes; Induction cookers; Pressure cookers, electric; Gas burners; Microwave ovens [cooking apparatus]; Electric cooking ovens for household purposes; Cooking apparatus and installations; Lava rocks for use in barbecue grills; Refrigerators; Ventilation [air-conditioning] installations and apparatus; air conditioners; Extractor hoods for kitchens; Air purifiers; Humidifiers for household purposes; Electric fans; Electric hair dryers; Water heaters; Fog machines for stage use; Heating installations; Taps; Watering installations, automatic; Hand drying apparatus for washrooms; Sanitary apparatus and installations; Toilet bowls; Hand washing machine; Facial cleansing machine; Heaters for baths; Water filtering apparatus; Electric water purifiers for household purposes; Radiators, electric; Lighters; Polymerisation installations; Fumigation apparatus, not for medical purposes; Electric pancake pan (cooking apparatus) Gas stoves for household purposes; Kitchen gas stove; steam generating apparatus, for household use; air fryers

Cl.12; Locomotives; Remote control vehicles, other than toys; Electric vehicles; Cars; Rearview mirrors; Push scooters [vehicles]; Self-balancing electric unicycles; Folding bicycles; Bicycles; Pumps for bicycle tires; Aerial conveyors; Baby trailers; Trolleys; Strollers; Carts; Tires for vehicle wheels; Repair outfits for inner tubes; Camera drones, other than toys; Aeronautical apparatus, machines and appliances; Boats; Electrical anti-theft installations for vehicles; Safety seats for children, for vehicles
Cl.14; Precious metals; Boxes of precious metal; Jewelry boxes; Jewelry bags; charms for key rings; Jewelry; necklaces [jewelry]; Works of art of precious metal; Figurines of precious metal; wristwatches; watch bands; Alarm clocks; Chronometric instruments; Presentation boxes for watches

Cl.16; Paper; photographic printing paper; Laser printing paper; Toilet paper; Advertisement boards of paper or cardboard; Paper tags; Note books; Pocketbooks; Figurines of papier mâché; Printed publications; Newsletters; Pictures; Apparatus for mounting photographs; Wrapping paper; boxes of paper or cardboard; bags [envelopes, pouches] of paper or plastics, for packaging; Office requisites, except furniture; Staplers for paper; Writing cases [sets]; Indian inks; Stamps [seals]; Adhesive bands for stationery or household purposes; Drawing instruments; Inking ribbons; Gel ink pen; Gel roller pens; Refills for ball-point pens; Writing materials; Drawing materials; Teaching materials [except apparatus]; Tailors' chalk; Architects' models; Stationery; Small blackboards; Children's books with electronic voice devices

Cl.18; Leather, unworked or semi-worked; Bags; Pocket wallets; Travelling trunks; School satchels; Trunks [luggage]; Shopping bags; Trimmings of leather for furniture; Leather straps; Reins for guiding children; Umbrellas; Walking sticks; Animal harnesses; Clothing for pets

Cl.21; Frying pans; Utensils for household purposes; Kitchen utensils; Cups; Tableware, other than knives, forks and spoons; Domestic glassware (including cups, plates, pots and jars); Boxes of glass; Ceramics for household purposes; Crystal figurines, crystal air craft; Works of art of porcelain, ceramic, earthenware, terra-cotta or glass; Insulated bottles; Drinking vessels; Deodorizing apparatus for personal use; Toilet utensils; Incense burners; Combs; Brushes; Material for brush-making; Toothbrushes, electric; Heads for electric toothbrushes; Toothpicks; Toothbrushes; Cosmetic utensils; Thermally insulated containers for food; Reusable ice cubes; Cleaning instruments, hand-operated; Glass, unworked or semi-worked, except building glass; Mangers for animals; Litter boxes for pets; Indoor terrariums [vivariums]; Electric devices for attracting and killing insects; Plug-in diffusers for mosquito repellents; facial cleanser dispensers; Facial cleansing brushes; make-up removing appliances; soap dispensers

Cl.24; Fabric; Gummed cloth, other than for stationery purposes; Wall hangings of textile; Felt; Towels of textile; Household linen; Sleeping bags for babies; Tablemats of textile; Curtains of textile or plastic; Fitted toilet lid covers of fabric; Marabouts [cloth]; Hada [traditional ceremonial or offering fabric made of silk]; Flags of textile or plastic; Shrouds

Cl.28; Games; Apparatus for games; Controllers for game consoles; Slides [playthings]; Remote-controlled toy vehicles; Children Bicycle (not of transportation facility); Drones [toys]; Toy robots; Building blocks [toys]; Stuffed toys; Scooters [toys]; Toys; Toy figures; Toy vehicles; Smart toys; Playing cards; Chess; Balls for games; Exercise treadmills; Body-building apparatus; Bows for archery; Machines for physical exercises; Hunting game calls; Swimming pools [play articles]; Plastic running tracks [toys]; Gloves for games; Knee guards [sports articles]; Sports belt; In-line roller skates; Ornaments for Christmas trees, except illumination articles and confectionery; Rods for fishing; Twirling batons; Camouflage screens [sports articles]; Scratch cards for playing lottery games; Cheerleading pom-poms

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Trade Marks Journal No: 1955 ,  06/07/2020       Class 99

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BETA GIDA SANAYI VE TICARET ANONIM SIRKETI
HACI SABANCI ORGANIZE SANAYI BÖLGESI OSB FUZULI CAD. NO:1
Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.29; Meat, Fish, Poultry And Game; Processed Meat Products; Dried Pulses; Soups, Bouillon; Processed Olives, Olive Paste; Milks Of Animal Origin; Milks Of Herbal Origin; Milk Products; Butter; Edible Oils; Dried, Preserved, Frozen, Cooked, Smoked Or Salted Fruits And Vegetables; Tomato Paste; Prepared Nuts And Dried Fruits As Snacks; Hazelnut Spreads And Peanut Butter; Tahini (Sesame Seed Paste); Eggs And Powdered Eggs; Potato Chips.

Cl.30; Coffee, Cocoa; Coffee Or Cocoa Based Beverages, Chocolate Based Beverages, Pasta, Stuffed Dumplings, Noodles, Pastries And Bakery Products Based On Flour; Desserts Based On Flour And Chocolate; Bread, Bagel Covered With Sesame Seeds, Bagel, Pita, Sandwiches, Pastry, Pies, Cakes, Baklava [Turkish Dessert Based On Dough Coated With Syrup], Kadayif [Turkish Dessert Based On Dough]; Desserts Based On Dough Coated With Syrup; Puddings, Custard, Pudding, Rice Pudding, Honey, Bee Glue For Human Consumption, Propolis For Food Uses, Condiments, Vanilla (Flavoring), Spices, Sauces (Condiments), Tomato Sauce, Yeast, Baking Powder, Flour, Semolina, Starch For Food, Sugar, Cube Sugar, Powdered Sugar, Tea, Ice Tea, Confectionery, Chocolate, Biscuits, Crackers, Wafers, Chewing Gums, Ice-Cream, Edible Ices, Salt, Cereal-Based Snack Food, Popcorn, Crushed Oats, Corn Chips, Breakfast Cereals, Processed Wheat For Human Consumption, Crushed Barley For Human Consumption, Processed Oats For Human Consumption, Processed Rye For Human Consumption, Rice, Molasses For Food.
4467305  09/03/2020
HARMAN INTERNATIONAL INDUSTRIES, INCORPORATED
8500 Balboa Blvd., Northridge, CA 91329, United States of America.
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
2189661, 2203795, 3292289, 4467282
DELHI
Cl.9; Apparatus for recording, transmitting and reproducing sound; Headphones; earphones; Loudspeakers; audio speakers; Microphones; Sound transmitting apparatus; Sound recording apparatus; computer software.
Cl.28; Gaming headsets adapted for use in playing video games; Gaming apparatus; Gaming keypads; Gaming mice; Gaming keyboards; Gaming consoles; Game controllers.
THALES

4467313  09/03/2020

THALES
Tour Carpe Diem, Place des Corolles, Esplanade Nord, 92400 COURBEVOIE, France
a Société anonyme organized and existing under the laws of France

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.38; Telecommunications services; Providing access to national and international on-line data services; Providing access to a mobile telephone network including a subscription or all-inclusive price; Rental of mobile phones, receivers and telephone transmitters, sound recordings, telecommunications services; Computer or satellite transmission of information; Sending and transmitting computerized documents; Communication via computer terminals; Transmission and broadcast of data, sounds and images, whether computer aided or not; Global computer communication networks; Data transmission services, in particular high bit-rate transmission (batch transmission) for public network operators and companies; Electronic messaging, electronic mail, electronic data broadcasting, especially via global communication networks (the Internet) or private access networks (intranet); Mobile radiotelephony communication services; Services for communication by telephone, radio, mobile phone, telegraph, as well as via all means of telecomputing, via interactive videography, and especially via computer terminals or peripherals or electronic and/or digital equipment, by videophone, visiophone and videoconferencing; Satellite or radio relay transmission; Sending or transmission of telegrams and messages; Secured data transmission services, particularly transmissions protected by access codes; News and information agencies; Transmission of messages and coded images

Cl.42; Technical services of creation, maintenance, and design of web sites; Consultations as regards smart cards or with microprocessor; Conversion of computer data and programs (other than physical conversion); Conversion of documents from a physical medium to an electronic medium; Technical research; Research services (engineer works), of personalization (programming) and implementation (programming) of software, smart cards, cards with integrated circuits, cards with microcircuits, smart cards, magnetic cards, electronic cards, cards without contact; Design of computer systems, comprising smart cards or with a microprocessor and telecommunication systems; Design and implementation (programming) of interactive services on mobile terminals with the exclusion of portable (mobile) computers; Computer rental; Computer engineering services for large or medium computer system applications; Computer programming; Assistance in running computer, telecommunication and data transmission networks; Software maintenance services; Expert appraisal services, technical advice and consultancy in the field of telecommunications and information technology; Technical advice on how to choose and operate computer hardware and telecommunication equipment; Electronic-security consultancy; Expert appraisal services for operating telecommunication terminals, national and international database servers, computer network access providers; Computer management services, namely facility management services; Telecommunication network engineering and administration (programming); Design and development of virtual and interactive images; Development (design) of computer and telecommunication systems; Leasing access time to a databank server, especially for global telecommunication networks (the Internet) and private-access networks (intranet); Exhibition-site management; Providing access to global computer networks; computer systems design, design of computer systems containing memory cards or chip cards; consulting in memory cards or chip cards; conversion of computer data and programs (other than physical conversion); installation of computer software; maintenance of computer software, computer programming; duplication of computer programs; research and development of new products for third parties; technical research
4467754  09/03/2020
MASTERCARD INTERNATIONAL INCORPORATED
2000 Purchase Street, Purchase, New York 10577, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, weighing, measuring, signaling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software and computer programs (downloadable/recorded computer software); computer operating programs, recorded; computer hardware and software (recorded and/or downloadable) for facilitating and administering payment, banking, credit card, debit card, payment card, automatic teller machine, stored value, electronic funds transfer, electronic payments, electronic processing and transmission of bill payment data, cash disbursement, transaction authentication, routing, authorization and settlement services, fraud detection and control, disaster recovery and encryption services; telecommunication and electrical apparatus and instruments, namely, apparatus for the recording, transmission and reproduction of data including sound and images; accounting machines; apparatus for tracking, management and analysis of financial accounts via a global computer network; computer hardware and software, namely, for the development, maintenance and use of local and wide area computer networks; systems for reading memory cards and systems for reading data in memories, namely, integrated circuit memories and banking card memories; downloadable electronic publications; printing apparatus including printing apparatus for data processing systems and financial transaction systems; encoders and decoders; modems; computer hardware and software for facilitating
payment transactions by electronic means over wireless networks, global computer networks and/or mobile telecommunications devices; computer hardware and encryption software, encryption keys, digital certificates, digital signatures, software for secure data storage and retrieval and transmission of confidential customer information used by individuals, banking and financial institutions; computer software and hardware that facilitates the identification and authentication of near field communication (NFC) devices and radio frequency identification (RFID) devices; computer hardware and software comprising a digital wallet that stores customer account information to access coupons, vouchers, voucher codes and rebates at retailers and to obtain loyalty or monetary rewards that can be credited to their accounts; downloadable computer programs and application software for mobile phones and other digital devices comprising a digital wallet that allows users to access price-comparison information, product reviews, links to the retail websites of others, and discount information; software application for use in connection with contactless payment terminals for the purpose of allowing merchants to accept contactless mobile commerce transactions, contactless presentation of loyalty credentials, and contactless redemption of coupons, rebates, discounts, vouchers and special offers; software application that allows merchants to deliver coupons, rebates, discounts, vouchers and special offers directly to the mobile telecommunications devices of consumers delivered by contactless RFID or NFC communications; software application that allows merchants to deploy smart posters in retail and wholesale in-store locations that consumers can tap with their mobile telecommunications devices to access coupons, rebates, discounts, vouchers and special offers delivered by contactless RFID or NFC communications; integrated circuit chips for use in mobile phones and NFC and RFID devices; magnetic encoded cards and cards containing an integrated circuit chip ('smart cards'); security encoded cards; cards encoded with security features for authentication purposes; cards encoded with security features for identification purposes; hologram impregnated cards (encoded); charge cards, bank cards, credit cards, debit cards, chip cards, stored value cards, electronic data carrier cards, payment cards and payment cards all encoded; banking cards, namely, magnetically encoded banking cards and banking cards using magnetic memories and integrated circuit memories; payment card readers; magnetic coded card readers, electronic data carrier card readers, electronic encryption machine readers, computer hardware and computer software for use in the financial services, banking and telecommunications industries; computer software designed to enable smart cards to interact with terminals and readers; computer chips embedded in telephones and other communication devices; telecommunications equipment; point of sale transaction terminals and computer software for transmitting, displaying and storing transaction, identification and financial information for use in the financial services, banking and telecommunications industries; radio frequency identification devices (transponders); electronic verification apparatus for verifying authentication of charge cards, bank cards, credit cards, debit cards and payment cards; cash dispensing machines; computer peripheral devices and electronic goods, namely, calculating machines, cash registers, electronic organizers, electronic notepads, mobile telephones, mobile telephone handsets, tablet computers, digital readers and personal digital assistants (PDAs) and alarms; mouse pads; fire-extinguishing apparatus; parts and fittings for all the aforesaid goods.

Cl.35;Advertising; business management; business administration; office functions; business advisory services; business investigations; commercial information agencies; presentation of goods on communication media for retail purposes services connected with the presentation of goods, presentations for commercial or advertising purposes; marketing consulting services; market research services; tracking, analyzing, forecasting and reporting cardholder purchase behavior; promoting the sale of the goods and services of others by means of rewards and incentives generated in connection with the use of credit, debit and payment cards; business administration of loyalty and rewards programs; commercial, industrial and business management assistance; business appraisals; advisory services for business management; marketing studies; statistical information (business); preparation of statements of accounts; book-keeping; business research; public relations; publication of publicity texts; issuing of publicity leaflets; retail services provided through mobile telecommunications means in connection with the provision of credit cards and debit cards; retail services on-line, through mobile telecommunications means using electronically digitally information services; retail services connected with the provision of credit cards and debit cards; computer database management; promoting concerts and cultural events of others, organization of expositions having commercial or advertising purposes; advertising for transport, travel, hotels, lodging, food and meals, sports, entertainment and sightseeing; providing information regarding purchase of goods and services on-line via the Internet and other computer networks; financial records management; information, advisory and consultancy services related to all the aforesaid services.

Cl.36;Insurance; financial affairs; monetary affairs; real estate affairs; financial consultancy; financial information; financial sponsorship; financial services, namely, banking, credit card services, debit card services, charge card services, pre-paid card services offered through cards with stored value, electronic credit and debit transactions, bill payment and presentment services, cash disbursement, check verification, check cashing, deposit access and automated teller machine services, transaction authorization and settlement services, transaction reconciliation, cash management, consolidated funds settlement, consolidated dispute processing, financial information with respect to data repository and client profile information services, and related switching, gateway, settlement/reconciliation, and funds movement services in the field of payment cards, electronic payment processing services, payment transaction authentication and verification services, value exchange services, namely, secure electronic cash transactions and electronic cash transmissions, over public computer networks to facilitate electronic commerce, providing financial information, namely credit and debit card data and reports, electronic funds transfer and currency exchange services, financial assessment and risk management services for others in the field of consumer credit; dissemination of financial information via a global computer network, financial information rendered by computer by means of a secure information computer network and advisory services regarding all of the foregoing services; the provision of financial services for the support of retail services provided through mobile telecommunications means, namely, payment services through wireless devices; the provision of financial services for the support of retail services provided on-line, through electronic networks; financial analysis and consultation; banking and credit services; banking, payment, credit, debit, charge, cash disbursement, stored valued deposit access services; cheque verification; processing of financial transactions both on-line via a computer database or via telecommunications and at point of sale; processing services for financial transactions by card holders via automatic teller machines; the provision of balance details, deposits and withdrawals of money to card holders via automatic teller machines; financial settlement and financial authorization services in connection with the processing of financial payment transactions; travel insurance services; issuing and redemption of
travelers cheques and travel vouchers; payer authentication services; verification of financial information; maintenance of financial records; remote payment services; stored value electronic purse services, electronic payments services and transaction authorization and settlement services; provision of debit and credit services by means of radio frequency identification devices (transponders); provision of debit and credit services by means of communication and telecommunication devices; the provision of financial services for the support of retail services provided through mobile telecommunications means, including payment services through wireless devices; processing of credit and debit transactions by telephone and telecommunication link; the provision of financial services for the support of retail services provided on-line, through networks or other electronic means using electronically digitized information; value exchange services, namely, the secure exchange of value, including electronic cash, over computer networks accessible by means of smartcards; bill payment services provided through a website; on-line banking; financial services provided over the telephone and by means of a global computer network or the Internet; financial services, namely, the provision of contactless mobile payments through merchants at retail, online and wholesale locations; financial services, namely, providing a cloud-based digital wallet that stores customer account information to access coupons, vouchers, voucher codes and rebates at retailers and to obtain loyalty or monetary rewards that can be credited to their accounts via a cash-back system; real estate property services; real estate valuations; real estate investment management; real estate investment services; real estate insurance services; insurance for property owners; insurance services relating to property; real estate financing; real estate brokerage; real estate appraisals; real estate agency services; evaluation of real estate; real estate administration; administration of financial affairs relating to real estate; provision of real estate loans; financing services relating to real estate development; financial brokerage services for real estate; financial services relating to real estate property and buildings; financial services for the purchase of real estate; arranging of loan agreements secured on real estate; arranging of shared ownership of real estate; arranging the provision of finance for real estate purchase; assisting in the acquisition of and interests in real estate; capital investment in real estate; commercial property investment services; financial services relating to the acquisition of property; financial services relating to the sale of property; financial valuation of leasehold property; financial valuation of freehold property; arranging letting of real estate; arranging of leases of real estate; leasing of property; leasing of real estate property; leasing of freehold property; estate management services relating to transactions in real property; valuation of property; property portfolio management; management of property; advisory services relating to real estate ownership; advisory services relating to real estate valuations; corporate real estate advisory services; computerized information services relating to real estate; consultation services relating to real estate; provision of information relating to real estate property; provision of information relating to the property market; research services relating to real estate acquisition; research services relating to real estate selection; mortgage financing and asset securitization; consulting services regarding payment solutions, banking, credit card, debit card and payment card; information, advisory and consultancy services relating to all the aforesaid services.

Cl.38; Telecommunications; mobile telecommunication services; Internet based telecommunication services; data communication services; electronic data transmission over a global remote data processing network, including the transfer of information from a computer-stored data bank or via the Internet in the field of financial services; transmission of data through the use of electronic image processing by mobile telephone link; electronic mail, message sending and receiving services; television, radio and Internet broadcasting services; providing multi-user access to a secure computerized information network for the transfer and dissemination of a range of information in the field of financial services; prepaid telephone calling card services; information, advisory and consultancy services relating to all the aforesaid services.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; conversion of data or documents from physical to electronic media; computer hardware and software consulting services; computer programming; support and consultation services for managing computer systems, databases and applications; providing temporary use of non-downloadable software and applications for managing, locating, activating and revoking authentication and digital credentials of near field communication (NFC) devices; design, development, maintenance and update of computer hardware and application software for mobile digital devices; design, development, maintenance and update of downloadable software and application software for mobile phones and other digital devices that allows users to access coupons, vouchers, voucher codes, rebates, price-comparison information, product reviews, links to the retail websites of others, and discount information; design, development, maintenance and update of downloadable computer programs and application software that allows users to access sales promotion offers and obtain monetary rewards that can be credited to their accounts via a cash-back system; application software provider (ASP) featuring software for receiving, transmitting and displaying vouchers, coupons, voucher codes, special offers, reviews, product information, price comparison information, links to websites, and receiving and transmitting data for the purchase of goods and services; application service provider featuring software for providing consumers with information regarding discounts, vouchers and special offers for the goods and services of others; application service provider services concerning social networking software; graphic design for the compilation of web pages on the Internet; information relating to computer hardware or software provided on-line from a global computer network or the Internet; creating and maintaining websites; hosting the web-sites of others; creation of web pages; the design, creation and hosting of merchant websites; the designing, creation and hosting of bill payment websites; computer and Internet related services, namely, providing on-line electronic databases via a global computer network in the field of identity authentication and verification; data encryption and decryption of financial information; digital signature authentication services for authentication of others, namely, data encryption and data integrity; providing for others encrypted and digitally signed and authenticated data for use in issuance, and validation of digital certificates in the field of document authentication; digital certificate verification, authentication, issuance, distribution and management; technical consultation services in the fields of computer programming, financial computer networks, data processing, secure communications, data encryption and decryption and local area network security; dissemination of information over a global computer network in the fields of computer software, computer hardware, financial computer networks and local area networks; data processing and data verification services; data storage and retrieval services; data repository and client profile information services; leasing access time to a computer database; information, advisory and consultancy services relating to all the aforesaid services.
MHCS
9 Avenue de Champagne, 51200 Epernay, France
A limited liability company organised and existing under the laws of France.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1955298, 2063192

DELI

Cl.32; Beer; mineral and aerated waters; fruit drinks and fruit juices; syrups and other preparations for making beverages; lemonades; fruit nectars; soda water; aperitifs, non-alcoholic.

Cl.33; Alcoholic beverages (except beers). Wines, sparkling wines, wines from the appellation of origin Champagne.

Cl.43; Services for providing food and drink; bar services; food and drink catering; hotel services.
Priority claimed from 28/02/2020; Application No. : 88/815,156 ;United States of America

4468731  11/03/2020

TMP Intellectual Property Holdings, LLC
125 Broad Street, 10th Floor, New York, New York 10004, United States of America

A company duly organized and existing under the laws of State of Delaware, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION

Cl.35; Advertising agency services in the field of Employer Branding; Designing, creating, placing and distributing employment recruitment advertising and job descriptions for others; Designing, creating and managing interactive career sites for others; Consulting services in the fields of Employer Branding, job recruitment, marketing strategy and programs relating thereto; Research and analytic services in the fields of Employer Branding, job recruitment, job placement and talent acquisition; Designing and conducting employment recruitment marketing research services distributed via interactive computer databases including websites on a global computer information network, social networking sites, and via internet based advertising campaigns and email; Designing employment recruitment marketing services distributed via interactive computer databases including websites on a global computer information network, social networking sites, and via internet based advertising campaigns and email; Recruitment marketing services for others, namely, personnel recruitment services via web personnel sourcing, career development websites and social media; Recruiting services via employee job placement referrals and search engine optimization strategies; Employer Branding Services namely, consulting, research, development, strategy, management, evaluating, positioning, messaging, media planning, marketing and creating employment brands and brand concepts for others; Creating, designing and distributing social media content in the field of Employer Branding; Creating and distributing physical recruitment marketing materials, namely, brochures, advertisements, branded materials and promotional items; and Vendor management services for job advertising campaigns.

Cl.38; Electronic transmission of advertisements for job opportunities, candidate contact information, job application information, resumes and other responses in the field of employment recruitment via interactive and social networking web sites, job boards, text messages and emails; Electronic collection of job candidate profiles via interactive and social networking web sites; and Electronic store-and-forward messaging services related to job recruitment services.

Cl.42; Website design services in the fields of Employer Branding, career placement, job recruitment and talent acquisition; Software as a service (SAAS) featuring software in the fields of recruiting, sourcing, hiring, and job placement; Software as a service (SAAS), namely, providing on-line non-downloadable software for use in: (i) personnel recruitment, management, customer research and support operations, including staffing, management, administration, tracking, monitoring, and automation, and (ii) creation and management of web sites allowing web site users to communicate information of general interest for purposes of networking, marketing, recruitment and employment; Platform as a service (PAAS) featuring computer software platforms for creating targeted employee recruitment advertisements and tracking and analysis of advertising performance; Providing temporary use of non-downloadable web-based software for use in the field of employee recruitment to enable candidates to find job openings and to enable employers to find suitable candidates for employment; and Providing temporary use of non-downloadable web-based software for job seeker communications.
AMERICAN AIRLINES, INC.
MD 8B503, 1 Skyview Drive, Fort Worth, Texas 76155, UNITED STATES OF AMERICA
A company incorporated under the laws of United States of America

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
To be associated with:

3393650

DELHI

Cl.41; Providing fitness and exercise facilities; Providing physical fitness and exercise services, namely, indoor cycling and yoga instruction; personal fitness training services.

Cl.43; Hotel accommodation services; Providing online reservations and bookings for temporary lodging and accommodations; Providing temporary accommodations; Reservation of temporary accommodations; Bar services; Cocktail lounge services; Providing of food and drink; Provision of conference, exhibition and meeting facilities; Rental of rooms for social functions; Rental of meeting rooms; Restaurant reservation services; Restaurant and hotel services.
Kinvaro

4468983  11/03/2020

GRASS GMBH

Grass Platz 1, 6973 Höchst, Austria

A company incorporated and existing under the laws of Austria.

Address for service in India/Attorney address:

PREMSAI CHANDRASEKARAN

Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi- 110037.

Used Since : 19/12/2008

DELHI

Cl.6: Building and construction materials and elements of metal; Ironmongery, small items of metal hardware; Chains, cables and wires of common metal [non-electric]; Doors, gates, windows and window coverings of metal; Building or furniture fittings of nickel-silver; Fittings of metal for building; Fittings of metal for beds; Pins of metal; Wall plugs of metal; Brackets of metal for building; Springs [metal hardware]; Ironwork for windows; Fittings of metal for windows; Window stops of metal; Shutters of metal; Metal window jambs; Sash fasteners of metal for windows; Catches (Window -) of metal; Window pulleys; Flat bolts; Hooks of metal for clothes rails; Latticework of metal; Knobs of metal; Ferrules of metal for handles; Hooks [metal hardware]; Jalousies of metal; Metal cable clips; Boxes of common metal; Chests, Chests of metal; Hooks (Clothes -) of metal; Vice claws of metal; Baskets of metal; Guard rails of metal; Fittings of metal for furniture; Furniture casters of metal; Sleeves [metal hardware]; Nails; Rivets of metal; Metal dead bolts; Latches, lock bolts; Metal pipes; Elbows of metal for pipes; Metal tubing; Pipe muffs of metal; Collars of metal for fastening pipes; Junctions of metal for pipes; Metal roll shutters; Strap-hinges of metal; Hinges of metal; Signboards of metal; Keys; Buckles of common metal [hardware]; Spring locks; Screws of metal; Nuts of metal; Tension links; Chests of metal for food; Cotter pins of metal; Steel sheets; Steel wire; Cast steel; Pins [hardware]; Trays of metal; Step stools of metal; Door fittings, of metal; Metal door bolts; Latch bars of metal; Door fasteners of metal; Runners of metal for sliding doors; Shims; Fittings of metal; Fittings and ties of metal for furniture; Frames of metal for furniture; Insert frames of metal for furniture; Side covers for insert frames of metal for furniture; Adjustable fittings of metal for furniture, in particular front panel adjustment mechanisms for drawer runners; Underfloor channels for drawers of metal; Touch latch fittings of metal; Handle-free opening mechanisms of metal for drawers, doors and shutters; Metal hardware for furniture, in particular wires, Springs, Hooks, Clips, Sleeves and Studding; Dowels of metal for furniture; Screws of metal for furniture; Opening and closing mechanisms for furniture.

Cl.7: Motors, other than for land vehicles; Machine coupling and transmission components [except for land vehicles]; Transmission shafts, other than for land vehicles; Driving motors other than for land vehicles; Hydraulic controls for machines, motors and engines; Pneumatic controls for machines, motors and engines; Joints [parts of engines]; Compressed air machines; Compressed air engines; Window openers, electric; Window closers, electric; Door openers, electric; Door closers, electric; Gears, other than for land vehicles; Lifting apparatus; Hydraulic engines and motors; Window openers, hydraulic; Window closers, hydraulic; Hydraulic door openers; Door closers, hydraulic; Ball-bearings; Ball rings for bearings; Cranks [parts of machines]; Crank shafts; Waste disposals; Window openers, pneumatic; Window closers, pneumatic; Pneumatic door openers; Door closers, pneumatic; Grease rings [parts of machines]; Lubricators [parts of machines]; Self-oiling bearings; Drive devices for furniture and parts therefor; Fittings with drive devices; Underfloor channels with drive devices.

Cl.20: Furniture; Mirrors (silvered glass); Picture frames; Locks and keys [non-metallic]; Door, gate and window fittings [non-metallic]; Fasteners [non-metallic]; Furnishing articles; Containers, and closures and holders therefor [non-metallic]; Dinner wagons; Medicine cabinets; Inflatable furniture; Trestles [furniture]; Benches [furniture]; Beds; Bolts, not of metal; Book rests [furniture]; Library shelves; Sideboards; Office furniture; Containers, not of metal [storage, transport]; Boxes of wood or plastic; Pegs [pins], not of metal; Plugs [dowels], not of metal; Shelves for filing-cabinets [furniture]; Furniture shelves; Window fittings, not of metal; Window stops, not of metal or rubber Window fasteners, not of metal; Plate racks; Interior textile window blinds; Window blinds [indoor]; Slatted indoor blinds; Non-metal cable clamps; Edgings of plastics for furniture; Edgings for furniture; not of metal; Carts for computers; Index cabinets; Chests, not of metal; High chairs for babies; Clothes hooks, not of metal; Knobs, not of metal; Chests of drawers; Bolsters; Head-rests [furniture]; Furniture of metal; Furniture fittings, not of metal; Furniture partitions of wood; Furniture casters, not of metal; Doors for furniture; Screens [furniture]; Racks [furniture]; Latches, not of metal; Hinges, not of metal; Signboards of wood or plastics; Locks, other than electric, not of metal; Keyboards for hanging keys; Cupboards; Screws, not of metal; Nuts, not of metal; Desks; Drawers; School furniture; Trolleys [furniture]; Sofas; Meat chests, not of metal; Standing desks; Seats; Trays, not of metal; Tables; Tables of metal; Table tops; Dressing tables; Step stools, not of metal; Door fittings, not of metal; Non-metal door bolts; Door friction stays of non-metallic material; Door handles, not of metal; Door fasteners, not of metal; Showcases; Washstands [furniture]; Parts of drawers; Parts of cupboards; Parts of furniture; Furniture shelves; Frames, for furniture; Frames, not of metal, for furniture; Furniture hinges; Furniture hinges, not of metal; Guide rails and runner slides for drawers [furniture]; Guide rails and runner slides for drawers, not of metal [furniture]; Guide rails and runner...
slides for drawers with damping means [furniture]; Insert frames, for furniture; Insert frames, not of metal, for furniture; Side covers for insert frames, for furniture; Side covers for insert frames, not of metal, for furniture; Adjustable fittings, for furniture, in particular front panel adjustment mechanisms for drawer runners; Adjustable fittings, not of metal, for furniture, in particular front panel adjustment mechanisms for drawer runners; Handle-free opening mechanisms, for furniture; Handle-free opening mechanisms, not of metal, for furniture; Handle-free opening mechanisms, for drawers, doors and shutters [furniture]; Handle-free opening mechanisms, not of metal, for drawers, doors and shutters [furniture]; Adjustable fittings, for furniture, in particular front panel adjustment mechanisms for drawer runners; Handle-free opening mechanisms, for furniture; Handle-free opening mechanisms, not of metal, for furniture; Handle-free opening mechanisms, for drawers, doors and shutters [furniture]; Handle-free opening mechanisms, not of metal, for drawers, doors and shutters [furniture]; Drawer parts with undermount runners [furniture]; Drawer parts with undermount runners [furniture]; Parts of plastic, namely rollers, roller carriages, buffers, sprockets for underfloor channels for drawers [furniture]; Parts of plastic, namely rollers, roller carriages, buffers, sprockets for underfloor channels for drawers with underfloor channels [furniture]; Parts of plastic, namely rollers, roller carriages, sprockets for underfloor channels for drawer parts with underfloor channels [furniture]; Buffer devices for furniture and parts therefor; Compartmental storage devices, for furniture, in particular compartmental storage devices, for drawer dividing elements, cutlery inserts, spice racks and knife racks; Push-to-open fittings [furniture]; Touch latch fittings [furniture]; Furniture with drive devices; Fittings with drive devices for furniture; Underfloor channels with drive devices for furniture; Opening and closing mechanisms for furniture.
4470136   12/03/2020
FUSION VISION VENTURES LLP
Ground Floor, 101 Pace City-1, Sector 37, Hero Honda Chowk, Gurugram, Haryana, Pin code 122001, India
Limited Liability Partnership

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used
DELHI
Cl.5; Disinfectants; preparations for destroying vermin.
Cl.9; Pollutant Sensors; Air quality sensors.
Cl.11; Air filters for household use; Air filters for industrial use; Water disinfecting apparatus; Filters for cleaning air; Air filters for use as dust extractors in industrial processes.
Cl.35; Wholesale and retail services for Air filters for household use; Air filters for industrial use; Air cleaning filters; Air filters for use as dust extractors in industrial processes; Air filters for use as dust arrestants in industrial processes.
Cl.37; Installation, maintenance and repair of air filters and air cleaners.
Cl.42; Air quality data collection services; design and development of software in the field of mobile applications.
MATMARINE

4471464  13/03/2020

LIPOTEC SA
Isaac Peral, 17 – Pol. Ind., Cami Ral Barcelona Spain 08850
a Sociedad anonima formed in Spain

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1; Glycoproteins, Exopolysaccharides, extracts of Bacteriae, to be used as active ingredient in the cosmetic industry

Cl.3; Soaps, skin soaps, bath soaps, cosmetics, perfumery, hair lotions
BEASTLIES

4473084  16/03/2020
MATTEL, INC.
333 Continental Boulevard, El Segundo, California 90245, United States of America
A company organised and existing under the laws of United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Cl.25; MASQUERADE COSTUMES; BATHING SUITS; RAINCOAT; SHOES; CAPS; HOSIERY; GLOVES; SCARVES; BELTS; BOOTS; SNEAKERS; SANDALS; SLIPPERS; HATS; BATHROBES; COATS; NIGHT GOWN; HEAD BAND; NECKTIES; PAJAMAS; SHIRTS; SOCKS; STOCKINGS; SWEATERS; UNDERWEAR; SWEATSHIRTS; T-SHIRT; JEANS; PANTS; SHORTS; DRESSES; JACKETS; CLOTHING; FOOTWEAR.
Cl.28; TOYS; DOLLS; ACTION FIGURES; TOY VEHICLES; STUFFED TOY ANIMALS; BALLOONS; TOY BAKE WARE AND COOKWARE; SPORT BALLS; TOY BANKS; BATH TOYS; BEAN BAG TOYS; TOY BUILDING BLOCKS; PLAY WANDS; MUSIC BOX TOYS; CARD GAMES; PLAYING CARDS; CHRISTMAS TREE ORNAMENTS; CHILDREN'S PLAY COSMETICS OF PLASTIC; PARTY FAVORS IN THE NATURE OF CRACKERS OR NOISEMakers; TOY MOBILES; FLYING DISCS; PORCELAIN DOLLS; PARTY FAVORS IN THE NATURE OF SMALL TOYS; ICE SKATES; JIGSAW PUZZLES; JUMP ROPES; KITES; MUSICAL TOYS; PLUSH TOYS; PUPPETS; RIDE-ON TOYS; MANIPULATIVE PUZZLES; ROLLER SKATES; COLLECTIBLE TOY FIGURES; DOLL HOUSES; DRAWING TOYS; IN-LINE SKATES; PLAY TENTS; PLAY HOUSES; RADIO CONTROLLED TOY VEHICLES; SAND BOX TOYS; TALKING TOYS; DOLL FURNITURE; TOY FOOD; DOLL CLOTHES; PLAY SLIDES; SWINGS; COIN-OPERATED ARCADE GAMES; ELECTRONIC HAND-HELD GAMES; PINWHEELS; PLAY MASKS; BUBBLE MAKING WAND; BOARD GAMES; PLAY SWIMMING POOLS; WATER-SQUIRTING TOYS; CHRISTMAS STOCKING; TENNIS RACKETS; BASKETBALL HOOPS; TOY FIGURES; TOY ANIMALS; TOY MASKS; SKATEBOARDS; BASKETBALLS; VOLLEYBALLS; VOLLEYBALL NETS; KALEIDOSCOPES; PIÑATAS; HOOPS FOR CHILDREN; INFLATABLE TOYS; AUTOMATIC AND COIN-OPERATED AMUSEMENT MACHINES; ELECTRONIC TOYS; KITES; KNEE PADS; ELBOW PADS; SCRATCH CARDS FOR PLAYING LOTTERY GAMES.
HARVEST GOURMET

4473124   16/03/2020
SOCIÉTÉ DES PRODUITS NESTLÉ S.A.
1800 Vevey, Switzerland
A company incorporated under the laws of Switzerland
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.29; Preserved, frozen, dried or cooked vegetables; preserved, frozen, dried or cooked potatoes, preserved, dried or cooked mushrooms, game, fish and food products from the sea, all these products in the form of extracts, soups, jellies, spreads, preserves, cooked dishes, frozen or dehydrated; cooked dishes based on vegetables, potatoes, fruit, meat, poultry, fish and food products from the sea; edible oils and fats; soups, concentrated soups, preparations for making soups, soup, bouillon cubes, bouillon, also in the form of cubes, of tablets or powder, preparations for making bouillon, concentrated broths; rice milk for culinary purposes; fruits and grain protein foods used as substitutes for meat; spreads made of vegetables, fruits, grain protein or meat substitutes; prepared meals consisting primarily of meat substitutes; vegetarian comestibles prepared for consumption; vegetable based meat substitutes; hummus; hummus based salads; dips; fruit salads; preparations for making soup; vegetable salads; hummus based spreads.

Cl.30; Flour, bread, yeast, pastry; rice, pasta, noodles; food products made from rice, flour, oatmeal or cereal flour, also in the form of cooked dishes; sauces; soya sauce; tomato ketchup; products for flavoring or seasoning foodstuffs, edible spices, condiments, salad dressings, mayonnaise; mustard; vinegar; processed seeds for use as a seasoning; pizzas; prepared entrees and meals consisting primarily of pasta; pasta; sauces (condiments); dressings for salad.
OLIVE & TWIST HOSPITALITY PRIVATE LIMITED trading as OLIVE & TWIST HOSPITALITY PRIVATE LIMITED

NO. 16/A, APOLLO ANNEX BUILDING, 2ND FLOOR, WALLACE GARDEN, 1ST STREET, NUGAMBKKAM, CHENNAI - 600006.

PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

Cl.39: PACKING OF PRODUCTS; PACKING OF GOODS; WRAPPING OF GOODS AND MERCHANDISE; PACKING OF FOOD PRODUCTS; PICK-UP AND DELIVERY OF PACKAGES AND GOODS; PACKAGE DELIVERY.

Cl.43: PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACKS BARS, HOTELS, MOTELS, RESORTS, HOSPITALITY SERVICES, RESTAURANTS, SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, TAKEAWAY OUTLETS, COFFEE SHOPS, FOOD COURTS, ICE CREAM PARLOURS AND CATERING SERVICES, ONLINE DELIVERY INCLUDED IN CLASS 43.
NEWPORT UNIVERSITY

4474946  17/03/2020

ARVIND LIFESTYLE BRANDS LIMITED
8th Floor, Du Parc Trinity, No.17, M.G. Road, Bangalore -560001 and Registered office at Naroda Road, Ahmedabad - 380025.

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
709884, 709886, 709887, 731423, 731431

CHENNAI

Cl.18: Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25: Clothing, footwear, headgear.

Cl.35: Retail stores; retail sales services provided by means of a global computer network; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material on-line; all related to clothing, footwear, headgear, advertising; marketing; business management; business administration; office functions.
REGAL FORT

4476611  18/03/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI
Cl.32; Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices
Cl.33; Alcoholic beverages
REGAL CASTLE

4476612  18/03/2020
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
1-15, SINDHANOOR, IEEJA MANDAL, MAHABUBNAGAR-509129, TELANGANA
Individual

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.32; Beers, mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices
Cl.33; Alcoholic beverages
Trade Marks Journal No: 1955, 06/07/2020  Class 99

4477218  19/03/2020
INVESTEC BANK LIMITED
100 Grayston Drive, Sandown, Sandton, Gauteng, 2196, South Africa
A company organized and existing under the laws of South Africa

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
1935066

DELHI

Cl.35; Advertising; marketing; business management; business administration; business information, consultancy, appraisal and advisory services; business analysis and forecasting; office functions; information, advisory and consultancy services relating to all the foregoing.

Cl.36; Insurance; financial affairs; monetary affairs; financial services of all kinds, banking services, credit and loan services; investment services; financial management services, financial analysis and forecasting, financial advisory and consultancy services; real estate affairs; information, advisory and consultancy services relating to all the foregoing.
4478073  19/03/2020
NESTOR ANALYTICS PRIVATE LIMITED
D.NO. 3-6-290, BLOCK A, #306, THIRD FLOOR, SAI TIRUMALA TOWERS, HYDERGUDA, HYDERABAD-500029, TELANGANA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used

CHENNAI
Cl.9: Downloadable digital books, software, electronic publications, computer programs, mobile applications, Computer software and Digital Books downloadable from the internet, Downloadable software applications for mobile phones.
Cl.41: Publication of books and journals, Online publication of electronic books and journals [not downloadable], Providing electronic publications [not downloadable], from the Internet Providing electronic publications [not downloadable], Providing online electronic publications [not downloadable]
Series trade mark u/s 15 of Trade Marks Act, 1999

4478297  19/03/2020
SUMITOMO CORPORATION
3-2 Otemachi 2-Chome, Chiyoda-ku, Tokyo
a corporation registered under the laws of Japan

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used
DELHI

Cl.1; industrial chemicals; agricultural chemicals, except fungicides, herbicides, insecticides and parasiticides; horticulture chemicals, except fungicides, herbicides, insecticides and parasiticides; chemicals for forestry, except fungicides, herbicides, insecticides and parasiticides; chemical additives to insecticides; chemical additives to fungicides; pheromones, other than for medical purposes; plant growth regulating preparations; fertilizer.

Cl.5; pharmaceutical preparations; veterinary preparations; agents against parasites; parasiticide; adjuvants for medical purposes; chemical preparations for sanitary purposes; insecticides; germicides; fungicides; insect repellents; herbicides; antiseptics; dietary supplements for animals; diapers for pets.
Cl.31; Seeds; seeds for agricultural purposes; animal foodstuffs; edible pet treats.

Cl.35; Import-export agency services; business management assistance; sales promotion for others; presentation of products to the public; procurement services for others [purchasing goods and services for other businesses]; provision of an online marketplace for buyers and sellers of goods and services; administrative processing of purchase orders; commercial information and advice for consumers [consumer advice shop]; retail services or wholesale services in relation to industrial chemicals; retail services or wholesale services in relation to chemicals for use in agriculture, horticulture and forestry; retail services or wholesale services in relation to plant growth regulating preparations; retail services or wholesale services in relation to fertilizer; retail services or wholesale services in relation to wood preservatives; retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; retail services or wholesale services in relation to insecticides, fungicides and herbicides; retail services or wholesale services in relation to seeds; retail services or wholesale services in relation to insecticides, fungicides and herbicides; retail services or wholesale services in relation to animal foodstuffs; retail services or wholesale services in relation to diapers for pets; retail services or wholesale services in relation to toys for domestic pets; retail services or wholesale services for agricultural machines, implements and supplies.
D-Crypt

4481051  23/03/2020

PREMAS BIOTECH PRIVATE LIMITED
PLOT NO. 77, SECTOR 4 IMT MANESAR HR 122050
Domestic Company

Address for service in India/Attorney address:
ABHISHEKPALIWAL
Registration Seva, Office No 102, First Floor, H-27, Shree Shyam Complex, Vikas Marg, Laxmi Nagar, Delhi - 110092

Proposed to be Used
DELHI

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides.

Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Trade Marks Journal No: 1955 , 06/07/2020 Class 99

MEDECINS SANS FRONTIERES

4481762  24/03/2020
MÉDECINS SANS FRONTIÈRES INTERNATIONAL
Rue de Lausanne 78, CP 116, CH-1211, GENEVE 21, Switzerland
Swiss Corporation

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :19/11/1997

To be associated with:
864826

DELHI

Cl.16; Paper, printed matter namely posters, brochures, leaflets, prospectuses, catalogues, magazines (periodicals), newspapers, postcards, greetings cards, books, bookmarks, calendars, albums, pencils, pads (stationery), envelopes, photographs, negatives, blocks and all other printed matter promoting the activities of humanitarian associations; teaching materials (except apparatus).

Cl.36; Insurance; financial affairs, monetary affairs, real estate affairs; organization of collections, fundraising services; charitable fundraising; promoting humanitarian association in order to raise financing activities; financial sponsorship; subsidies and aids of any kind in particular for doctors, surgeons, nurses, nursing homes (hospitals) or educational establishments and for humanitarian associations; financial assistance to the development.

Cl.41; Education; training; entertainment sports and cultural activities, organisation and conducting of seminars, colloquia, conferences; organisation of exhibitions for cultural or educational purposes; film production, publication of books and periodicals; publication of texts (except advertising texts); publication of electronic books, periodicals and texts (others than advertising) on line. Production of shows; training of personnel working for a humanitarian association, including training of doctors and surgeons, hospital staff, nurses, engineers holiday camp services (entertainment) organisation of competitions; organisation of events for cultural or educational purposes; reporters and photographic reports services.

Cl.45; Legal services; providing clothing ;mediator services in the context of inter-ethnic conflicts and other armed conflicts; review of standards and practices to verify compliance with laws and regulations; actions with the media and relevant institutions, namely lobbying (lobbying services) other than for commercial purposes, including governmental authorities and pharmaceutical industries, to promote access to healthcare, medicines and services social and personal issues in relation to humanitarian aid and development for the most disadvantaged populations.
4482676  27/03/2020
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
a corporation organized and existing under the laws of the State of Ohio, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.3;Preparations for the care, treatment and beautification of fabrics; potpourri; incense; oils for perfumes and scents; scented water for household use and for use on fabrics; scented wood; aromatics; essential oils; preparations for perfuming or fragrancing the air, atmosphere or on fabrics in the form of smoke, vapour or gas

Cl.5;Air fresheners; air purifying preparations; deodorants for fabrics, upholstery and the ambient atmosphere; preparations for neutralizing odors; fumigation preparations
Priority claimed from 28/01/2020; Application No. : 88776544 ;United States of America
4482847  28/03/2020

Chosen Foods LLC
Suite A, 1747 Hancock Street, San Diego, California 92101 United States of America
Limited liability company (Delaware)

Address for service in India/Agents address:
SRIRAM PANYAM
Subramaniam & Associates, M3M Cosmopolitan, 7th Floor, Sector 66, Golf Course Extension Road, Gurgaon-122001.

Proposed to be Used
DELHI

Cl.29; Avocado based snacks; refrigerated dips; processed edible chia seeds and oil; cooking oil, oil-based cooking sprays
Cl.30; Mayonnaise; salad dressings; refrigerated dips; sauces; avocado based frozen dessert
Trade Marks Journal No: 1955, 06/07/2020 Class 99

Priority claimed from 28/01/2020; Application No. : 88776560 ;United States of America

4482848 28/03/2020

Chosen Foods LLC
Suite A, 1747 Hancock Street, San Diego, California 92101 United States of America
Limited liability company (Delaware)

Address for service in India/Agents address:
SRIRAM PANYAM
Subramaniam & Associates, M3M Cosmopolitan, 7th Floor, Sector 66, Golf Course Extension Road, Gurgaon-122001.

Proposed to be Used
DELHI

Cl.29; Avocado based snacks; refrigerated dips; processed edible chia seeds and oil; cooking oil, oil-based cooking sprays

Cl.30; Mayonnaise; salad dressings; refrigerated dips; sauces; avocado based frozen dessert
Priority claimed from 28/01/2020; Application No. : 88776554 ;United States of America
4482849  28/03/2020

Chosen Foods LLC
Suite A, 1747 Hancock Street, San Diego, California 92101, United States of America
Limited liability company (Delaware)

Address for service in India/Agents address:
SRIRAM PANYAM
Subramaniam & Associates, M3M Cosmopolitan, 7th Floor, Sector 66, Golf Course Extension Road, Gurgaon-122001.

Proposed to be Used
DELHI

Cl.29;Avocado based snacks; refrigerated dips; processed edible chia seeds and oil; cooking oil, oil-based cooking sprays
Cl.30;Mayonnaise; salad dressings; refrigerated dips; sauces; avocado based frozen dessert
DEF JAM RECORDINGS

4483356  30/03/2020
DJR HOLDINGS, LLC
980 Sixth Avenue, Suite 401, New York, New York, 10018, United States of America
a Limited Liability Company, New York, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Downloadable and recorded virtual reality game software; virtual reality game software recorded on tapes, cartridges and cassettes; downloadable and recorded computer game software; computer game software recorded on tapes, cartridges and cassettes; downloadable and recorded video game software; video game software recorded on tapes, cartridges and cassettes; turntable slipmats being record player parts and accessories; mouse pads; downloadable electronic publications in the nature of books, booklets, sheet music, magazines, journals, manuals, brochures, leaflets, pamphlets and newsletters, all in the field of music and music-related entertainment; downloadable mobile applications for use in connection with accessing, displaying, distributing, downloading, playing, receiving, streaming, and transmitting music and music-related entertainment

Cl.35; Distributorship services in the field of musical sound recordings and video recordings; advertising and promotion services and related consulting services; advertising and publicity services; computerized online ordering featuring general consumer merchandise and general consumer goods; computerized online ordering services in the field of music; computerized online retail store services in the field of music; computerized online gift giving services which match the gift giver's requirements with the gift recipients wants and needs; conducting an online tradeshow exhibition, in the field of music, musical concerts and videos; mail order catalog services featuring CDs, cassettes, DVDs, clothing, and general merchandise; online retail store services featuring downloadable pre-recorded music and audio-visual content, clothing, and general merchandise; organization of promotions using audio-visual media; preparing audio-visual displays for music advertising; preparing audio visual presentations for use in advertising; arranging and conducting trade show exhibitions in the field of music and entertainment; arranging and conducting fairs and exhibitions for business and advertising purposes; promoting and conducting trade shows in the field of music; promoting the concerts of others; promoting the goods and services of others by arranging for sponsors to affiliate their goods and services with concerts and musical events; promoting the goods of others by preparing and placing advertisements in an electronic magazine accessed through a global computer network; providing consumer product information about the goods and services of others via a global computer network; retail store services available through computer communications and interactive television featuring musical sound and video recordings, CDs, cassettes, DVDs, videocassettes and licensed merchandise; subscriptions to books, reviews, newspapers or comic books

Cl.41; Production of television and radio programs; distribution of television and radio programs for others; production and publishing of music; providing online entertainment, namely, providing non-downloadable sound and video recordings in the field of music and music-related entertainment; entertainment services, namely, providing online non-downloadable prerecorded musical sound and video recordings via a global computer network; fan clubs; development and dissemination of educational materials of others in the field of music and entertainment; radio entertainment production and distribution; audio and sound recording and production; record production; film and video production; production of motion picture films; distribution of motion picture films; television program syndication; entertainment in the nature of ongoing television programs in the field of music and entertainment; entertainment, namely, a continuing music and entertainment show distributed over television, satellite, audio, and video media; publication of books and magazines; entertainment in the nature of ongoing radio programs in the field of music; entertainment in the nature of live concerts and performances by musical artists and groups; entertainment services, namely, personal appearances by musical groups, musical artists and celebrities; entertainment services in the nature of live performances rendered by musical artists through the medium of television, radio, and audio and video recordings; entertainment services, namely, performances by musical artists rendered live and recorded for future distribution; educational and entertainment services, namely, production and presentation of television shows, sports events, fashion shows, game shows, music shows, award shows and comedy shows before live audiences which are all broadcast live or taped for later broadcast; entertainment services, namely, providing a website featuring non-downloadable musical performances, musical videos, related film clips, photographs, and other multimedia materials featuring music and entertainment; entertainment services, namely, providing online reviews of music, musical artists and music videos; entertainment services, namely, providing prerecorded non-downloadable music, information in the field of music, and commentary and articles about music, all online via a global computer network; entertainment services, namely, live, televised and movie appearances by
a professional entertainer; conducting entertainment exhibitions in the nature of music festivals; entertainment services, namely, conducting exhibitions in the field of music and the arts; organizing exhibitions for entertainment purposes featuring music and the arts; publishing of web magazines
INCONNECT

4483596   31/03/2020

USCONNECT, LLC
324 S. Elm Street, Suite 400, Greensboro, North Carolina, 27401, United States of America

a North Carolina limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Downloadable mobile application for use in connection with purchaser funded accounts for the purposes of adding funds to accounts, making purchases, checking account balances, and managing loyalty rewards in connection with participation in loyalty rewards program

Cl.36; Providing rebates in the form of redeemable loyalty points for stored value card use as part of a customer loyalty program; financial services, namely, management of purchaser funded accounts and financial administration and management of cashless payment processing; management of charitable giving
NISInsight
4484407    02/04/2020
NISI (HK) Limited
Units 401-404, Level 4, Core C, Cyberport 3, 100 Cyberport Road, Hong Kong
A Limited Company duly organized and existing under the laws of British Virgin Islands.
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.9; Artificial intelligence apparatus; Artificial intelligence software, for use with medical patient monitoring equipment, for receiving, processing, transmitting and displaying data; Artificial intelligence software applications for use with mobile devices for monitoring and managing patient medical information.
Cl.42; Research in the field of artificial intelligence; software design and development; software as a services (“SAAS”).
HAIMA INVESTMENT GROUP CO., LTD.
No. 2 Jinniu Road, Jinpan Industrial Development Area, Haikou, China
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Cl.35; Advertising; Presentation of goods on communication media, for retail purposes; Providing business information via a web site; Commercial administration of the licensing of the goods and services of others; Import-export agency services; Sales promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Procurement services for others [purchasing goods and services for other businesses]; Negotiation and conclusion of commercial transactions for third parties; Office machines and equipment rental.

Cl.37; Motor vehicle maintenance and repair; Vehicle washing; Rebuilding engines that have been worn or partially destroyed; Anti-rust treatment for vehicles; Vehicle service stations [refuelling and maintenance]; Vehicle maintenance; Vehicle breakdown repair services; Vehicle battery charging; Machinery installation, maintenance and repair; Repair of rubber tires.
Priority claimed from 04/10/2019; Application No. : 88643061 ;United States of America

BAKER HUGHES, A GE COMPANY, LLC
PO Box 4740, Houston Texas 77210-4740, United States of America
Corporation Trust Center

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.1; House mark for chemicals and chemical compositions for use in the oil and gas field; house mark for chemicals and chemical compositions for use in petrochemical and industrial applications.

Cl.6; House mark for subsea wellheads and related equipment.

Cl.7; House mark for machines, tools and equipment for use in the oil and gas field; house mark for artificial lift systems for use in oil and gas wells and components therefor; house mark for electronic and telemetry instruments for use in the oil and gas industry; house mark for metallic and non-metallic drill bits and drill bit cutters; house mark for expandable tubular products for use in the oil and gas industry; house mark for measurement and control equipment for oil and gas, aerospace, automotive, power and energy industries; house mark for turbines, compressors, valves, centrifugal pumps, and related equipment for the oil and gas, pipeline, petrochemical and industrial fields.

Cl.9; House mark for measurement and control apparatus for use in the oil and gas field; house mark for measuring, detecting and monitoring instruments for industrial applications; house mark for nondestructive testing equipment used in industrial applications; downloadable computer software for use in data collection, transmission, integration, visualization, analysis and storage in the field of oil and gas; downloadable computer software for use in connection with a network of physical objects, devices, vehicles, and buildings which are embedded with electronics, software, sensors and network connectivity all of which enable these objects, devices, vehicles, and buildings to collect and exchange and report data in the field of oil and gas; downloadable software for use in measuring and analyzing data retrieved from oil and gas wells.

Cl.37; House mark for consulting services in the field of oil and gas; house mark for consulting services in the field of carbon capture and sequestration; house mark for technical consulting services relating to the installation of equipment, control systems, machinery, and facility construction, all in the oil and gas field; house mark for consulting services related to the design, installation and optimization of turbines and compressors and related equipment in the oil, gas and industrial industries; house mark for measurement and inspection services in the oil and gas, aerospace, automotive, chemical, power and energy industries; house mark for consulting, design and commissioning and integration services for industrial control systems.

Cl.40; House mark for well measurement, monitoring and treatment services in the oil and gas field; house mark for equipment treatment services in the oil and gas field; house mark for measurement, monitoring and treatment services of chemicals and petrochemicals; house mark for compressor, turbine, and centrifugal pump treatment services.

Cl.41; House mark for educational services, namely, conducting classes, seminars, conferences, and workshops in the fields of oil and gas exploration; house mark for educational services for the use and operation of turbines, compressor sand centrifugal pumps; house mark for educational services for the use and operation of monitoring, inspection, testing and control equipment.

Cl.42; House mark for oil and gas drilling, completion, production and testing services; house mark for the exploration and searching of oil and gas; house mark for providing industrial measurement and control services; house mark for technical assessment, evaluation and optimization for turbine, compressor, centrifugal pump use in oil and gas and
industrial applications; house mark for software as a service ("SAAS") services featuring software that combines autonomic computing and cognitive artificial intelligence engineering technology for use in the oil and gas industry; software as a service ("SAAS") services featuring software for use in collecting, analyzing, and delivering data and information to optimize performance in the industrial process, equipment and production systems across the upstream, midstream and downstream segments of the oil and gas industry.
ENTERTAINMENT ONE UK LIMITED
45 Warren Street, W1T 6AG London, United Kingdom
A Company incorporated under the laws of England and Wales

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Cl.16; Paper; cardboard; Photographic products and printed matter, namely pamphlets of all kinds, including Books, Newspapers, Periodicals, Magazines, Brochures, Catalogues, Promotional literature; Book binding materials; Sheet music; Chromos, Photographs, Pictures, Graphic representations, Manuals, Posters, Greeting cards, Postcards, Picture cards, Transfers and Stickers; Photographic and Collectors’ albums; Stationery; Adhesive films and tapes for decorative purposes, Stationery and Equipment; Artists’ Materials; Drawing, painting and modelling goods, drawing and painting implements; Paint brushes; Adhesives and adhesive strips for stationery or household purposes; Instructional and teaching material (except apparatus); Diaries; Calendars, bookmarks, kitchen towels of paper and other paper towels; Beer mats, Address stamps, Loose-leaf binders for office use, Jackets for papers; Napkins, Packaging material, including containers, Pouches, Cones, Bags and Sheets of paper or cardboard, including foam foils of plastic; Plastic materials for packaging (not included in other classes);

Cl.18; Animal skins, hides; Trunks and travelling bags; Belts, Bags, Purses, Umbrellas, Parasols, Walking sticks; Rucksacks; Luggage; Luggage tags; Overnight bags; Change purses; Satchels; Tote bags; Waist pouches; Wallets; Leather and imitations of leather.
ENTERTAINMENT ONE UK LIMITED
45 Warren Street, W1T 6AG London, United Kingdom
A Company incorporated under the laws of England and Wales

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Cl.16; Paper; cardboard; Photographic products and printed matter, namely pamphlets of all kinds, including Books, Newspapers, Periodicals, Magazines, Brochures, Catalogues, Promotional literature; Book binding materials; Sheet music; Chromos, Photographs, Pictures, Graphic representations, Manuals, Posters, Greeting cards, Postcards, Picture cards, Transfers and Stickers; Photographic and Collectors' albums; Stationery; Adhesive films and tapes for decorative purposes, Stationery and Equipment; Artists' Materials; Drawing, painting and modelling goods, drawing and painting implements; Paint brushes; Adhesives and adhesive strips for stationery or household purposes; Instructional and teaching material (except apparatus); Diaries; Calendars, bookmarks, kitchen towels of paper and other paper towels; Beer mats, Address stamps, Loose-leaf binders for office use, Jackets for papers; Napkins, Packaging material, including containers, Pouches, Cones, Bags and Sheets of paper or cardboard, including foam foils of plastic; Plastic materials for packaging (not included in other classes);

Cl.18; Animal skins, hides; Trunks and travelling bags; Belts, Bags, Purses, Umbrellas, Parasols, Walking sticks; Rucksacks; Luggage; Luggage tags; Overnight bags; Change purses; Satchels; Tote bags; Waist pouches; Wallets; Leather and imitations of leather.
4484736  03/04/2020
MERCADONA S.A
C/. VALENCIA N° 5 46016 TAVERNES BLANQUES VALENCIA – SPAIN
Body Incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
Cl.3; NON-MEDICATED COSMETICS AND TOILETRY PREPARATIONS; NON-MEDICATED DENTIFRICES; PERFUMERY, ESSENTIAL OILS; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS.
Cl.5; PHARMACEUTICALS, MEDICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMAN BEINGS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES.
MERCADONA S.A
C/. VALENCIA Nº 5 46016 TAVERNES BLANQUES VALENCIA – SPAIN

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER).

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
NEROLAC Colours that Care

4484743   03/04/2020
KANSAI NEROLAC PAINTS LIMITED
Nerolac House, Ganapatrao Kadam Marg, Lower Parel, Mumbai 400 013
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.
Cl.35; Advertising; business management; business administration; office functions.
4484744  03/04/2020
KANSAI NEROLAC PAINTS LIMITED
Nerolac House, Ganapatrao Kadam Marg, Lower Parel, Mumbai 400 013
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
MUMBAI

Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants, dyes; inks for printing, marking and engraving; raw natural resins; metals in foil and powder form for use in painting, decorating, printing and art.

Cl.35; Advertising; business management; business administration; office functions.
4485400  06/04/2020
HUAWEI TECHNOLOGIES CO., LTD.
Huawei Administration Building, Bantian, Longgang District, Shenzhen, Guangdong, 518129, P. R. China
A company incorporated under the laws of China

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used
MUMBAI

Cl.7: Food processors, electric; Coffee grinders, other than hand-operated; Cleaning appliances utilizing steam; Automatic vacuum cleaner; Rotary steam presses, portable, for fabrics; Centrifugal mills; Curtain drawing devices, electrically operated; Electric coffee grinder; Vegetable spiralizers, electric; Electric window cleaner; Machines and apparatus for cleaning, electric; Electric fruit squeezers; Juice extractors, electric; Shoe polishers, electric; Ironing machines; Wringer machines for laundry; Washing machines [laundry]; Cordless sweeping machine, electric; Mixing machines; Dry-cleaning machines; Industrial robots; Household Bean Juice Maker; Household sewing machine; Household food blenders, electric; Laundry washing machines for household purposes; Dishwashers for household purposes; Hand-held blenders, electric, for household purposes; Household vegetable slicer; Household meat cutting machine; Butter machines; Kitchen machines, electric; Food preparation machines, electromechanical; Sweeping machine for charging; 3D printing pens; 3D printers.

Cl.9: Camera; Car charger; USB flash drives; Handheld gimbal; Camera tripods; Smart alarm clock; cellular phones; Home used remote controller; Miniature projector; Household Body-Fat Scales; Wireless car charger; Temperature and humidity sensor; Automatic burglar alarm for Windows and doors; Locks, electronic; Identity cards, magnetic; Acoustic alarms; Theft prevention installations, electric; Electronic access control systems for interlocking doors; Biometrics fingerprint door locks; Polygraph test machines; Computer mouses; Solid state disk; Liquid crystal projector; Video projectors; Plugs, sockets and other contacts [electric connections]; Smoke detectors; 3D spectacles; USB cables; Personal digital assistants [PDAs]; Central alarms; Electric and electronic effects units for musical instruments; Interactive touch screen terminals; Switchboards; Facial recognition equipment; Transducer; Bathroom scales; Portable media players; Portable digital electronic scales; Laptop computers; Bags adapted for laptops; Sleeves for laptops; Transponders; Optical lenses; Humanoid robots with artificial intelligence; Transmitting sets [telecommunication]; Smartphone software applications, downloadable; Electronic sheet music, downloadable; Computer software applications, downloadable; Computer programs, downloadable; Equalizers [audio apparatus]; Sound transmitting apparatus; Large-screen liquid crystal displays; Headphones; Virtual reality headsets; Security tokens [encryption devices]; Security surveillance robots; Laboratory robots; Intercoms; Computer screen saver software, recorded or downloadable; Computer software platforms, recorded or downloadable; Computer operating programs, recorded; Computer programs, recorded; Electronic sounding device with books; Scales with body mass analyzers; Flat panel display screens; Tablet computers; Stands adapted for tablet computer; Covers for tablet computers; Stands adapted for mobile phones; Cases for cellphones; USB cable used for smartphones; Downloadable emoticons for mobile phones; Selfie sticks for use with mobile phones; Loudspeakers; Cabinets for loudspeakers; Hand-held electronic dictionaries; Patch board; camcorders; Teaching robots; Digital weather stations; Digital door locks; Digital photo frames; Radios; Wireless routers; Smarty ring; Smartphones; Protective films adapted for smartphones; Cases for smartphones; Covers for smartphones; Smartwatches (data processing apparatus); Smartglasses (data processing apparatus); Charging devices for motor vehicles; Set-top boxes; Gas testing instruments; Liquid crystal display [LCD] screens; Thermal
imaging cameras; Cameras [photography]; Biochips; Transmitters of electronic signals; Electronic diary; Electronic pen; Electronic chip; Electronic key fobs being remote control apparatus; Switches, electric; Electric plugs; Batteries, electric; Chargers for electric batteries; Electric sockets; Materials for electricity mains [wires, cables]; Computer printers; Television apparatus; Electric door bells; Scales; Mobile power (rechargeable battery); Downloadable graphics for mobile phones; Stored program control telephone exchange equipment; Air analysis apparatus; Wearable activity trackers; Wearable video display monitors; Wearable computers; Notebook computers; Thin client computers; Infrared detectors; Equipment for communication network; Headset; Connected bracelets [measuring instruments]; Wristband smartphones; Selfie sticks [hand-held monopods]; Selfie lenses; Car digital video recorders; Video and images Printer; Video screens; Video monitor; Touch screen pen; Touch screens; Pedometers; Computer peripheral devices; Computer memory devices; Flexible flat panel screen displays for computers; Computer hardware; Computer program [downloadable software]; Computer stylus pens; Computer software, recorded; Computer keyboards; Modems; Car televisions; Peepholes [magnifying lenses] for doors; Integrated circuits; Integrated circuit cards [smart cards]; Monitoring apparatus, other than for medical purposes; Audio interfaces; audio- and video-receivers; Telecommunication apparatus in the form of jewellery; Handprint reading machines; Microphones; Black boxes [data recorders]; Mouse [computer peripheral].

Cl.35; Pay per click advertising; Advertising; Online advertising on a computer network; Price comparison services; Providing business information via a web site; Targeted marketing; Import-export agency services; Marketing in the framework of software publishing; Marketing; Marketing consulting services; Sales promotion for others; Sell goods and services for others; Provision of an on-line marketplace for buyers and sellers of goods and services; Arrange and organize marketing promotions for others; Marketing for others’ goods and services; Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
CISCO THINGQBATOR

4485503   07/04/2020
CISCO TECHNOLOGY, INC.
170 West Tasman Drive, San Jose, California 95134 U.S.A.
a corporation organized and existing under the laws of the State of California, U.S.A

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :05/06/2015

DELHI

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.41; Providing of training, education, mentorship, demonstration, and tutorials

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
LIFESPEED
4485626  07/04/2020
PANKAJ MISHRA
134, UNITED INDIA APARTMENTS, MAYUR VIHAR PHASE 1, DELHI - 110091
GROOMING AND LIFESTYLE PRODUCTS
Proprietor
Proposed to be Used
DELHI
Cl.10; Orthopaedic cushions; Orthopaedic appliances; Orthopaedic shoes; Orthopaedic bandages; Orthopaedic splints; Orthopaedic hosiery; Orthopaedic braces; Orthopaedic supports; Orthopaedic implants; Orthopaedic apparatus; Orthopaedic insoles; Orthopaedic soles; Orthopaedic belts; Abdominal belts; Orthopaedic footwear; Orthopaedic articles; Orthopaedic fixation devices; Vertebral orthopaedic apparatus; Orthopaedic support bandages; Orthopaedic joint implants; Orthopaedic knee bandages; Artificial orthopaedic implants; Orthopaedic hip prostheses; Knee bandages, orthopaedic; Orthopaedic or surgical splints; Orthopaedic apparatus for talipes; Padding for orthopaedic cast; Orthopaedic inserts for footwear; Plaster casts for orthopaedic purposes; Toe separators for orthopaedic purposes; Plaster bandages for orthopaedic purposes; Orthopaedic implants made from artificial materials; Orthopaedic inner soles incorporating arch supports; Surgical instruments for use in orthopaedic surgery; Orthopaedic joint implants made of artificial materials; Surgical instruments for use in orthopaedic and spinal surgery; Orthopaedic knee support, Orthopaedic elbow support
Cl.28; Machines for physical exercises, Fitness machines and apparatus, Exercise machines, Exercise trampolines, Exercise balls, Exercise benches, Exercise pulleys, Exercise bars, Exercise weights, Stationary exercise bicycles, Waist trimmer exercise belts, Weight lifting belts, Body-building apparatus, Body rehabilitation apparatus, Body-training apparatus, Chest expanders [exercisers], Exercisers [expanders], Elbow guards for sports use, Leg guards [sports articles], Knee guards for athletic use, Punching bags, Boxing gloves, Yoga swings, yoga blocks, Yoga bolsters, Yoga blocks, Yoga straps, Rings for gymnastics, Gym balls for yoga.
Trade Marks Journal No: 1955 , 06/07/2020        Class 99

PLAEUP PRIVATE LIMITED
NO 1132, 1ST BLOCK, 6TH A MAIN, BTM 4TH STAGE, BANGALORE-560075
MANUFACTURE OF SHOES
PRIVATE LIMITED COMPANY

Proposed to be Used
To be associated with:
4452169

CHENNAI

Cl.16;School products like Books, Stationery like pins, paper, cases, folders, files,envelops, seals, stencils, writing stationary, files and others covered in class 16.

Cl.25;School uniform wear like apparel and uniform footgear such as chappals, boots, shoes, sandals, socks, caps, sportswear and others covered in class 25.

Cl.28;Sporting goods like bats for games, playing balls, ball pitching machines, gloves for games, protective pads for games, machines for physical exercise and other covered in Class 28.

Cl.41;Physical education Teachers training, Sport activities, student coaching in Sports, Judo, Karate, Dancing, Music, Art and fine Art and others covered in class 41.
4485776  08/04/2020
BLINK EXPERIENCE L.L.C.
Office # 403, Sama Tower, Trade Center 1, Sheikh Zayed Road, Dubai, United Arab Emirates.
a limited liability company registered in UAE.

Address for service in India/Attorney address:
PARVINDER KAUR
HL ARCDE-3RD FLOOR, PLOT NO. 14, ABOVE AXIS BANK, SEC-V (MLU), DWARKA, NEW DELHI-110075.

Proposed to be Used

DELHI

Cl.35; Advertising, business management, business administration, office functions.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
H Rewards

4486328    09/04/2020

CHINA LODGING HOLDINGS (HK) LIMITED
Flat/Rm 1502, 15/F, Java Commercial Centre, No. 128 Java Road, North Point, Hong Kong
A corporation duly organized under the laws of Hong Kong

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used

DELHI

Cl.9; computer operating programs, recorded; computer software, recorded; downloadable mobile software applications; computer software applications, downloadable; computer programs, recorded; wearable electronic and computer devices with a broad range of electronic and computer functions, including information and data processing; smart watches; smart glasses; smart bands; electronic book readers; computer game software; computer program (downloadable software); computer application software, namely, software that allows users to find, research, analyze, compare and book special offers and promotions and daily deals in the fields of consumer goods and services and travel and lodging; computer application software, namely, software that allows users to access discounts, rebates, price comparison information, and product reviews.

Cl.35; online advertising on a computer network; publicity agency services; business management assistance; business management of hotels; outsourcing services [business assistance]; providing business information via a web site; commercial administration of the licensing of the goods and services of others; sales promotion for others; personnel management consultancy; arranging subscriptions to telecommunication services for others; promoting hotel, resort, airline, car rental, time share, travel, and vacation services through an incentive award program; organization, operation and supervision of loyalty programs; conducting customer loyalty, reward, affinity and incentive programs for commercial promotion and for advertising purposes; business consulting and management services in the field of hotel, travel, travel planning and the operation of travel-related businesses; advertising services, namely, promoting and marketing the goods and services of others via electronic and optical communication networks; providing automobile rental, airfare, cruise ship, and temporary lodging rate comparison information.

Cl.42; updating of computer software; rental of computer software; computer software consultancy; providing search engines for the internet; monitoring of computer systems by remote access; software as a service [SaaS]; electronic data storage; design and development of mobile software application; research and development of computer software; design of interior décor; providing a website where users can post and transmit ratings, reviews and recommendations on events and activities in the field of hotel, resort, airline, car rental, time share, travel, and vacation services.

Cl.43; accommodation bureau services [hotels, boarding houses]; rental of temporary accommodation; temporary accommodation reservations; motel services; rental of meeting rooms; tourist home services; retirement home services; day-nursery [crèche] services; boarding for animals; rental of chairs, tables, table linen, glassware; hotel and motel services with features that allow participants to earn points to be redeemed for free discounted lodging, airfares, car rentals, cruises, gifts and merchandise.
4486652 10/04/2020
ZHEJIANG GEELY HOLDING GROUP CO., LTD.
1760 Jiangling Road, Binjiang District, Hangzhou, Zhejiang, P. R. China
A company incorporated under the laws of P.R. China

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksie, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used
Mumbai

Cl.12; Automobiles; Automobile chassis; Vehicle seats; Brakes for vehicles; Electric vehicles; Vehicles for locomotion by land, air, water or rail; Gear boxes for land vehicles; Propulsion mechanisms for land vehicles; Motorcycles; Tyres for vehicle wheels.

Cl.37; Motor vehicle maintenance and repair; Repair information; Refurbishment service of vehicles; Electric vehicles repair and maintenance; Charging service for motor vehicles; Vehicle service stations [refuelling and maintenance]; Construction; Machinery installation, maintenance and repair; Retreading of tires; Rubber tire repair.
4486653  10/04/2020
ZHEJIANG GEELY HOLDING GROUP CO., LTD.
1760 Jiangling Road, Binjiang District, Hangzhou, Zhejiang, P. R. China
A company incorporated under the laws of P. R. China

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used
MUMBAI

Cl.12; Automobiles; Automobile chassis; Vehicle seats; Brakes for vehicles; Electric vehicles; Vehicles for locomotion by land, air, water or rail; Gear boxes for land vehicles; Propulsion mechanisms for land vehicles; Motorcycles; Tyres for vehicle wheels.

Cl.37; Motor vehicle maintenance and repair; Repair information; Refurbishment service of vehicles; Electric vehicles repair and maintenance; Charging service for motor vehicles; Vehicle service stations [refuelling and maintenance]; Retreading of tires; Rubber tire repair.
4486704  11/04/2020
VIPIN DHAWAN
H-357, Ground Floor Vikas Puri Delhi-110018
Proprietor
Address for service in India/Agents address:
KAMAL SACHDEV
HOUSE NO.2, OLD GEETA COLONY, NEAR PUNJAB AND SIND BANK, DELHI-110031.

Proposed to be Used
DELHI
Cl.3; In respect of Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations, being goods included in Class 3.

Cl.10; In respect of Surgical and Medical instruments included in Class 10

Cl.30; In respect of “Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; being goods included in Class 30.

Cl.31; In respect of “Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt, being goods included in Class 31.”
PSAT

4486824 11/04/2020

COLLEGE BOARD
250 Vesey Street, New York, New York 10281, United States of America
A New York State Not-For-Profit Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.9: Computer software for use in the field of standardized test preparation, review and strategy; computer software featuring standardized tests; pre-recorded videos in the field of standardized test preparation, review and strategy; pre-recorded audio cassettes in the field of test preparation, review and strategy; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, blank digital or analogue recording and storage media; computers and computer peripheral devices

Cl.16: Printed tests, test booklets, books, booklets, periodical bulletins and brochures providing information and guidance for schools, universities, teachers and students regarding examination for secondary schools; paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; instructional and teaching materials

Cl.41: Examination services; drafting, preparation, provision and administration of examinations and educational tests; arranging and conducting of seminars, preparation of reports; provision of information and advisory services, all relating to examination services, drafting, preparation, provision and administration of examinations and educational tests, and to the field of test preparation, review and strategy; education; providing of training; entertainment; sporting and cultural activities

Cl.42: Non-downloadable computer software for use in the field of standardized test preparation, review and strategy; Non-downloadable computer software featuring standardized tests; non-downloadable pre-recorded videos in the field of standardized test preparation, review and strategy; pre-recorded audio cassettes in the field of test preparation, review and strategy; scientific and technological services and research and design relating thereto; design and development of computer hardware and software
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
To be associated with:
3962572, 3962573, 3962574, 3962576, 3962577

DELHI
Cl.3; Cosmetics; non-medicated skin care products, namely, body creams, lotions and cleansers, face creams, lotions and cleansers; facial and body mist sprays; skin toners; non-medicated sun care preparations, namely, after sun lotions and creams

Cl.4; Candles; party candles for cake; charcoal briquettes

Cl.5; Medicated sun care preparations, namely, sun screen, after-sun lotions and after-sun creams; hand-sanitizing preparations; adhesive bandages; air fresheners; antibiotic creams and ointments; calamine lotion; insect repellants; anti-insect spray

Cl.8; Disposable tableware, namely, knives, forks and spoons; tableware, namely, knives, forks and spoons; flatware; flatware caddies specially designed for holding forks, knives and spoons; nonelectric can; hand tools for use in the kitchen, namely, kitchen tongs and pizza cutters; hand held cutting tools; scissors; lawn and garden tools, namely, rakes, shovels, sheers, spades, weeding forks, trowels and clippers; hand tools for use with burning campfires and previously burnt campfires, namely, fire pokers to move burning logs and previously burnt logs, tongs to pick up burning logs and previously burnt logs

Cl.9; Sunglasses; sunglass cases; weather thermometers, not for medical use; extension cords; portable speakers; protective cases for mobile phones, MP3 players and tablet computers; batteries; downloadable software in the nature of a mobile application for use in creating and organizing shopping lists, searching and storing recipes, and for party planning

Cl.11; LED lights; flameless candles; flashlights; electric string lights; lighted decorations; solar light fixtures, namely, indoor and outdoor solar powered lighting units and fixtures; lighted figurines for outdoor décòr; slow cookers; electric...
excluding salsa and other sauces used as dips; fruit and vegetable salads; potato salad; raisins; jams and jellies and seasoned nuts and edible seeds; processed luncheon meats; dried meats; non-dairy whipped topping; cheese; dips, snack mix consisting primarily of processed fruits, processed nuts and/or raisins; processed, roasted, preserved, candied and potato-based snack foods; hamburger and hamburger patties; pickles and processed olives; soy-based snack foods; marshmallow cooking forks; campfire pie irons; beverage ware; serving platters and dishes; tiered cookie platters; bowls; pitchers; chip-and-dip dish sets comprised of dishware; napkin rings not of precious metal; cookie jars; carafes; napkin holders not of metal; coaster sets not of paper and not being table linen; salt and pepper shakers; trivets; ice buckets; water bottles; garden sprinklers; coolers (ice pails); cake decorating kits; ice cream scoops; candle holders; swizzle sticks; toothpicks; cocktail picks; beverage stands; paper baking cups; drinking straws; food storage containers; plastic containers, namely, plastic party favor boxes sold empty; buckets for beverages; water bottles sold empty; wicker baskets; fitted picnic baskets; utensils for barbecuing and grilling; household utensils, namely, kitchen tongs, forks and turners; grill scrapers; spatulas for kitchen use; nonelectric portable beverages coolers; containers for plants, namely, planters and flower pots; buckets; Bottle openers; Dinnerware; novelty jewelry, namely, paper plates and paper cups; glass bottle stoppers; drinking straws.
chocolate covered nuts; chocolate covered raisins and sweetened yogurt covered raisins; cereal-based snack foods;
bakery desserts; brownies; cheesecake; frozen dessert consisting of fruit and cream or cream substitutes; frozen
confections; ice cream; frozen yogurt; salsa; ketchup; mustard; topping syrup; spice rubs; edible cake decorations; iced
tea and tea-based beverages; iced coffee

Cl.31; Raw and fresh fruit and vegetables

Cl.32; Beverages, namely, fruit juices, fruit drinks, vegetable juices, lemonade and smoothies; bottled water including
mineral, drinking, sparkling and flavored water; energy drinks; soft drinks; beer

Cl.35; Retail store services and online retail store services featuring a wide variety of consumer goods; retail bakery
services
4490061  22/04/2020
INDIA GRID TRUST
F-1, The Mira Corporate Suites, 1 & 2, Ishwar Nagar, Mathura Road, New Delhi 110065
TRUST
Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.
Used Since :28/11/2016
To be associated with:
3416943, 3416944, 3416948, 4101674
DELHI
Cl.7; Power generation tools
Cl.9; Power supplies [electrical]
Cl.11; Energy generation power plants
Cl.35; Advertisement and marketing strategies to promote business in power services industry
Cl.37; Plant construction, maintenance and construction project management services for businesses in the field of Power production and transmission sector
Cl.40; Consulting services in the field of power generation and treatment
Cl.42; Technological planning and consulting services in the field of power generation and supply
Down jacket refresh

4490619       23/04/2020

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea

a corporation organised and existing under the laws of the Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl. 7; Electric washing machines; Automatic dishwashers; Electric vacuum cleaners; Electric clothes washing machines; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Robots (machines); Compressed air pumps; Electric rotary compressors; Compressors for refrigerators; Spin dryers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning.

Cl. 11; Air conditioners; Hot air apparatus, namely, hot-air space heating apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus in the nature of filters for purifying water; Solar thermal collectors (heating); Air purifiers; Ventilation (air-conditioning) apparatus for heating; LED lamps; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purpose; Ventilation hoods; Ventilation hoods for ovens.
DEDY GUNAWAN
Jl. Jend. A. Yani no. 1001 Bandung 40195 Indonesia
Sole Proprietor

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI

Cl.20; Bedding, except linen; beds; bolsters; cushions; mattresses; pillows; bedsteads of wood; beds namely hydrostatic beds, not for medical purposes; baby cots; safety cots; air mattresses, not for medical purposes.

Cl.24; Bed covers; bed linen; pillowcases; mattress covers; covers for cushions; bed blankets; pillow shams.
BOOTS & BARKLEY

4491115  24/04/2020

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Non-medicated grooming preparations for cats and dogs, namely pet shampoos and conditioners and pet freshening and detangling sprays; home dental care products for dogs and cats, namely, toothpaste and dental rinse; pet stain removers; pet odor removers; deodorizers for pets

Cl.5; Vitamins for pets; herbal anti-itch and sore skin ointment for pets; dietary supplements for pets; deodorizers for household pet litter boxes; medicated grooming preparations for pets

Cl.6; Metal pet tags; common metal bands for the identification of pet animals; metal pet doors

Cl.8; Nail clippers; clip and file nail set; hair clippers, shedding blades and trimmers for pets

Cl.16; Plastic bags for disposing of pet waste; disposable housebreaking pads for pets; paper pet crate mats

Cl.18; Collars and leads for pets; rawhide chews for pets; pet clothing, hats and boots; pet tags specially adapted for attaching to pet leashes or collars; pet collar accessories; animal carriers; walking and dog control items, namely, leashes, leash hooks specially adapted for attaching to pet leashes or collars, collars, tie outs stakes and tie-out chains; harnesses for walking pets; costumes for animals; raincoats and vests for pets; cloth robes for pets

Cl.20; Pet bed; Non-metal pet tags; pet cushions; pet furniture; pet ramps; non-metal safety gates for pets; pet kennels and crates

Cl.21; Animal feeding bowls, and grooming accessories for cats and dogs namely, lint rollers, cleaning sponges, combs and brushes, pickup device for pet droppings, namely, manually operated scoop; pet brushes; pet feeding dishes

Cl.24; Pet blankets; fabric housebreaking pads for pets; pet towels; fabric bed covers

Cl.27; Pet feeding mats; pet litter pan floor mats

Cl.28; Pet toys

Cl.31; Pet foods, snacks and beverages; consumable pet chews; aromatic litter for pets; edible pet treats; Catnip

Cl.35; Retail store and online retail store services featuring a wide variety of consumer goods
4492794    28/04/2020
ASHIRVAD PIPES PRIVATE LIMITED
NO. 4B, ATTIBELE INDUSTRIAL AREA, HOSUR ROAD, BENGALURU – 562107, KARNATAKA, INDIA
Manufacturer, Merchants & Traders
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
Cl.5; HAND-SANITIZING PREPARATIONS; HAND SANITIZERS; ALCOHOL-BASED ANTIBACTERIAL SKIN SANITIZER GELS; ANTIMICROBIAL HAND-SANITIZING PREPARATIONS; SANITIZERS FOR HOUSEHOLD USE; SPRAY SANITIZER FOR PERSONAL USE; SANITIZING PREPARATIONS FOR USE IN INSTITUTIONAL AND INDUSTRIAL AREAS.
Cl.10; PROTECTIVE VISORS FOR MEDICAL AND SURGICAL USE; FACE SHIELDS FOR SURGICAL USE; FACE MASKS FOR MEDICAL, SURGICAL AND SANITARY USE FOR ANTI-BACTERIAL PROTECTION; FACE MASKS FOR USE BY HEALTH CARE PROVIDERS; PROTECTIVE FACE MASKS FOR MEDICAL, SURGICAL AND SANITARY PURPOSE.
4493083    28/04/2020
THE TATA POWER COMPANY LIMITED
Corporate Center A, 34 Sant Tukaram Road, Carnac Bunder, Mumbai 400 009, Maharashtra, India
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
MUMBAI
Cl.25; Clothing, footwear, headwear.
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings, not of textile.
Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4493200  28/04/2020
MODISH TRADEX PVT LTD
153, Block- D, Pocket - II, Sector 8, Rohini, Delhi- 110085

Body Incorporate

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used

DELHI

Cl.5: Pharmaceuticals, medical and veterinary preparations; Alcohol based anti-bacterial skin sanitizer gel; Sanitizers for household use; Medicated and sanitising soaps and detergents; Medicated dentifrices; Sanitary preparations for medical purposes; Disinfectants for hygiene purposes; Antibacterial Hand washes; Medicated Hand wash; Medical Sprayers; Anti-bacterial sprayers

Cl.10: Respiratory masks for artificial respiration; Face masks for medical use; Sanitary masks for medical purposes; Masks for use by medical personnel; Surgical, medical, dental and veterinary apparatus and instruments; Medical Gloves; Medical clothing; Clothing, headgear, footwear, braces and support for medical purpose; Shoe covers for medical purpose
4493688  29/04/2020
GUAHAO (HANGZHOU) SCIENCE AND TECHNOLOGY CO., LIMITED
Room 2303, Floor 23, Building 3, No. 371 Mingxing Road, Xiaoshan Economic and Technological Development Zone, Xiaoshan District, Hangzhou, Zhejiang, China
A company organized and existing under the law of Republic of China

Address for service in India/Attorney address:
ARKHON IP
3B/2, VISAVA HEIGHTS, VISAVA PARK, DP ROAD, AUNDH, PUNE- 411007, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Cl.9; Encoded identification bracelets, magnetic; Computer software applications, downloadable; Humanoid robots with artificial intelligence; Data gloves; Downloadable emoticons for mobile phones; Personal digital assistants [PDAs]; Smartglasses (data processing); Pedometers; Punched card machines for offices; Bathroom scales; Verniers; Electronic notice boards; Virtual reality headsets; Eyepieces; Life saving apparatus and equipment; Goggles; Eyeglasses.

Cl.10; Body rehabilitation apparatus for medical purposes; Body composition monitors; Apparatus for use in medical analysis; Testing apparatus for medical purposes; Surgical robots; Dental apparatus and instruments; Radiotherapy apparatus; Physiotherapy apparatus; Gloves for medical purposes; Feeding bottles; Contraceptives, non-chemical; Surgical implants comprised of artificial materials; Orthopaedic articles; Suture materials; Medical apparatus and instruments; Surgical apparatus and instruments; Diagnostic apparatus for medical purposes.

Cl.35; Advertising; Publicity; Advertising agency services; Presentation of goods on communication media, for retail purposes; Professional business consultancy; Commercial intermediation services; Import-export agency services; Provision of an online marketplace for buyers and sellers of goods and services; Psychological testing for the selection of personnel; Systemization of information into computer databases; Updating and maintenance of data in computer databases; Sponsorship search; Retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies; Retail or wholesale services for pharmaceutical preparations.

Cl.38; Radio broadcasting; Television broadcasting; Message sending; Communications by computer terminals; Providing internet chatrooms; Providing access to databases; Providing online forums; Video-on-demand transmission; Transmission of digital files; Videoconferencing services.

Cl.42; Technological research; Research and development of new products for others; Scientific research; Cosmetic research; Chemical research; Biological research; Medical research; Computer software design; Consultancy in the design and development of computer hardware; Creating and maintaining web sites for others; Software as a service
SaaS; Information technology [IT] consultancy; Cloud computing; Platform as a service [PaaS]; Development of computer platforms; Computer programming in the medical field.

Cl.44; Medical clinic services; Hospital services; Pharmacy advice; Medical assistance; Plastic surgery; Services of a psychologist; Telemedicine services; Health counselling; Medical analysis services for diagnostic and treatment purposes provided by medical laboratories; Rest home services; Nursing home services; Hospice services; Convalescent home services; Beauty salon services; Pet grooming; Gardening; Opticians' services; Rental of sanitary installations; Dietary and nutritional advice.
4494312  30/04/2020
SHENZHEN JANEZ TECHNOLOGY CO., LTD.
5/F Songridingsheng Building, No. 9996 Shennan Road, Nanshan District, Shenzhen, 518057, China

Body Incorporate

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.18: leather, unworked or semi-worked; school bags; leather trimmings for furniture; leather laces; umbrellas; canes; leather leads; goldbeaters’ skin; umbrella or parasol ribs; shopping bags; Trunks [luggage]; pocket wallets

Cl.25: clothing; shawls; scarfs; caps being headwear; trousers; shirts; footwear; hosiery; gloves including those made of skin, hide or fur; girdles; sleep masks; neck scarves [mufflers]; veils [clothing]; cuffs
4495562 04/05/2020
HOME PRODUCT CENTER PUBLIC COMPANY LIMITED
31 PRACHACHUENNORTHABURI ROAD, BANG KHEN SUB-DISTRICT, MUANG NONTHABURI DISTRICT, NONTHABURI PROVINCE, THAILAND
Public Limited Company
Address for service in India/Attorney address:
AROMA VARAN MATHUR
H 187, Sector 63, Noida, 201301
Proposed to be Used
DELHI
Cl.10; 1) Esthetic massage apparatus 2) Massage apparatus 3) Vibromassage apparatus 4) Physiotherapy apparatus 5) Physical exercise apparatus for medical purposes 6) Electric massage chair 7) Foot massager 8) Personal massage apparatus
4495773  05/05/2020
AMBROSSIA CATERING PRIVATE LIMITED
B/101,SAFAL PRIDE, SECTOR 25,NERUL,NAVI MUMBAI-400706.
COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
MUMBAI
Cl.30; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS, FAST FOOD, CAFE; TEMPORARY ACCOMMODATION BEING SERVICES INCLUDED IN CLASS 43.
W. Bälz & Sohn GmbH & Co.
Koepffstrasse 5, 74076 Heilbronn, Germany
A Corporation duly organised and existing under the laws of Germany.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9; Measuring, monitoring and control apparatus, in particular sensors and control instruments, temperature controls, pressure controls, level controls, humidity controls, program controls, thermostats, pressure switches as well as optimization processors for monitoring and control purposes.

Cl.11; Water heating and distribution systems, consisting basically of pipes, reservoirs, valves, pumps, cocks and gates, cooling and chilling systems for building services and industrial purposes as well as control devices and parts thereof for said systems; controlled and uncontrolled electrically or mechanically driven circulator devices, mixer, flow limiting devices and pressure reduction devices; steam, hot water and thermal oil heated heat exchangers; control circuit for building services systems and industrial production plants, consisting of a combination of steam, hot water and thermal oil heated heat exchangers, measuring, monitoring and control apparatus, in particular sensors and control instruments, temperature controls, pressure controls, level controls, humidity controls, program controls, thermostats, pressure switches as well as optimization processors for monitoring and control purposes.

Cl.37; Planning, installing and assembly of water heating and distribution systems, of heating, ventilating and cooling systems as well as other chilling systems for building services and industrial purposes, of control circuits for aforementioned systems as well as of district heating supply systems including house connection units.
CRANK
Priority claimed from 19/03/2020; Application No. : 88840918 ;United States of America
4497007 07/05/2020
Crank Software Inc.
1000 Innovation Dr, Suite 100 Kanata, ON K2K 3E7, Canada
a Canadian Corporation

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
7th Floor, M3M Cosmopolitan Sector 66, Golf Course Extension Road Gurugram – 122001 National Capital Region India

Used Since:01/06/2017

DELHI

Cl.9; software; software for software design; design and development tools for software; software for designing user interfaces, graphical user interfaces, and embedded graphical user interfaces to be embedded in hardware devices

Cl.42; software as a service for design and development of software, user interfaces, graphical user interfaces, and embedded graphical user interfaces to be embedded in hardware devices; software updating services for design and development software; design services for software, user interfaces, graphical user interfaces, and embedded graphical user interfaces to be embedded in hardware devices; updating of software, user interfaces, graphical user interfaces, and embedded graphical user interfaces to be embedded in hardware devices
ABP STUDIOS

4497074  07/05/2020
ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA- 700 001
Private Limited, Body Incorporate

Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.

Proposed to be Used
To be associated with:
2444184, 4219541

KOLKATA

Cl.38; CABLE TELEVISION BROADCASTING; SATELLITE TRANSMISSION; STREAMING OF DATA; VIDEO-ON-DEMAND TRANSMISSION

Cl.41; CINEMA PRESENTATION/ MOVIE THEATRE PRESENTATION; EDUCATION INFORMATION; ENTERTAINMENT SERVICES; ENTERTAINMENT INFORMATION; PRODUCTION OF RADIO AND TELEVISION PROGRAMMES; SCREENPLAY WRITING; FILM PRODUCTION, OTHER THAN ADVERTISING FILMS; PROVIDING FILMS, NOT DOWNLOADABLE, VIA VIDEO-ON-DEMAND SERVICES; MOVIE STUDIO SERVICES; MUSIC COMPOSITION SERVICES; PRODUCTION OF MUSIC; PROVIDING ONLINE VIDEOS, NOT DOWNLOADABLE; SCRIPTWRITING, OTHER THAN FOR ADVERTISING PURPOSES; PRODUCTION OF SHOWS; TELEVISION ENTERTAINMENT; PHOTOGRAPHY; PROVIDING ONLINE MUSIC, NOT DOWNLOADABLE
International Registration designating India
Trade Marks Journal No: 1955, 06/07/2020 Class 1

4495961  23/09/2019
[International Registration No. : 1520358]
ZHANGJIAJIE JIURUI BIOTECHNOLOGY CO. LTD
(SHEXI VILLAGE, YANGHUPING TOWN, YONGDING DISTRICT) ZONE C, ECONOMIC DEVELOPMENT ZONE,
ZHANGJIAJIE CITY 427000 HUNAN PROVINCE China

Proposed to be Used
IR DIVISION
Tannin; tannic acid; gallic acid; industrial use of phenol (terms considered linguistically incorrect by the International Bureau - Rule 13 (2) (b) of the Common Regulations); ether; saponin; ketone; aldehyde; benzene derivative; benzaldehyde.
äKwä

Priority claimed from 20/03/2019; Application No. : 88348278 ;United States of America
4516826    20/09/2019
[International Registration No. : 1527694]
4Life Trademarks, LLC
9850 South 300 West Sandy UT 84070 United States of America

Proposed to be Used
IR DIVISION
Sun creams; sunscreen creams; eye cream; anti-wrinkle creams; wrinkle-minimizing cosmetic preparations for use around eyes; non-medicated eye serums; non-medicated serums for use around eyes; non-medicated anti-aging serums; cosmetic moisturizer for skin near the eyes; beauty serums; make-up preparations; make-up preparations for the face; makeup setting sprays; cosmetic mud masks; cosmetic masks; beauty masks; sheet skin masks; facial masks; facial beauty masks; non-medicated facial serum; non-medicated facial and eye serum containing antioxidants; non-medicated serums for use on skin; non-medicated serums for use on face; SPF sun block lotion; sun-block lotions.
Letique

Priority claimed from 04/07/2018; Application No. : 2018728020; Russian Federation

4517147 30/10/2019

[International Registration No. : 1461074]

Obshchestvo s ogranichennoy otvetstvennostyu "BE FIT"
ul. Gastello, 39, pom. II, kom. 3A RU-107014 Moscow Russian Federation

Proposed to be Used

IR DIVISION

Abrasives; amber [perfume]; descaling preparations for household purposes; antistatic preparations for household purposes; air fragancing preparations; cake flavorings [essential oils]; flavorings for beverages [essential oils]; food flasges [essenced with]; food flavorings; canteen preparations; polished stones; essential oils; perfumery; aromatics; essential oils of cedarwood; essential oils of lemon; essential oils of citron; bergamot oil; gaultheria oil; jasmine oil; lavender oil; almond oil; rose oil; oil of turpentine for degreasing; whiting; cleaning chalk; almond milk for cosmetic purposes; cleansing milk for toilet purposes; musk [perfumery]; soap; deodorant soap; shaving soap; soap for brightening textile; cakes of toilet soap; antiperspirant soap; soap for foot perspiration; almond soap; mint for perfumery; cosmetic kits; emery; nail art stickers; false nails; eau de Cologne; bases for flower perfumes; joss sticks; pastes for razor strops; denticifics; pumice stone; lipstick cases; hydrogen peroxide for cosmetic purposes; breath freshening strips; teeth whitening strips; abrasive cloth; glass cloth [abrasive cloth]; lipsticks; pomades for cosmetic purposes; shaving preparations; cosmetic preparations for baths; bath preparations, not for medical purposes; hair straightening preparations; hair waving preparations; laundry soaking preparations; grinding preparations; smoothing preparations [starching]; color-removing preparations; leather bleaching preparations; polishing preparations; denture polishes; mouthwashes, not for medical purposes; cosmetic preparations for slimming purposes; starch glaze for laundry purposes; furbishing preparations; eye-washes, not for medical purposes; fabric softeners for laundry use; laundry bleach; dry-cleaning preparations; paint stripping preparations; lacquer-removing preparations; make-up removing preparations; floor wax removers [scouring preparations]; varnish-removing preparations; rust removing preparations; nail care preparations; cleaning preparations; preparations for cleaning dentures; wallpaper cleaning preparations; preparations for unblocking drain pipes; chemical cleaning preparations for household purposes; collagen preparations for cosmetic purposes; breath freshening preparations for personal hygiene; laundry preparations; bleaching preparations [decolorants] for household purposes; aloe vera preparations for cosmetic purposes; sunscreen preparations; color-brightening chemicals for household purposes [laundry]; shining preparations [polish]; make-up powder; diamantine [abrasive]; stain removers; nail vanish removers; vaginal washes for personal sanitary or deodorant purposes; scouring solutions; false eyelashes; tissues impregnated with makeup-removing preparations; tissues impregnated with make-up removing preparations; aromatic candles for cosmetic purposes; laundry blueing; turpentine for degreasing; potpourris [fragrances]; bleaching soda; washing soda, for cleaning; bath salts, not for medical purposes; bleaching salts; fumigation preparations [perfumes]; preservatives for leather [polishes]; ammonia [volatile alkali] [detergent]; astringents for cosmetic purposes; eyebrow cosmetics; make-up preparations; sun-tanning preparations [cosmetics]; hair dyes; neutralizers for permanent waving; preparations to make the leaves of plants shiny; cosmetic preparations for eyelashes; cosmetic preparations for skin care; cosmetics; cosmetics for children; cosmetics for animals; mascara; cleansers for intimate personal hygiene purposes, non medicated; douching preparations for personal sanitary or deodorant purposes [toiletries]; detergents, other than for...
use in manufacturing operations and for medical purposes; degreasers, other than for use in manufacturing processes; bleaching preparations [decolorants] for cosmetic purposes; toiletry preparations; antiperspirants [toiletries]; phytocosmetic preparations; talcum powder, for toilet use; cotton sticks for cosmetic purposes; terpenes [essential oils]; emery cloth; cloths impregnated with a detergent for cleaning; henna [cosmetic dye]; shampoos; shampoos for animals [non-medicated grooming preparations]; shampoos for pets [non-medicated grooming preparations]; dry shampoos; sandpaper; soda lye; herbal extracts for cosmetic purposes; extracts of flowers [perfumes]; ethereal essences; badian essence; mint essence [essential oil].
Priority claimed from 04/05/2019; Application No.: 4020190069834; Republic of Korea
4522849 04/11/2019

[International Registration No.: 1528632]

JUNG, JAEHOON
113-109, 30, Dongho-ro 10-gil, Jung-gu Seoul 04593 Republic of Korea

Proposed to be Used

IR DIVISION

Cosmetic preparations for skin care; cosmetics for use on the skin; cosmetics for personal use; make-up; cosmetic
preparations for baths; lotions for cosmetic purposes; cosmetic creams; oils for cosmetic purposes; perfumes; dentifrices
in the form of chewing gum; liquid dentifrices; facial cleansers; hand cleansers; skin cleansers; facial soaps; room
fragrancing preparations; hair shampoo; dry shampoos; hair colorants.
Trade Marks Journal No: 1955, 06/07/2020

Ethereum

4532586  28/10/2019

[International Registration No.: 1397116]

Kushvara Oleh Mykhailovych
vul. Oleny Telihy, 35 kv. 146, m. Kyiv 04086 Ukraine

Proposed to be Used

IR DIVISION

Cl.3; Cosmetics; soap; toiletry preparations; perfumes.
Priority claimed from 27/03/2019; Application No. : 88358852 ;United States of America
4529063  08/08/2019
[International Registration No. : 1531259]

Swift Biosciences, Inc.
674 S. Wagner Road Ann Arbor MI 48103 United States of America

Proposed to be Used

IR DIVISION

Chemical reagents for medical purposes; diagnostic preparations for medical purposes; and biotechnology kits for use in preparing samples for gene sequencing (terms considered too vague in the opinion of the International Bureau - Rule 13 (2) (b) of the Regulations).
Priority claimed from 11/04/2019; Application No. : 88381004 ;United States of America
4503740    11/10/2019
[International Registration No. : 1523608]

Dynabrade, Inc.
8989 Sheridan Drive Clarence NY 14031 United States of America

Proposed to be Used

IR DIVISION

Portable and bench mounted powered abrasive belt tools; stationary powered abrasive belt machines; portable powered
die grinders; portable powered disc Sanders; wet Sanders; random orbital Sanders and sander-polishers; portable powered
abrasive and polishing wheel and brush tools; coil polishing machines; portable powered drills; portable powered
reciprocating and rotary filing tools; bench mounts for powered tools; parts for powered abrasive belt tools, namely,
contact arms, contact wheels, platen pads, guide wheels and pneumatic wheels for mounting abrasive belts; guards for
abrasive wheels (Terms too vague in the opinion of the International Bureau - Rule 13 (2) (b) of the Common Regulations);
shrouds for portable powered Sanders; abrasive and polishing disc mounting pads (Terms too vague in the opinion of the
International Bureau - Rule 13 (2) (b) of the Common Regulations); drill chucks and collets; drill bits for portable tools;
portable vacuum dust collector for powered grinding and sanding tools; arbors (Terms too vague in the opinion of the
International Bureau - Rule 13 (2) (b) of the Common Regulations), mandrels, threaded adapters, saw blades for portable
powered tools, air line filters, regulators and lubricators for use with portable powered tools; rotary and random orbital
sanding heads; bench mounted edge sanding machines; portable powered wheel grinders and polishing tools; portable
powered buffing tools; replacement parts for pneumatic motors of portable powered tools; portable, powered sanding
tools for contoured surfaces; portable and floor mounted powered descaling tools; and portable, pneumatic cut-off wheel
tools.
4503897    23/10/2019
[International Registration No. : 1523642]
Yangzhou Gaobiao Machinery Co., Ltd
Tangzhuang Town, Gaoyou City 225600 Jiangsu Province China
Proposed to be Used
IR DIVISION
Hydraulic machines and apparatus; valves [parts of machines]; pumps [machines]; pneumatic machines and apparatus; hydraulic valve actuators; conveyors [machines]; pneumatic transporters; mine drainage pump; oil pump for petroleum; taps [parts of machines, engines or motors].
Guoji Casting and Forging Machinery Co., Ltd
001, No. 500, Fenghuang Road, Changqing District, J inan City 250000 Shandong Province China

Proposed to be Used

IR DIVISION

CNC grinding machine (metal processing machinery); hydraulic press (metalworking machinery); CNC laser welding machine; foundry machines; metalworking machines; casting machines; casting equipment; CNC turret punch; CNC laser cutting machines.
Jiangsu Automation Research Institute
No. 18, Shenghu Road, Lianyungang City Jiangsu Province China

Proposed to be Used
IR DIVISION

Electric machinery for the chemical industry; slag sieve (machine); drilling machine for mines; drilling rig; mine working machines; extractive machines; bulldozer; mechanical shovels; excavators; lifting apparatus; handling apparatus for loading and unloading; wind-powered installations for generating electricity; wind turbine and its accessories; wind power generation equipment; vibratory screen separators; filter; sieve machine; mold press processing machine; plastic granulator; injection molding machine; electronic molding machine (plastic printing surface treatment); processing plastic molds; plastic wire winding machine; glass processing machine; glass industrial machinery and equipment (including daily glass machinery); glass cutting machine; petrochemical equipment; automatic handling machines [manipulators]; robot (mechanical); gear devices for machines; machines for linking devices; ore treatment machinery; machines for geological exploration; automatic electrostatic paint sprayers; drilling rig (floating or non-floating); oil exploitation; machinery and equipment for the oil refining industry; machine tool clamping device; mining and mineral processing machinery and equipment.
PENTHEON

Priority claimed from 03/06/2019; Application No.: 01396760; Benelux
4519739  31/10/2019
[International Registration No.: 1530730]
Holmatro N.V.
Lissenveld 30 NL-4941 VL Raamsdonksveer Netherlands

Proposed to be Used

IR DIVISION

Handheld and portable hydraulic pumps; mechanical power operated hydraulic pumps; petrol operated hydraulic pumps;
electric power operated hydraulic pumps; battery powered operated hydraulic pumps; diesel engine operated hydraulic
pumps; air powered hydraulic pumps; all aforementioned pumps for tools and equipment to be used with rescue
operations; pneumatic, mechanic, electric or battery operated hydraulic equipment to be used with rescue operations;
hydraulic tools and hydraulic instruments to be used with rescue operations; hydraulic cutters for cutting through motor
vehicles or gaining access to buildings, mines, constructions or vessels in a rescue situation; hydraulic spreaders
for spreading portions of motor vehicles, buildings, mines, constructions or vessels in a rescue situation; hydraulic
cutters for cutting through motor vehicles or gaining access to buildings, mines, constructions or vessels in a rescue
situation; hydraulic cutters for cutting padlocks and chains; hydraulic wedges and lifters for gaining access to a
building; hydraulic mechanical power operated jacks; hydraulic hoisting and lifting equipment, namely, electric and pneumatic hoists, and
power operated lifting instruments; couplings, coupling pieces being sold as part of machines, namely pneumatic, electric
or battery operated hydraulic equipment and hydraulic tools to be used with rescue operations; couplings, coupling pieces
and metal flanges made from metal and sealing caps of metal for use with pneumatic, electric or battery operated hydraulic
equipment and hydraulic tools to be used with rescue operations; hydraulic jacking cushions [other than hand tools],
whether or not using air.
Priority claimed from 03/06/2019; Application No. : 01396764 ; Benelux
4523015  31/10/2019
[International Registration No. : 1530945]
Holmatro N.V.
Lissenveld 30 NL-4941 VL Raamsdonksveer Netherlands

Proposed to be Used

IR DIVISION
Handheld and portable hydraulic pumps; mechanical power operated hydraulic pumps; petrol operated hydraulic pumps;
electric power operated hydraulic pumps; battery powered operated hydraulic pumps, diesel engine operated hydraulic
pumps; air powered hydraulic pumps; all aforementioned pumps for tools and equipment to be used with rescue
operations; pneumatic, mechanic, electric or battery operated hydraulic equipment to be used with rescue operations;
pneumatic, mechanic, electric or battery operated hydraulic tools and hydraulic instruments to be used with rescue
operations; hydraulic cutters for cutting through motor vehicles or gaining access to buildings, mines, constructions or
vessels in a rescue situation; hydraulic spreaders for spreading portions of motor vehicles, buildings, mines,
constructions or vessels in a rescue situation; hydraulic tools for pushing, stabilization or spreading portions of motor
vehicles, buildings, mines, constructions or vessels in a rescue situation; hydraulic lifting cylinders, hydraulic lifting pads
and hydraulic lifting bags for lifting loads in rescue situations; hydraulic combi-tools for cutting, spreading, squeezing,
breaching and pulling parts of motor vehicles, buildings, mines, constructions or vessels in a rescue situation; hydraulic
rams for spreading apart portions of motor vehicles, buildings, mines, constructions or vessels in a rescue situation;
hydraulic concrete crushers; hydraulic struts for stabilization and maintaining spacing in motor vehicles, buildings, mines,
constructions or vessels in a rescue situation; hydraulic extension tools for extending, stabilization and maintaining
spaces within vehicles, buildings or constructions; handheld and portable hydraulic systems to be used with rescue
operations consisting of the aforementioned cutting, spreading, squeezing, pulling, ramming, lifting, strutting, extending,
pushing, crushing concrete, stabilization tools, equipment or instruments with an integrated battery power operated
hydraulic pump; hydraulic door breaching devices for gaining access to a door and spreading a door of a building;
hydraulic cutters for cutting padlocks and chains; hydraulic wedges and lifters for gaining access to a building; hydraulic
mechanical power operated jacks; hydraulic hoisting and lifting equipment, namely, electric and pneumatic hoists, and
power operated lifting instruments; couplings, coupling pieces being sold as part of machines, namely pneumatic, electric
or battery operated hydraulic equipment and hydraulic tools to be used with rescue operations; couplings, coupling pieces
and metal flanges made from metal and sealing caps of metal for use with pneumatic, electric or battery operated hydraulic equipment and hydraulic tools to be used with rescue operations; hydraulic jacking cushions [other than hand tools], whether or not using air.
Proposed to be Used
IR DIVISION
Boiler control instruments; thermostats; water meters; oil meters; gas meters; regulating apparatus, electric; electric installations for the remote control of industrial operations; automatic indicators for power station; instrument element and instrument dedicated material (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); electric apparatus for commutation.
Transformers; conductors, electric; potentiometer; semi-conductor devices made from resistance materials; voltage regulators; high voltage explosion protection device; optical fibers [light conducting filaments]; integrated circuits; remote control apparatus; fluorescent screens.
4516939 01/11/2019

[International Registration No. : 1529137]

Beijing Smartmi Technology Co., Ltd.
11th/F, Office Building, Huarun Rainbow City, No. 68, Qinghezhongjie, Haidian District Beijing China

Proposed to be Used

IR DIVISION

Electric fans for personal use; air humidifiers; radiators, electric; air purifying apparatus and machines; air-conditioning installations; toilet seats; table lamps; household electric kettle; refrigerators; water fountain; ventilation [air-conditioning] installations and apparatus; toilets [water-closets].
4504009  31/10/2019
[International Registration No. : 1524191]
HENAN GREENSHIP GARDEN SUPPLIES CO., LTD
500m, The Southern Suburbs Of Yuzhou 461670 Henan Province China

Proposed to be Used
IR DIVISION
Buckets of woven fabric; imitation porcelain; imitation pottery; holders for flowers and plants [flower arranging]; flower pots; domestic baskets; dustbins; cleaning instruments [hand-operated]; daily enamel plastic utensils (including basins, bowls, plates, pots, cups); indoor terrariums [plant cultivation].
Priority claimed from 12/06/2019; Application No. : 88470870 ;United States of America

4430560 05/12/2019

[International Registration No. : 1510382]

GUESS? IP HOLDER L.P.
1444 South Alameda Street Los Angeles CA 90021 United States of America

Address for service in India/Attorney address:

L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Proposed to be Used

IR DIVISION

Men”s, women”s, boys”, girls”, and infants” apparel, namely, underwear, footwear, swimwear, caps, headwear, pajamas, hosiery, gloves, belts, socks, shorts, t-shirts, sweatpants, sweatshirts, knit tops, skirts, pants, trousers, sweaters, jeans, dungarees, vests, coats, jackets, dresses, scarves, blouses, cardigans, gowns, golf shirts, jogging suits, turtlenecks, polo shirts; women”s panties, bras, lingerie, tank tops, crop tops, bustiers, camisoles, tap pants, rompers and teddies; infants” coveralls.
Priority claimed from 28/10/2019; Application No. : 4040715 ;Spain
4513453  28/10/2019
[International Registration No. : 1526998]
Carolina MARIN MARTIN
C/ Virgen de los Rosales, 48 E-28023 Madrid Spain

Proposed to be Used
IR DIVISION
Clothing, footwear, headwear; bandanas [neckerchiefs]; headbands [clothing]; boots; socks; footwear for sports; sports jerseys; sports shirts without sleeves; vests; stuff jackets; combinations [clothing]; neckties; skirts; caps; leotards; leggings; trousers; pocket squares; pajamas; hosiery; clothing for gymnastics; sandals; suits; uniforms; clothing; visors for caps, sports shoes; shoes.

PUEDO PORQUE PIENSO QUE PUEDO
I CAN BECAUSE I BELIEVE I CAN
我能因为我觉得我能
Jindefu 金德福

4507576  02/10/2019
[International Registration No.: 1525581]

CHAOZHOU CHAO’AN JINDEFU FOOD CO., LTD.
QIQIAO INDUSTRIAL ZONE, WENLI VILLIAGE, ANBU TOWN, CHAO’AN DISTRICT, CHAOZHOU CITY GUANG DONG PROVINCE China

Proposed to be Used

IR DIVISION

Rice; soya sauce; coffee; sugar; loquat leaf extract; soyabean flour; corn flakes; rice cakes; leaven; beer vinegar; cereal-based snack food; husked oats; Chinese rice pudding; mooncake; tea-based beverages; pastries; ice cream; rice-based snack food; shrimp tasted cereal bars; almond paste; frozen yogurt [confectionery ices]; starch for food; husked barley; muesli; sugar candy bird's nest; soya flour; peanut confectionery; chocolate-based beverages; cereal preparations; condiments; convenience noodle; aromatic preparations for food; confectionery; sushi; tea; fruit jellies [confectionery]; candy; honey; gluten prepared as foodstuff; biscuits; ricefruit [puffed food].
4526054  22/10/2019

[International Registration No.: 1532611]

SUZhou WANSHEN FLOUR PRODUCTS Co., LTD.
No.99 Renhe South Road, Dongshili Recycling Economy Park, Suzhou 234000 Anhui China

Proposed to be Used

IR DIVISION

Gluten prepared as foodstuff; wheat flour; edible flour; flour preparations for food; cereal preparations; dried noodles; instant noodles; husked barley; macaroni.
YELLOW ROSE

4493851  29/10/2019

[International Registration No. : 1524235]

Yellow Rose Distilling, LLC
1224 N. Post Oak, Suite 100 Houston TX United States of America

Proposed to be Used
IR DIVISION

Alcoholic beverages (except beers); whisky.
Koupang

Priority claimed from 05/11/2019; Application No. : 4020190169736 ;Republic of Korea
4513755  07/11/2019
[International Registration No. : 1528195]
Coupang Corp.
18th Floor (Sincheon-dong), 570 Songpa-daero, Songpa-gu Seoul Republic of Korea

Proposed to be Used

IR DIVISION
Administration of consumer loyalty programs; sales promotion through customer loyalty programs; advertising; marketing services; organization of customer loyalty programs for commercial, promotional or advertising purposes; organisation of events for commercial, promotional or publicity purposes; organization and management of customer loyalty programs for commercial, promotional or advertising purposes; administration of incentive award programs to promote the sale of the goods and services of others; affiliate marketing; promoting the goods and services of others by means of a loyalty rewards card scheme; online advertising on a computer network; advertising agency services, namely, promoting the goods and services of others by distributing coupons; publicity; demonstration of goods; presentation of goods on communication media, for retail purposes; leasing of advertising space on web sites; promoting the goods and services of others by distributing coupons; sales promotion through the provision of coupons; advice in the field of business management and marketing; advertising and commercial information services via the internet; cost price analysis of logistics; business consultancy in connection with logistic chain analysis and counterfeit detection; inventorying merchandise; consumer research; providing information about commercial business and commercial information agency services via the global computer network; providing consumer information relating to goods and services; services for provision of foreign trade information; price comparison services; business appraisals and evaluations in business matters; providing of business information; evaluations relating to commercial matters; contracts for the purchase and sale of goods for others; business intermediary services for the sale and purchase of goods and services; commercial information and advice for consumers in the choice of products and services; commercial administration of the licensing of the goods and services of others; providing of product information including cost and shop information; providing recommendations of products and services to consumers for commercial purposes; commercial information and advice for consumers; online trading services, namely, business evaluation relating to online buyers and sellers; provision of commercial information from on-line databases; business administration in the field of transport and delivery; procurement of contracts for the purchase and sale of goods and services; business administration and office work; employment hiring, recruiting, placement, staffing and career networking services; providing of job information; database management; import-export agency services; administrative services relating to customs clearance; administrative processing of purchase orders; administrative processing of goods delivery services; ordering services of goods delivery for others; auctioneering; auctioneering provided on the internet; telephone answering services; subscription to an information media package; online retail store services featuring nutraceuticals for use as dietary supplements; online retail store services featuring medicines for animals; online retail store services featuring sanitary preparations for medical use; online retail store services featuring medicines for human purposes; online retail store services featuring health supplement food based on dried fish and shellfish; retail store services featuring pharmaceuticals; retail store services featuring preserved, dried and cooked fruit and vegetables; retail store services featuring cereal-based processed products; retail store services featuring fruit beverages and fruit juices; retail store services featuring polished cereals; retail store services featuring tofu; retail store services featuring fodder; retail store services featuring flour for food; retail store services featuring fresh fruit; retail store services featuring fresh vegetables; retail store services featuring processed vegetable products; online retail store services featuring preserved, frozen, dried and cooked fruits and vegetables; online retail store services featuring dried cooked-rice; online retail store services featuring baby food made from agricultural products; online retail store services featuring grains [cereals]; online retail store services featuring baby food made from aquatic products; online retail store services featuring fresh fruits and vegetables; online retail store services featuring pet food; online retail store services featuring dietetic foods adapted for infants; online retail store services featuring baby food made from livestock products; online retail store services food for babies; online retail store services featuring instant or pre-cooked soup; retail store services featuring prepared side dishes consisting primarily of meat, fish, poultry or vegetable; retail store services featuring confectionery; retail store services featuring rice cakes; retail store services featuring sugar for food; retail store services featuring sauces; retail store services featuring edible salt; retail store services featuring soy sauce and soy bean paste; retail store services featuring spices; retail store services featuring chemical seasoning; retail store services featuring waters
[beverages]; retail store services featuring tea; retail store services featuring tea-based beverages; retail store services featuring vegetable juices [beverages]; retail store services featuring soft drinks; retail store services featuring coffee-based beverages; retail store services featuring processed egg foodstuffs; retail store services featuring eggs; retail store services featuring oils and fats for food; retail store services featuring meat; retail store services featuring milk products; retail store services featuring processed meat products; retail store services featuring preserved fish and shellfish; retail store services featuring fresh seaweeds; retail store services featuring processed seaweed products; retail store services featuring babies’ bottles; retail store services featuring cosmetics; retail store services featuring cleaning preparations; retail store services featuring dentifrices; retail store services featuring cleaning tools and washing utensils, other than electric; retail store services featuring tableware; retail store services featuring toilet paper; retail store services featuring stationery; retail store services featuring bags; retail store services featuring purses; retail store services featuring furniture; retail store services featuring footwear; retail store services featuring electric audio and visual apparatus and instruments; retail store services featuring toys; online retail store services featuring toys; online retail store services featuring clothing; online retail store services featuring decorative articles for the hair; online retail store services featuring caps [headwear]; online retail store services featuring necklaces; online retail store services featuring bath linen, except clothing; online retail store services featuring sponges for scrubbing the skin; online retail store services featuring rings [jewelry]; online retail store services featuring protective clothing; online retail store services featuring ornaments [jewelry]; online retail store services featuring gloves for protection against accidents; online retail store services featuring under garments; online retail store services featuring safety goggles; online retail store services featuring masks for medical purposes; online retail store services featuring belts [clothing]; online retail store services featuring cuff links; online retail store services featuring helmets; online retail store services featuring interior decoration fabrics; purchasing agency services for downloadable coupon; purchasing agency services for printed coupons; purchasing agency services for electronic coupons; purchasing agency services for tickets; online retail store services featuring downloadable electronic books; online retail store services featuring downloadable electronic periodicals; online retail store services featuring books; retail services of discount coupons through Internet; retail services provided by hypermarket services; supermarkets; retail and wholesale services through a comprehensive shopping mall by internet; business intermediary services relating to mail order by telecommunications; retail convenience stores; retail department store services.
KEPPEL LAND PLATFORM SERVICES PTE. LTD.
1 Harbourfront Avenue, 18-01 Keppel Bay Tower Singapore 098632 Singapore

Proposed to be Used
IR DIVISION

Business information services; rental of office equipment in co-working facilities; business networking services; registered office services; rental of office equipment; computerised office management; recruiting of office support staff; company office secretarial services; office machines and equipment rental; office management services for others; rental of office machinery and equipment; management of business offices for others; office administration services for others; office support staff recruitment services; hiring of machines or apparatus for offices; appointment reminder services [office functions]; appointment scheduling services [office functions]; transcription of communications [office functions]; rental of office equipment in co-working facilities; filing documents or magnetic-tapes [office functions]; mail sorting, handling and receiving [office functions]; providing information, including online, about advertising, business management and administration & office functions; business consultancy and advisory services; business management consultancy services; business secretarial services; reception services for visitors in buildings (term considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations); business auditing; business assistance, management and administrative services.
West Arrow

4492620   11/10/2019
[International Registration No. : 1520367]

JR CAP LIMITED
6 The Avenue, Sneyd Park Bristol BS9 1PA United Kingdom

Proposed to be Used

IR DIVISION
Financial services, financial and economic research (term considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations).
Priority claimed from 08/06/2019; Application No. : 88465009 ;United States of America

4425187 06/12/2019

[International Registration No. : 1510488]

WORLD CUBE ASSOCIATION
5042 Wilshire Blvd. 43206 Los Angeles CA 90036 United States of America

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used

IR DIVISION
Organizing events in the nature of competitions for mechanical puzzles that are operated by twisting groups of pieces, twisty puzzles, or combination puzzles; Providing a website featuring information in the fields of mechanical puzzles that are operated by twisting groups of pieces, twisty puzzles, or combination puzzles; Providing a website featuring information regarding competitions for mechanical puzzles that are operated by twisting groups of pieces, twisty puzzles, or combination puzzles; Providing a website featuring event results and competitive player rankings for competitions for mechanical puzzles that are operated by twisting groups of pieces, twisty puzzles, or combination puzzles; encouraging participation in fields of mechanical puzzles that are operated by twisting groups of pieces, twisty puzzles, or combination puzzles by establishing rules and providing governance for the competitions.
Omni Arena

Priority claimed from 05/08/2019; Application No. : 88567476 ;United States of America

4497813   05/10/2019
[International Registration No. : 1522226]

Virtuix Holdings, Inc.
Suite H 1826 Kramer Lane Austin TX 78758 United States of America

Proposed to be Used

IR DIVISION

Entertainment services, namely, providing virtual environments in which users can interact for recreational, leisure or entertainment purposes; gaming services in the nature of virtual reality optimized platforms; virtual reality arcade services; entertainment in the nature of optimized spaces for virtual reality games; entertainment in the nature of virtual reality games; entertainment services in the nature of virtual reality optimized attractions; entertainment services, namely, providing temporary use of non-downloadable electronic games; providing a computer game for use network-wide by network users; providing a web-based system and on-line portal for customers to participate in on-line gaming, operation and coordination of game tournaments, leagues and tours for recreational computer game playing purposes (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); virtual reality game services provided on-line from a computer network.
Clash of Decades

4507762  10/09/2019

[International Registration No. : 1525659]

Clash of Decades
Overtoom 260 H NL-1054 JB Amsterdam Netherlands

Proposed to be Used

IR DIVISION

Game services provided on-line from a computer network; television entertainment; providing television programmes, not downloadable, via video-on-demand transmission services.
SHAPE SECURITY, INC.
2755 Augustine Drive, 8th Floor Santa Clara CA 95054 United States of America

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

IR DIVISION
Computer software as a service (SAAS) services featuring software for use by others for detecting, monitoring, and preventing network security risks and privacy risks; software as a service (SAAS) services featuring software for use by others featuring software for protecting and securing websites; software as a service (SAAS) services featuring software for use by others featuring software for preventing network attacks and network security breaches; software as a service (SAAS) services, namely, providing machine learning based security and threat detection to users seeking to protect and secure computer systems.
Priority claimed from 11/04/2019; Application No. : 4014875 ;Spain
4496600   10/10/2019
[International Registration No. : 1521108]
GRUPO AGROTECNOLOGÍA S.L.
Poligono Puente Alto Parcela 57 E-03300 Orihuela Alicante Spain

Proposed to be Used
IR DIVISION
Scientific and technological services, as well as associated research and design services; industrial analysis and research services; design and development of computer equipment and software.
KVH WATCH

Priority claimed from 19/04/2019; Application No. : 88394007 ;United States of America
4511643  13/09/2019
[International Registration No. : 1527164]

KVH Industries, Inc.
50 Enterprise Center Middleton RI 02842 United States of America

Proposed to be Used

IR DIVISION

Providing an IoT service for monitoring, controlling, accessing, supporting and optimizing the performance and condition of marine vessels, marine equipment, and marine machinery (terms considered too vague by the International Bureau - rule 13 (2) (b) of the Common Regulations).
Priority claimed from 31/10/2019; Application No. : 40201923792S ;Singapore
4428601    20/12/2019
[International Registration No. : 1511303]
CAPITAL LINE UNIVERSAL PTE. LTD.
6 Temasek Boulevard, 09-05 Suntec Tower Four SINGAPORE 038986 Singapore
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used
IR DIVISION
Booking of hotel accommodation; agency services for booking hotel accommodation; hotel information; hotel reservation services; hotel services; hospitality services [provision of temporary accommodation]; providing banquet and social function facilities for special occasions; provision of hotel venues for business exhibitions, business fairs, conferences, congresses, lectures and meetings; providing hotel accommodation; arranging hotel accommodation; hotel accommodation reservation services; providing information, including online, about services for providing food and drink, and temporary accommodation; provision of information relating to hotels, holiday resorts and holiday apartments; provision of information relating to the availability of accommodation; provision of information relating to the booking of accommodation; providing online information relating to hotel reservations; providing temporary accommodation; arranging of temporary accommodation; rental of temporary accommodation; provision of conference, exhibition and meeting facilities; provision of facilities for conventions; resort hotel services; bar services; bistro services; cafe services; catering services; catering services and restaurant services for hotels, resorts and holiday apartments; cocktail lounge services; hospitality services [provision of food and drink]; preparation of food and beverages; provision of food and drink; restaurant information services; restaurant reservation services; restaurant services; snackbar services; takeaway food and drink services; wine bars; wine club services [provision of drink].
Good Times, Do Good

Priority claimed from 14/11/2019; Application No. : 40201924694R ;Singapore 4428610 20/12/2019

[International Registration No. : 1511315]

CAPITAL LINE UNIVERSAL PTE. LTD.
6 Temasek Boulevard, 09-05 Suntec Tower Four SINGAPORE 038986 Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

IR DIVISION

Booking of hotel accommodation; agency services for booking hotel accommodation; hotel information; hotel reservation services; hotel services; hospitality services [provision of temporary accommodation]; providing banquet and social function facilities for special occasions; provision of hotel venues for business exhibitions, business fairs, conferences, congresses, lectures and meetings; providing hotel accommodation; arranging hotel accommodation; hotel accommodation reservation services; providing information, including online, about services for providing food and drink, and temporary accommodation; provision of information relating to hotels, holiday resorts and holiday apartments; provision of information relating to the availability of accommodation; provision of information relating to the booking of accommodation; providing online information relating to hotel reservations; providing temporary accommodation; arranging of temporary accommodation; rental of temporary accommodation; provision of conference, exhibition and meeting facilities; provision of facilities for conventions; resort hotel services; bar services; bistro services; café services; catering services; catering services and restaurant services for hotels, resorts and holiday apartments; cocktail lounge services; hospitality services [provision of food and drink]; preparation of food and beverages; provision of food and drink; restaurant information services; restaurant reservation services; restaurant services; snackbar services; takeaway food and drink services; wine bars; wine club services [provision of drink].
CMA CGM

2710928  02/10/2013
[International Registration No.: 1191384]
CMA CGM
4 Quai d'Arenc F-13002 MARSEILLE FR
Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
To be associated with:
1408620, 1561284, 1838918, 2377422, 2548089

IR DIVISION
Cl.12: Ships, trailer hitches for vehicles, ferry boats, boats, ships' hulls, boat hooks, steering gear for ships, disengaging gear for boats, inclined ways for boats, screw-propellers for boats, small boats, barges, launches, pontoons, vehicles for locomotion by water.

Cl.37: Fitting out, namely on-board installation in a ship of all equipment necessary for the respective type of navigation; repair and maintenance of transport containers; repair and maintenance of ships.

Cl.39: Lighterage services; boat transport; river transport; freighting; packing, packaging of goods; wrapping (packaging) of goods; freight forwarding; delivery of goods; parcel delivery; navigation services; warehousing of goods and containers; rental of storage containers; freight, transport brokerage; shipbrokerage; information on transport and storage; loading and unloading of goods; storage of goods; international and multi-modal maritime transport of containers, loading, unloading of ships, namely navigation and freight services; consignment of goods, warehousing of goods with a view to the reservation or guarding thereof, prior or subsequent to land haulage or other means of transport; services for the transport of goods; transport of passengers by ship, boat, pleasure boat, reservation of seats for travel, escorting of travellers; arranging cruises and excursions; arranging of tours; sightseeing; tourist agencies (excluding reservation of accommodation in hotels and boarding houses); taxi services, vehicle rental; sightseeing; organization of excursions; logistical services relating to the transport of goods and travelers; information on the transport of passengers and goods; travel information.
Rutronik

4412082  19/11/2019
[International Registration No.: 1298027]
RUTRONIK ELEKTRONISCHE BAUELEMENTE GMBH
Industriestraße 2 75228 Ispringen Germany
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
IR DIVISION
Cl.9; Electromechanical components; electronic components, light diodes, light emitting diode displays.
Cl.35; Professional business consultancy and business organizational consultation regarding the sale and purchase of products, advertising, wholesale and retail services in relation to electrotechnical and electronic apparatus, apparatus and instruments and parts thereof, EDV hardware and parts thereof, electronic components, data processing apparatus and programs; business administration and business consultancy and advisory services concerning the introduction of reusable packages for electronic components; consulting in the field of process cost optimization in warehousing; organizational and business administration of warehouses for others, organizational and business administration of inventory.
Cl.38; Interchange of information and data between computer systems for warehousing concerning accounting and order processing.
Cl.39; Storage; repackaging and packaging of goods; services to affix labels to product packages; services relating to the inspection of goods before warehousing; transport, transport of goods.
Cl.41; Training and instructional seminars in the field of electrical engineering and electronics, organization and arranging of conferences, congresses, symposia relating to electrical engineering, electronics and transport concerning manufacturing processes.
Cl.42; Engineering services in the field of electronic engineering and electronics.
WALTERSCHEID

Priority claimed from 20/03/2019; Application No. : 30 2019 006 465 ;Germany
4412202  16/09/2019
[International Registration No. : 1509380]
Walterscheid GmbH
Hauptstrasse 150 53797 Lohmar Germany

Proposed to be Used

IR DIVISION

Cl.7; Machine couplings and transmission components, except for land vehicles; couplings except for land vehicles; couplings for agricultural implements; components, spare parts and accessories for all the aforesaid goods included in this class; agricultural implements, except manually operated hand tools; lifting apparatus and mountings for attachments of tractors; control units for such lifting apparatus for attachments of tractors; drive shafts, universal joint shafts, double-joint shafts, cardan shafts, joints, joint forks, constant velocity joints, cardan shafts, cardan joints, universal joints, universal joint yokes, aforesaid goods for machines, components and spare parts of the aforesaid goods; shafts [machine parts]; clutches and components and spare parts thereof, except for land vehicles; drive shafts, joints, couplings, overload and freewheel couplings, gearboxes, all for machine-driven agricultural implements and agricultural machines, components and spare parts of the aforesaid goods; gearboxes for machines and components and spare parts thereof; couplers for connecting machine-driven agricultural implements or non-mechanically driven agricultural implements to each other as well as components and spare parts thereof, in particular coupling frames, lower links, upper links, coupling hooks, lateral struts, lateral stabilizers, spacers, lifting struts, ball guide cones; universal joint shaft couplers for connecting machine-driven agricultural implements to each other; protective devices for universal joint shafts, shafts, gearboxes and couplings for machine-driven agricultural implements, in particular guard tubes, protective covers, guard cones, safety shields; drives and components and spare parts thereof for machines, in particular for work machines as well as for agricultural and construction machines; hydraulic pumps, hydraulic cylinders, hydraulic valves and hydraulic engines for machines, in particular for work machines as well as for agricultural and construction machines.

Cl.8; Hand-operated assembly tools.

Cl.9; Measuring devices and display units for tractors and machine-driven agricultural implements, namely torque measuring hubs, speed sensors, position sensors, load indicators and overload warning devices; gauges [measuring instruments].

Cl.12; Couplings and transmission components for land vehicles; couplings for land vehicles; components, spare parts and accessories for all the aforesaid goods included in this class; connecting pieces for use with couplings for land vehicles; trailer hitches for vehicles, in particular tractors and utility vehicles; attachment devices for tractors and utility vehicles; trailers [vehicles]; locking mechanisms and hold-down clamps for trailer hitches for vehicles; drive shafts, universal joint shafts, double-joint shafts, cardan shafts, joints, joint forks, constant velocity joints, cardan shafts, cardan joints, universal joints, universal joint yokes, aforesaid goods for vehicles, components and spare parts of the aforesaid goods; shafts for vehicles; clutches and components and spare parts thereof for land vehicles; drive shafts, engine mounts and thrust bearings for boats; universal joint shafts, joints, couplings, overload and freewheel couplings, gearboxes, all for land vehicles, components and spare parts of the aforesaid goods; couplers for connecting tractors to machine-driven agricultural implements or non-mechanically driven agricultural implements as well as components and spare parts thereof, in particular coupling frames, lower links, upper links, coupling hooks, lateral struts, lateral stabilizers, spacers, lifting struts, ball guide cones; universal joint shaft couplers for connecting tractors and machine-driven agricultural implements; protective devices for universal joint shafts, gearboxes and couplings for tractors, in particular guard tubes, protective covers, guard cones, safety shields; drives as well as components and spare parts thereof for tractors, for self-propelling work machines as well as for self-propelling agricultural and construction machines; hydraulic pumps, hydraulic cylinders, hydraulic valves and hydraulic engines for tractors, self-propelling work machines as well as for self-propelling agricultural and construction machines.

Cl.37; Maintenance, servicing, repair, overhaul and reconditioning of components and accessories of agricultural machines, agricultural implements and tractors; maintenance, servicing, repair, overhaul and reconditioning of transmission components, drive units and drive lines of machines, machine-driven implements and vehicles; installation of transmission components, drive units and drive lines; installation of components and accessories of agricultural machines, agricultural implements and tractors; maintenance, servicing, repair, overhaul, reconditioning and installation of transmission shafts, universal joint shafts, gearboxes and individual parts thereof.

Cl.42; Technological services and design relating thereto; industrial analyses; technical planning and consultancy;
technological consultancy services; design and development of drive shafts, cardan shafts and drive line sections of universal joint shafts; consultancy services in the field of drive technology; technological analyses; technical surveillance; inspection, in particular of drive shafts, universal joint shafts, gearboxes, drive units and drive lines and their individual parts; engineering services.
4425074  23/12/2019
[International Registration No. : 1511045]
BEIJING AUTOMOTIVE GROUP CO., LTD
NO.99 SHUANGHE STREET, SHUNYI DISTRICT BEIJING CITY China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

IR DIVISION

Cl.12; Rolling stock for railways; locomotives; tractors; electric vehicles; cars; engines for land vehicles; propulsion mechanisms for land vehicles; vehicle chassis; gear boxes for land vehicles; automobiles; air vehicles; aeroplanes; aeronautical apparatus, machines and appliances; vehicles for locomotion by land, air, water or rail.

Cl.37; Building construction supervision; repair information; building of fair stalls and shops; electric appliance installation and repair; vehicle maintenance; vehicle service stations [refueling and maintenance]; vehicle washing; vehicle breakdown repair services; shipbuilding; retreading of tires; airplane maintenance and repair.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

Priority claimed from 29/05/2019; Application No.: 4555633; France
4425328 07/11/2019

[International Registration No.: 1510727]
BEL
2 allée de Longchamp F-92150 SURESNES France

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

IR DIVISION

Cl.29; Eggs, milk (in all its forms), butter, cream, cheese and specialty cheese products, yogurts, lactic proteins and whey and other dairy products; milk-based beverages; preserved, dried, cooked, frozen and prepared fruits and vegetables; jellies, jams; compotes; fruit purée; marmalades; crystallized fruits; candied fruits; dried fruits; glazed fruits; fruit-based snack food; desiccated coconut; raisins; fruit peel; fruit salads, fruits in syrup; fruit pulp; fruit slices; fruit preserved in alcohol; fruit spreads; yogurts; drinking yogurts; fruit yogurts and flavored yogurts; stirred yogurts.

Cl.30; Coffee; tea; cocoa; sugar; rice; tapioca; sago; coffee substitutes; flours; cereal preparations; bread; pastry; confectionery; edible ices; honey; golden syrup; salt; mustard; spices; ice for refreshment; gruel, with a milk base, for food; frozen yogurt [confectionery ices]; baking powder; yeast; vinegars; sauces [condiments].
Cl.35; Sale of foodstuffs; retailing or wholesaling of eggs, milk [in all its forms], butter, cream, cheese and cheese specialties, yogurt, milk and whey proteins and other dairy products, milk-based beverages, preserved, dried, cooked, frozen and prepared fruit and vegetables, jellies, jams, compotes, fruit purees, marmalades, crystallized fruit, candied fruit, dried fruit, iced fruit, fruit-based snacks, dried coconut, raisins, fruit zests, fruit salads, fruit in syrup, fruit pulp, fruit slices, fruit preserved in alcohol, fruit spreads, yogurts, drinking yogurts, fruit yogurts and flavored yogurts, stirred yogurts, coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flours, cereal-based preparations, bread, pastry, confectionery, edible ices, honey, golden syrup, salt, mustard, spices, ice for refreshment, milk-based porridge, frozen yogurt [ice cream], baking powder, yeast, vinegars, sauces [condiments]; advertising; advertising by mail order; radio and television advertising; advertising sponsorship; search for patrons (sponsors); commercial business management; promotional, marketing and advertising material dissemination (leaflets, printed matter, prospectuses, samples); distribution of goods for advertising and promotional purposes; sales promotion and commercial promotion; presentation of goods on all communication media, for retail sale; marketing; communication campaign organization and management (marketing); editing and publishing of commercial and/or advertising images, data and texts; business inquiries or information; public relations; business management assistance; management assistance for businesses or commercial functions in an industrial or commercial company; personnel management consultancy; market studies; opinion polling; online advertising on a computer network; rental of advertising time on all communication media; editing and publication of advertising texts; personnel recruitment; dissemination of advertisements; bill-posting; sponsoring (advertising).
Don’t just take, give.

Priority claimed from 22/07/2019; Application No. : 2019-099378 ;Japan
4426423 19/08/2019
[International Registration No. : 1511175]

FUJIFILM CORPORATION
26-30, Nishiazabu 2-chome, Minato-ku Tokyo 106-8620 Japan

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

IR DIVISION

Cl.1; Unexposed photographic films; unexposed photographic papers; chemical compositions for developing photographs; Containers specially adapted to hold sensitized films, unexposed; repositories specially adapted to hold sensitized films, unexposed.

Cl.9; Cameras; straps for cameras; cases adapted for cameras; parts and accessories for cameras; photographic apparatus and instruments; digital cameras; cases adapted for cameras, digital cameras; photographic cameras for the instant production of pictures; personal digital assistants; cases and covers for smartphones and mobile phones; straps for smartphones and mobile phones; color printers; photo printers; digital photo printers; digital photo frames; telecommunication machines and apparatus; computer programs [including downloadable software]; electronic machines, apparatus and their parts; downloadable image files; recorded video discs and video tapes.

Cl.16; Paper and cardboard; pens; albums; photograph storage boxes; decorative stickers for camera; decorative stickers for photograph; stationery; photographs; photograph stands; photo books; magazines; printed matter.

Cl.18; Bags; pouches; toiletry bags sold empty; umbrellas.
Tough Star

Priority claimed from 26/04/2019; Application No. : 2019-64313 ;Japan

4492612 25/10/2019

[International Registration No. : 1520738]

NIPPON STEEL NISSHIN CO., LTD.

4-1, Marunouchi 3 chome, Chiyoda-ku Tokyo 100-8366 Japan

Proposed to be Used

IR DIVISION

Cl.6; Iron and steel; iron; sponge iron; alloyed iron; pure iron ingots; pig iron; cast iron; pelletized iron; steel; special steels; steel sheets; steel plates and sheets; plated steels; steel pipes; steel angles; steels in primary forms; rolled steels; steels and irons in secondary forms; stainless steel; steel strip; galvanized steel sheets; galvanized sheets; section steel; steel wire; corrugated plates of metal; steel plates and sheets laminated with synthetic resin for use in injection moulding; pipework of metal, not included in metal materials for building or construction; common metals, unwrought or semi-wrought; nonferrous metals and their alloys; copper and its alloys; lead and its alloys; zinc and its alloys; tin and its alloys; aluminium and its alloys; magnesium and its alloys; nickel and its alloys; titanium and its alloys; indium; cadmium; chromium and its alloys; germanium; cobalt and its alloys; zirconium; tungsten; tantalum and its alloys; niobium; vanadium; hafnium; beryllium and its alloys; manganese; molybdenum; metal materials for building or construction; steel water and gas pipes; metallic water and gas pipes; partition members of metal; partitions of metal; partitions of metal for building; jalousies of metal; prefabricated building assembly kits of metal; pre-fabricated silos of metal; modular silos of metal; metal moulds for forming cement products; pulleys of metal, not machine elements; metal pulleys, springs and valves, not including machine elements; springs of metal, not machine elements; valves of metal, not machine elements; metal junctions for pipes; metal flanges; metal keys; cotter pins; reservoirs of metal; silos of metal; containers of metal for transport; rings of metal; hardware of metal, small; tin cans, sold empty; collapsible tubes of metal; high pressure gas containers, sold empty; steel drums, sold empty; boxes of common metal; stoppers of metal; lids of metal; metal stepladders and ladders; tool boxes of metal; joinery fittings of metal; safety cashboxes; ferrules of metal for walking sticks; crampons for climbing; carabiners; rock pitons.

Cl.7; Mechanical engine parts for land vehicles; agricultural machines; combine harvesters and parts thereof; electric shearing machines; electric chain saws; chain saws; punching blades for punching dies of textile machines; electric saws; blades for circular saws; circular saws; knives for mowing machines; construction machines and apparatus; bearings being parts of machines; toothed wheels or gears, machine elements not for land vehicles; shot-blasting apparatus and their parts and fittings; sand-blasting apparatus; moulds being parts of machines for use in the manufacture of rubber goods; moulds being parts of machines for processing plastics; press dies for metal forming; moulds and dies for metal-forming; forging moulds; roller chains being parts of machines; driving chains, other than for land vehicles; power transmission chains; pulleys, machine elements not for land vehicles; springs, machine elements not for land vehicles; valves being parts of machines.

Cl.8; Grass hooks being hand tools; grass whips being hand tools; pruning scissors; secateurs; pruning shears; gardening scissors; gardening shears; razor blades; scissors; cutlery; saws, hand-operated tool; trowels; masons’ trowels.

Cl.12; Roller chains, machine elements for land vehicles, except for bicycles; automobile chains; power transmission silent chains for land vehicles; power transmission timing chains for land vehicles; bicycle chains; structural parts for bicycles; tipping bodies for lorries; tipping bodies for trucks; luggage carriers for automobiles; bearings, machine elements for land vehicles; toothed wheels or gears, machine elements for land vehicles.

Cl.26; Hosiery loom needles.
Priority claimed from 09/05/2019; Application No.: UK00003398137; United Kingdom
4492798  07/11/2019
[International Registration No.: 1521309]

J. Choo Limited
10 Howick Place London SW1P 1GW United Kingdom

Proposed to be Used

IR DIVISION

Cl.18; Handbags, travelling bags, weekend bags, trunks, trunks for storing shoes, purses, wallets, clutch bags, travel wallets, luggage tags, luggage label holders, cosmetic bags, make-up bags, vanity bags, vanity cases not fitted, pouches, travel cases, bags, shoe bags, textile shopping bags, backpacks, garment bags, beach bags, briefcases, suitcases, attache cases; cases of leather or leather board; key cases, key bags, card cases; card holders, credit card holders, debit card holders, bank card holders, business card cases; document cases; hat boxes made of leather or imitations of leather; parasols, umbrellas, walking sticks; parts and fittings for the aforesaid goods; laces (leather); leashes; collars and leads for animals; garments and clothing for pets.

Cl.25; Clothing, footwear and headgear; scarves; gloves, hats, belts, swimming hats; raincoats, hosiery, sashes for wear, wedding dresses, fur stoles, stoles of imitation fur, fur muffs, muffs of imitation fur, ear muffs, fur hats, hats of imitation fur, fur coats, coats of imitation fur; kaftans; swimwear; underclothing; outerclothing.
v2food

Priority claimed from 08/04/2019; Application No. : 2001608 ;Australia
4493885  07/10/2019
[International Registration No. : 1520359]
v2Food Pty Ltd
Lvl 10 – 171 Clarence St Sydney NSW 2000 Australia

Proposed to be Used

IR DIVISION

Cl.29; Food preparations having a base of vegetables; food preparations with a vegetable base; food protein for human consumption (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); vegetable food products.

Cl.30; Food products consisting of cereals; food products predominantly made of cereals; foodstuffs made with cereals.
Priority claimed from 07/05/2019; Application No.: 30 2019 105 961; Germany
4493891 05/11/2019
[International Registration No.: 1524986]
GreenPack Mobile Energy Solutions GmbH
Johann-Hittorf-Straße 8 12489 Berlin Germany

Proposed to be Used

IR DIVISION

Cl.9; Recorded and downloadable media; computer software; application software; information technology and audio-
visual, multimedia and photographic devices; data processing equipment and accessories (electrical and mechanical);
computers; electronic payment terminals, apparatus, instruments and cables for electricity; apparatus and instruments
for accumulating and storing electricity; apparatus and instruments for controlling electricity; photovoltaic installations
for generating electricity [photovoltaic power plants]; charging stations for electricity; charging stations; power
distributors [electrical]; power regulating apparatus; power distributing boxes; electric power units; electrical power
supplies; charging stations for electric vehicles; batteries; battery chargers; software and hardware for wireless power
transmission for accumulating and storing electricity; sockets and charging units and devices for electric vehicles, for
externally rechargeable hybrid electric vehicles and for electronic equipment; measuring instruments for the monitoring
of electric power; communication software for monitoring and managing of charging stations and networks; computer
hardware and software for processing of payments for electricity.

Cl.37; Refuelling of vehicles with electricity [services of charging stations for electronic devices and electric vehicles];
installation, maintenance and repair of charging stations; replacement and charging of batteries and accumulators; rental,
hire and leasing in connection with the aforesaid, included in the class; advice, consultancy and information for the
aforesaid, included in the class; rental of charging stations for electronic devices and electric vehicles; rental of batteries
and accumulators for electronic devices and electric vehicles.

Cl.40; Custom manufacture of batteries and accumulators; custom manufacture of charging stations for electronic
deVICES and electric vehicles; energy production; rental, hire and leasing of charging stations for electronic devices and
electric vehicles; rental, hire and leasing of energy generating equipment; advice, consultancy and information for the
aforesaid, included in the class.
Apafeed

4493970  20/09/2019
[International Registration No. : 1524265]
Joint-Stock Company "Apatit"
Severnoye Shosse, 75, Cherepovets RU-162622 Vologda Oblast Russian Federation
Proposed to be Used
IR DIVISION
Cl.1; Fertilizers.
Cl.31; Animal foodstuffs.
Cl.35; Retail and wholesale services.
Priority claimed from 25/06/2019; Application No. : 88487551 ;United States of America
4494495   24/10/2019
[International Registration No. : 1524980]
The Rockefeller Foundation
420 Fifth Avenue New York NY 10018 United States of America

Proposed to be Used

IR DIVISION

Cl.9;Downloadable software for use in the provision of healthcare services that uses advanced data and data analytics.

Cl.35;Advertising services to promote public awareness relating to quality, safety, efficiency and access to healthcare; advertising services to promote public awareness in the field of healthcare through data integration and improvements in health delivery; advertising services to promote public awareness in the field of healthcare through the use of advanced data science and data analytics.

Cl.36;Philanthropic services concerning monetary donations in the fields of early community health, research, and development; providing financial grants to community health, research and development; fiscal management, grant administration, and charitable fundraising services in the field of health care; investment of funds related to health care and health care technology.

Cl.41;Educational services, namely, providing seminars, workshops, and conferences in the field of global and public health.
Cl.42; Medical and scientific research in the field of health and healthcare; providing online non-downloadable software for use in the provision of healthcare services that uses advanced data and data analytics; software as a service (SAAS) services featuring software for use in the provision of healthcare services that uses advanced data and data analytics.

Cl.44; Healthcare consultation; consulting services in the field of health; consulting services in the field of health and healthcare using advanced data science and data analytics; providing health and healthcare information; healthcare and medical services.
Alpla Werke Alwin Lehner GmbH & Co KG
Allmendstraße 81 A-6971 Hard Austria

Proposed to be Used

IR DIVISION

Cl.7; Machines for manufacturing containers of plastic, closures and fixing devices of plastic, in particular extrusion blow moulding machines, coextrusion blow moulding machines, deep drawing machines; machines for inscribing containers of plastic, closures and fixing devices of plastic, in particular labellers, in-mould labellers, screen printers, heat transfer (therimage) printing machines, moulds for the manufacture of synthetic articles (machine parts).

Cl.9; Downloadable electronic printed matter, books, newspapers, periodicals, magazines, brochures, newsletters, leaflets, prospectuses, folder, educational material, information booklets, office binders and information folders; by e-mail delivered downloadable electronic books, newspapers, periodicals, magazines, brochures, newsletters, leaflets, prospectuses, folder, posters, information booklets, office binders and information folders; downloadable publications, electronic publications, downloadable; electronic publications, downloadable; electronic publications, downloadable; training guides in electronic format; computer software; apps; mobile apps.

Cl.10; Unfilled pipettes and droppers, in particular eyedropper, of plastic or predominantly of plastic, in particular polymers, biobased polymers or biodegradable polymers, for pharmaceutical and medical purposes, and in the pharmaceutical and medical fields; dosing containers and dosing spoons made of or mainly made of plastic, in particular polymers, biobased polymers or biodegradable polymers, for pharmaceutical and medical purposes, and the pharmaceutical and medical sector; containers, bottles, cans and cups of plastic or mainly of plastic, in particular polymers, biobased polymers or biodegradable polymers, for the storage and storage of pharmaceutical and medical preparations, medicines, pills, eye drops and liquids; containers, bottles, cans and cups of plastic or mainly of plastic, in particular polymers, biobased polymers or biodegradable polymers, for use in and for the pharmaceutical and medical sector.

Cl.16; Printed matter, in particular labels, in-mould labels, screen prints, therimage prints, brochures and magazines; writing paper; business cards; cardboard articles; packaging material made of or mainly of plastic, in particular polymers, biobased polymers or biodegradable polymers (as far as included in this class); bags (envelopes, pouches) made of plastics for packaging; printed matter, especially of books, newspapers, periodicals, magazines, brochures, newsletters, leaflets, prospectuses, folder, information booklets; bookbinding material; photographs [printed], stationery; printed teaching materials; instructional manuals for teaching purposes.

Cl.17; Synthetic material articles (blank semi-finished articles), particularly for synthetic or mainly synthetic receptacles, in particular polymers, bio-based polymers or biodegradable polymers; preforms for synthetic or mainly synthetic receptacles, in particular polymers, bio-based polymers or biodegradable polymers.

Cl.20; Closures for bottles and containers, in particular screw closures, twist closures, child safety twist closures, hinged closures, pressure closures (bicycle bottle closures), dispensing pump closures, closures with flip mechanisms, closures with spray nozzles and pump mechanisms, not of metal; unfilled plastic containers, bottles, cans and cups for medicines, pills and eye drops; unfilled pipettes and droppers, in particular eyedroppers, of plastic or mainly of plastic, in particular polymers, bio based polymers or biodegradable polymers, dosing containers and dosing spoons made of or predominantly made of plastic, in particular polymers, biobased polymers or biodegradable polymers; containers, bottles, cans and cups of plastic or mainly of plastic, in particular polymers, biobased polymers or biodegradable polymers; containers, bottles, cans and cups of plastic or mainly of plastic, in particular polymers, biobased polymers or biodegradable polymers, in particular for pharmaceutical and medical purposes.

Cl.21; Household or kitchen utensils and containers of or mainly of plastic, in particular polymers, bio-based polymers or biodegradable polymers; bottles of synthetic material, in particular for liquids including beverages, cleaning agents, rinsing preparations, cleaning preparations, body care preparations, soaps, shower gels, shampoos and pourable or powdered products including foodstuffs, cleaning agents; drinking flasks; containers, not included in other classes, in particular for refreshing wipes, wipes for cleaning, hygienic cloths; holders in particular for WC blocks, perfume-impregnated blocks, plastic cups, in particular measuring cups, drinking cups.
Cl.35; Advertising, marketing and sales promotion; providing advertising space on a home page, for others; on-line advertising on a computer network; presentation of goods and services; sales promotion for others; presentation of goods for sale and/or advertising purposes; compilation of goods for others for presentation and sale.

Cl.41; Online publication and online providing of electronic books, journals and magazines, brochures, newsletters, leaflets, prospectuses, folder, posters, information booklets, office binders and information folders; publication of printed matter (also in electronic form), especially books, newspapers, periodicals, magazines, brochures, newsletters, leaflets, prospectuses, folder, poster, information booklets, office binders and information folders, except for advertising purposes; consultancy, information assistance and information relating to all the aforesaid services.

Cl.42; Development of new products for others, in respect of packaging of plastic and containers of or mainly of plastic; development of machines, moulds, tools for processing plastics; consultancy, information assistance and information relating to all the aforesaid services; design services, in particular creation, development and layout of designs for plastic packaging, especially plastic bottles, plastic containers, plastic closures and plastic injection moulding parts, including texturing, lighting, rendering, shading, image processing, 2D motion-graphics and 3D modelling, creation, development and design of plastic packaging, especially plastic bottles, plastic containers, plastic closures and plastic injection moulding parts as 3D-models in the form of mock-ups and prototypes; services of a plastic-packaging designer, in particular design of plastic packaging, especially plastic bottles, plastic containers, plastic closures and plastic injection moulding parts; services of a graphic artist; technological services and related design services, technical and technological advice, especially related to choice of material, design and production technology for plastic packaging, especially plastic bottles, plastic containers, plastic closures and plastic injection moulding parts; technical and technological consultancy related to plastic packaging, especially plastic bottles, plastic containers, plastic closures and plastic injection moulding parts.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

TOTO

4497473 25/09/2019
[International Registration No. : 1520682]
TOTO LTD.
1-1, Nakashima 2-Chome, Kokurakita-Ku, Kitakyushu-Shi Fukuoka-Ken 802-8601 Japan

Proposed to be Used

IR DIVISION

Cl.9; Computer hardware; tablet computers; electric telecommunication apparatus; remote controls; application software; computer software; downloadable computer software for remote monitoring and analysis; all of the aforementioned goods used for sanitary installations and apparatus, namely, toilet stool units with a washing warm water squirter, toilet bowls, bidets, urinals, bath tubs, bath installations, shower bath installations, wash-hand basins [parts of sanitary installations], faucets, showers, electric water heaters, electric hand drying apparatus for washrooms and automatic soap dispensers.

Cl.37; Remote operating and controlling of sanitary installations and apparatus located in buildings, namely, toilet stool units with a washing warm water squirter, toilet bowls, bidets, urinals, bath tubs, bath installations, shower bath installations, wash-hand basins [parts of sanitary installations], faucets, showers, electric water heaters, electric hand drying apparatus for washrooms and automatic soap dispensers via computer networks and the Internet; repair and maintenance of sanitary installations and apparatus located in buildings, namely, toilet stool units with a washing warm water squirter, toilet bowls, bidets, urinals, bath tubs, bath installations, shower bath installations, wash-hand basins [parts of sanitary installations], faucets, showers, electric water heaters, electric hand drying apparatus for washrooms and automatic soap dispensers, and providing information relating thereto.

Cl.42; Computer software design; computer software development; computer system design consultancy; maintenance of computer software; updating of computer software; programming of operating software for accessing and using a cloud computing network; monitoring of computer systems by remote access; off-site data backup; rental of computer software and programs; rental of computer hardware; providing online non-downloadable computer software; rental of operating software for accessing and using a cloud computing network; remote monitoring of the functioning and usages of sanitary installations and apparatus located in buildings, namely, toilet stool units with a washing warm water squirter, toilet bowls, bidets, urinals, bath tubs, bath installations, shower bath installations, wash-hand basins [parts of sanitary installations], faucets, showers, electric water heaters, electric hand drying apparatus for washrooms and automatic soap dispensers via computer networks and the Internet, and providing information of the results thereof; all of the aforementioned services relating to sanitary installations and apparatus, namely, toilet stool units with a washing warm water squirter, toilet bowls, bidets, urinals, bath tubs, bath installations, shower bath installations, wash-hand basins [parts of sanitary installations], faucets, showers, electric water heaters, electric hand drying apparatus for washrooms and automatic soap dispensers.
Trade Marks Journal No: 1955 , 06/07/2020  
Class 99

Priority claimed from 19/04/2019; Application No. : 302019000028046 ;Italy

4497496 03/10/2019

[International Registration No. : 1521342]

Studio Italia Design S.r.l.
Via Pialoi 32 I-30020 Marcon VE Italy

Proposed to be Used

IR DIVISION

Cl.11; Indoor and outdoor lighting installations and systems; lamps; chandeliers; floor lamps; wall lamps; spotlights, decorative lights; flexible lamps; lamp shades; controllable lighting devices, organic light-emitting diode lighting apparatus; downlights; table lamps; standard lights; wall lights; lighting fixtures; luminaires; electrical lamps for indoor lighting; lights for outdoor use; lights with adjustable light colors; downlights; luminous tubes for lighting; mobile light towers; searchlights; lighting apparatus incorporating optical fibers; reading lights; security lights; light projectors; ceiling lights; igniters; safety lamps; spotlights; electric lamps; lamp glasses; electric candelabras; electric candles; flaming torches; desk lamps; germicidal lamps; halogen light bulbs; fluorescent light bulbs; light panels; lighted disco balls.

Cl.20; Furniture; furniture fittings, not of metal; tables and table systems, wardrobes and wardrobe systems, tea carts, benches with shelves, armchairs, stools, partitions; beds; frames; mirrors (silvered glass); mattresses; clothes stands; containers, not of metal [storage, transport].

Cl.42; Conducting of scientific studies and research in the field of design, architecture and engineering.
counting, alignment and calibrating instruments; controllers (regulators); sensors and detectors; testing and quality
indicators and controllers; safety, security, protection and signalling devices; monitoring instruments; measuring,
monitoring control apparatus [electric]; monitoring units [electric]; monitoring apparatus; electronic monitoring
device; electronic monitoring apparatus; electronic measuring instruments; electronic measurement apparatus;
digital measuring apparatus; measuring apparatus; tool measuring instruments; precision measuring apparatus;
measurement apparatus; thermal energy measuring apparatus; tool measuring instruments; precision measuring
apparatus; approximation detectors; range sensors; motion sensor; motion sensors; bio-sensors; detection apparatus;
photosensors; light sensors; laser detectors; laser sensors; led position sensors; radar displays; radar apparatus; radar
receivers; radar detectors; optical sensors; proximity sensors; object detecting sensors; sensors for use with machine
tools; heat detecting apparatus; heat detectors; heat sensors; remote controls; remote controllers for controlling
electronic products; remote control apparatus for controlling lighting; remote controls for audiovisual equipment;
remote controls for projectors; information technology and audiovisual equipment; audiovisual and photographic
devices; communications equipment; loudspeakers; sound projectors; sound reproduction apparatus; audio amplifiers;
interfaces for detectors; electricity measuring instruments.

Cl.10; Industrial robots; robotic arms for industrial purposes; robotic mechanisms used in viticulture; robotic
mechanisms used in agriculture; robots for use in industry; robots [machines]; robotic handling apparatus; agricultural,
earthmoving, construction, oil and gas extraction and mining equipment; construction equipment; agricultural, gardening
and forestry machines and apparatus; excavators; forestry machines; gardening tools (electric); gardening machines
powered - ); agricultural machine tools; agricultural implements being trailer mounted; agricultural implements, other
than hand-operated; soil engaging parts for agricultural implements; agricultural machines; vaporizers (insecticide -)
[machines]; fertilizers [tractor towed agricultural implements]; machines for use in viticulture; light
prevention machines and implements, other than hand-operated implements; fertilizer distributing machines and
implements, other than hand-operated implements; sprayers (insecticide -) [hand-held tools, electric]; sprayers for towing
behind vehicles for spraying crops; spraying booms for towing behind vehicles for spraying crops; spraying booms for
attachment to vehicles for the purpose of spraying crops; sprinkling devices [machines]; towable spraying apparatus
for agricultural use; agricultural spraying machines; sprayers [machines] for garden use in spraying insecticide; sprayers
[machines] for agricultural use in spraying herbicide; sprayers [machines] for use in agriculture; aerators; aerators
[machines]; mechanical spreaders; horticultural implements [machines]; atomisers being parts for agricultural crop
spraying machines; sprayers [machines] for garden use in spraying weedkillers; sprayers [machines] for agricultural use
in spraying fungicide; sprayers [machines] for agricultural use in spraying insecticides; precision machine tools; machine
tools; tools for machine tools; numerically controlled machine tools; laser welding machines; laser cutting torches; laser
welding devices.

Cl.9; Lasers; laser speed detectors; laser pointers; laser diodes; lasers for scientific use; lasers for industrial use; super
luminescent laser diodes; lasers, not for medical purposes; scientific research and laboratory apparatus, educational
apparatus and simulators; optical devices, enhancers and correctors; target sights for guns [laser]; target sights for
artillery [laser]; computer software for the processing of positioning data; computer software for the collection
of positioning data; computer software for the dissemination of positioning data; computer software for the transmission
of positioning data; global positioning instruments; global positioning system [gps] apparatus; navigation, guidance,
tracking, targeting and map making devices; weather information apparatus; mounting devices for cameras; image
capturing and developing devices; image processors; digital cameras; digital cameras for industrial use; thermal imaging
cameras; thermography apparatus; thermographic apparatus, other than for medical use; view cameras; information
technology and audio-visual, multimedia and photographic devices; measuring, detecting and monitoring instruments,
indicators and controllers; safety, security, protection and signalling devices; measuring instruments; measuring,
counting, alignment and calibrating instruments; controllers (regulators); sensors and detectors; testing and quality
control devices; checking (supervision) apparatus and instruments; stroboscopes; remote monitoring apparatus;
monitoring control apparatus [electric]; monitoring units [electric]; monitoring apparatus; electric; electronic monitoring
apparatus, other than for medical use; data loggers and recorders; quantity indicators; range finders; acoustic meters;
oisemeters; wireless weather stations; sound level meters; electronic photometers; rate gyro; stabilizing gyroscopes;
boreighters [alignment apparatus for firearm sights]; surveying instruments; optical measuring components; electronic
measurement sensors; digital measuring apparatus; measuring apparatus and instruments; optical measurement
apparatus; measuring apparatus; thermal energy measuring apparatus; tool measuring instruments; precision measuring
apparatus; approximation detectors; range sensors; motion sensor; motion sensors; bio-sensors; detection apparatus;
photosensors; light sensors; laser detectors; laser sensors; led position sensors; radar displays; radar apparatus; radar
receivers; radar detectors; optical sensors; proximity sensors; object detecting sensors; sensors for use with machine
tools; heat detecting apparatus; heat detectors; heat sensors; remote controls; remote controllers for controlling
electronic products; remote control apparatus for controlling lighting; remote controls for audiovisual equipment; remote
controls for projectors; information technology and audiovisual equipment; audiovisual and photographic devices;
communications equipment; loudspeakers; sound projectors; sound reproduction apparatus; audio amplifiers; interfaces
for detectors; electricity measuring instruments.

Cl.11; Laser light projectors; lighting and lighting reflectors; electric lamps; light-emitting diodes [LED] lighting
apparatus; LED lighting installations; LED flashlights; floodlights; spotlights; rechargeable torches; stroboscopic lamps
[light effects]; strobe lights [light effects]; luminaires for security use; lighting apparatus and installations.

CI.37; Pest control; pest control relating to buildings; vermin exterminating, other than for agriculture, aquaculture, horticulture and forestry; proofing of buildings against pest and vermin access; proofing of premises against pest and vermin access; proofing of structures against pest and vermin access; pest control services, other than for agriculture, aquaculture, horticulture and forestry; pest control services, other than for agriculture, horticulture and forestry; vermin exterminating [other than for agriculture, forestry or horticulture]; extermination, disinfection and pest control; pest control relating to birds; rat exterminating; removing birds from residential and commercial buildings; cleaning of buildings soiled by birds; repair of buildings damaged by birds; building construction consultancy; construction consultancy.

CI.44; Pest control in agriculture; vermin exterminating for agriculture, aquaculture, horticulture and forestry; pest control services for agriculture, horticulture and forestry; advisory and consultancy services relating to weed, pest and vermin control in agriculture, horticulture and forestry; vermin exterminating for agriculture, horticulture or forestry, and providing information relating thereto; providing information relating to vermin exterminating for agriculture, horticulture or forestry; destruction of parasites for agriculture, horticulture and forestry; pest control services for agriculture, aquaculture, horticulture and forestry; provision of information relating to the deterring, repelling and catching birds.
MAREVITAE

4497523  30/09/2019
[International Registration No. : 1521451]
ALGAENERGY, S.A.
Avenida de Europa, 19, Parque Empresarial "La Moraleja" E-28108 Alcobendas (Madrid) Spain

Proposed to be Used
IR DIVISION

Cl.3;Cosmetic preparations; cosmetic preparations containing a microalgae base for human use; soaps; microalgae-based soaps; perfumery articles; microalgae-based perfumery articles; cosmetics; microalgae-based cosmetics; skin care products; microalgae-based skin care products; hair care products; microalgae-based hair care products; body care products; microalgae-based body care products; make-up; algae-based make-up; marine microalgae for cosmetology; perfumes; perfume extracts; plant extracts for cosmetic use.

Cl.5;Dietetic substances for medical use, natural and synthetic products to be administered orally as a dietetic food supplement; food supplements for humans and animals based on algae and microalgae; dietary supplements for humans, not for medical purposes.
GYMNOVA

4497629  10/09/2019
[International Registration No. : 1484786]
GYMNOVA
45 rue Gaston de Flotte F-13012 MARSEILLE France

Proposed to be Used
To be associated with:
2417456

IR DIVISION

Cl.27; Mats (except those for sleeping); gymnastic sports mats, gymnastic mats and judo mats; flat and point-elastic sports floor coverings; exercise mats; yoga mats; carpet underlay; inflatable mats; practicable inflatables; inflatable mattresses for gymnastics.

Cl.28; Articles for gymnastics and sports; games, sport and gymnastic equipment such as climbing frames, climbing walls, climbing benches, climbing equipment, climbing poles, tension bars; gymnastics apparatus; gymnastic equipment, plinths for jump training, gymnastic benches, trampolines, gymnastics landing pit, gymnastics horses, umps vaulting horses, pommel horse, trampolines, trapezes, gymnastics rings, parallel bars, uneven bars, dance bars and beams; play mats; rubber, foam and plastic protective bumpers for gymnastic equipment, rubber, foam and plastic protective wall stops for gymnasts, rubber, foam and plastic post covers and protective elements for gymnastic equipment; inflatable tracks for gymnastics; foam modules for gymnastics (gymnastics apparatus).
Bixby

Priority claimed from 24/04/2019; Application No. : 7020190000500 ;Republic of Korea
4497784    23/10/2019
[International Registration No. : 1522169]

SAMSUNG ELECTRONICS CO., LTD.
129,Samsung-ro, Yeongtong-gu Suwon-si, Gyeonggi-do Republic of Korea

Proposed to be Used

IR DIVISION

Cl.7;Daily chores helping robots for household purposes; robotic vacuum cleaners; dish washing machines for household purposes; washing machines for household purposes; vacuum cleaners; vacuum cleaner bags.

Cl.9;Watches incorporating MP3 players; watches incorporating cameras.

Cl.11;LED lamps; LED light bulbs; dehumidifiers for household use; electric cooking ovens; electric clothes management apparatus in the nature of garment steamers for household purposes; electric clothes management machines for drying clothes for household purpose; air purifier; filters for air purifiers; electric fans; air conditioners; outdoor condensers, namely, outdoor air condensers for air conditioners; cooking apparatus and installations; electric refrigerators; electric ranges; electric laundry dryers; microwave ovens; apparatus for cooking, namely, cooktops.

Cl.14;Necklaces; jewelry, namely, rings; wristwatches; clocks; watchbands; parts and fittings for watches; watch straps; electronic clocks and watches; control clocks (master clocks); jewelry, namely, bracelets.

Cl.35;Providing information about products via telecommunication networks for advertising and sales purposes; commercial and business information agencies; organization of events, exhibitions, fairs and shows for commercial, promotional and advertising purposes; commercial information and advice for consumers in the choice of products and services; on-line ordering services; secretarial services using artificial intelligence program software; retrieval services for internet data; retail store services featuring electric audio and visual apparatus and instruments; retail store services featuring telecommunication machines and implements; providing telephone directory information; telephone answering and message handling services; providing information and advice to consumers regarding the selection of products and items to be purchased; secretarial services using chatbot; online advertising on a computer network; retail store services featuring computers; retail store services of computer peripherals and accessories; data search in computer files for others.

Cl.38;Providing user access to a global computer network; simulcasting broadcast television over global communication networks, the Internet and wireless networks; communications via multinational telecommunication networks; streaming of data; radio broadcasting; advisory and consultancy services relating to wireless communications and wireless communications equipment; rental of wireless communications machines and apparatus; virtual chat rooms established via text messaging; transmission of data/sound and images by satellite for shopping information service; transmission, broadcasting and reception of audio, video, still and moving images, text and data in real time; interactive videotext services; providing online chat rooms; provision and rental of telecommunications facilities and equipment; voice mail services; voice-activated dialing services; providing voice chat services; internet broadcasting services; electronic transmission of sound, images and other data and information of all kinds via the Internet; rental of telecommunication equipment; electronic bulletin board service (telecommunications services); electronic data transmission; text messaging services; television broadcasting; rental of communication systems; videoconferencing services.
NYAMBA

Priority claimed from 29/04/2019; Application No. : 4547497 ;France
4497801  24/10/2019
[International Registration No. : 1522198]

DECATHLON
4 boulevard de Mons F-59650 Villeneuve-d'Ascq France

Proposed to be Used

IR DIVISION

Cl.27; Carpets, mats; reed mats, gym mats, anti-slip mats, mat underlays, yoga mats.

Cl.28; Games, toys; gymnastic and sporting articles (excluding clothing, footwear and mats), balls, hoops, ropes for gymnastics, ribbons for gymnastics, elastic bands for sports; hand-muscle-building apparatus; yoga blocks (sports articles); abdominal boards, namely apparatus for bodybuilding [physical exercise]; abdominal muscle building apparatus; skipping ropes, weights for skipping ropes, gymnastic equipment, wall bars, dumbbells, sports equipment, resistance weight-training apparatus; rehabilitation apparatus (gymnastic apparatus); body-building apparatus; protective articles for sports.
WAYSPARK

Priority claimed from 24/04/2019; Application No. : 88400138 ;United States of America
4498816  24/10/2019
[International Registration No. : 1522100]
The Rockefeller Foundation
420 Fifth Avenue New York NY 10018 United States of America

Proposed to be Used

IR DIVISION

Cl.9;Downloadable software for use in the provision of healthcare services that uses advanced data and data analytics.

Cl.35;Advertising services to promote public awareness relating to quality, safety, efficiency and access to healthcare; advertising services to promote public awareness in the field of healthcare through data integration and improvements in health delivery; advertising services to promote public awareness in the field of healthcare through the use of advanced data science and data analytics.

Cl.36;Philanthropic services concerning monetary donations in the fields of early community health, research, and development; providing financial grants to community health, research and development; fiscal management, grant administration, and charitable fundraising services in the field of health care; investment of funds related to health care and health care technology.

Cl.41;Educational services, namely, providing seminars, workshops, and conferences in the field of global and public health.

Cl.42;Medical and scientific research in the field of health and healthcare; providing online non-downloadable software for use in the provision of healthcare services that uses advanced data and data analytics; software as a service (SaaS) services featuring software for use in the provision of healthcare services that uses advanced data and data analytics.

Cl.44;Healthcare consultation; consulting services in the field of health; consulting services in the field of health and healthcare using advanced data science and data analytics; providing health and healthcare information; healthcare and medical services.
ENDURANCE SHOP

Priority claimed from 13/05/2019; Application No. : 4550963 ;France
4498827    09/10/2019

[International Registration No. : 1522056]

GROUPE GO SPORT
17 avenue de la Falaise F-38360 Sassenage France

Proposed to be Used

IR DIVISION

Cl.35;Retail services and presentation on all means of communication chronometers, pedometers, heart-rate measuring units, energy drinks and foods for sport, watches, photographic cameras, cameras, global positioning system browsers, directional compasses, altimeters, binoculars, meteorological terminals, books, geographical maps, tents for camping, sleeping bags, sun block preparations, sports bags, rucksacks, bags for campers, clothing, sports clothing, footwear, headgear, underclothing and underwear, gymnastic and sporting articles, orthopedic articles, soles for footwear, spectacles, sleeves, walking sticks, wellness products for the care and beauty of the body and feet, braces, electric pocket torches, safety lamps, public lighting, headlamps, solar lamps, headphones, computerized apparatus for the stimulation of muscles and appliances for gymnastics, body rehabilitation apparatus; the bringing together, for the benefit of others (excluding the transport thereof), of a variety of goods namely: chronometers, pedometers, heart-rate measuring units, energy drinks and foods for sport, watches, photographic cameras, cameras, global positioning system browsers, directional compasses, altimeters, binoculars, meteorological terminals, books, geographical maps, tents for camping, sleeping bags, sun block preparations, sports bags, rucksacks, bags for campers, clothing, sports clothing, footwear, headgear, underclothing and underwear, gymnastic and sporting articles, orthopedic articles, soles for footwear, spectacles, sleeves, walking sticks, wellness products for the care and beauty of the body and feet, braces, electric pocket torches, safety lamps, public lighting, headlamps, solar lamps, headphones, computerized apparatus for the stimulation of muscles and appliances for gymnastics, body rehabilitation apparatus; online retail and online ordering services for chronometers, pedometers, heart-rate measuring units, energy drinks and foods for sport, watches, photographic cameras, cameras, global positioning system browsers, directional compasses, altimeters, binoculars, meteorological terminals, books, geographical maps, tents for camping, sleeping bags, sun block preparations, sports bags, rucksacks, bags for campers, clothing, sports clothing, footwear, headgear, underclothing and underwear, gymnastic and sporting articles, orthopedic articles, soles for footwear, spectacles, sleeves, walking sticks, wellness products for the care and beauty of the body and feet, braces, electric pocket torches, safety lamps, public lighting, headlamps, solar lamps, headphones, computerized apparatus for the stimulation of muscles and appliances for gymnastics, body rehabilitation apparatus; sales promotion for others; administration of consumer loyalty programs; management of loyalty and incentive programs; management of customer loyalty, bonuses and promotions; organization and management of commercial incentive and loyalty programs; customer loyalty services for commercial, promotional or advertising purposes; promotion of goods and services by means of sponsorship of sports events.

Cl.41;Information (other than for advertising) provided by means of telecommunications or computer networks, concerning sports and equipment relating thereto, in a retail store offering sports articles for sale; entertainment; organization of games and competitions; game services provided on-line from a computer network; sporting and cultural activities; organization of colloquiums, conferences, congresses, seminars, symposiums; organization of sports competitions; organizing and conducting of non-virtual educational forums; club services (entertainment or education); coaching (training); health club services (health and fitness training); organization of exhibitions for cultural or educational purposes; organization and conducting of training workshops; planning of receptions (entertainment); organization of fashion shows for entertainment purposes; information relating to education and entertainment; online publication of specialized electronic books and journals; provision of non-downloadable online electronic publications; provision of non-downloadable music online; provision of non-downloadable videos online; electronic desktop publishing; photographic reporting; publication of newspapers, periodicals, catalogs and brochures; publication of printed matter, also in electronic form, other than for advertising purposes; rental of chronometers, pedometers, heart-rate measuring units, photographic cameras, cameras, directional compasses, altimeters, binoculars, books, geographical maps, bags for sports, gymnastic and sporting articles, walking sticks, headphones, computerized apparatus for the stimulation of muscles and appliances for gymnastics.

Cl.42;Testing of new products; advisory services relating to product testing; rental of global positioning system browsers, meteorological terminals.

Cl.44;Rental of orthopedic articles, soles, spectacles, sleeves, wellness products for the care and beauty of the body and feet, sunscreen, braces, body rehabilitation apparatus.
C1.45; Rental of watches, rucksacks, bags for campers, clothing, sports clothing, footwear, headgear, underclothing and underwear.
IR DIVISION

Cl.6; Metal flanges; alloys of common metals; metal tubes; railway switches; washers of metal; metal rings; metal hardware; metal door locks; locks of metal for vehicles; safes [metal or non-metal]; buckles of common metal [hardware]; strap-hinges of metal; pulleys of metal, other than for machines; reinforcing materials of metal for machine belts; bottles [metal containers] for compressed gas or liquid air; foundry molds of metal; signalling panels, non-luminous and non-mechanical, of metal.

Cl.7; AC generators; ignition magnetos for engines; alternating current servo motors; DC generators; brushes being parts of motors, generators and dynamos; stators [parts of machines]; pistons [parts of machines or engines]; electric motors, not for land vehicles; automatic handling machines [manipulators]; industrial robots; injection molding machines; electric compressors; pumps [parts of machines, engines or motors]; bearings [parts of machines]; transmission shafts, other than for land vehicles; fuel conversion apparatus for internal combustion engines; packaging machines; starters for engines and motors; fans for engines and motors; control mechanisms for machines, engines or motors.

Cl.9; Computers; computer software, recorded; downloadable mobile phone software applications; frequency converters; battery charging devices for motor vehicles; armatures [electricity]; rechargeable batteries; digital signal processors; interactive touch screen terminals; wireless receivers; wireless transmitters; antenna filters; electric cables and wires; magnetic encoders; junction boxes; electromagnets; electric resistances; semiconductors; power distribution or control machines and apparatus; smart cards [integrated circuit cards]; electronic servo motor controllers.

Cl.12; Electric vehicles; electric motors for land vehicles; electric cars; electric cars; electric motors for automobiles; electric wheelchairs; electric wheelchairs; fuel cell electric cars; cars; electric bicycles; yachts.

Cl.17; Shock-absorbing buffers; rings of rubber; compositions to prevent the radiation of heat; insulating materials; acoustic insulation materials; thermal insulating materials; foils of metal for insulating; glass fibers for insulation; waterproof packings; packing [cushioning, stuffing] materials of rubber or plastics; latex [rubber] for industrial use; cylinder jointings.
Priority claimed from 22/03/2019; Application No. : V0112530 ;Iceland
4499593 23/09/2019
[International Registration No. : 1523721]
Canalix ehf.
Tunguhals 19 IS-110 Reykjavik Iceland

Proposed to be Used

IR DIVISION

Cl.9; Computer software in the field of documents management, process management and project control which collects and stores in a single or multiple database all available information handled by an organization, and tracks all on-going projects and cases within the organization for improving work control and work distribution and management overview of the projects; computer software with the ability to use rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, public social benefits disbursement, fraud investigation and prevention, ministerial case management, complaint management, and public sector oversight function optimization; computer software that enables the user to store structured and unstructured information, including documents, pictures, forms, and videos in its folders, and share between co-workers, external collaboration parties, and organizations; computer software that allows user to participate in projects, assignments and processes started or instigated by an individual, a business or a government institution, where the user is seeking service from or started or instigated by the user on its own; computer software that allows user to become an integral part or a process participant in assignments and processes with the businesses/governments they are doing business with; computer software for, business information management, business process management, process automation, ad hoc evolutionary process support, customer and external entity relationship management and contact management, namely software for gathering, creating, maintaining, accessing and linking and connecting databases of information and documents relating to customers, suppliers, service providers and other business contacts; computer software that provides a current overview of the user’s operations and performance metrics, computer software for use by businesses to manage and facilitate interactions with their customers; computer software to manage and facilitate interactions between its users by means of computer cloud, by means of the telephone, by means of internet web sites, by means of facsimile communications, by means of electronic mail and in person; computer software with search and filtering features; computer software for automatically retrieving and analyzing information; computer software for automatically generating communications in response to customer inquiries; computer software for document assembly; computer software for database integration of customer data and contact information from a variety of different sources; computer software that allows external users, customers, citizens and other organizations to be a part of one or more: cases, processes, applications or request for service; allows external parties with access to Internet/cloud, mobile platforms or other technologies connecting to the internet, to participate in organizations processes, cases, applications or collaborations; computer software that allows for cases, processes, applications, documents to be automatically created, prioritized and shared, by using machine learning, rules technology and artificial intelligence; computer software that allows employing artificial intelligence algorithms for complex constraint solving to optimize resource utilization and achieve improved operational efficiency.

Cl.35; Providing business information, in the field of workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, public social benefits disbursement, ministerial case management and complaint management, provided online from a computer database on the internet; data processing services; “; promoting and conducting trade shows in the field of computer software for business process management, customer relationship management and business management in the field of case management; planning on-line business meetings.

Cl.38; Telecommunications services, namely, providing transmission of emails for filing and storage, and providing multiple-user access to a computer network and/or on the internet; web conferencing services.

Cl.41; Educational services, namely, conducting classes and workshops in the field of case management, rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications,
including grant management, fraud investigation and prevention, ministerial case management and complaint management; providing online interactive classes in the field of workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management; electronic storage, retrieval, sharing, and work flow of data and documents; repair and installation services in the field of computer software; providing temporary use of on-line non-downloadable operating software for computer networks, cloud computing networks, servers and database; updating of computer software; maintenance of computer software; repair of computer software and installation of computer software; design and development of computer software, in the field of case management, records management and tracking, including customer relationship management, portals, web content management, network security management and system administration; design and development of computer software, in the field of machine learning, data rules management, artificial intelligence for processing cases, cases, for managing and controlling, namely, computer software for the field of collaborations between business and consumer, end-to-end processes, cases, application and documents; computer systems operations, and consulting services in the field of rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management; software as a service (saas) services featuring software for use in the field of rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management, namely, adaptive and predictive software for providing information to the user in the fields of marketing, business operations, customer service, sales and on boarding; platform as a service (paas) services featuring computer software platforms for use in the field of rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management, namely, adaptive and predictive software for providing information in the fields of marketing, business operations, customer service, sales and on boarding; providing on-line non-downloadable software for use in the field of rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management, namely, adaptive and predictive software for providing information to the user in the fields of marketing, business operations, customer service, sales and on boarding; providing on-line non-downloadable software for use in the field of rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management, namely, adaptive and predictive software for providing information in the fields of marketing, business operations, customer service, sales and on boarding; providing on-line non-downloadable software for use in the field of rules and artificial intelligence driven process automation, human workflow management, document management and records management as well as integrated collaboration functions for case management for various business applications, including grant management, fraud investigation and prevention, ministerial case management and complaint management, as well as providing information to users in the fields of marketing, business operations, customer service, sales and on boarding, business process management, and customer relationship management.
Salamander Quick Lift

Priority claimed from 13/08/2019; Application No. : 2019/05042 ;Sweden
4499649 24/10/2019
[International Registration No. : 1523526]
S&L Access Systems AB
Brogatan 139 SE-894 35 Själevad Sweden
Proposed to be Used
IR DIVISION
Cl.7; Elevating apparatus; elevating apparatus to facilitate service and maintenance of wind power plants and towers.
Cl.37; Building and construction of wind power plants; advisory services relating to building and construction of wind power plants and towers; rental of lifting apparatus; maintenance and repair of wind power plants and towers.
DANTOTSU

Priority claimed from 14/08/2019; Application No. : 2019-109750 ;Japan
4499670   19/09/2019

[International Registration No. : 1523266]

KOMATSU LTD.
3-6, 2-chome Akasaka, Minato-ku Tokyo 107-8414 Japan

Proposed to be Used

IR DIVISION

Cl.7;Installations for generating electricity using waste heat; installations for generating electricity; modules for generating electricity using waste heat as parts and accessories of industrial robots, apparatus for machining, electronic-component manufacturing machines and systems, semiconductor manufacturing machines and systems; modules for generating electricity as parts and accessories of industrial robots, apparatus for machining, electronic-component manufacturing machines and systems, semiconductor manufacturing machines and systems; industrial robots and parts and attachments thereof; welding robots and parts and attachments thereof; cutting machines; crushing machines; construction machines and apparatus for building or construction of roads, bridges and dams; snow ploughs and apparatus and parts and attachments thereof; metalworking machines and tools and parts and attachments thereof; mining machines and apparatus and parts and attachments thereof; construction machines and apparatus and parts and attachments thereof; loading-unloading machines and apparatus and parts and attachments thereof; mobile cranes and parts and attachments thereof; industrial fishing machines and instruments and parts and attachments thereof; chemical processing machines and apparatus and parts and attachments thereof; textile machines and apparatus and parts and attachments thereof; lumbering, woodworking, or veneer or plywood making machines and apparatus and parts and attachments thereof; pulp making, papermaking or paper-working machines and apparatus and parts and attachments thereof; printing or bookbinding machines and apparatus and parts and attachments thereof; agricultural machines and agricultural implements, other than hand-operated; machines and apparatus for use in forestry and parts and attachments thereof; painting machines and apparatus and parts and attachments thereof; packaging or wrapping machines and apparatus and parts and attachments thereof; plastic processing machines and apparatus and parts and attachments thereof; semiconductor manufacturing machines and systems and apparatus and parts and attachments thereof; stone working machines and apparatus and parts and attachments thereof; non-electric prime movers, not for land vehicles and apparatus and parts and attachments thereof; parts of non-electric prime movers and attachments thereof; pneumatic or hydraulic machines and instruments and apparatus and parts and attachments thereof; food mixing machines for commercial use; lawn mowers; waste compacting machines and apparatus and parts and attachments thereof; waste crushing machines and apparatus and parts and attachments thereof; machine elements, not for land vehicles; starters for motors and engines; AC motors and DC motors [not including those for land vehicles but including parts for any AC motors and DC motors]; AC generators [alternators]; DC generators; oil coolers for motors and engines; air condensers; rubber tracks for use with crawlers on mining machinery; mining machines and apparatus; belt conveyors; rubber tracks for use with crawlers on mining machinery; bulk handling machines; grippers, not for land vehicles; machinery; rubber tracks for use with crawlers on mining machinery; construction machines and apparatus; loading-unloading machines and apparatus; rubber tracks for use with crawlers on agricultural machinery; agricultural machines and agricultural implements, other than hand-operated; rubber pads to be attached to shoe plates of metal crawlers; machines and apparatus for manufacturing rubber goods; non-electric prime movers, not for land vehicles; engine mounts; parts of non-electric prime movers; devices for seismic isolation used in buildings; fuel dispensing machines; hosing washing machines; shaft couplings or connectors; machine elements not for land vehicles; bearing; machine elements not for land vehicles; shock absorbers, machine elements not for land vehicles; springs, machine elements not for land vehicles; rubber springs for suspension systems, not for land vehicles; pneumatic holders for gripping, reeling and transporting devices; hydraulic hoses, not of metal, for use in machines, non-metallic hoses for transferring hydraulic power in machines, non-metallic hoses for use in hydraulic systems in machines, hydraulic quick release couplings for high pressure hoses used in machines, hydraulic connectors [pipes] being parts of machines, parts and fittings for all the aforesaid goods; resin hoses for hydrogen station; air springs [parts of machines]; transmission belts (not for land vehicles); brakes (for machines); rubber tracks being parts of snow ploughs; crimping machines for use in swaging hoses and metal couplings, apparatus, parts, and attachments thereof for use in the assembly of industrial hose fittings; hose cutting machines and apparatus and parts and attachments thereof for use in the assembly of industrial hose fittings; hose cleaning machines and apparatus and parts and attachments thereof for use in the assembly of industrial hose fittings; metal hardware inserting machines and apparatus and parts and attachments thereof for use in the assembly of industrial hose fittings; metal hardware engraving machines for industrial hose fittings; jigs for
extending springs of swaging machines for use in the assembly of industrial hoses; jigs for marking the length for inserting metal hardware for use in the assembly of industrial hose fittings; electric pumps; dies for use with machine tools; pneumatic chucks; pneumatic holders for take-up rollers; hydraulic hoses and other fluid hoses, not of metal, for metalworking machines, mining machines, construction machines, loading-unloading machines, industrial fishing machines, chemical processing machines, textile machines, food processing machines, beverage processing machines, lumbering machines, woodworking machines, veneer and plywood machines, pulp making machines, papermaking machines, paper-working machines, printing machines, bookbinding machines, agricultural machines, shoe making machines, leather tanning machines, cigarette machines, glassware manufacturing machines, painting machines, packing machines, plastic processing machines, semiconductor manufacturing machines, rubber manufacturing machines, stone working machines, non-electric prime movers, pneumatic or hydraulic machines, repairing or fixing machines, mechanical parking systems, vehicle washing machines, power sprayers for disinfecting, insecticides and deodorants, lawnmowers, curtain drawing devices electrically operated, waste compacting machines and waste crushing machines; non-metal hoses for fluid force transfer for metalworking machines, mining machines, construction machines, loading-unloading machines, industrial fishing machines, chemical processing machines, textile machines, food processing machines, beverage processing machines, lumbering machines, woodworking machines, veneer and plywood machines, pulp making machines, papermaking machines, paper-working machines, printing machines, bookbinding machines, agricultural machines, shoe making machines, leather tanning machines, cigarette machines, glassware manufacturing machines, painting machines, packing machines, plastic processing machines, semiconductor manufacturing machines, rubber manufacturing machines, stone working machines, non-electric prime movers, pneumatic or hydraulic machines, repairing or fixing machines, mechanical parking systems, vehicle washing machines, power sprayers for disinfecting, insecticides and deodorants, lawnmowers, curtain drawing devices electrically operated, waste compacting machines and waste crushing machines; easy removable hydraulic couplings and other fluid couplings for high-pressure hoses used for machines, not for land vehicles; plastic pipes for metalworking machines, mining machines, construction machines, loading-unloading machines, industrial fishing machines, chemical processing machines, textile machines, food processing machines, beverage processing machines, lumbering machines, woodworking machines, veneer and plywood machines, pulp making machines, papermaking machines, paper-working machines, printing machines, bookbinding machines, agricultural machines, shoe making machines, leather tanning machines, cigarette machines, glassware manufacturing machines, painting machines, packing machines, plastic processing machines, semiconductor manufacturing machines, rubber manufacturing machines, stone working machines, non-electric prime movers, pneumatic or hydraulic machines, repairing or fixing machines, mechanical parking systems, vehicle washing machines, power sprayers for disinfecting, insecticides and deodorants, lawnmowers, curtain drawing devices electrically operated, waste compacting machines and waste crushing machines; couplings for hydraulic hoses, hydraulic connecting tubes, other fluid hoses and tubes for metalworking machines, mining machines, construction machines, loading-unloading machines, industrial fishing machines, chemical processing machines, textile machines, food processing machines, beverage processing machines, lumbering machines, woodworking machines, veneer and plywood machines, pulp making machines, papermaking machines, paper-working machines, printing machines, bookbinding machines, agricultural machines, shoe making machines, leather tanning machines, cigarette machines, glassware manufacturing machines, painting machines, packing machines, plastic processing machines, semiconductor manufacturing machines, rubber manufacturing machines, stone working machines, non-electric prime movers, pneumatic or hydraulic machines, repairing or fixing machines, mechanical parking systems, vehicle washing machines, power sprayers for disinfecting, insecticides and deodorants, lawnmowers, curtain drawing devices electrically operated, waste compacting machines and waste crushing machines; measuring or testing machines and instruments, and their parts and accessories; surveying machines and instruments, and their parts and accessories; power distribution or control machines and apparatus; LCD monitors; computer monitors; touchscreen monitors; tablet monitors; electroluminescent display panels; computer display monitors; electronic numeric displays; electrical controlling devices; electrical charge controllers; electronic power controllers; electronic speed controllers; pressure sensors; condensers; capacitance boxes; software recorded with computer programs; connectors [electricity]; electronic connectors; electric wires and cables; cables, electric; sensors [measurement apparatus], other than for medical use; optical sensors; humanoid robots with artificial intelligence; remote
control telemetering machines and instruments for industrial robots; rotary converters; phase modifiers; electric or magnetic meters and testers; electric buzzers; electrodes, other than welding electrodes or medical electrodes; magnetic cores; resistance wires; laboratory apparatus and instruments; optical machines and apparatus; photographic machines and apparatus; cinematographic machines and apparatus; anti-theft warning apparatus; protective helmets; simulators for the steering and control of vehicles; sports training simulators; tire pressure and tire temperature monitoring and measuring machines and instruments; bicycle speedometers; terminal devices for collecting information which have saving data measured by remote monitoring and transmitting saved data on demand functions; data transmitting devices for telecommunication; electronic machines and apparatus for measuring, monitoring and transmitting tire pressure and tire temperature; computer programs for managing information regarding tires and vehicles; computer programs for managing information regarding belts for conveyors; computer programs for vehicle drive information, vehicle kinetic information and tire pressure information; computer programs relating to visualization tools for solution effectiveness, such as improvement of productivity, optimization of inventory and improvement of efficiency, by various combinations of products and services; protective eyewear for cycling; bicycle helmets; computers for vehicles with autonomous driving functions or autonomous driving assistance functions; computers for vehicles with automated driving functions or automated driving assistance functions; computer programs for vehicles with autonomous driving functions or autonomous driving assistance functions; computer programs for vehicles with automated driving functions or automated driving assistance functions; autonomous driving or automated driving devices for automobiles comprised of telecommunication machines and apparatus, electrical and electronic control apparatus and instruments, remote control apparatus, photographic machines and apparatus, and automatic adjusting/regulating machines and instruments including radar apparatus, scanners [data processing equipment], cameras, video cameras, sensors [measurement apparatus], other than for medical use, and alarms, for autonomous driving or automated driving of automobiles; telecommunication machines and apparatus for autonomous driving or automated driving of automobiles; electrical and electronic control apparatus and instruments for autonomous driving or automated driving of automobiles; remote control apparatus for autonomous driving or automated driving of automobiles; telecommunication machines and apparatus for autonomous parking or automated parking of automobiles; electrical and electronic control apparatus and instruments for autonomous parking or automated parking of automobiles; remote control apparatus for autonomous parking or automated parking of automobiles; photographic machines and apparatus for autonomous parking or automated parking of automobiles; radar apparatus, scanners [data processing equipment], cameras, video cameras, sensors [measurement apparatus] other than for medical use, alarms and automatic adjusting/regulating machines and instruments for automobiles comprised thereof; rollers, namely transfer rollers, toner rollers, toner supply rollers and development rollers all being parts of printers, facsimile and copying machines; thread gauges; apparatus and instruments for testing hydraulic resistance of industrial hoses; hydraulic pressure measuring apparatus and instruments; pressure measuring apparatus; instruments for measuring length; slide calipers; downloadable computer software for remote monitoring and analyzing; navigational apparatus for automobiles.

Cl.11: Desiccating apparatus; recuperators; steamers; evaporators; distillation apparatus; heat exchangers; industrial furnaces; forage drying apparatus; boilers, other than parts of non-electric prime movers or engines; feed water heaters [for industrial purposes]; air conditioners; air dehumidifiers; freezing machines and apparatus; waste water treatment tanks for industrial purposes; solar water heaters; water purifying apparatus for industrial purposes; tap water faucets; lead water valves for tanks; faucets; water heaters; heaters; air conditioning apparatus; water coolers; automatic temperature regulators for central heating radiators; drain pipes for bath tub, bathroom sinks and kitchen; water-pipes for sanitary installations; plumbing fittings in the form of hose for water heaters; water control valves for taps (faucets); prefabricated bathrooms sold as a unit; bath tubs; bath tubs for prefabricated bathrooms sold as a unit; bicycle lights; lighting apparatus and installations for bicycles.

Cl.12: Vessels and their parts and fittings; aircraft and their parts and fittings; railway rolling stock and their parts and fittings; automobiles and their parts and fittings; carts; carts [Riyakah]; car dampers; car pushers; car pullers; traction engine; non-electric prime movers for land vehicles, not including their parts; anti-theft alarms for vehicles; machine elements for land vehicles; AC motors or DC motors for land vehicles, not including their parts; self-driving cars; camera drones; civilian drones; dump trucks; fork lift trucks; shaft couplings or connectors, machine elements for land vehicles; bearings; machine elements for land vehicles; vehicle suspension components; shock absorbers, machine elements for land vehicles; springs; machine elements for land vehicles; non-pneumatic tires for wheelchairs; fenders for vessels [boat side protectors]; tires for wheels of aircraft; retreaded tires for wheels of aircraft; non-pneumatic tires for aircraft; inner tubes for aircraft tires; tread rubbers for retreading tires for aircraft; tires for railway cars; retreaded tires for railway cars; non-pneumatic tires for railway cars; inner tubes for railway car tires; wheels for railway cars; tread rubbers for retreading tires for railway cars; tires for Automated Guideway Transit (AGT) vehicles; non-pneumatic tires for Automated Guideway Transit (AGT) vehicles; retreaded tires for Automated Guideway Transit (AGT) vehicles; inner tubes of tires for Automated Guideway Transit (AGT) vehicles; wheels for Automated Guideway Transit (AGT) vehicles; tires for Automated Guideway Transit (AGT) vehicles; inner tubes of tires for Automated Guideway Transit (AGT) vehicles; tread rubbers for retreading tires for Automated Guideway Transit (AGT) vehicles; Automated Guideway Transit (AGT) vehicles and their parts and fittings; tires for magnetic levitation trains; non-pneumatic tires for magnetic levitation trains; retreaded tires for magnetic levitation trains; inner tubes for magnetic levitation train tires; wheels for magnetic levitation trains; tread rubbers for retreading tires for magnetic levitation trains; magnetic levitation trains and their parts and fittings; tires for monorail vehicles; non-pneumatic tires for monorail vehicles; retreaded tires for monorail vehicles; inner tubes for monorail vehicle tires; wheels for monorail vehicles; tread rubbers for retreading tires for monorail vehicles; monorail vehicles and their parts and fittings; tires for Light Rail Transit (LRT) vehicles; non-pneumatic tires for Light Rail Transit (LRT) vehicles; retreaded tires for Light Rail Transit (LRT) vehicles; inner tubes for Light Rail Transit (LRT) vehicle tires; wheels for Light Rail Transit (LRT) vehicles; tread rubbers for retreading tires for Light Rail Transit (LRT) vehicles; Light Rail Transit (LRT) vehicles and their parts and fittings; tires for new transportation system vehicles such as Automated Guideway Transit.
[AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual mode vehicle [DMV]; non-pneumatic tires for new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual mode vehicle [DMV]; treaded tires for new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual mode vehicle [DMV]; inner tubes of tires for new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual mode vehicle [DMV]; tread rubbers for retreading tires for new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual mode vehicle [DMV]; new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual mode vehicle [DMV], and their parts and fittings; autonomous cars; automated cars; driver assisting vehicles being loaded with automatic driving device; tires for automobiles; tires for vehicles; retreaded tires for automobiles; retreaded tires for vehicles; non-pneumatic tires for small electric cars; non-pneumatic tires for automobiles; inner tubes for automobile tires; inner tubes for vehicle tires; tread rubbers for retreading tires for automobiles; wheels for automobiles; wheels for vehicles; anti-vibration rubbers for automobiles; tires for vehicles [tractor type]; seat cushions for vehicles; hydraulic hoses for vehicles, not of metal; non-pneumatic tires for electric cars for seniors; non-pneumatic tires for golf carts; non-pneumatic tires for electric carts; non-pneumatic tires for all-terrain vehicles; tires for two-wheeled motor vehicles; non-pneumatic tires for two-wheeled motor vehicles; inner tubes for motorcycle tires; tires for two-wheeled motor vehicles; tires for bicycles; retreaded tires for bicycles; non-pneumatic tires for bicycles; inner tubes for bicycle tires; wheels for bicycles; tread rubbers for retreading tires for two-wheeled motor vehicles and bicycles; electric bicycles; two-wheeled motor vehicles, bicycles and their parts and fittings; wheel rims and wheel covers for aircraft, railway cars, automobiles, two-wheeled motor vehicles and bicycles; wheel rims and wheel covers for Automated Guideway Transit [AGT] vehicles, magnetic levitation trains, monorail vehicles, Light Rail Transit (LRT) vehicles and new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual Mode Vehicle [DMV]; air valves for tires of aircraft, railway cars, automobiles, two-wheeled motor vehicles and bicycles; air valves for Automated Guideway Transit [AGT] vehicles, magnetic levitation trains, monorail vehicles, Light Rail Transit (LRT) vehicles and new transportation system vehicles such as Automated Guideway Transit [AGT], Dual Mode Bus [DMB], Bus Rapid Transit [BRT] and Dual Mode Vehicle [DMV]; adhesive rubber patches for repairing tubes or tires; seat pads for vehicles; air springs for railway cars; pneumatic shock absorbers [air springs for land vehicles]; air suspensions; engine mounts; vibration isolating rubber [for land vehicles]; anti-vibration rubbers for railway cars; car seats; automobile seat cushions; rubber tracks for snowmobiles; rubber tracks for all-terrain vehicles; rubber tracks for automobiles; rubber pads for attaching shoe plates of iron crawlers for agricultural tractors; tires for scrapers; tires for motor graders; tires for shovel loaders; tires for tire rollers; tires for wheel cranes; tires for cranes; tires for snow ploughs; tires for mining machines.

Cl.17: Seals; hydraulic hoses and other hoses for fluids, not included in other classes; valves of rubber or vulcanized fiber, not including machine elements; gaskets; pipe joints of synthetic resin; non-metal pipe couplings and joints; urethane foams; sound absorbing sponges for automobile tires; plastic semi-worked products; foam rubber, semi-finished products; sound absorbing materials for automobile tires; sound absorbing plates for automobile tires; rubber for retreading and repairing tires; rubber for repairing tubes; rubber materials for recapping tires; rubber; packing [cushioning, stuffing] materials of rubber or plastics; washers of rubber or vulcanized fibre; flexible pipes of resin; flexible pipes and tubes of plastic; high-pressure rubber hoses; rubber hoses for industrial use; polymer films; polymer resins in the form of sheets or films; flexible tubes, not of metal; hose fittings, not of metal; anti-vibration rubber; anti-vibration rubber for industrial purposes; thermoplastic elastomers for use as raw materials of seals; thermoplastic elastomers for use as raw materials of packings; insulating materials.

Cl.35: Providing information concerning commercial sales; providing information concerning sales of used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; marketing research or analysis; marketing research concerning used automobiles, used construction machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; retail services or wholesale services for used automobiles and their parts and fittings; retail services or wholesale services for used construction machines and their parts and fittings; retail services or wholesale services for loading-unloading machines and apparatus and their parts and fittings; retail services or wholesale services for mining machines and apparatus and their parts and fittings; retail services or wholesale services for waste compacting machines and apparatus and their parts and fittings; retail services or wholesale services for waste crushing machines and their parts and fittings; retail services or wholesale services for metalworking machines and tools and their parts and fittings; retail services or wholesale services for apparatus and instruments for use in forestry and their parts and fittings; business management analysis or business consultancy; business management of hotels; providing business consulting services; collection of market research information; collection and analysis of business information on vehicles; management, including management of inventory and sales incentives, for retail stores and wholesale stores; retail services or wholesale services for automobiles; retail services or wholesale services for two-wheeled motor vehicles; retail services or wholesale services for bicycles; retail services or wholesale services for electrical machinery and apparatuses; retail services or wholesale services for agricultural machines, implements and supplies; retail services or wholesale services for automobiles and their parts and fittings; retail services or wholesale services in relation to agricultural equipment and their parts and fittings; retail services or wholesale services for shock absorbers, springs, valves, and hoses made of rubber, and their parts and fittings; retail services or wholesale services for pipes made of...
resin, couplings of resin for pipes, and their parts and fittings; retail services or wholesale services for seismic isolation rubbers, and their parts and fittings; research and search regarding computer-assisted business information; providing information and advice on the selection of tires and driving techniques and practices; providing commercial information and advice related to tire management, namely the selection, maintenance, repair, retreading, replacement and pressure measuring of vehicle tires; business management and organization consultancy in particular for professionals in the pneumatic tire and automobile industries; business management and organization consultancy; arranging and conducting of marketing analysis; input, processing, systemization and compilation into computer databases of information and data relating to vehicle and tire management, arrangement and location determination of vehicles, and routes of the roads; commercial information and advice related to arrangement and location determination of vehicles; consultancy relating to management, strategy, organization management of businesses and of its employees; provision of advice and information of business administration linked to employment development and professional and social integration; compilation and provision of business information; business analysis, business advice and business consultancy; professional business consultancy; collection, management and analysis of customer information; providing internet-based information concerning sales of tires; sales management, inventory management, customer service management of tires and wheels, and providing information relating thereto; retail services or wholesale services for hoses made of rubber, hydraulic hoses, high-pressure rubber hoses, hoses of synthetic resins, fastening fittings of hoses, and hose fittings of metal; electronic order and stock management services; computerised data processing.

CI.37; Repair or maintenance of metalworking machines and tools; providing location information regarding metalworking machines and tools; providing operational status information regarding metalworking machines and tools; providing information regarding location and operational status of metalworking machines and apparatus for construction; providing information regarding location and operational status of metalworking machines and apparatus for repair and maintenance; repair or maintenance of construction machines and apparatus; providing location information regarding construction machines and apparatus; providing operational status information regarding construction machines and apparatus; providing information regarding maintenance of construction machines and apparatus; providing information regarding location and operational status of construction machines and apparatus for construction; providing information regarding location and operational status of construction machines and apparatus for repair and maintenance; repair or maintenance of loading-unloading machines and apparatus; providing location information regarding loading-unloading machines and apparatus; providing operational status information regarding loading-unloading machines and apparatus; providing information regarding maintenance of loading-unloading machines and apparatus; providing information regarding location and operational status of loading-unloading machines and apparatus for construction; providing information regarding location and operational status of loading-unloading machines and apparatus for repair and maintenance; repair or maintenance of civil engineering machines and apparatus; providing location information regarding civil engineering machines and apparatus; providing operational status information regarding civil engineering machines and apparatus; providing information regarding maintenance of civil engineering machines and apparatus; providing information regarding location and operational status of civil engineering machines and apparatus for construction; providing information regarding location and operational status of civil engineering machines and apparatus for repair and maintenance; repair or maintenance of mining machines and apparatus; providing location information regarding mining machines and apparatus; providing operational status information regarding mining machines and apparatus; providing information regarding location and operational status of mining machines and apparatus for construction; providing information regarding location and operational status of mining machines and apparatus for repair and maintenance; repair or maintenance of machines and apparatus for use in forestry; providing location information regarding machines and apparatus for use in forestry; providing operational status information regarding machines and apparatus for use in forestry; providing information regarding maintenance of machines and apparatus for use in forestry; providing information regarding location and operational status of machines and apparatus for use in forestry; providing information regarding location and operational status of machines and apparatus for repair and maintenance; repair or maintenance of agricultural machines and apparatus; providing operational status information regarding agricultural machines and apparatus; providing information regarding maintenance of agricultural machines and apparatus; providing information regarding location and operational status of agricultural machines and apparatus for construction; providing information regarding location and operational status of agricultural machines and apparatus for repair and maintenance; repair or maintenance of waste compacting machines and apparatus; providing location information regarding waste compacting machines and apparatus; providing operational status information regarding waste compacting machines and apparatus; providing information regarding maintenance of waste compacting machines and apparatus; providing information regarding location and operational status of waste compacting machines and apparatus for construction; providing information regarding location and operational status of waste compacting machines and apparatus for repair and maintenance; repair or maintenance of waste and trash separator machines; providing location information regarding waste and trash separator machines; providing operational status information regarding waste and trash separator machines; providing information regarding maintenance of waste and trash separator machines; repair or maintenance of waste and trash separator machines; providing location information regarding waste and trash separator machines; providing operational status information regarding waste and trash separator machines; providing information regarding maintenance of waste and trash separator machines; repair or maintenance of snow ploughs; providing location information regarding snow ploughs; providing operational status information regarding snow ploughs; providing information regarding maintenance of snow ploughs; providing information regarding location and operational status of snow ploughs for snow removal; providing information regarding
location and operational status of snow ploughs for repair and maintenance; repair or maintenance of measuring or testing machines and instruments; providing location information regarding measuring or testing machines and instruments; providing operational status information regarding measuring or testing machines and instruments; providing information regarding maintenance of measuring or testing machines and instruments; providing information regarding location and operational status of measuring or testing machines and instruments for repair and maintenance; repair or maintenance of automobiles; providing location information regarding automobiles; providing operational status information regarding automobiles; providing information regarding maintenance of automobiles; providing information regarding location and operational status of automobiles for construction; providing information regarding location and operational status of automobiles for repair and maintenance; repair or maintenance of industrial robots; providing location information regarding industrial robots; providing operational status information regarding industrial robots; providing information regarding maintenance of industrial robots; providing information regarding location and operational status of industrial robots for construction; providing information regarding location and operational status of industrial robots for repair and maintenance; construction and providing information relating thereto; construction by intelligent computerised construction technology via computer communications and providing information relating thereto; consulting services regarding constructions to execute optimal constructions; construction consultancy; construction supervision; supervision of building construction, civil engineering structures and underground structures; operation and maintenance of building equipment and providing information relating thereto; mining and providing advice and information relating thereto; snow removal and providing advice and information relating thereto; repair and maintenance of automobiles and their parts and fittings or inspection, consultancy and information services relating thereto; repair and maintenance of automobiles and their parts and fittings including shock absorbers, springs, valves, rubber hose or inspection, consultancy and information services relating thereto; repair and maintenance of mining, construction, loading-unloading and agricultural machinery, and their parts and fittings or inspection, consultancy and information services relating thereto; repair and maintenance of mining, construction, loading-unloading and agricultural machinery, and their parts and fittings including shock absorbers, springs, valves, rubber hose or inspection, consultancy and information services relating thereto; repair and maintenance of pipes made of resin, couplings of resin for pipes, and their parts and fittings or inspection, consultancy and information services relating thereto; repair and maintenance of seismic isolation rubber and their parts and fittings or inspection, consultancy and information services relating thereto; information services on maintenance of automobile tires, by telecommunication, relating to tire pressure and tire temperature; inspection, consultancy and information services relating to retreading of tires; inspection and installation maintenance of motor vehicles and their parts; repair and maintenance of tires for motor vehicles; retreading of tires; inspection and installation maintenance of two-wheeled motor vehicles and their parts; repair and maintenance of tires for two-wheeled motor vehicles; inspection and installation maintenance of bicycles and their parts; repair and maintenance of tires for bicycles; repair and maintenance of aircraft and tires for aircraft; vehicle washing; providing information related to building work and piping work; giving advice related to building work and piping work; repair, maintenance, installation, and changing of aircraft including tires and wheels, and consultancy and information services relating thereto; repair and maintenance of rubber bearings for seismic isolation of buildings and their parts and fittings, and inspection, consultancy and information services relating thereto; caulking services for rubber hose, hydraulic hose, high pressure rubber hose, and synthetic resin hose; repair and maintenance of rubber hose, hydraulic hose, high pressure rubber hose, synthetic resin hose, metal hose clamps, metal couplings for hoses, and their parts and fittings, and inspection, consultancy and information services relating thereto; repair and maintenance of conveyer belts and their parts and fittings, and inspection, consultancy and information services relating thereto; repair and maintenance of rubber tracks and their parts and fittings, and inspection, consultancy and information services relating thereto; inspection services for detection of leaks in plumbing; battery charging services for electric vehicles.

Cl.39; Providing information regarding operational control and operational status of cars and dump trucks; providing information regarding dynamic control of cars and dump trucks; providing information regarding the location of cars and dump trucks; transport of cars and dump trucks and providing information relating thereto; consultancy relating to planning of operational control of cars and dump trucks in transport; providing information regarding the operational control and operational status of the land vehicles; providing information regarding the operating location of land vehicles; physical storage of electronic media containing data, drawings, texts, digital photographs, music, images, video and electronic data; warehousing services; advisory services relating to the storage and transportation of goods, freight or cargo; freighting services; rental of warehouse space; rental of land vehicles; advisory, consultancy and information services relating to transportation; providing information relating to vessels; providing information relating to operation status of aircraft; providing information relating to operation status of railway cars; providing information relating to operation status of Automated Guideway Transit [AGT] vehicles; providing information relating to operation status of magnetic levitation trains; providing information relating to operation status of monorail vehicles; providing information relating to operation status of next-generation streetcars such as light rail vehicles; providing information relating to operation status of new transportation system vehicles such as automated guideway transit [AGT], dual mode bus [DMB], bus rapid transit [BRT] and Dual Mode Vehicle [DMV]; providing information relating to operation status of autonomous cars; providing information relating to the operational status of vehicles with driving resistance functions; providing information relating to the operational status of small electric cars; providing information relating to operation status of treads for vehicles [tractor type]; providing information relating to operation status of mobility scooters; providing information relating to operation status of golf carts; providing information relating to operation status of electric carts; providing information relating to operation status of all-terrain vehicles; providing information relating to operation status of two-wheeled motor vehicles; providing information relating to operation status of bicycles; providing information relating to vehicle operation status; providing road and traffic information; tracking of vehicles with autonomous driving functions or automated driving assistance functions by computers (transport information); tracking of vehicles with automated driving functions or automated driving assistance functions by computers (transport information); tracking of vehicles with autonomous driving functions or autonomous driving assistance functions by computer programs (transport information); tracking of vehicles with automated driving functions or automated driving assistance functions by computer programs (transport information); providing information relating to autonomous driving or automated driving devices for automobiles comprised of telecommunication machines and apparatus, electrical and electronic control apparatus and instruments,
remote control apparatus, photographic machines and apparatus, and automatic adjusting/regulating machines and instruments including radar apparatus, scanners [data processing equipment], cameras, video cameras, sensors [measurement apparatus], other than for medical use, and alarms, for autonomous driving or automated driving of automobiles; tracking of autonomous driving or automated driving of automobiles by telecommunication machines and apparatus (transport information); tracking of autonomous driving or automated driving of automobiles by electrical and electronic control apparatus and instruments (transport information); tracking of autonomous driving or automated driving of automobiles by remote control apparatus (transport information); tracking of autonomous parking or automated parking of automobiles by photographic machines and apparatus (transport information); vehicle-driving services; providing information relating to towing and transportation of car breakdown; logistics services of tires and wheels, and providing information relating thereto.

Cl.42; Computer software design, computer programming and maintenance of computer software; design and development of operating software for accessing and using a cloud computing network; computer programming for information management; providing computer programs on data networks; cloud computing; rental of operating software for accessing and using cloud computing network; electronic data storage and data back-up services; electronic storage of data, drawings, texts, digital photographs, music, images, video and electronic data by cloud computing; technical data analysis; surveying and engineering services; testing, data-analysing and measuring regarding civil engineering and building construction; drafting of engineering structures and underground structures and consultancy relating thereto; technical project planning; testing and research services relating to machines, apparatus and instruments; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; design and development of computer hardware, software and databases; technical advice relating to operation of machines; technical advice relating to operation of computer programs; technological advice relating to computers, automobiles and industrial machines; analysis and consultancy of consumed fuel, fuel level and operating data of metalworking machines and tools, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus for use in forestry, agriculture and agricultural implements other than hand-operated, waste compacting machines and apparatus, waste crushing machines and apparatus, waste and trash separator machines, snow ploughs, measuring or testing machines and instruments, automobiles, and industrial robots; energy auditing; consultancy in the field of energy efficiency; consultancy in the field of energy-saving; designing of tires, other than for advertising purposes; designing, programming or maintenance of computer programs for managing information of belts for conveyors; designing, programming or maintenance of computer programs for simulation relating to tires and road surface condition; designing, programming or maintenance of computer programs relating to visualization tools for solution effectiveness, such as improvement of productivity, optimization of inventory and improvement of efficiency, by various combinations of products and services; technical advice relating to specialized knowledge as to tires and methods to check up on tires; technical analysis and consulting services related to the selection, condition, maintenance, retreading or replacement of tires; technical analysis and consulting services related to the selection, condition, maintenance and replacement of vehicle component parts, spare parts and accessories; technical analysis and consulting services related to the selection and maintenance of automobiles and their parts and fittings; technical analysis and consulting services related to the selection and maintenance of mining, construction, loading-unloading and agricultural machinery, and their parts and fittings; technical analysis and consulting services related to the selection and maintenance of shock absorbers, springs, valves, and hoses made of rubber, and their parts and fittings; technical analysis and consulting relating to services including the selection and maintenance of pipes of resin, pipe couplings of resin, and parts and fittings therefor; technical analysis and consulting to services including the selection and maintenance of rubber bearings for seismic isolation of buildings and their parts and fittings; rental of computers; providing computer programs for vehicle drive information, vehicle kinetic information and tire pressure information; providing computer programs for managing information of belts for conveyors; providing computer programs for simulation relating to tires and road surface condition; providing computer programs relating to visualization tools for solution effectiveness, such as improvement of productivity, optimization of inventory and improvement of efficiency, by various combinations of products and services; technical consultancy or providing information relating to the manufacture and use of tires and their parts; testing or research on tires and road surface condition and information services relating thereto; providing computer programs regarding management of inventory and sales incentives for retail stores and wholesale stores; remote control for computer systems; monitoring of computer systems by remote access; monitoring of data from in-vehicle systems by remote access; services with computer programs relating to visualization tools for solution effectiveness, such as improvement of productivity, optimization of inventory and improvement of efficiency, by various combinations of products and services; testing or research on tires and their parts and fittings with autonomous driving functions or autonomous driving assistance functions and information services relating thereto; testing or research on next-generation streetcars
and their parts and fittings and information services relating thereto; testing or research on new transportation system vehicles such as automated guideway transit [AGT], dual mode bus [DMB], bus rapid transit [BRT] and Dual Mode Vehicle [DMV], and their parts and fittings and information services relating thereto; providing computer programs connected with customers’ systems for improving productivity at customers by inventory management and quality management of tires; providing technical information and consultancy related to tire management, namely the selection, maintenance, repair, retreading, replacement and pressure measuring of vehicle tires; expertise services in connection with the selection, condition, maintenance and repair of tires, spare parts and accessories for vehicles; providing technical information and consultancy related to vehicle and trailer tracking; testing and quality control of tires and inner tubes; design of business premises such as retail stores and wholesale stores for the tire trade; development, design, maintenance, and providing of software, mobile applications, databases and web sites; design, development and maintenance of software, mobile applications, databases and web sites; providing temporary use of on-line non-downloadable software for use in publishing; providing search engines for obtaining data via communications networks; conducting technical project studies; studies and research relating to waste disposal; providing computer programs for information related to tire pressure and internal tire temperature; technical analysis and consulting services related to the selection or maintenance of rubber bearings for seismic isolation of buildings; technical analysis and consulting services related to the selection or maintenance of belts for conveyors, and their parts and fittings; technical analysis and consulting services related to the selection or maintenance of rubber tracks for use with crawlers, and their parts and fittings; measurement of concentration of sludge in pipes; providing temporary use of non-downloadable software regarding management of inventory; providing temporary use of non-downloadable computer software for analysis and monitoring by remote access; construction planning services.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

Priority claimed from 27/04/2019; Application No. : 2019-064874 ;Japan
4499760 30/09/2019

[International Registration No. : 1523343]

SUBARU CORPORATION
1-20-8, Ebisu, Shibuya-ku Tokyo 150-8554 Japan

Proposed to be Used

IR DIVISION

Cl.12; Aircraft; autogyros; air balloons; gliders; seaplanes; amphibious airplanes; turbo-jet airplanes; turbo-prop airplanes; airships [dirigible balloons]; propeller airplanes; helicopters; parts and fittings of aircraft; rotor blades for helicopters; airplane seats; landing gear wheels for aircraft; tires for wheels of aircraft; inner tubes for aircraft tires; landing gears; structural struts of aircraft; wings of aircraft; flight control gears; fuselages for aircraft; fuel tanks for aircraft; fitted airplane covers made of thick cloth for glider fuselages and wings; vertical and horizontal stabilizers; propeller; airplane propellers; oil hydraulic system components for aircraft; non-electric prime movers for land vehicles, not including their parts; engines for land vehicles; driving motors for land vehicles; mechanical parts of land vehicles; shafts, axles or spindles, machine elements for land vehicles; wheel bearings, machine elements for land vehicles; shaft couplings or connectors, machine elements for land vehicles; power transmissions and gearing, machine elements for land vehicles; shock absorbers, machine elements for land vehicles; springs, machine elements for land vehicles; brakes, machine elements for land vehicles; AC motors or DC motors for land vehicles, not including their parts; automobiles; trucks; ambulances; racing motor cars; concrete mixing vehicles; sprinkling trucks; passenger cars (automobiles); amphibious vehicles; snowmobiles; advertising vans; armored vehicles; dump trucks; tractors; trailers; buses; fork lift trucks; parts and fittings of automobiles; air bags (safety devices for automobiles); windscreens of automobiles; clutches of automobiles; air pumps for automobiles; warning horns for automobiles; seats for automobiles; seat covers for automobiles; cigar lighters for automobiles; automobile bodies; covers for automobile bodies; wheels for automobiles; spokes for automobiles; automobile tires; inner tubes for automobile tires; doors for automobiles; mudguards for automobiles; steering wheels for automobiles; steering wheel covers for automobiles; rims for automobiles; chassis [of automobiles]; luggage carriers of automobiles; automobile door handles; rearview mirrors of automobiles; automobile bumpers; automobile windshields (windcreens); direction signals (turn signals for automobiles); holding tops of automobiles; automobile hoods; automobile spare wheel holders; automobile roof rails; windscreen wipers for automobiles; two-wheeled motor vehicles; motorcycles; parts and fittings of two-wheeled motor vehicles; chainwheels or cranks for motorcycles; air pumps for motorcycles; warning horns for motorcycles; saddles for motorcycles; stands for motorcycles; spokes for motorcycles; motorcycle tires; inner tubes for motorcycle tires; chains for motorcycles; chain guards for motorcycles; mudguards for motorcycles; handlebar grips for motorcycles; luggage racks for motorcycles; wheel hubs for motorcycles; handle bars for motorcycles; freewheels for motorcycles; frames for motorcycles; pedals for motorcycles; front forks for motorcycles; rims for motorcycles; bicycles; delivery bicycles; collapsible bicycles; touring bicycles; standard bicycles; road racing bicycles; tandem bicycles; parts and fittings of bicycles; traction engine; cable transport apparatus and installations for use in cargo or freight handling; parachutes; anti-theft alarms for vehicles; wheelchair; ships; boats; vessels and their parts and fittings; railway rolling stock and their parts and fittings; funiculars; handstraps of railway cars; seats for railway cars; bodies for railway cars; wheels for railway cars; doors for railway cars; door engines for railway cars; railway couplings; ski lifts; ropeways not for cargo handling; rickshaws; sleighs and sleds (vehicles); trolleys; carts; horse drawn carriages; bicycle trailers [riyakah]; adhesive rubber patches for repairing tubes or tires; baby carriage (prams); space vehicles.

Cl.35; Commercial information and advice for consumers in the choice of products and services; retail services or wholesale services for woven fabrics and beddings; retail services or wholesale services for clothing; retail services or wholesale services for ponchos; retail services or wholesale services for gloves [clothing]; retail services or wholesale services for diapers; retail services or wholesale services for footwear [other than special footwear for sports]; retail services or wholesale services for bags and pouches; retail services or wholesale services for personal articles, umbrella, towels of textile; retail services or wholesale services for automobiles and their parts and fittings; retail services or wholesale services for two-wheeled motor vehicles and their parts and fittings; retail services or wholesale services for bicycles and their parts and fittings; retail services or wholesale services for electrical machinery and apparatuses; retail services or wholesale services for key rings; retail services or wholesale services for keys for vehicles; retail services or wholesale services for screwdrivers, non-electric; retail services or wholesale services for bladed or pointed hand tools, hand tools and metal hardware; retail services or wholesale services for kitchen equipment, cleaning tools and washing utensils; retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical
supplies; retail services or wholesale services for cosmetics, toiletries, dentifrices, soaps and detergents; retail services or wholesale services for cleaning preparations for automobiles; retail services or wholesale services for printed matter; retail services or wholesale services for paper and stationery; retail services or wholesale services for sports goods, special footwear for sports and clothes for sports; retail services or wholesale services for sports whistles; retail services or wholesale services for toys, dolls, game machines and apparatus; retail services or wholesale services for clocks, watches and spectacles [eyeglasses and goggles], sunglasses; retail services or wholesale services for tobaccos and smokers' articles; retail services or wholesale services for non-electric prime movers and their parts; retail services or wholesale services for mechanical elements for land vehicles; retail services or wholesale services for machine elements, not for land vehicles; retail services or wholesale services for telescopes; astronomical telescope, telescopes for astronomical telescope, photographic machines and apparatus, cinematographic machines and apparatus, optical machines and apparatus and their parts and fittings; retail services or wholesale services for aircraft and their parts and fittings; retail services or wholesale services for rockets for transport purposes and their parts and fittings; retail services or wholesale services for chemically activated lighting sticks, namely, chemiluminescent in stick type of case; retail services or wholesale services for pocket warmers and heating or cooling packs filled with chemical substances ready to react when required; retail services or wholesale services for portable toilet for natural disasters and their parts and fittings; retail services or wholesale services for floor coverings, outdoor blankets and curtains.

Cl.37; Construction; construction or installation of vehicle manufacturing plants; installation of car parking; installation of manufacturing plants for parts of vehicles; machinery installation; general building construction works; information services relating to construction; shipbuilding; maintenance, repair or servicing of vessels and their parts and fittings; washing and cleaning of vessels and their parts and fittings; advisory, consultancy and information services relating to shipbuilding, maintenance, repair, servicing, washing and cleaning of vessels and their parts and fittings; inspection of vessels and their parts and fittings prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of aircraft and their parts and fittings; washing and cleaning of aircraft and their parts and fittings; advisory, consultancy and information services relating to maintenance, repair, servicing, washing and cleaning of aircraft and their parts and fittings; inspection of aircraft and their parts and fittings prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of railway rolling stocks and their parts and fittings; exterior and interior washing and cleaning of railway rolling stocks and their parts and fittings; advisory, consultancy and information services relating to maintenance, repair, servicing, washing and cleaning of railway rolling stocks and their parts and fittings; inspection of railway rolling stocks and their parts and fittings prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of electronic regulating machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; inspection of electronic regulating machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of photographic machines and apparatus, and advisory, consultancy and information services relating thereto; inspection of photographic machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of optical machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; inspection of optical machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of cinematographic machines and apparatus, and advisory, consultancy and information services relating thereto; inspection of cinematographic machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of astronomical telescope, and advisory, consultancy and information services relating thereto; inspection of astronomical telescope prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of cinematographic machines and apparatus, and advisory, consultancy and information services relating thereto; inspection of cinematographic machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of vehicle-mounted monitoring apparatus, and advisory, consultancy and information services relating thereto; inspection of vehicle-mounted monitoring apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of event recorders prior to maintenance and repair, and advisory, consultancy and information services relating thereto; inspection of event recorders prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of telecommunication machine and apparatus, and advisory, consultancy and information services relating thereto; inspection of telecommunication machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of machine elements, and advisory, consultancy and information services relating thereto; inspection of machine elements prior to maintenance and repair, and advisory, consultancy and information services relating thereto; vehicle maintenance services, and advisory, consultancy and information services relating thereto; vehicle repair services, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of electric regulating apparatus for vehicle, and advisory, consultancy and information services relating thereto; inspection of electric regulating apparatus for vehicle prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of power distribution or control machines and apparatus, and advisory, consultancy and information services relating thereto; inspection of power distribution or control machines and apparatus prior to maintenance and repair, and advisory, consultancy and
information services relating thereto; maintenance, repair or servicing of electric motors, and advisory, consultancy and information services relating thereto; inspection of electric motors prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of power generators, and advisory, consultancy and information services relating thereto; inspection of power generators prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of vehicle distance measuring device, and advisory, consultancy and information services relating thereto; inspection of vehicle distance measuring device prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of measuring and testing machines and instruments, and advisory, consultancy and information services relating thereto; inspection of measuring and testing machines and instruments prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of vehicle manufacturing plants, and advisory, consultancy and information services relating thereto; inspection of vehicle manufacturing plants prior to maintenance and repair, and advisory, consultancy and information services relating thereto; setup or repair of locks, and advisory, consultancy and information services relating thereto; setup or repair of vehicle keys, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of loading-unloading machines and apparatus, and advisory, consultancy and information services relating thereto; inspection of loading-unloading machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of construction machines and apparatus, and advisory, consultancy and information services relating thereto; inspection of construction machines and apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of consumer electric appliances, and advisory, consultancy and information services relating thereto; inspection of consumer electric appliances prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of electric lighting apparatus, and advisory, consultancy and information services relating thereto; inspection of electric lighting apparatus prior to maintenance and repair, and advisory, consultancy and information services relating thereto; maintenance, repair or servicing of gasoline station equipment, and advisory, consultancy and information services relating thereto; inspection of gasoline station equipment prior to maintenance and repair, and advisory, consultancy and information services relating thereto.
GALAXY POWER VENTURES LIMITED
Vistra Corporate Services Centre, Wickhams Cay II, Road Town Tortola VG1110

Proposed to be Used

Class 99

**IR DIVISION**

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes.

Cl.41; Publication of texts (other than publicity texts), namely publication of sport, competition and game instructions, educational materials; user instructions, education, providing of training; sporting and cultural activities, arranging and conducting of events in the fields of gaming, gaming competitions, recreation and entertainment; provision of the aforesaid services in electronic or computerised form; production and rental of television programmes, interactive entertainment, video recordings, television entertainment, radio entertainment; provision of interactive entertainment; videotaping; video-tape film production; provision of information relating to sports, accessible via a global computer network; lotteries or bookmaking services, namely conducting credit card-based prize games; information, consultancy and assistance with regard to the aforesaid services, included in this class; publication of articles relating to sports and other statistics, including odds.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

Priority claimed from 16/04/2019; Application No. : 30 2019 105 113 ;Germany

4503786 15/10/2019

[International Registration No. : 1523264]

SULO Umwelttechnik GmbH
Bünder Str. 85 32051 Herford Germany

Proposed to be Used

IR DIVISION

Cl.6; Bins; containers; depot containers; aboveground waste separation containers; casks; deposit columns as waste collection containers with an underground collection container; tanks and waste tubs; garbage bins and municipal waste bins; all afore-mentioned goods of metal; baskets of metal; protective roofs of metal.

Cl.9; Electric and electronic weighing, measuring, and checking apparatus and instruments; apparatus for reading, recording, transmitting and reproducing of data; software, in particular for the management of collection points, of mechanized collection, recovery and treatment of industrial waste and household waste.

Cl.19; Non-metallic transportable structures; non-metallic protective roofs; prefabricated building materials, not of metal, as parts of and for the establishment of seats and furnishing located in public places.

Cl.20; Bins; casks; deposit columns as waste collection containers with an underground collection container; containers [tanks], not of metal and not of masonry; depot containers; aboveground waste separation containers; containers and non-metallic bins; containers for the collection and the disposal of chemical residues, hospital residues or similar special waste; all afore-mentioned goods not of metal; urban furniture, namely non-metallic containers [storage, transportation], non-metallic chests, empty tool boxes (not of metal), chairs, benches, flower stands [furniture], flower-pot pedestals, display boards, furniture cabinets, and display cases, all being located in public places or waiting areas; non-metallic baskets for industrial transportation and storage purposes.

Cl.21; Household utensils and containers not of precious metal or coated therewith; paper baskets; garbage cans; baskets for household use.

Cl.35; Provision of personnel for the maintenance, installation and the replacement of bins, containers, depot containers, aboveground waste separation containers, casks, deposit columns as waste collection containers with an underground collection container, tanks and waste tubs, garbage bins and municipal waste bins; staff utilization planning for the maintenance, installation and the replacement of bins, containers, depot containers, aboveground waste separation containers, casks, deposit columns as waste collection containers with an underground collection container, tanks, waste tubs, garbage bins and municipal waste bins; business consultation services in commercial management, in particular in the field of storage, transport, supply and replacement of bins, containers, depot containers, aboveground waste separation containers, casks, deposit columns as waste collection containers with an underground collection container, waste tubs, garbage bins and municipal waste bins; organizational support and consultation services to businesses in urban planning and waste separation; compilation of statistical reports and market studies in connection with urban planning and waste separation; computer data management; compilation and systematization of data in a central file; updating of data in databases, in particular for the management of mechanized collection of waste, garbage and municipal waste; updating of data in databases, in particular for the management of collection point, mechanized collection, recovery and treatment of industrial and household waste.

Cl.37; Cleaning services for public roads, urban spaces and playgrounds; installation, maintenance, repair, replacement and cleaning services of deposit columns as waste collection containers with an underground collection container, depot containers, aboveground waste separation containers, tanks, tubs, bins, casks, and containers for garbage, waste and municipal waste; installation and maintenance of urban furniture; installation, maintenance, repair of goods or equipment for urban furnishing and waste separation; installation, maintenance, repair of playground equipment; building construction management [supervision]; consultation services on the maintenance, installation and replacement of bins, containers, depot containers, aboveground waste separation containers, casks, deposit columns as waste collection containers with an underground collection container, tanks and waste tubs.
Cl.38; Telecommunication services; communication services by computer terminals; provision of access to databases; electronic transmission of data relating to land vehicles and/or waste bins and/or containers and/or users of waste bins and/or containers by computer terminals; rental of telecommunication equipment; telecommunications services, namely radio services for the localization and/or identification of land vehicles and/or waste bins and/or containers; radio and telephone communication services; transmission of messages; provision of privatized access to computer databases.

Cl.42; Construction planning, technical project planning and technological consultation for the maintenance, installation and replacement of bins, containers, depot containers, aboveground waste separation containers, casks, deposit columns as waste collection containers with an underground collection container, tanks, waste tubs, garbage bins and municipal waste bins; technical planning of works and planning of technical projects relating to the maintenance, installation and replacement of bins, containers, casks, deposit columns as waste collection containers with an underground collection container, and waste tubs, garbage bins and municipal waste bins; technical consulting in the field of environmental engineering in relation to waste, garbage and municipal waste; analysis and consultancy services relating to the environment protection and product safety; information and consultation services relating to environmental protection; design, development, updating and rental of database software, in particular for the management of mechanized collection of waste, garbage and municipal waste; design, development, updating and rental of database software, in particular for the management of collection points, mechanized collection, recovery and treatment of industrial and household waste; provision of scientific information to promote awareness of the need to separate garbage, waste and municipal waste.
Priority claimed from 03/04/2019; Application No. : 018047079 ;European Union
4503901 10/09/2019
[International Registration No. : 1523312]
BOMAG GmbH
Hellerwald 56154 Boppard Germany

Proposed to be Used

IR DIVISION

Cl.7; Machines, mechanical tools and apparatus for construction, in particular road rollers, trench rollers, tampers, vibrating plates, vibrators, waste compactors, machines for landfill construction, earth-moving machines, road milling machines, road surface breakers, road pavers, asphalt pavers, pavers, road surface recyclers, crushers, feeders, soil stabilisers, binding agent and grit spreaders; driverless (autonomous) machines, mechanical tools and apparatus for construction, in particular autonomous road rollers, autonomous trench rollers, autonomous tampers, autonomous vibrating plates, autonomous vibrators, autonomous waste compactors, autonomous machines for landfill construction, autonomous earth-moving machines, autonomous road milling machines, autonomous road surface breakers, autonomous road pavers, autonomous asphalt pavers, autonomous pavers, autonomous road surface recyclers, autonomous crushers, autonomous feeders; autonomous soil stabilisers, autonomous binding agent and grit spreaders; parts and accessories for all the aforesaid goods.

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, controlling, regulating apparatus and instruments; apparatus and instruments for capturing, recording, transmission, reception or reproduction of sound, images and data; electronic control apparatus, units and systems; software; interfaces for computers; apparatus, instruments, equipment and software for measuring, control and regulating technology and sensors for machines, mechanical tools and apparatus for construction; apparatus, instruments, software and computer hardware for transmitting, receiving, inspecting, visualising, recording and evaluating settings, operational data and work results of machines, mechanical tools and apparatus for construction; computer software for mobile applications that enable an exchange and an interface between machines, mechanical tools and apparatus for construction and mobile devices; software and computer hardware for fleet management; apparatus, instruments, software and computer hardware for position tracking and monitoring of machines, mechanical tools and apparatus for construction; electric and electronic equipment, apparatus and installations composed thereof for telematics, telecommunications and data processing purposes; computer programs and mobile apps for the operational planning, location, efficiency and status monitoring and theft security of machines, mechanical tools and apparatus for construction; parts and accessories for all the aforesaid goods.

Cl.37; Building construction; construction services in the nature of earthworks; street construction; sewer construction; construction of landfill sites; construction services relating to civil engineering; building construction supervision; building consultancy; repair, maintenance, servicing and rental of machines, mechanical tools and apparatus for construction; on-site building project management [construction supervision]; building construction services using building information modelling (BIM) process; mining.
Priority claimed from 07/05/2019; Application No. : UK00003397432 ;United Kingdom
4503911    05/11/2019
[International Registration No. : 1523355]
Faradion Limited
The Innovation Centre, 217 Portobello Road Sheffield S1 4DP United Kingdom

Proposed to be Used
IR DIVISION

Cl.1; Chemicals for use in industry; alkali metal-containing salts; sodium-containing salts; mixed metal oxides; alkali metal-containing mixed metal oxides; sodium-containing mixed metal oxides; carbon-containing materials, namely, graphite-containing materials, non-graphitised carbon-containing materials and hard carbon-containing materials; chemicals for use in a device for storing electrical energy; chemicals for use in a device for accumulating electrical energy; chemicals for use in a device for charging electrical batteries; chemicals for use in alkali metal-ion cells, sodium-ion cells, sodium metal anode cells, batteries, rechargeable batteries, secondary batteries, electrochemical devices and/or electrochromic devices; chemicals for use in electrodes and/or electrolytes; chemicals for use in anode electrodes; chemicals for use in cathode electrodes; alkali metal-containing salts, sodium-containing salts, mixed metal oxides, alkali metal-containing mixed metal oxides, sodium-containing mixed metal oxides and carbon-containing materials namely, graphite-containing materials, non-graphitised carbon-containing materials and hard carbon-containing materials, all for use in alkali metal-ion cells, sodium-ion cells, sodium metal anode cells, alkal metal anode cells, batteries, rechargeable batteries, secondary batteries, electrochemical devices, electrochromic devices, devices for storing electrical energy, devices for accumulating electrical energy and/or devices for charging electrical batteries.

Cl.9; Electric batteries; rechargeable batteries; secondary batteries; alkali metal-ion batteries; sodium-ion batteries; sodium metal anode batteries; alkali metal anode batteries; accumulators; apparatus for conducting, switching, transforming, accumulating, regulating and/or controlling electricity; devices for charging electric batteries, rechargeable batteries, secondary batteries, alkali metal-ion batteries, sodium-ion batteries, sodium metal anode batteries and/or alkali metal anode batteries; electric batteries, rechargeable batteries, secondary batteries, alkali metal-ion batteries, sodium-ion batteries, sodium metal anode batteries, alkali metal anode batteries, alkali metal anode batteries and/or accumulators, all suitable for providing electrical energy and/or power to electrically powered devices; electric batteries, rechargeable batteries, secondary batteries, alkali metal-ion batteries, sodium-ion batteries, sodium metal anode batteries, alkali metal anode batteries and/or accumulators, all suitable for providing electrical energy and/or power to electrically powered devices such as vehicles, industrial handling and moving equipment, toys, power tools, mobile phones, computers, for stationary installations such as houses, communities, factories, industrial sites, the electricity grid, for providing back-up electrical energy to reserve facilities such as UPS (uninterrupted power supply) installations and/or to telecoms applications.
Shimajiro

Priority claimed from 27/09/2019; Application No. : 2019-126497 ;Japan
4504005  30/09/2019
[International Registration No. : 1525297]
Benesse Corporation
3-7-17 Minamigata, Okayama-Shi, Kita-Ku Okayama 700-8686 Japan

Proposed to be Used

IR DIVISION

Cl.8; Tweezers; braiders [hand-held ones only]; hoes [hand-held]; digging forks [spading forks]; lawn rakes [hand-held ones only]; lasts for shoe-making [hand-held ones only]; electric flat irons; electric razors and electric hair clippers; bladed or pointed hand tools; swords; hand tools; carpenters' inkpots and their accessories; razor strops [leather strops]; sharpening steels; whetstones [sharpening stones]; egg slicers, non-electric; non-electric planes for flaking dried bonito blocks [katsuo-bushi planes]; can openers, non-electric; spoons; cheese slicers, non-electric; pizza cutters, non-electric; forks [cutlery]; dressmakers' chalk sharpeners; fire pans for carrying live charcoal [juno]; fireplace bellows [hand-tools]; fire tongs; bludgeons; shaving cases; pedicure sets; eyelash curlers; manicure sets; ice axes; diving knives; diving knife holders; palette knives; scissors; razors, non-electric; kitchen shears.

Cl.10; Finger guards for medical purposes; pacifiers for babies; ice bag pillows for medical purposes; triangular bandages; supportive bandages; surgical catguts; feeding cups for medical purposes; dropping pipettes for medical purposes; teats; medical ice bags; medical ice bag holders; baby bottles; nursing bottles; contraceptives, non-chemical; artificial tympanic membranes; prosthetics or fillings materials, not for dental use; ear plugs for sleeping; ear plugs for soundproofing; esthetic massage apparatus for commercial use; medical apparatus and instruments; walking aids for medical purposes; crutches; electric massage apparatus for household purposes; gloves for medical purposes; urinals for medical purposes; bed pans; ear picks; clinical thermometers; hand-operated breast pumps; electric breast pumps; covers for baby bottles; sanitary masks.

Cl.14; Precious metals; unwrought precious stones; key rings; jewellery cases; trophies [prize cups]; commemorative shields; personal ornaments [jewellery, jewelry (Am.)]; cuff links; semi-wrought precious stones and their imitations; shoe ornaments of precious metal; clocks and watches; charms for key rings; jewellery; paste jewellery; charms for necklaces; charms for bracelets; amulets [jewelry].

Cl.15; Tuning apparatus for musical instruments; musical instruments; music stands; conductors' batons; tuning forks.

Cl.27; Bath mats for wash places; tatami mats and the like; floor coverings; wall hangings, not of textile; gymnastic mats; wallpaper.

Cl.38; Telecommunication; broadcasting; news agencies; rental of telecommunication equipment including telephones and facsimile apparatus; instant messaging services; Internet communication services; providing access to chat lines, chat rooms and forums via the Internet; provision of Internet forums; Internet access provider services; video streaming services; provision of telecommunication access to video and audio content; video transmission services; transmission of electronic mail; electronic communications services; broadcasting services and provision of telecommunication access to films and television programs provided via a video-on-demand service; video broadcasting via the Internet and other communications networks; audio broadcasting via the Internet and other communications networks.
Priority claimed from 24/07/2019; Application No. : 018099332 ;European Union
4504006   13/11/2019
[International Registration No. : 1523487]
SBM Mundial, S.L.
C/Juan de Herrera, 49 E-29680 Estepona (Malaga) Spain

Proposed to be Used

**IR DIVISION**

**Cl.4:** Candles; perfumed candles; scented candles; scented candles with fruit aroma; candles secreting the scent of shisha smoke; candles in tins; musk scented candles; charcoal.

**Cl.34:** Hookahs and electronic hookahs and accessories thereof; tobacco products; tobacco substitutes, in particular those made out of tea and tea plants; cut and uncut tea leaves for smoking as tobacco substitute; tobacco; cigarette tobacco; chewing tobacco; pipe tobacco; shisha tobacco; smokers’ articles of all kinds, in particular matches; shishas and electronic shishas and accessories thereof; electronic cigarettes; cigars; small cigars; electronic cigars; electronic vaporizing smoking device; e-liquid for use in electronic smoking devices and electronic cigarettes, namely, refill liquid for electronic smoking devices and electronic cigarettes; smoking pipes; steam stones, in particular steam stones for water pipes; mineral substances for use as flavorings for use in water-pipes; inhalable aerosols and carrier substances therefor, for use in water pipes; substances for the inhalation for use in water-pipes, in particular aromatic substances for smoking; all the aforesaid goods not for medical purposes.
4504523   26/08/2019

[International Registration No. : 1522994]

Anhui Panpan Foods Co., Ltd.
No. 365 Changjiang West Road, Chengdong Industrial Park, Economic and Technological Development Zone, Chuzhou city Anhui Province China

Proposed to be Used

IR DIVISION

Cl.5; Propolis dietary supplements; royal jelly dietary supplements; yeast dietary supplements; medicines for human purposes; sanitary napkins; sanitizing wipes; first-aid bags, filled; dietetic substances adapted for medical use; nutritional supplements; traditional Chinese medicine bag, portable, filled.

Cl.32; Beer; fruit juice; mineral water [beverages]; non-alcoholic beverages; non-alcoholic fruit tea; isotonic beverages; cola drinks; pure water (drinks); plant-based drinks
Sano Smart Dairy Nutrition

Priority claimed from 04/04/2019; Application No. : 555051 ;Czech Republic

[International Registration No. : 1524468]

Sano - Moderní výživa zvírat spol. s r.o.
Npor. O. Bartoška 15 CZ-344 01 Domažlice, Horejší Predmestí Czech Republic

Proposed to be Used

IR DIVISION

Cl.31; Fodders for animals.
Cl.44; Animal husbandry services, namely digital advisory services for herd management and nutrition management, veterinary services and related activities.
FRED. OLSEN

Priority claimed from 12/04/2019; Application No. : 201905354 ;Norway
4504933 10/10/2019

[International Registration No. : 1524117]

Fred. Olsen & Co. Innehaver Anette S. Olsen
Fred. Olsen's gate 2 N-0152 Oslo Norway

Proposed to be Used

IR DIVISION

Cl.39; Distribution of electric power; logistic services consisting of the transportation, packaging, delivery and storage of goods; arranging for shipping of cargo; arranging for transportation and storage of goods; arranging for transportation of goods by sea, namely wind turbines and parts of wind turbines such as generators, turbine blades, masts for wind turbines; cargo handling and freight services; loading, packing, storage, transportation and unloading of cargo; transportation of wind turbines, aerogenerators, wind turbine blades, masts for wind turbines, ocean and seabed foundations, electrical power, chemicals, containerized goods and persons, by conveying means, including ships; transport of electrical power, chemicals and water by pipelines, wires and cables; cruise ship services; boat cruises; business activities related to tourism, namely, tour arranging, and ferry-boat operations, travel agency services and tour operating; arranging travel by tourist agencies; booking of seats for travel; shipping of goods; packaging of containerized goods for transportation; storage of containerized goods; packaging of containerized goods for transportation; storage of containerized goods; technical consultancy services in the field of passenger travel, and the shipping of goods; shipping operations; transport operations; boat transport; barge transport; maritime transport; river transport; freight [shipping of goods]; railway transport; passenger transport; air transport; escorting of travellers; freight brokerage; salvage of ships; boat storage; unloading cargo; rental of containers for the shipping industry; afloat salvage of ships; icebreaking operations; yacht services; shipping business; ship broker business; freight forwarding; underwater salvage; car rental; boat rental; packaging and storage of goods.

Cl.42; Design, development and testing of ships, vessels and boats, and fittings for boat, vessel and ships; design of aerogenerators, sea bed foundations, generators, wind turbines and parts of wind turbines, namely blades and masts for turbines; engineering services and quality control in relation to construction of ships and vessels; industrial analysis and industrial research in the field of wave and wind power generation, wind power generators, ships, tourism, travelling, shipping; technical analysis of a product or process to determine how to make it more environmentally sound; technical know-how support services, namely, diagnosing problems with wave and wind power generation, wind power generators, ships, underwater explorations; geological research; geological inspections; geological investigation of ground conditions; geological searching; consultancy in the field of geological surveys; meteorological information services, namely, in relation with wind power generation; material testing; consulting services in the field of environmental assessments; consulting services in the field of environmental assessments; consulting services relating to environmental protection, namely, environmental planning to assure compliance with environmental laws and regulations; design and development of computer hardware and software; updating, maintenance and rental of computer software; technical consultancy and research in the field of ship building; research in the field of wave and wind power; scientific and industrial research; programming of electronic data processing [EDP] software; computer system analysis; analysis for oil-field exploitation; architectural services; bacteriological research; biological research; packaging design; research and development of new products; research and development services in the field of physics; recovery of computer data; graphic arts design; industrial design; industrial research, development and testing; industrial analysis; engineering; interior design; consultancy in relation to interior design; calibration [measuring]; chemical research; chemical analysis and services; consultancy in relation to oil prospecting; provision of technical information in relation to computers; oil-well testing; quality control; land surveying; material testing; mechanical research; consultancy services relating to research in the field of environmental protection; oil prospecting; topographical surveying; technical project planning; construction planning; technical drawing; construction drafting; technical project studies in the field of construction; styling [industrial design]; underwater exploration; rental of computers and computer software; maintenance of computer software; rental of computer hardware.
4504978   08/11/2019
[International Registration No. : 1524953]
Huamao Group Co., Ltd.
Floor 5-6, No. 125 Longxu Road, Ximen Wangchun Industrial Zone, Haishu District, Ningbo City Zhejiang province China

Proposed to be Used

IR DIVISION

Cl.16; Filter paper; toilet paper; book paper for blind people; prospectuses; bookbinding cloth; gummed cloth for stationery purposes; drawing boards; teaching materials [except apparatus]; architects’ models; typewriters.

Cl.36; Insurance; credit bureau services; deposits of valuables; art appraisal; rental of real estate; brokerage; bail-bonding; charitable fund raising; trusteeship; real estate agency services.

Cl.41; Teaching; academies [education]; arranging and conducting of conferences; mobile library services; publication of books; film production; entertainment services; entertainment services in the form of television programmes; animal training; modelling for artists.

Cl.44; Beauty salon; horticulture.
BODYCARD

Priority claimed from 26/02/2019; Application No. : 1391044 ;Benelux
4506467 22/08/2019
[International Registration No. : 1529506]
SPIRID creation B.V.
Saturnusstraat 81 NL-2516 AG ’s-Gravenhage Netherlands

Proposed to be Used
IR DIVISION

Cl.9; Security, monitoring and alarm installations; alarm surveillance apparatus and electric and electronic alarm apparatus, systems and installations for protection against theft; electronic keys; remote controls; electronic or electric security equipment for stored valuables; parts for the aforesaid goods, not included in other classes; security articles, such as protective clothing, headgear, footwear, gloves, belts, masks, filters, goggles, visors; mobile telephones and holders therefor made of leather, other natural materials or plastic, and either with or without an electronic security device or alarm system; reading glasses and sunglasses and cases for these glasses; apps for the management of credit cards, passwords, personal data and information.

Cl.18; Leather and imitations of leather; animal skins; travel cases and suitcases; umbrellas, parasols and walking sticks; whips and saddlery; bags, rucksacks, card cases, purses and wallets, the aforesaid articles made of leather, other natural materials or plastic, and either with or without an electronic security device or alarm system; protective cases and cardholders to safely store high-tech rfid (radio frequency identification) or nfc (near field communication) cards such as the public transportation pass, credit cards and admission tickets.
Apaliqua

4506608  20/09/2019
[International Registration No. : 1525862]
Joint-Stock Company "Apatit"
Severnoye Shosse, 75, Cherepovets RU-162622 Vologda Oblast Russian Federation

Proposed to be Used
IR DIVISION
Cl.1; Fertilizers.
Cl.35; Retail and wholesale services.
FYSELF

Priority claimed from 30/10/2019; Application No. : 2019-1300 ;Cuba
4506676 04/11/2019
[International Registration No. : 1525963]
Manuel Benítez Perez
Calle 229 21022 Esq 214, Fontanar, Boyeros La Habana Cuba

Proposed to be Used

IR DIVISION

Cl.9; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; computer hardware and software; computers and computer peripherals; downloadable computer applications; recorded or downloadable software platforms.

Cl.42; Design of software; software updating; rental of software; maintenance of software; computer system design; installation of software; software consultancy, software as a service SaaS; cloud computing services, electronic data storage, data encryption services, software development in the framework of software publishing, platform as a service PaaS; updating of Internet pages; digital content hosting on the Internet; hosting of platforms on the Internet; installation of software for Internet access; Internet access software maintenance; creation and maintenance of Internet sites; programming of software for information platforms on the Internet.

Cl.45; Online social networking services; Internet-based social network creation services; Internet-based dating, presentation and social networking; online social networking services accessible via downloadable mobile applications; Internet dating club services; online dating club services.
Priority claimed from 07/03/2019; Application No. : 314516 ;Israel
4507355   04/09/2019
[International Registration No. : 1524759]

NORIS MEDICAL LTD.
8 Hataasia Street, 3688808 Nesher Israel

Proposed to be Used

IR DIVISION

Cl.10; Surgical dental apparatus, instruments and accessories for maxillary zygomatic implantations, namely guides for orientation, positioning and support of dental tools, dental implants and prosthetic units, and osteotomy tools, namely dental burrs, dental reamers, dental bore drills, and dental ancillary tools, namely depth probes, dental keys, and dental implant drivers.

Cl.41; Educational and training services, namely conduction seminars, workshops and surgical instruction related to the field of dental maxillary and zygomatic implantation techniques (terms linguistically incorrect in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations).
CRESTRON

4507393 06/08/2019
[International Registration No.: 1525998]

Creston Electronics, Inc.
Attn: Legal Dept., 15 Volvo Drive Rockleigh NJ 07647 United States of America

Proposed to be Used
IR DIVISION

Cl.9; Audio visual remote control systems comprising slide projectors, microprocessor control units, and wireless remote control transmitters, receivers, and interface modules; industrial machine control systems comprising computers and electronic servo motor control units for use with electrical and scientific apparatus and environmental control apparatus; integrated industrial systems for the control and automation of electronic, audio, video, lighting, security, and environmental equipment, comprising various combinations of integrated electric control panels, electric control panel interfaces, flip top electric control panels, touch panels, touch panel accessories, namely, Pen tablets, power supplies, audio, video and electric control panel interface cables, communications receivers and transceivers for wireless controls, battery chargers and rechargeable battery packs for wireless controls, table top and wall-mounted electronic docking stations for modules and panels, control buttons for the foregoing electric control panels and touch panels, decorative faceplates for the foregoing electric control panels and touch panels, and water-resistant covers for the foregoing electric control panels and touch panels; keypads for use with electric control panels and touch panels, keypad accessories for electric control panels and touch panels, namely, mounting brackets, engraveable control buttons, decorative faceplates, and water-resistant covers specifically adapted for the panels; button panels, namely, electric control panels; processor control units, namely, electronic controllers to monitor and control the functioning of other electronic devices; multimedia distribution equipment and accessories, namely, wireless and network signal routers and amplifiers, audio, video and electric control panel interface modules and electric control panels, audio, video and electric control panel interface cables, signal power wire, signal processors, and signal converters; wireless remote control transmitters, wired and wireless receivers; electric switch wall plates, electric control button panel wall plates, and electrical outlet wall plates; switch boxes; dimmers in the nature of electric light dimmers; audio, video, data and control electrical wires, computer data cables; automation control cabinets specifically adapted for lighting control equipment, and mounting plates, amplifiers, camera controllers, namely, electronic controls for pan/tilts and electronic controllers, of the foregoing specifically adapted for lighting control equipment; intercoms, window shade and window drape electronic controllers, radio signal tuners, television tuners, and digital surround sound equipment, namely, audio signal processors, amplifiers, and audio receivers; electrical networking systems, namely, various combinations of computer mainframe, electronic servo motor controllers, wired and wireless transmitters, wired and wireless receivers, electric control panel interface modules and electric control panels, computer software for the design, integration, installation, and management of audio and video equipment, lighting systems, security systems, and heating, ventilation, and air conditioning systems; computer software for designing touch panel and web site interfaces; multimedia interactive electric controls and remote controls for use with personal and commercial security alarms, sound mixers and audio speakers, video monitors, personal computer non-game software applications, lighting, climate control units, computer screens, touch screens, and video screens and intercom systems; automated window shade power controls, automated lighting controls, window shade systems, comprised of electromechanical power controls, electric control panels and computer hardware and computer software for adjusting window coverings; computerized window management and control apparatuses for electronic adjustment of window shades; building management systems for controlling light comprised primarily of computer hardware and software for remotely controlling lighting devices within a building; electronic window shading control apparatuses for electronic two way communication with building subsystems, building management systems, and lighting control systems; electronic communication devices for controlling window coverings and motors in the nature of wired computer networking hardware and wireless computer networking hardware; software applications for mobile devices for integrating management and control of audio, video, environmental, data, and security devices; near field communication (NFC) technology enabled devices and systems, namely, active tag readers, passive tags, smart phones, touch screens, and computers for transmitting and receiving digital data which trigger personal settings for lighting, temperature, window shades, entertainment systems, audio/video systems, security systems, or any other devices connected to the control system; computer hardware and computer software for configuring and controlling digital data transmission and digital data reception by near field communication (NFC) technology enabled devices and systems which allows for triggering personal settings for lighting, temperature, window shades, entertainment systems, audio/video systems, security systems, or any other devices connected to the control system; computer software for dynamic configuration of building control systems, building automation systems, and interfaces for building systems, namely, digital or analog multimedia presentation systems, conferencing systems, collaboration systems, lighting systems, window shading systems, HVAC systems, energy management systems, voice/data systems, and scheduling systems; hardware, namely, wired and wireless transceivers, computer network bridges, and control microprocessors, and software for configuring, controlling, and automating systems in a building or home, namely, lighting, window shades, locks, HVAC, audio/video, computers, energy, voice/data, appliances, water, and
security; electronic docking stations for electronic devices and computer network graphical user interface devices; electronic docking stations that include protective covers, auxiliary controls, processing components, and communication components for electronic devices connected thereto; electrical wall switches, wall-mounted keypads, wall-mounted touchpads, and wall-mounted touch screens; covers specifically adapted for electrical devices, namely, thermostats, smoke detectors, carbon monoxide detectors, security alarm system control boxes, and intercoms; wireless indoor and outdoor speakers; indoor and outdoor audio speakers; commercial loudspeakers; in-wall audio speakers; bass speakers; audio electronics components, namely, surround sound systems; wireless electronic locking systems consisting of wireless electronic door locks; photoelectric sensors, daylight sensors, occupancy sensors; network audio/video encoders and decoders; computer hardware and software for configuration and controlling audio digital signal processors and audio amplifiers; multifunction electronic devices for use in capturing and streaming images, video, and data from whiteboards; audio-visual equipment, namely, video cameras, microphones, and video displays; audio-visual devices for measuring, detecting, capturing, streaming and monitoring, namely, devices allowing optical image-capture and streaming from computer whiteboards; software for configuration and controlling home and building automation devices and components; transport system for delivering high definition digital video, digital audio, streaming audio, and high speed control comprised of cloud computing environments and accessing and managing audio and video content from one audio/video display on one or more other audio/video displays; software for controlling conference room lighting; software for controlling conference room temperature; software for monitoring and scheduling of conference rooms; software for managing and monitoring wired and wirelessly connected devices and systems, including audio/video, HVAC, shades/lighting, computers, computer peripherals, security, and communications; lighting system control components, namely, energy load electricity controllers, computer network bridges, occupancy sensors, day/night dimmers, keypads, control panels, computer network graphical user interface devices; lighting control system management software; wired and wireless in-wall electric light dimmers, keypads, touch panels, button electronic control panels, and power and electric switches, all for use with home and building automation electronic devices, audio and video devices, lighting, security devices and detectors, thermostats, and window shades; wired and wireless in-wall thermostats; in-wall electrical outlets; devices for wireless radio transmission; wireless controller to monitor and control the functioning of other electronic devices; software for controlling and monitoring audio-visual equipment, environmental control systems, home theater, home automation systems, lighting systems, and residential security systems; system comprised of computer software for designing and configuring a lighting control system, and interactive worksheets; touch screens, computers, and mobile control devices for configuring and controlling home and building automation devices and components; transport system for delivery of high definition digital video, digital audio, streaming audio, and high speed control comprised of digital media receivers, Ethernet repeaters, wired and wireless transmitters and electric cables; electric wire and cable for audio, video, home automation and control systems; software to prevent audio speakers from being overdriven and clipping audio output, sold as a feature of audio devices; software for custom programming of audio-visual remote controls; power line conditioners; power converters; downloadable computer software for accessing, operating, and using cloud computing networks and applications, namely, cloud-computing software for storing, managing, and accessing electronic data stored on cloud computing environments and accessing and using software stored on cloud computing environments; downloadable computer software that provides web-based access to applications and services through a web operating system or portal interface, namely, software to access other software applications for controlling, managing, and configuring remote devices and systems, namely, building control systems, building automation systems, digital and analog multimedia presentation systems, conferencing systems, collaboration systems, lighting systems, security systems, window shading systems, HVAC systems, energy management systems, voice and data systems, and scheduling systems; electronic conference room signs; electronic conference room LED signs; computer software for the centralized control, monitoring, and management of environmental control systems, energy resources and consumption, and lighting allowing for the operation of audio, video, lighting, security and environmental equipment from a central device in corporate boardrooms, training and conference rooms, and high technology residential homes; computer software for the centralized control, monitoring, management and scheduling of conference rooms, classrooms, lecture halls, and presentation and video conferencing equipment; computer software for recording, processing, and distributing presentations and lectures.

CI.20; Interior window shades; interior motorized window shades.
Priority claimed from 04/07/2019; Application No. : UK00003411854 ;United Kingdom
4507411    08/08/2019
[International Registration No. : 1525063]

ABF Grain Products Limited
Weston Centre, 10 Grosvenor Street London W1K 4QY United Kingdom

Proposed to be Used

IR DIVISION

Cl.29; Meat, fish, poultry and game and foods produced therefrom; soups; meat preserves; preserved, dried, cooked, frozen and canned fruits, vegetables and/or nuts; jellies, jams; pickles; meat, fish, fruit and vegetable preserves; edible oils and fats; sesame oil; chilli oil; coconut milk; pickles and vegetable preserves; yoghurt based dips; prepared meals consisting primarily of pulses; dips consisting primarily of fruit or preserved vegetables.

Cl.30; Fruit sauces; instant meals consisting primarily of cereal based foods with spices; relishes; culinary herbs; additives for foodstuffs, namely, flavourings and seasonings; coffee; tea, coffee substitutes; sugar, rice; tapioca; sago; flour, corn flour, rice flour and preparations made from cereals; bread, pastry, biscuits and confectionery; poppadum; naan bread; chapatis; rotis; honey; treacle; yeast; baking powder; flavourings; vegetable pastes [sauces]; marinades; essences for foods; egg and rice noodles; curry powder; curry pastes; chutney; fortune cookies; dips consisting primarily of spices; flavour enhancers for foods; food flavouring additives for non-nutritional purposes; monosodium glutamate for culinary purposes; prepared meals consisting primarily of pasta.
4507658    29/10/2019
[International Registration No. : 1525146]
CONG TY CO PHAN DAU TU A&B VIET NAM
So 45, Nguyen Son Street, Ngoc Lam Ward, Long Bien District Ha Noi Viet Nam
Proposed to be Used
IR DIVISION
Cl.29; Dried fish, dried cuttlefish, dried shrimp, vegetable oil, processed cashew, processed bean nut, milk, jam, dried jackfruit, dried mango, dried potato.
Cl.30; Confectionery, coffee, tea, powder made of cereal, seasoning.
Priority claimed from 15/05/2019; Application No. : 018065374 ;European Union
4507724  11/11/2019
[International Registration No. : 1525448]
CUE CANADA USA Enterprise GmbH
Französische Str. 12 10117 Berlin Germany

Proposed to be Used
IR DIVISION

Cl.35; Ticket procurement services for entertainment events; ticket procurement services for sporting events.

Cl.41; Box office services; ticket agency services [entertainment]; ticket reservation and booking services for cultural, educational, sporting and entertainment events; information services concerning ticket reservation and booking for sporting events; information services concerning ticket reservation and booking for shows; ticket reservation and booking services for sporting events; ticket reservation and booking services for recreational and leisure events; ticket reservation and booking services for music concerts; ticket reservation and booking services for theater shows; ticket reservation and booking services for entertainment events; ticket reservation and booking services for cultural events; providing will-call ticket services for entertainment, sporting and cultural events; information services concerning ticket reservation and booking for e sports events; on-line ticket agency services for entertainment purposes; ticket reservation for cultural events; reservation services for concert tickets; ticket reservation and booking services for e sports events; arranging for ticket reservations for shows and other entertainment events.
Priority claimed from 25/04/2019; Application No. : 2019-061621 ;Japan
4507727    24/10/2019

[Mitsubishi Heavy Industries Machine Tool Co., Ltd.
130, Rokujizo, Ritto-shi Shiga 520-3080 Japan]

Proposed to be Used

IR DIVISION

CL.7; Metalworking machines and parts thereof; metalworking machine tools; machining centers; computer-controlled metalworking machines and tools; laser welding machines; laser welding devices; laser metalworking machines; laser metalworking machines used for cutting; laser metalworking machines used for metal surface treatment; laser metalworking machines used for welding; gear manufacturing machines being machine tools; toothed wheel manufacturing machines being machine tools; gear cutting and finishing machines; cutting tools for machinery and parts thereof; cutter blades for cutting tools [parts of machines]; broaches for machine tools; cutter heads [parts of machines]; gear cutters for machine tools; cemented carbide tools for machine tools; cemented carbide cutting tools; anti-corrosive cemented carbide tools; anti-abrasive cemented carbide tools; grinding machines with spiral bevel gears; grinding machines for metalworking; semi-conductor manufacturing machines; semi-conductor wafer processing machines; 3D printers.

CL.9; Electronic data processing apparatus and electronic control systems for machines; computer hardware used for status checking, remote monitoring and operating machine tools; computer software used for status checking, remote monitoring and operating machine tools; computer hardware used for obtaining and analyzing information of machine tools; computer software used for obtaining and analyzing information of machine tools; computer software used for cloud computing; semi-conductors; semi-conductor chips; integrated circuits; computer servers used for remote monitoring systems; computer software used for 3D modeling; laser measuring systems; 3D scanners; computer software used for simulation of cutting tools and machine tools; computer software used for simulation; application software; measuring machines; digital displacement indicators used for precision measuring instruments; precision measuring instruments; measuring instruments used for collecting surface data of 3D objects; laser scanning sensors for measuring shapes of objects; measuring instruments using 3D computer graphics; measuring instruments for controlling metalworking machines; measuring instruments controlled by computers; measuring instruments using cameras; measuring instruments using photographs; measuring instruments using photographs for adjusting length of machine tool blades; measuring apparatus; measuring instruments; tool measuring instruments; telecommunications apparatus; radio receivers for remote controls; analogue to digital converters; electronic data processing apparatus for 3D image processing; electromagnetic measuring detectors; optical machines and instruments; photographic apparatus and instruments; cinematographic machines and apparatus; data processors; computer hardware; downloadable computer software; semi-conductor elements; graphics accelerators; computer network servers; central processing units for processing information, data, sound or images; apparatus for transmission of communications; radio receivers for remote controls; devices for wireless radio transmission; laser level measuring apparatus; electronic indicator boards; digital image scanners; sensors; cameras [photography]; digital cameras.

CL.37; Installation of metalworking machines; installation of data communication apparatus; machinery installation; maintenance and repair of metalworking machines; providing information on maintenance and repair of metalworking machines; maintenance of toothed wheel manufacturing machines, grinding machines, milling machines, machining centers, laser welding machines, cutting tools and metalworking machines by remote access monitoring; maintenance and repair of toothed wheel manufacturing machines, grinding machines, milling machines, machining centers, laser welding machines, cutting tools and metalworking machines; maintenance and repair of measuring machines; providing information on maintenance and repair of measuring machines; maintenance and repair of measuring instruments used for collecting surface data of 3D objects, laser scanning sensors for measuring shapes of objects, measuring instruments using 3D computer graphics, measuring instruments for controlling metalworking machines, measuring instruments controlled by computers, laser measuring systems; providing information on maintenance and repair of measuring instruments used for collecting surface data of 3D objects, laser scanning sensors for measuring shapes of objects, measuring instruments using 3D computer graphics, measuring instruments for controlling metalworking machines, measuring instruments controlled by computers, laser measuring systems for fault diagnosis; maintenance and repair of telecommunications apparatus; providing information on maintenance and repair of telecommunications apparatus;
maintenance of analogue to digital converters by remote access monitoring; maintenance of 3D printers by remote access monitoring; maintenance and repair of toothed wheel manufacturing machines, grinding machines, milling machines, machining centers, laser welding machines, cutting tools and other metalworking machines; maintenance and repair of analogue to digital converters; providing information on fault diagnosis for maintenance and repair of analogue to digital converters; maintenance and repair of integrated circuits manufacturing machines; providing information on maintenance and repair of integrated circuits manufacturing machines; maintenance and repair of semi-conductor manufacturing machines; providing information on maintenance and repair of semi-conductor manufacturing machines; maintenance of semi-conductor wafer processing machines and semi-conductor manufacturing machines by remote access monitoring; maintenance and repair of measuring instruments used for collecting surface data of 3D objects, laser scanning sensors for measuring shapes of objects, measuring instruments using 3D computer graphics, semi-conductor wafer processing machines and semi-conductor manufacturing machines; providing information on maintenance and repair of semi-conductor wafer processing machines and semi-conductor manufacturing machines for fault diagnosis by telecommunication; maintenance and repair of 3D printers; providing information on fault diagnosis for maintenance and repair of 3D printers by telecommunication.

Cl.41; Teaching; educational and instruction services regarding operation and maintenance of machine tools; arranging and conducting of seminars.

Cl.42; Design of machines, apparatus, instruments and mechanical components and mechanical engineering; design of telecommunication equipment; testing and research services relating to machines, apparatus and instruments; rental of measuring apparatus; rental of measuring machines; rental of measuring instruments used for collecting surface data of 3D objects; computer programming; monitoring of computer systems by remote access; computer software programming for network communications; data processing using computers; consultancy in the field of computer system developments; design, programming and maintenance of computer software; installing computer programs; updating and maintenance of computer software; creating and maintaining web sites; technological advice relating to operation of computers, automobiles and industrial machines; technological advice relating to operation of metalworking machines; consultancy in the field of energy-saving; providing computer programs designed to the specifications of others; cloud computing; rental of operating software for accessing and using a cloud computing network; rental of computers; software as a service [SaaS]; hosting on-line web facilities for others.
Priority claimed from 19/08/2019; Application No. : 2019/77719 ;Turkey

4511270 04/11/2019

[International Registration No. : 1527264]

YÜNSA YÜNLÜ SANAYİ VE TICARET ANONIM SIRKETI

Sabancı Center Kule:2 Kat:19-20 4.Levent Besiktas Istanbul Turkey

Proposed to be Used

IR DIVISION

Cl.22; Ropes, strings, rope ladders, hammocks, fishing nets (including non-metal vehicle towing ropes); tents, awnings, tarpaulins, sails; packaging bags of textile; stuffing materials, not of rubber, plastics, paper or cardboard; upholstery wool (stuffing) and cotton waste (flock) for padding and stuffing; synthetic fibers for textile purposes, semi-synthetic fibers for textile use, glass fibers; vehicle covers, not fitted.

Cl.23; Twist threads for textile purposes; sewing, embroidery and knitting threads, cotton threads, elastic threads.

Cl.24; Woven or non-woven fabrics; home textile products (including flags, pennants, handkerchiefs).

Cl.25; Underwear and outerwear made of all kind of materials except protective clothing, socks; headgear.

Cl.40; Treatment of common metals; treatment of precious metals; development of photographic films and processing of cinematographic films (including photocomposing, photographic printing, photogravure); processing of foodstuffs for use in manufacture; slaughtering of animals; leather working and fur conditioning; saddlery working; textile treating, wool treating; tailoring, embroidery; woodworking and timber processing; framing of works of art; treatment of hazardous liquids, processing of chemicals, processing of gas and purification of air for industrial use; grinding of glass and optical glass; custom assembling of materials (for others); services of a dental technician; pottery firing; production of energy; rental of generators; paper treating; printing, bookbinding; treatment of plastics.

Cl.42; Scientific and industrial analysis and research services; engineering; computer services (terms too vague in the opinion of the International Bureau – Rule 13 (2) (b) of the Common Regulations); industrial design services, other than engineering, computer and architectural design, included in this class; graphic arts designing; authenticating works of art.
4511274   06/11/2019
[International Registration No. : 1527259]
BEI’AN YEEPER DAIRY CO., LTD
Industrial Park, Tiexi District, Bei’An City, Heihe City 164000 Heilongjiang Province China

**Proposed to be Used**

**IR DIVISION**

Cl.5: Infant formula; powdered milk for babies; food for babies; lacteal flour for babies; nutritional supplements; protein dietary supplements, babies (terms considered linguistically incorrect by the International Bureau - Rule 13 (2) (b) of the Common Regulations); diapers, babies (terms considered linguistically incorrect by the International Bureau - Rule 13 (2) (b) of the Common Regulations); diaper-pants; vitamin preparations; depuratives.

Cl.29: Milk; yogurt; powdered milk; milk products; soya milk; milk beverages, milk predominating; fruit jellies.
Trade Marks Journal No: 1955 ,  06/07/2020       Class 99

SUTTNER

4511307  08/10/2019
[International Registration No. : 1526494]
Suttner GmbH
Hauptstr. 15-17 33818 Leopoldshöhe Germany

Proposed to be Used
IR DIVISION

Cl.7; High and low-pressure cleaners and parts therefor, in particular float valves, high-pressure pumps, safety valves, pressure switches, flow monitoring devices, filters, heat exchangers, valve guns, nozzles, dosage valves for chemicals, injectors for chemicals, sand and lime, brushing heads, high-pressure hoses, lances and fluid couplings being parts of machines; spray guns and spray lances for machine-like cleaning devices or other machines; valves for machine-like cleaning devices or other machines; washing brushes for machine-like cleaning devices or other machines; machine-like sand blasting cleaners and injectors; drain jetters for machine-like pipe cleaning devices; pressure, suction and dosing pumps (included in this class) and parts therefor; compressors and parts therefor; steam guns, lances, nozzles, valves and fittings, respectively for steam cleaners or machines; foam injectors being parts of cleaning machines; cleaning devices, namely machine-like floor cleaners and wall cleaners; channel-cleaning nozzles and devices, respectively for machine-like channel cleaners.

Cl.9; Electric and electronic checking, regulating (supervision) and control apparatus, including electric and electronic remote control apparatus, data processing equipment and computers, machine-readable data carriers for data processing equipment and computers, parts for the aforesaid goods; fire extinguishers and fire-extinguishing devices and parts therefor; fire-extinguishing pistols, lances, nozzles, valves and fittings, respectively for fire extinguishers and fire-extinguishing devices.

Cl.11; Nozzle devices for air conditioning and/or air humidifying for air conditioning devices or ventilation devices; machine-like apparatus for generating snow, as well as lances and nozzles for such devices.
Priority claimed from 08/05/2019; Application No. : 018061782 ;European Union
4513636    31/10/2019
[International Registration No. : 1527836]
holoride GmbH
Salvatorplatz 3 80333 Munich Germany

Proposed to be Used

IR DIVISION

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; in-car entertainment systems; multimedia apparatus and instruments; virtual reality glasses; sensors for recording movements, speech, gaze, gestures, biosignals not for medical use.

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.38; Telecommunication services; providing of access to content on the internet and other digital networks, on websites and on internet portals; transmission of multimedia content via the internet; transfer of information and data via online services and the internet; transferring and disseminating information and data via computer networks and the internet.
Cl.39; Transport; packaging and storage of goods; travel arrangement; travel arrangement, in particular hiring and rental of vehicles.

Cl.41; Education; providing of training; entertainment; online publication of multimedia materials; audio, video and multimedia production; production of computer games; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software and multimedia products.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

IRONBRIDGE

Priority claimed from 04/03/2019; Application No.: UK00003380242, United Kingdom
4513680 04/09/2019

[International Registration No.: 1527887]
Cambridge Quantum Computing Limited
32 St. James's Street London SW1A 1HD United Kingdom

Proposed to be Used

IR DIVISION

Cl.9: Computer hardware; computer software; encryption software; computer hardware for use in relation to encryption; data encryption apparatus; computer hardware modules for use with internet of things (IoT); computer hardware modules for use in electronic devices using internet of things (IoT); computer operating systems; data processing software; software development tools; quantum software and quantum algorithms, enhanced by artificial intelligence, machine learning, deep neural networks and quantum machine learning; internet of things (IoT) gateways; AI software; financial software; AI quantum software for financial transactions; software for encryption, and decryption; encryption software; mobile phone software; computer software for constructing, analyzing and running quantum programs, quantum algorithms, and quantum instruction language; computer software for quantum programming and developing and testing quantum algorithms; computer software for quantum computing; computer software for developing quantum virtual machines (QVM); computer hardware; computer hardware for quantum programming and quantum computing; microwave and radio frequency (RF) components, namely, cables, attenuators, circulators, and isolators; electrical and electronic components; electrical and electronic test apparatus and instruments; electrical and electronic apparatus for logging, storing, processing, transmitting and receiving data; computer software and/or computer hardware for the encryption, encoding, decryption and decoding of data; systems with artificial intelligence (computers); simulation apparatus; simulation software; application simulation software; augmented reality software for simulation; simulation software for use in digital computers; parts and fittings for the aforesaid goods.

Cl.35: Quantum computing information processing services.

Cl.36: Financial affairs; monetary affairs; real estate affairs; insurance; cryptocurrency trading services, namely providing electronic transfer of a virtual currency for use by members of an online community via a global computer network; online cash account services; electronic transfer of money; incubation services, namely, rental of work space containing business equipment to freelancers, start-ups, existing businesses and non-profits; incubation services, namely, providing financing to freelancers, start-ups, existing businesses and non-profits; financial services relating to the provision of loans; financial management for businesses; information, advisory and consultancy services relating to the aforesaid.

Cl.38: Provision of access to individual databases; provision of Internet links from one website to other websites.

Cl.42: Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software; technological services for encryption, and decryption; designing and developing hardware in the field of cryptography; computer programming; creation, installation, servicing and maintenance of computer software; outsource service providers in the field of information technology; information technology [IT] consultancy; data encryption services; quantum data encryption services; security databases design of computer software; design of AI software; cloud-based delivery platform; quantum encryption services; artificial intelligence services to train a deep neural network on a time-series for date pre-processing and quantum natural language programming; Software as a service (SaaS) services featuring open source software and programming language for constructing, analysing and running quantum programs and quantum algorithms; cloud computing featuring software for use in quantum programming and quantum computing; application service provider featuring application programming interface (API) software for use in quantum programming and developing and testing quantum algorithms; software as a service (SaaS) services featuring open source software for developing and testing quantum algorithms; design and development of computer software; development of technologies for the fabrication of chips and circuits for quantum programming and quantum computing; technology consultation and research in the field of quantum computing, quantum programming, quantum engineering, quantum algorithms and cryogenics; computer hardware development; computer hardware design; computer design research; developing hardware in the field of cryptography; developing software using blockchain technology; software engineering; designing and developing hardware in the field of cryptography; information, advisory and consultancy services relating to the aforesaid.
Priority claimed from 17/05/2019; Application No. : 19.00252 ;Monaco
4513804  04/09/2019
[International Registration No. : 1527941]

Monsieur Charles LECLERC
63 boulevard du Jardin Exotique, L’Observatoire MC-98000 MONACO Monaco

Proposed to be Used

IR DIVISION

Cl.25; Clothing; footwear; headwear; shirts; clothing of leather; belts (clothing); furs (clothing); gloves (clothing); scarves; neckties; hosiery; socks; bedroom slippers; beach footwear; footwear for sports; underwear.

Cl.35; Retail services in stores, via the Internet or by correspondence for the following products: spectacles [optics], jewelry products, timepieces, cases for timepieces, chronometric instruments, watches, watch cases, watch bands, watch chains, watch glasses, works of art made of precious metals, jewelry boxes, key rings [split rings with trinket or decorative fob], medals, leather, animal skins, trunks, suitcases, umbrellas, parasols, saddlery, wallets, purses, credit card cases [wallets], bags, vanity cases, clothing, shirts, leather clothing, belts [clothing], furs [clothing], gloves [clothing], scarves, neckties, socks, underwear, shoes, slippers, beach shoes, sports shoes, headwear, hosiery; presentation of goods on all communication media, for retail sale; demonstration of goods; organization of fashion shows for promotional purposes; promotion of goods and services by means of sponsorship of sports events.
Proposed to be Used

IR DIVISION

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; chemical additives for use in the manufacture of animal foodstuffs; chemical products for preserving the freshness of feedstuffs; chemical diagnostic reagents for industrial use; chemical reagents for use in diagnostic tests, other than for medical or veterinary use; diagnostic reagents, other than for medical laboratory use; diagnostic reagents for in-vitro use [other than medical]; diagnostic reagents, other than for medical use for sale in kit form; clinical diagnostics, other than for medical or veterinary use; diagnostic preparations for scientific purposes; diagnostic preparations, except for human medical and veterinary medical purposes; diagnostic substances, other than for medical use; chemical preparations and materials for film, photography and printing; salts for industrial purposes; chemical substances, materials and preparations for industrial purposes; unprocessed artificial resins as raw materials in the form of powders, liquids or pastes; filtering materials [chemical, mineral, vegetable and other unprocessed materials]; detergents for use in manufacturing and industry; starches for use in manufacturing and industry; putties, and fillers and pastes for use in industry; unprocessed artificial resins; filtering materials for industrial purposes; fire extinguishing compositions; fire prevention compositions; tempering and soldering preparations; tanning compositions for animal skins; putties and other paste fillers; adhesives used in industry; compost, manures, fertilizers; biological preparations for use in industry; suture materials.

Cl.5; Pharmaceuticals; medical preparations; veterinary preparations; medicated animal feed; medicated additives for animal foods; fodder additives for medical purposes; feed supplements for veterinary use; additives for animal feed for veterinary use; diagnostic preparations for medical purposes; diagnostic chemical reagents for medical and veterinary use; clinical diagnostic reagents; diagnostic chemical reagents for medical and veterinary use; sanitary preparations for medical purposes; dietetic foods and dietetic substances adapted for medical or veterinary use; cachets for pharmaceutical purposes; infant formula; dietary supplements for humans and animals; medicated animal feed; plasters, materials for dressings; materials for stopping teeth, dental wax; dental preparations and articles; disinfectants; preparations for destroying noxious animals; pest control preparations and articles; fungicides; herbicides.

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; optical devices, enhancers and correctors; diving equipment; digital map making apparatus; instrument simulation simulators; apparatus for scientific research and laboratories; apparatus, instruments and cables for electricity; apparatus for recording, transmission or reproduction of sound or images; phonograph records; compact discs; DVDs; digital recording media; recorded content; magnets, magnetizers and demagnetizers; computer software; fire extinguishers; cash registers; calculating devices; computers; security apparatus, safety apparatus, protective apparatus and signalling apparatus and security equipment, safety equipment, protective equipment and signalling equipment; navigation, guidance, tracking, targeting and map making devices; measuring, detection and monitoring instruments, measuring, detection and monitoring devices, and measuring, detection and monitoring controllers; scientific and laboratory devices for treatment using electricity; information technology and audiovisual equipment, in particular data storage devices; coin-operated mechanisms for vending machines.

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; physical therapy equipment; automatic analyzers for medical diagnosis; artificial eyes; artificial teeth; orthopedic articles; artificial implants; artificial limbs; medical and veterinary apparatus and instruments; suture materials.

Cl.42; Industrial analysis and research services; biotechnological research relating to agriculture; professional consulting services and advice about agricultural chemistry; chemistry services; engineering services; physics [research]; design and development of computer hardware and software; design and development of medical diagnostic apparatus; testing, authentication and quality control; inspection of agriculture; testing on agriculture; scientific and technological services and research and design relating thereto; research and development in the field of diagnostic preparations; agricultural research; scientific information services relating to the safety of chemicals used in agriculture; scientific and technological consultancy in the field of animal feeds; services of a chemical and/or biological laboratory; IT services, namely software development, programming and implementation, computer hardware and software development, hosting, software as a service (SaaS) and rental of computer software, rental of computer hardware and
facilities, IT consultancy, advisory and information services; IT security services in the nature of protection and recovery of computer data; data duplication and conversion services; data coding services; computer analysis and diagnostics; research and development of computers and computer systems; computer project management services; data mining; digital water-marking; computer engineering services; computer software support services, technological services relating to computers; computer network services; updating of computer software for the memory banks of computer systems; data migration services; updating of websites, for others, monitoring of computer systems by remote access.

Cl.44; Medical services; hygienic care for animals; hygienic and beauty care for human beings or animals; agricultural, horticultural and forestry services; advisory, consultancy and information services in relation to the aforesaid services, included in this class.
HANGZHOU TIGERMED CONSULTING CO., LTD.
Room 1502-1, Dongguan Plaza, NO. 618 Jiangnan Road, Binjiang District, Hangzhou 310051 Zhejiang China

Proposed to be Used

IR DIVISION

Cl.42; Pharmaceutical research; drug evaluation; developing pharmaceutical preparations and medicines; product testing of drugs; cancer scientific research for medical purposes; clinical trials; medical research; biological research and analysis; research and development of antibodies; bacteriological research and analysis; pharmaceutical research; blood analysis service; medical laboratory services; medical research services; biomedical research; chemical testing; computer programming for the medical sector; technological research; technical project studies; research and development of new products for others; cosmetic research; biological research; chemistry services; chemical analysis.

Cl.45; Chaperoning; online social networking services; escorting in society [chaperoning]; leasing of internet domain names; intellectual property consultancy; licensing of intellectual property; licensing of computer software [legal services]; legal administration of licences; licensing [legal services] in the framework of software publishing; intellectual property agency services.
Camelot UK Bidco Limited
Friars House, 160 Blackfriars Road London SE1 8EZ United Kingdom

Proposed to be Used

IR DIVISION

Cl.35; Business research services, namely providing competitive intelligence research services; evaluation of business opportunities, namely, patent portfolio auditing services to identify opportunities for monetization of portfolio; business services, namely, administrative support in the nature of management of patent docketing and administrative support related to patent litigation file management; business consultancy services, namely, consulting services on the topic of monetization.

Cl.42; Computer services, namely on-line information services providing scientific information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights; providing information in the field of scientific information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights from online interactive websites and databases via a global computer network.

Cl.45; Patent research; legal consulting services on the topic of patents; legal document preparation services, namely, translation of documents related to the patent application and prosecution process; consulting services in the nature of legal support services for IP licensing, prosecution strategy, and enforcement; legal services, namely, administrative and paralegal support in the nature of patent docketing, patent application drafting and prosecution, and administrative and paralegal support related to patent litigation; legal services, namely, IP licensing management; on-line information services providing patent information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights; providing information in the field of patent information to legal professionals, inventors, IP licensing specialists, companies focused on research and development or securing patent rights from online interactive websites and databases via a global computer network.
4523231 30/07/2019
[International Registration No. : 1530566]
I.F.S. International Food Services & Partners, S.r.l.
Via Gardizza 9/B I-48017 Conselice (RA) Italy

Proposed to be Used

IR DIVISION

Cl.29; Margarine; margarine substitutes; fruit jellies; fruit compotes; fruit marmalade; fruit preserved; butter; aromatic butter; clarified butter; concentrated butter; garlic butter; butter with herbs; butter oil; seed butter; butter for use in cooking; coconut butter; savory butter; edible fats; edible oils for use in cooking foodstuffs; edible oils for glazing foodstuffs; corn fats; cooking fats; vegetable fats for cooking; fatty substances for the manufacture of edible fats; flaxseed oil for culinary purposes; coconut oil and fat (for food); soft white cheese; cottage cheese preparations; tofu; vegetable milk beverages; cooking oils; soybean oil for cooking; olive oil; groundnut oil; dairy products and dairy substitutes; cheese sticks; lactic acid bacteria drinks; beverages made from or containing milk; milk beverages, milk predominating; drinks made from dairy products; flavored milk beverages; milk drinks containing fruits; double cream; butter cream; dulce de leche (condensed milk); cream cheese; sour cream; preserved soya beans; soya (prepared); soya cheese; soya milk (milk substitute); soya based snack foods; yoghurt; flavored yoghurts; fruit flavored yoghurts; preparations for making yoghurt; custard style yoghurts; low fat yoghurts; fruit desserts; soya yoghurt; creamed vegetable; whipped cream; buttermilk; palm oil; corn oil; beverages yoghurt based; cream spread dairy based; coconut desiccated; coconut flaked; coconut prepared; coconut processed; crystallized fruits; fruit chips; fruit paste; fruit pectin; fruit peels; fruit pulps; fruit rinds; fruits tinned; fruits dried; frozen fruits; yoghurt desserts; glazed fruits; fruit juices for cooking; milk shakes; tomato juice for cooking; cheese spreads; sliced fruits; cut fruits; fruits preserved in alcohol;
processed cherries; maraschino cherries; raisins; fruit topping; fruit-based filling for cakes and pies; fruit-based snack food; fruit-based spreads; nuts, prepared; nut butter; nut topping; jellicies for food; meat jellicies; jams; eggs; egg nog; egg nog mixes; egg substitute; powdered eggs; milk; meals consisting primarily of meat, fish, poultry or vegetables; food package combinations consisting primarily of cheese; meat and or processed fruit; potato pancakes; vegetable protein bits having a bacon flavor; vegetable spreads; vegetable paste; drinking yoghurt; desserts made from milk products; flavored rice-based drinks [milk substitutes], rice-based drinks [milk substitutes] with hazelnut, rice-based drinks [milk substitutes] with almond, rice-based drinks [milk substitutes] with coconut, rice-based drinks [milk substitutes] with vanilla, rice-based drinks [milk substitutes] with coffee, rice-based drinks [milk substitutes] with barley, rice-based drinks [milk substitutes] with ginseng, rice-based drinks [milk substitutes] with cocoa, rice-based drinks [milk substitutes] with chocolate, flavored hazelnut taste rice-based drinks [milk substitutes], rice-based drinks [milk substitutes] with tea, rice-based drinks [milk substitutes] with caramel, flavored toffee taste rice-based drinks [milk substitutes], rice-based drinks [milk substitutes] fruit flavored, rice-based drinks [milk substitutes] with bananas, rice-based drinks [milk substitutes] with strawberries, rice-based drinks [milk substitutes] with blueberries, rice-based drinks [milk substitutes] with raspberries, rice-based drinks [milk substitutes] with cherries, maraschino cherries; raisins; fruit topping; fruit-based filling for cakes and pies; chocolate syrups for the preparation of chocolate based beverages; chocolate topping; herbal preparations for making beverages; preparations made from cereals; drinking chocolate; cereal products for human consumption; cereal coffee substitutes cereal or chicory based; coffee substitutes; cereal preparations to use as a coffee; soya sauce; processed almonds.
Priority claimed from 27/08/2019; Application No. : 018115285 ;European Union 4523488 17/10/2019
[International Registration No. : 1529991]
Bussetti & Co GmbH
Roetzergasse 57 A-1170 Wien Austria

Proposed to be Used

IR DIVISION

Cl.1; Defoamers; chemical preparations for ventilation; chemical preparations for removing gases; dehydrating preparations for industrial purposes; chemical preparations for dewatering; dehydrating preparations for industrial purposes; emulsifying preparations; chemical emulsifiers; emulsifiers for industrial purposes; emulsifiers; releasing agents [chemical]; separating substances; wetting agents; wetting agents for use in the manufacture of paints; chemicals in the form of detergency enhancers; chemical additives for lubricants; plasticizers; softeners for leather; emollients for industrial purposes; degreasing preparations for use in manufacturing processes; degreasing materials for use in manufacturing processes; degreasing solvents for use in manufacturing processes; oils for tanning leather; tanning substances; tanning compositions for animal skins; compositions for use in tanning leather; chemicals for use in the tanning industry; extenders [chemical substances]; chemical extenders; putties and other paste fillers; fixing solutions; waterproofing agents; antioxidants for use in manufacture; additives for paints; chemical preparations for use in the manufacture of biocides; chemical auxiliaries for the textile industry; chemical auxiliaries for the paper industry; chemical preparations for the manufacture of paints; chemicals for use in removing paint; chemical substances for use in the biotechnological industry; chemicals for use in biotechnological manufacturing processes; chemicals for use in biotechnological product development; chemical and organic compositions and substances for treatment of leather and textile; additives for paints.

Cl.2; Fixatives [varnishes]; fixatives for dyestuffs; colorants; finishing preparations for treating wood; oils for use in the treatment of wood.

Cl.3; Cleansers; furbishing preparations; cleansing oil; cleansing foam; detergents; cleaning fluids; stain removing preparations; laundry preparations; washing liquids; chemical laundry preparations; biological laundry detergents; laundry liquids; degreasing sprays; color-removing preparations.

Cl.4; Lubricating oil; lubricating grease; lubricants; penetrating oils; lubricating fluids; synthetic lubricants; solid lubricants; release agents [oils]; release agents in the nature of grease; releasing agents in the nature of oils; greases for the preservation of leather; moistening oil.

Cl.5; Biocides; biocidal preparations for use in manufacture.

Cl.7; Controlled volume pumps.

Cl.9; Dosimeters; data storage devices and media; measuring apparatus.

Cl.42; Chemical laboratories; chemical research; chemistry consultation; chemical technological research; chemist services; chemical analysis; chemical engineering.
Tele-Riser

Priority claimed from 15/04/2019; Application No.: 30 2019 105 013; Germany
4523544 10/10/2019
[International Registration No.: 1530076]
HÜTTENES-ALBERTUS Chemische Werke Gesellschaft mit beschränkter Haftung
Wiesenstraße 23 40549 Düsseldorf Germany

Proposed to be Used
IR DIVISION

Cl.6: Foundry molds made of metal; refractory shapes made of metal; feeders for use in foundries; finished cores used in foundry engineering.

Cl.19: Foundry molds, not of metal; refractory shapes, not of metal; feeders for use in foundry engineering, not of metal; finished cores, not of metal used in foundry engineering.
Priority claimed from 25/07/2019; Application No. : 2025625 ;Australia
4528717    24/10/2019
[International Registration No. : 1531848]
Celebrity Ink IP Holdings Pty Ltd
Shop 066, 2 Cavill Ave Surfers Paradise QLD 4217 Australia

Proposed to be Used

IR DIVISION
Cl.35;Subscription television entertainment services in this class.
Cl.36;Pay television entertainment services in this class (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations).
Cl.38;Broadcasting services, including television broadcasting, interactive broadcasting services, broadcasting of electronic programming guides, free-to-air and subscription television broadcasting services and radio broadcasting services; provision of user access to computer networks; provision of access to databases, including online databases provided via communication networks and electronic bulletin board services, containing information on a wide range of topics; transmission of cable television and interactive audio and video services; transmission services providing internet chat rooms; news agency services; providing telecommunications channels for teleshopping services; web messaging services; streaming of audio and video material on the internet; wire services; information and advisory services relating to all the aforementioned; datacasting; telecommunications and communication services, including interactive telecommunications and communication services; interactive communication and transmission of information and
images on a wide range of topics provided via communication networks, including computer network related
telecommunication and communication services, broadband access services, wireless application protocol broadcasting
services, text message services and telephone and cellular telephone services; personalised and interactive television
transmission; disseminating programs and information.

Cl.41; Educational and entertainment services including those provided by, or in relation to, television, television
broadcasting, television programmes and interactive television programmes, sporting events, news programmes, games,
live shows, cinematograph films, video devices, dvds, cds and video tapes; rental of apparatus for sound and recording,
television sets and scenery; providing non-downloadable on-line electronic publications; subtitling; script writing
services; gaming services; providing non-downloadable digital music, videos and television clips online; including the
provision of all the aforesaid services via broadcasts, television, radio, cable, direct satellite and electronic
communication networks, including computer networks, global computer network related telecommunication and
communication services, broadband access services, wireless application protocol, text message services, telephones
and cellular telephones; information and advisory services relating to all the aforementioned; personalised and interactive
television programming services; production of radio, films, shows and television programs including interactive
programs; entertainment services in the nature of producing and distributing programs and information; online television
entertainment and tv programming information services including digital recording of television programs for delayed,
interactive and personalised viewing; online provision of television program listings and suggested viewing guides;
provision of non-downloadable electronic programming guides including television viewing guide services; provision of
non-downloadable personalised and interactive games; personalised and interactive entertainment services in the nature
of providing personalised television programming and interactive television programming and games; publication and
information services in relation to providing entertainment via television, cable television, electronic equipment and video
devices, games, news, education, sporting and cultural activities; publishing services; sporting and cultural activities;
organisation of competitions; news and news reporter services; arranging and conducting of concerts, workshops and
seminars; organisation and production of shows; presentation of live performances.

Cl.44; Tattoo parlour services; tattooing.
Assa Abloy Limited
Portobello School Street Willenhall, WV13 3PW United Kingdom

Proposed to be Used
IR DIVISION

Class 6; Keys, tamper-proof security key rings of common metal; safes; tamper-proof security key chains of common metal; metal key cabinets for locking, tracking and storing keys; metal security casings, namely key cabinets, security key storage tubes and boxes and lockable safes of metal; key safes; parts and fittings for all the aforesaid goods.

Class 9; Apparatus, devices, computer software, magnetically encoded and smart cards; electronic and magnetic data carrying media; all of the aforesaid goods being for checking, monitoring, controlling and recording key movements, removals and returns; electronic locks; immobilisers; electronic keys; apparatus for analysing alcohol in breath; electronic key fobs, namely radio frequency identification devices; parts and fittings for all the aforesaid goods.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

Priority claimed from 16/05/2019; Application No.: AM 10921/2019; Austria
4532615 22/10/2019
[International Registration No.: 1531131]

ZKW Group GmbH
Rottenhauser Straße 8 A-3250 Wieselburg Austria

Proposed to be Used

IR DIVISION

Cl.9; Electronic controllers and regulators for motor vehicle lighting apparatus and for motor vehicle headlights; control devices for headlight adjustment; control apparatus for adjusting the headlight of a motor vehicle; power modules for motor vehicle headlights; electronic converters for powering automotive lighting; fiber optics; optical cables; fiber optics and optical cables for motor vehicle headlights; lenses and lens systems for headlights; lenses and lens systems for motor vehicle headlights; control devices for controlling headlights and tail lights; control devices for controlling motor vehicle headlights and motor vehicle tail lights; control devices for automatic control of headlights and tail lights as a function of environmental parameters; control devices for automatic control of motor vehicle headlights and motor vehicle tail lights as a function of environmental parameters; control devices for controlling light sources, in particular leds, in headlights; control devices for controlling light sources, in particular leds, in motor vehicle headlights; headlight levelers for headlights; headlight levelers for motor vehicle headlights; light signals for motor vehicles, in particular, headlight flashers.

Cl.11; Lighting apparatus for motor vehicles, namely headlights and lights; headlights; high and low beam headlights; auxiliary headlights; fog and reversing lights; headlight mirrors; headlights, high and low beam headlights, auxiliary
headlights, fog and reversing lights and headlight mirrors for motor vehicles; lights for motor vehicles; ceiling lights, wall lights, reading lights, trunk lights, engine compartment lights, glove box lights, direction indicator lights and entry lights; position lights, marker lights, parking lights, tail lights, brake lights, number plate lights and rear fog lights; decorative lights; ceiling lights, wall lights, reading lights, trunk lights, engine compartment lights, glove box lights, direction indicator lights and entry lights, all for motor vehicles; position lights, marker lights, parking lights, tail lights, brake lights, number plate lights and rear fog lights, all for motor vehicles; decorative lights for motor vehicles; xenon headlights; led headlights; laser headlights; bend lighting headlights; xenon headlights for motor vehicles; led headlights for motor vehicles; laser headlights for motor vehicles; bend lighting headlights for motor vehicles; headlights with controllable light distribution; motor vehicle headlights with controllable light distribution; infrared headlights; infrared motor vehicle headlights; reflectors for motor vehicle headlights; light modules for headlights; light modules for motor vehicle headlights; high and low beam modules for motor vehicle headlights; heat sinks being parts of motor vehicle headlights.

Cl.12; Motor vehicles; electromechanical drives being parts of motor vehicles, namely for headlight adjustment; electromechanical drives being parts of motor vehicles, namely for motor vehicle headlight adjustment.
Jennifer Elizabeth Belcher
85 Main Road, Harlaston Tamworth, Staffordshire B79 9HG United Kingdom

Proposed to be Used

IR DIVISION

Cl.25; Clothing.
Cl.28; Sports equipment.
Cl.41; Providing classes for exercise and fitness to music on mini trampolines.
Proposed to be Used

IR DIVISION

Cl.35: Providing information concerning commercial sales; providing information concerning sales of used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; marketing research or analysis; marketing research concerning used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; commercial intermediation services; intermediation services for the purchase and sale of used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; retail services or wholesale services for used automobiles and their parts and fittings; retail services or wholesale services for construction machines and apparatus; providing operational status information regarding construction machines and apparatus; providing operational status information regarding loading-unloading machines and apparatus for construction; providing operational status information regarding mining machines and apparatus; providing operational status information regarding mining machines and apparatus for use in forestry; providing information regarding civil engineering machines and apparatus; providing information regarding maintenance of civil engineering machines and apparatus; providing information regarding operational status of civil engineering machines and apparatus for construction; providing information regarding operational status of civil engineering machines and apparatus for repair and maintenance; repair or maintenance of civil engineering machines and apparatus; providing operational status information regarding mining machines and apparatus; providing operational status information regarding mining machines and apparatus for use in forestry; providing information regarding maintenance of mining machines and apparatus; providing information concerning commercial sales; providing information concerning sales of used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; regulatory or legal services; legal services concerning used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; computer data processing.

Cl.37: Repair or maintenance of metalworking machines and tools; providing operational status information regarding metalworking machines and tools (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of metalworking machines and tools; providing information regarding operational status of metalworking machines and apparatus for construction; providing information regarding operational status of metalworking machines and apparatus for repair and maintenance; repair or maintenance of metalworking machines and apparatus; providing operational status information regarding metalworking machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of metalworking machines and apparatus; providing information regarding operational status of metalworking machines and apparatus; providing information regarding operational status of construction machines and apparatus; providing information regarding operational status of civil engineering machines and apparatus; providing information regarding operational status of mining machines and apparatus; providing information regarding operational status of used machines and apparatus for use in forestry; providing operational status information regarding machines and apparatus for use in forestry for repair and maintenance; repair or maintenance of agricultural machines.
and agricultural implements other than hand-operated; providing operational status information regarding agricultural machines and agricultural implements other than hand-operated (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of agricultural machines and agricultural implements other than hand-operated; providing information regarding operational status of agricultural machines and agricultural implements other than hand-operated for construction; providing information regarding operational status of agricultural machines and agricultural implements other than hand-operated for repair and maintenance; repair or maintenance of waste compacting machines and apparatus; providing operational status information regarding waste compacting machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of waste compacting machines and apparatus; providing information regarding operational status of waste compacting machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of waste compacting machines and apparatus for construction; providing information regarding operational status of waste compacting machines and apparatus for repair and maintenance; repair or maintenance of waste crushing machines and apparatus; providing operational status information regarding waste crushing machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of waste crushing machines and apparatus; providing information regarding operational status of waste crushing machines and apparatus for construction; providing information regarding operational status of waste crushing machines and apparatus for repair and maintenance; repair or maintenance of waste and trash separator machines; providing information regarding operational status of waste and trash separator machines (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of waste and trash separator machines; providing information regarding operational status of waste and trash separator machines for construction; providing information regarding operational status of waste and trash separator machines for repair and maintenance; repair or maintenance of snow ploughs; providing operational status information regarding snow ploughs (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of snow ploughs; providing information regarding operational status of snow ploughs for snow removal; providing information regarding operational status of snow ploughs for repair and maintenance; repair or maintenance of measuring or testing machines and instruments; providing operational status information regarding measuring or testing machines and instruments (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of measuring or testing machines and instruments; providing information regarding operational status of measuring or testing machines and instruments for repair and maintenance; repair or maintenance of automobiles; providing operational status information regarding automobiles (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of automobiles; providing information regarding operational status of automobiles for repair and maintenance; repair or maintenance of industrial robots; providing operational status information regarding industrial robots (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of industrial robots; providing information regarding operational status of industrial robots for construction; providing information regarding operational status of industrial robots for repair and maintenance; construction and providing information relating thereto; consultation relating to planning of operational control of cars and dump trucks in transport; providing information regarding the operational control and operational status of the land vehicles; providing information regarding the operating location of land vehicles; physical storage of electronic media containing data, drawings, texts, digital photographs, music, images, video and electronic data; warehousing services; advisory services relating to the storage and transportation of goods, freight or cargo; freighting services; rental of warehouse space; rental of land vehicles; providing location information regarding metalworking machines and tools; providing information regarding location of metalworking machines and apparatus for construction; providing information regarding location of metalworking machines and apparatus for repair and maintenance; providing location information regarding construction machines and apparatus; providing information regarding location of construction machines and apparatus for construction; providing information regarding location of construction machines and apparatus for repair and maintenance; providing location information regarding loading-unloading machines and apparatus; providing information regarding location of loading-unloading machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of loading-unloading machines and apparatus; providing information regarding location of machines and apparatus for use in forestry for repair and maintenance; providing location information regarding mining machines and apparatus; providing information regarding location of mining machines and apparatus for construction; providing information regarding location of mining machines and apparatus for repair and maintenance; providing location information regarding mining machines and apparatus for use in forestry for construction; providing information regarding location of machines and apparatus for use in forestry for repair and maintenance; providing location information regarding agricultural machines and agricultural implements other than hand-operated; providing information regarding location of agricultural machines and agricultural implements other than hand-operated for construction; providing information regarding location of agricultural machines and agricultural implements other than hand-operated for repair and maintenance; providing location information regarding waste compacting machines and apparatus; providing information regarding location of waste compacting machines and apparatus for construction; providing information
regarding location of waste compacting machines and apparatus for repair and maintenance; providing location information regarding waste compacting machines and apparatus for construction; providing information regarding location of waste compacting machines and apparatus for repair and maintenance; providing location information regarding waste and trash separator machines; providing information regarding location of waste crushing machines and apparatus for construction; providing information regarding location of waste crushing machines and apparatus for repair and maintenance; providing location information regarding snow ploughs; providing information regarding location of snow ploughs for repair and maintenance; providing location information regarding measuring or testing machines and instruments; providing information regarding location of measuring or testing machines and instruments for repair and maintenance; providing location information regarding automobiles; providing information regarding location of automobiles for construction; providing information regarding location of automobiles for repair and maintenance; providing location information regarding industrial robots; providing information regarding location of industrial robots for construction; providing information regarding location of industrial robots for repair and maintenance.

Cl.42;Computer software design, computer programming and maintenance of computer software; design and development of operating software for accessing and using a cloud computing network; computer programming for information management; providing computer programs on data networks; cloud computing; rental of operating software for accessing and using cloud computing network; electronic data storage and data back-up services; electronic storage of data, drawings, texts, digital photographs, music, images, video and electronic data by cloud computing; technical data analysis; surveying and engineering services; testing, data-analysing and measuring regarding civil engineering and building construction; drafting of building construction, civil engineering structures and underground structures and consultancy relating thereto; technical project planning; testing and research services relating to machines, apparatus and instruments; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; design and development of computer hardware, software and databases; technological advice relating to operation of machines; technological advice relating to operation of computer programs; technological advice relating to computers, automobiles and industrial machines; scientific analysis and consultancy of consumed fuel, fuel level and operating data of metalworking machines and tools, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus, machines and apparatus for use in forestry, agricultural machines and agricultural implements other than hand-operated, waste compacting machines and apparatus, waste crushing machines and apparatus, waste and trash separator machines, snow ploughs, measuring or testing machines and instruments, automobiles, and industrial robots; scientific analysis and consultancy of consumed power, charge level and operating data of metalworking machines and tools, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus, machines and apparatus for use in forestry, agricultural machines and agricultural implements other than hand-operated, waste compacting machines and apparatus, waste crushing machines and apparatus, waste and trash separator machines, snow ploughs, measuring or testing machines and instruments, automobiles, and industrial robots; energy auditing; consultancy in the field of energy efficiency; consultancy in the field of energy-saving; construction planning services.
Trade Marks Journal No: 1955, 06/07/2020 Class 99

Priority claimed from 30/04/2019; Application No. : 018058009 ;European Union

4535816 22/10/2019

[International Registration No. : 1535462]

Grass GmbH
Egerländer Straße 2 64354 Reinheim Germany

Proposed to be Used

IR DIVISION

Cl.6; Building and construction materials and elements of metal; ironmongery, small items of metal hardware; non-electric cables, chains and wires of common metal; doors, gates, windows and window coverings of metal; building or furniture fittings of alfenide; fittings of metal for beds; metal pegs; wall plugs of metal; brackets of metal for building; springs [metal hardware]; ironwork for windows; fittings of metal for windows; window stops of metal; shutters of metal; metal window frames; sash fasteners of metal for windows; catches (window -) of metal; window pulleys; flat bolts; hooks of metal for clothes rails; latticework of metal; knobs of metal; ferrules of metal for handles; metal hooks; jalousies of metal; metal cable clips; boxes of common metal; chests of metal; metal clothes hooks; vice claws of metal; baskets of metal; guard rails of metal; grids of metal; fittings of metal for furniture; furniture casters of metal; sleeves [metal hardware]; nails; rivets of metal; metal dead bolts; bolts (lock -); metal pipes; elbows of metal for pipes; metal tubing; pipe muffs of metal; collars of metal for fastening pipes; junctions of metal for pipes; metal roll shutters; strap-hinges of metal; hinges of metal; signboards of metal; keys of metal; buckles of common metal [hardware]; spring locks; screws of metal; screw nuts of metal; tension links; chests of metal for food; cotter pins of metal; steel sheets; steel wire; cast steel; pins [hardware]; trays of metal; step stools of metal; door fittings, of metal; metal door bolts; latch bars of metal; latches of metal; runners of metal for sliding doors; shims; fittings of metal for furniture; furniture hinges of metal; guide rails and runner slides for drawers with or without damping means of metal; metal frames of doors or windows; mountable metal frames of doors or windows; side covers of mountable frames, made of metal, for doors or windows; adjustable fittings of metal, in particular front panel adjustment mechanisms for drawer runners; flush-mounted guides for drawers of metal; touch latch fittings of metal; handle-free opening mechanisms of metal for drawers, doors and shutters; small items of metal hardware, in particular wires, springs, hooks, clips, sleeves and pins; wall plugs made of metal; opening and closing mechanisms of metal for furniture.

Cl.7; Motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); transmission shafts, other than for land vehicles; driving motors, other than for and vehicles; controls (hydraulic -) for machines, motors and engines; controls (pneumatic -) for machines, motors and engines; sealing joints [parts of engines]; compressed air machines; compressed air engines; window openers, electric; window closers, electric; door openers, electric; door closers, electric; gear boxes, other than for land vehicles; lifting apparatus; hydraulic engines and motors; window openers, hydraulic; window closers, hydraulic; hydraulic door openers; door closers, hydraulic; ball-bearings; ball rings for bearings; cranks [parts of machines]; crank shafts; motors, other than for land vehicles; waste disposal units; window openers, pneumatic; window closers, pneumatic; pneumatic door openers; door closers, pneumatic; rings (grease) [parts of machines]; lubricators [parts of machines]; self-oiling bearings; electromechanical, hydraulic and pneumatic drive devices for opening and closing furniture and parts of such drive devices; fittings of electromechanical, hydraulic and pneumatic drive devices; flush-mounted guides as parts of electromechanical, hydraulic and pneumatic drive devices.

Cl.20; Furniture; mirrors (silvered glass); picture frames; locks and keys, non-metallic; door, gate and window fittings, non-metallic; fasteners, non-metallic; items of furniture; containers, and closures and holders therefor, non-metallic; tea trolleys; medicine cabinets; inflatable furniture; trestles [furniture]; benches [furniture]; beds; bolts, not of metal; book rests [furniture]; library shelves; sideboards; dinner wagons; office furniture; containers, not of metal [storage, transport]; boxes of wood or plastic; pegs [pins], not of metal; fixing plugs, not of metal; shelves for filing-cabinets [furniture]; furniture shelves; window fittings, not of metal; window stops, not of metal or rubber; casement bolts (non-metallic -); plate racks; interior textile window blinds; indoor window blinds [shades] [furniture]; slatted indoor blinds; non-metal cable clamps; edgings of plastic for furniture; carts for computers; index cabinets; chests, not of metal; high chairs for babies; clothes hooks, not of metal; knobs, not of metal; chests of drawers; bolsters; head-rests [furniture]; furniture of metal; furniture fittings, not of metal; furniture partitions of wood; furniture casters, not of metal; doors for furniture; screens [furniture]; racks; latches, not of metal; hinges, not of metal; signboards of wood or plastics; locks, other than...
electric, not of metal; keyboards for hanging keys; cupboards; screws, not of metal; nuts, not of metal; desks; lockers; school furniture; trolleys [furniture]; standing desks; seats; trays, not of metal; tables; tables of metal; table tops; dressing tables; step stools, not of metal; door fittings, not of metal; non-metal door bolts; door stops, not of metal or rubber; door handles, not of metal; latches, not of metal; show cases [furniture]; washstands [furniture]; drawer parts; parts of cupboards; furniture parts; furniture shelves; frames (furniture); frames, not of metal, for furniture; furniture fittings, not of metal; furniture hinges; furniture hinges, not of metal; guide rails and runner slides for drawers [furniture]; guide and pull-out rails for drawers, not of metal (furniture); guide rails and runner slides for drawers with damping means; mountable frames (furniture); mountable frames, not of metal, for furniture; side covers for mountable frames (furniture); side covers for mountable frames, not of metal, for furniture; adjustable fittings, in particular front panel adjustment mechanisms for drawer runners (furniture); adjustable fittings, not of metal, for furniture, in particular front panel adjustment mechanisms for drawer runners; handle-free opening mechanisms [furniture fittings, not of metal]; handle-free opening mechanisms, not of metal (furniture); handle-free opening mechanisms for drawers, doors and shutters (furniture); handle-free opening mechanisms, not of metal, for drawers, doors and shutters; drawers with flush-mounted guides; drawer parts with flush-mounted guides; parts of plastic, namely rollers, roller carriages, buffers, sprockets for flush-mounted guides for drawers (furniture); parts of plastic, namely rollers, roller carriages, buffers, sprockets for flush-mounted guides for drawers with flush-mounted guides; parts of plastic, namely rollers, roller carriages, sprockets for flush-mounted guides for drawer parts with flush-mounted guides; buffer devices for furniture and parts therefor; compartments for furniture, in particular compartment and drawer dividing elements, cutlery inserts, spice racks and knife racks; push-to-open fittings (furniture); touch-latch fittings [furniture]; furniture with driving devices; fittings with driving devices for furniture; flush-mounted guides with driving devices for furniture; opening and closing mechanisms [furniture fittings, not of metal].
FrieslandCampina Nederland B.V.
Stationsplein 4 NL-3818 LE Amersfoort Netherlands

Proposed to be Used

IR DIVISION

Cl.1; Chemicals for use in industry, including chemical ingredients for foodstuffs and animal feed included in this class; chemical substances for preserving foodstuffs.

Cl.5; Pharmaceutical and veterinary preparations; dietetic and fortifying substances for medical use; food for babies; nutritional additives, not included in other classes; vitamin preparations; dietetic foodstuffs and beverages for medical use, with or without the addition of vitamins, minerals, proteins and/or carbohydrates, whether or not intended for sportsmen; food, nutritional additives and fortifying substances for animals, for veterinary use; ingredients for the aforementioned products, included in this class, including lactose and milk ferments; prebiotics and probiotics for medical and veterinary use; dietary supplements consisting primarily of casein, proteins, calcium and calcium preparations, all for human consumption.

Cl.29; Meat, fish, poultry and game; meat extracts; meat substitutes, not included in other classes; soups; potato products, not included in other classes; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, dairy products; dairy-based beverages, in which the dairy component is the main ingredient; dairy products for dietetic purposes (not for medicinal use); preserved dairy products; spreads, not included in other classes; milk and milk products and substitutes therefor, not included in other classes; milk powder; evaporated (condensed) milk, sweetened or otherwise; milkshakes; fermented dairy products; buttermilk; yoghurt and yoghurt products; cottage cheese, soft curd cheese; cheese and cheese products; cream; whipped cream; sour cream; crème fraîche; milk and cream for use in coffee and substitutes therefor, including so-called “creamers”; desserts and mousses, included in this class; edible oils and fats and mixtures thereof; butter; butter oil (butter ghee); ready-made meals, semi-prepared meals, breakfast drinks, meal substitutes, sweet and savoury snacks, included in this class; dairy products and derivatives thereof used as ingredient and/or semi finished product for foodstuffs and beverages; milk derivatives for human consumption.

Cl.31; Foodstuffs for animals and ingredients therefor of animal or vegetable origin included in this class; supplements and additives for feed and animal feed, not for medical use; dietetic foodstuffs for animals ingredients therefor and fortifying substances for animals, not for medical use.
Priority claimed from 20/05/2019; Application No.: 30 2019 012 064; Germany
4538299 07/11/2019
[International Registration No.: 1536692]
Exquip Germany GmbH
Auf dem Knuf 12 59073 Hamm Germany

Proposed to be Used

IR DIVISION

Cl.6; Building and construction materials and elements of metal; containers, and transportation and packaging articles, of metal; pipes, tubes, hoses and accessory thereof, of metal; metal protectors for pipes and pipe ends; metal pipe protective covers; metal pipe protective caps; metal pipe sheaths; anti-corrosion covers, caps and sheaths, of metal; pipe sleeves and pipe support sleeves of metal; couplings of metal for tubing; couplings of metal for pipes and tubes; collars of metal for fastening pipes; metal pipe supports; metal pipe clamps; metal pipe clips; fittings of metal for pipes; pipe spacers of metal; racks of metal for pipes; mounts of metal for pipes; cradles of metal for pipes; adapters for pipes, of metal; pipes and tubes of metal; drainage plates, grills, mats of metal; shims of metal; parts and accessories for all the aforesaid goods, included in this class.

Cl.17; Shock-absorbing packing materials; packing [cushioning, stuffing] materials of rubber or plastics; sleeves for protecting articles from damage through impact, other than metal; flexible pipes, tubes and hoses, and fittings therefor, and fittings for rigid pipes, all not of metal; protectors for pipes and pipe ends, other than of metal; protective covers for pipes, other than of metal; protective caps for pipes, other than of metal; pipe wrappings of rubber for protective purposes; identification sleeves of plastics for pipes; jackets for pipes, other than of metal; casings of rubber for pipes; insulations of synthetic material for the thermic protection of pipes; supporting sheaths for pipes, other than of metal; pipe wrappings for insulation purposes; anti-corrosion sheaths, caps and jackets, other than of metal; anti-corrosion tapes; glands for pipes; pipe insulation; pipe muffs, not of metal; non-metallic couplings for pipes; pipe joints, not of metal; pipe spacers, not of metal; pipe cradles, not of metal; rubber rings as pipe spacers; pipe insulation material; rubber washers and shims for insulation and protection purposes; draining mats and grills of rubber; parts and accessories for all the aforesaid articles, included in this class.

Cl.20; Articles, other than of metal, namely protectors, supports, spacers, clamps and connectors; fixing materials, fittings and supports, other than of metal; collars, not of metal, for fastening pipes; non-metallic fasteners for pipes; collars of plastic for fastening pipes; pipe clips, not of metal; pipe clamps, not of metal, for fixing pipes; protective caps, not of metal; pipe racks, not of metal, for storage purposes; washers and shims, not of metal; draining mats and grills, not of metal; parts and accessories of all the aforesaid goods, included in this class; pipe clamps of rubber.

Cl.37; Building, construction and demolition; installation, cleaning, repair and maintenance of pipes; pipe laying services; services for the lining of pipes; services for the repair of conduits and pipelines; servicing of conduits and pipelines; installation of offshore pipelines; offshore construction services; maintenance of conduits and pipelines; pipe and pipeline laying services; installation and connection of pipes; maintenance and insulation of pipes; anti-corrosion treatment services; rental, hiring and leasing of goods and objects in connection with the provision of the aforementioned services, included in this class; consultancy and information relating to the aforementioned services, included in this class.

Cl.39; Transport; transportation and delivery of goods; storage and delivery of goods, in particular pipes; packaging and storage of goods, in particular pipes; rental services related to transportation and storage; rental of means of transportation, in particular protectors for pipes; hire, rental and leasing of goods and objects in connection with the provision of the aforesaid services, included in this class; consultancy and information in relation to the aforesaid services, included in this class.

Cl.42; Engineering services; engineering consultancy services; engineering project management services; engineering design and consultancy; advisory services relating to industrial engineering; structural engineering services; engineering services for the gas and oil industry; engineering services relating to gas transport and supply systems.
DANTOTSU Solution

Priority claimed from 14/08/2019; Application No. : 2019-109753 ;Japan
4538622  06/09/2019
[International Registration No. : 1534827]
KOMATSU LTD.
3-6, 2-chome Akasaka, Minato-ku Tokyo 107-8414 Japan

Proposed to be Used

IR DIVISION

Cl.9: Electronic machines and apparatus, and their parts and accessories; electronic machines, apparatus and their parts for remote monitoring systems; wireless remote control systems and devices for vehicles; telecommunication machines and apparatus, and their parts and accessories; computer software and computer hardware; computer programs; computer programs for data processing; computer programs for repair or maintenance of metalworking machines and apparatus, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus, agricultural machines and implements, forest machines and apparatus; computer programs for managing position and battery, operational status and maintenance information of metalworking machines and apparatus, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus, agricultural machines and implements, forest machines and apparatus; tablet computers, and their parts and accessories; table computers to measure the operation status of machine tools and to collect the operation data of machine tools by installing to the machine tools, and their parts and accessories; electrical control, testing and monitoring apparatus, and their parts and accessories; measuring or testing machines and instruments, and their parts and accessories; electronic numeric displays; electronic controllers; electronic charge controllers; electronic power controllers; electronic speed controllers; pressure sensors; condensers; capacitance boxes; computer software, recorded; computer programs; connectors [electricity]; electronic connectors; electric wires and cables; cables, electric; sensors [measurement apparatus], other than for medical use; optical sensors; humanoid robots with artificial intelligence; remote
control telemetering machines and instruments for industrial robots; rotary converters; phase modifiers; electric or magnetic meters and testers; electric buzzers; electrodes, other than welding electrodes or medical electrodes; magnetic cores; resistance wires; laboratory apparatus and instruments; optical machines and apparatus; photographic machines and apparatus; cinematographic machines and apparatus; anti-theft warning apparatus; protective helmets; simulators for the steering and control of vehicles; sports training simulators.

Cl.11: Desiccating apparatus; recuperators; steamers; evaporators; distillation apparatus; heat exchangers; industrial furnaces; forage drying apparatus; boilers, other than parts of non-electric prime movers or engines; feed water heaters [for industrial purposes]; air conditioners; air dehumidifiers; freezing machines and apparatus; waste water treatment tanks for industrial purposes; solar water heaters; water purifying apparatus for industrial purposes; tap water faucets; level controlling valves for tanks; pipe line cocks; bath fittings; water heaters; heaters; apparatus and installations for cooling; automatic temperature regulators for central heating radiators.

Cl.12: Vessels and their parts and fittings; aircraft and their parts and fittings; railway rolling stock and their parts and fittings; automobiles and their parts and fittings; carts; riyakah [two-wheeled carts]; car dampers; car pushers; car pullers; traction engine; non-electric prime movers for land vehicles, not including their parts; anti-theft alarms for vehicles; machine elements for land vehicles; AC motors or DC motors for land vehicles, not including their parts; self-driving cars; camera drones; civilian drones; dump trucks; fork lift trucks.

Cl.35: Providing information concerning commercial sales; providing information concerning sales of used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; marketing research or analysis; marketing research concerning used automobiles, used constructing machines including crane trucks and power shovels, used loading-unloading machines and apparatus, used mining machines and apparatus, used waste compacting machines and apparatus, used waste crushing machines, used metalworking machines and tools, and used apparatus and instruments for use in forestry; retail services or wholesale services for used automobiles and their parts and fittings; retail services or wholesale services for waste compacting machines and apparatus and their parts and fittings; retail services or wholesale services for construction machines and their parts and fittings; retail services or wholesale services for waste crushing machines and their parts and fittings; retail services or wholesale services for metalworking machines and tools and their parts and fittings; retail services or wholesale services for apparatus and instruments for use in forestry; computer data processing.

Cl.37: Repair or maintenance of metalworking machines and tools; providing operational status information regarding metalworking machines and tools (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of metalworking machines and tools; providing information regarding operational status of metalworking machines and apparatus for repair and maintenance; repair or maintenance of construction machines and apparatus; providing operational status information regarding construction machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of construction machines and apparatus; providing information regarding operational status of construction machines and apparatus for repair and maintenance; repair or maintenance of loading-unloading machines and apparatus; providing operational status information regarding loading-unloading machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of loading-unloading machines and apparatus; providing information regarding operational status of loading-unloading machines and apparatus for repair and maintenance; repair or maintenance of civil engineering machines and apparatus; providing operational status information regarding civil engineering machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of civil engineering machines and apparatus; providing information regarding operational status of civil engineering machines and apparatus for repair and maintenance; repair or maintenance of mining machines and apparatus; providing operational status information regarding mining machines and apparatus (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of mining machines and apparatus; providing information regarding operational status of mining machines and apparatus for repair and maintenance; repair or maintenance of machines and apparatus for use in forestry; providing information regarding operational status of machines and apparatus for use in forestry for construction; providing information regarding operational status of machines and apparatus for use in forestry for repair and maintenance; repair or maintenance of agricultural machines and agricultural implements other than hand-operated (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of agricultural machines and agricultural implements other than hand-operated; providing information regarding operational status of agricultural...
machines and agricultural implements other than hand-operated for construction; providing information regarding operational status of agricultural machines and agricultural implements other than hand-operated for repair and maintenance; repair or maintenance of waste compacting machines and apparatus; providing operational status information regarding waste compacting machines and apparatus; providing information regarding operational status of waste compacting machines and apparatus for construction; providing information regarding operational status of waste compacting machines and apparatus for repair and maintenance; repair or maintenance of waste crushing machines and apparatus; providing operational status information regarding waste crushing machines and apparatus; providing information regarding operational status of waste compacting machines and apparatus for construction; providing information regarding operational status of waste compacting machines and apparatus for repair and maintenance; repair or maintenance of waste and trash separator machines; providing information regarding operational status of waste and trash separator machines (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of waste and trash separator machines; providing information regarding operational status of waste and trash separator machines for construction; providing information regarding operational status of waste and trash separator machines for repair and maintenance; repair or maintenance of snow ploughs; providing operational status information regarding snow ploughs (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of snow ploughs; providing information regarding operational status of snow ploughs for snow removal; providing information regarding operational status of snow ploughs for repair and maintenance; repair or maintenance of measuring or testing machines and instruments; providing operational status information regarding measuring or testing machines and instruments (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of measuring or testing machines and instruments; providing information regarding operational status of measuring or testing machines and instruments for repair and maintenance; repair or maintenance of automobiles; providing operational status information regarding automobiles; providing information regarding maintenance of automobiles; providing information regarding operational status of automobiles for construction; providing information regarding operational status of automobiles for repair and maintenance; repair or maintenance of industrial robots; providing operational status information regarding industrial robots (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding maintenance of industrial robots; providing information regarding operational status of industrial robots for construction; providing information regarding operational status of industrial robots for repair and maintenance; construction and providing information relating thereto; construction by intelligent computerised construction technology via computer communications and providing information relating thereto; consulting services regarding constructions to execute optimal constructions; construction consultancy; construction supervision; supervision of building construction, civil engineering structures and underground structures; operation and maintenance of building equipment and providing information relating thereto; mining and providing advice and information relating thereto; snow removal and providing advice and information relating thereto.

Cl.39: Providing information regarding operational control and operational status of cars and dump trucks; providing information regarding dynamic control of cars and dump trucks (terms considered too vague by the International Bureau – Rule 13 (2) (b) of the Common Regulations); providing information regarding the location of cars and dump trucks; transport of cars and dump trucks and providing information relating thereto; consultancy relating to planning of operational control of cars and trucks; providing information regarding the operational control and operational status of the land vehicles; providing information regarding the operating location of land vehicles; physical storage of electronic media containing data, drawings, texts, digital photographs, music, images, video and electronic data; warehousing services; advisory services relating to the storage and transportation of goods, freight or cargo; freighting services; rental of warehouse space; rental of land vehicles; providing location information regarding metalworking machines and tools; providing information regarding location of metalworking machines and apparatus for construction; providing information regarding location of metalworking machines and apparatus for repair and maintenance; providing information regarding construction machines and apparatus for construction; providing information regarding location of construction machines and apparatus for construction; providing information regarding loading-unloading machines and apparatus; providing information regarding location of loading-unloading machines and apparatus for construction; providing information regarding location of loading-unloading machines and apparatus for repair and maintenance; providing location information regarding civil engineering machines and apparatus; providing information regarding location of civil engineering machines and apparatus for construction; providing information regarding location of civil engineering machines and apparatus for repair and maintenance; providing location information regarding construction machines and apparatus for construction; providing information regarding mining machines and apparatus for repair and maintenance; providing location information regarding mining machines and apparatus for use in forestry; providing information regarding location of machines and apparatus for use in forestry for construction; providing information regarding location of machines and apparatus for use in forestry for repair and maintenance; providing location information regarding agricultural machines and agricultural implements other than hand-operated; providing information regarding location of agricultural machines and agricultural implements other than hand-operated for construction; providing information regarding location of agricultural machines and agricultural implements other than hand-operated for repair and maintenance; providing information regarding waste compacting machines and apparatus; providing information regarding location of waste compacting machines and apparatus for construction; providing information regarding location of waste compacting machines and apparatus for repair and maintenance; providing information regarding waste crushing machines and apparatus; providing information regarding location of waste crushing machines and apparatus for construction; providing information regarding location of waste crushing machines and apparatus for repair and maintenance; providing location information regarding waste crushing machines and apparatus; providing information regarding location of waste crushing machines and apparatus for construction; providing information regarding location of waste crushing machines and apparatus for repair and maintenance; providing location information regarding waste and trash separator machines; providing information regarding location of waste and trash separator machines; providing information regarding location of waste and trash separator machines for construction; providing information regarding location of waste and trash separator machines for repair and maintenance; providing location information regarding waste and trash separator machines.
providing information regarding location of waste and trash separator machines for construction; providing information regarding location of waste and trash separator machines for repair and maintenance; providing location information regarding snow ploughs; providing information regarding location of snow ploughs for snow removal; providing information regarding location of snow ploughs for repair and maintenance; providing location information regarding measuring or testing machines and instruments; providing information regarding location of measuring or testing machines and instruments for repair and maintenance; providing location information regarding automobiles; providing information regarding location of automobiles for construction; providing information regarding location of automobiles for repair and maintenance; providing location information regarding industrial robots; providing information regarding location of industrial robots for construction; providing information regarding location of industrial robots for repair and maintenance.

Cl.42; Computer software design, computer programming and maintenance of computer software; design and development of operating software for accessing and using a cloud computing network; computer programming for information management; providing computer programs on data networks; cloud computing; rental of operating software for accessing and using cloud computing network; electronic data storage and data back-up services; electronic storage of data, drawings, texts, digital photographs, music, images, video and electronic data by cloud computing; technical data analysis; surveying and engineering services; testing, data-analysing and measuring regarding civil engineering and building construction; drafting of building construction, civil engineering structures and underground structures and consultancy relating thereto; technical project planning; testing and research services relating to machines, apparatus and instruments; designing of machines, apparatus, instruments [including their parts] or systems composed of such machines, apparatus and instruments; design and development of computer hardware, software and databases; technological advice relating to operation of machines; technological advice relating to operation of computer programs; technological advice relating to computers, automobiles and industrial machines; scientific analysis and consultancy of consumed fuel, fuel level and operating data of metalworking machines and tools, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus, machines and apparatus for use in forestry, agricultural machines and agricultural implements other than hand-operated, waste compacting machines and apparatus, waste crushing machines and apparatus, waste and trash separator machines, snow ploughs, measuring or testing machines and instruments, automobiles, and industrial robots; scientific analysis and consultancy of consumed power, charge level and operating data of metalworking machines and tools, construction machines and apparatus, loading-unloading machines and apparatus, mining machines and apparatus, machines and apparatus for use in forestry, agricultural machines and agricultural implements other than hand-operated, waste compacting machines and apparatus, waste crushing machines and apparatus, waste and trash separator machines, snow ploughs, measuring or testing machines and instruments, automobiles, and industrial robots; energy auditing; consultancy in the field of energy efficiency; consultancy in the field of energy-saving; construction planning services.
Following Trade Mark applications have been Registered and registration certificates are available on the official website

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NOTICE

Applicants for registration of Trade Marks and their agents are particularly requested to quote in their replies full and complete Reference Letter No. and date, application number and the class to which it relates and send to the concerned office of Trade Marks Registry. This would facilitate quick disposal of letters.

Om Pракаш Гупта आय.ए.एस.

महानिदेय एकचय
अभिकल्प तथा व्यापार विभाग

OM PRAKASH GUPTA, IAS

CONTROLLER-GENERAL OF PATENTS,
DESIGNS, TRADE MARKS & GI

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